Vol. 263
No. 6

Wednesday,
7 th February, 2024
18 Magha, 1945 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

CONTENTS

Papers Laid on the Table (pages 1 - 41)

Announcement by the Chair (page 41, page 153 and page 232)

Panel of Vice-Chairpersons (page 42)

Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice - *Laid on the Table* (page 42)

Reports of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing - *Laid on the Table* (page 43)

Statement of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing - *Laid on the Table* (page 43)

Reports of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution - *Laid on the Table* (page 44)

©
RAJYA SABHA SECRETARIAT
NEW DELHI

Reports of the Department-related Parliamentary Standing Committee on External Affairs - *Laid on the Table* (page 44)

Reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development - *Laid on the Table* (page 45)

Statements of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development- *Laid on the Table* (pages 45 - 46)

Reports of the Public Accounts Committee - *Laid on the Table* (pages 46 - 48)

Statements of the Department-related Parliamentary Standing Committee on Railways - *Laid on the Table* (pages 48 - 49)

Statements by Ministers -

Status of implementation of recommendations contained in the Thirty-Seventh report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel - *Laid on the Table* (page 49)

Status of implementation of recommendations contained in the Thirty-Fifth, Thirty-Sixth, Thirty-Seventh and Thirty-Eighth reports of the Department-related Parliamentary Standing Committee on Defence - *Laid on the Table* (page 50)

Regarding Expunged Remarks (pages 50 - 55)

Matters raised with Permission -

Concern over refusal by hospitals to release dead bodies due to pending bills (pages 55 - 58)

Steady politicisation of religion in the country (pages 58 - 59)

Need for amendment in MPLADS guidelines (pages 59 - 60)

Demand for development of Secunderabad Cantonment area (pages 60 - 61)

Demand for investment of around Rs. 500 crores for installing infrastructure for filtering of sewage water in Visakhapatnam city (pages 61 - 62)

Website: http://rajyasabha.nic.in

http://parliamentofindia.nic.in

E-mail: rsedit-e@sansad.nic.in

Issue of Poverty alleviation and generation of employment opportunities (pages 62 - 63)

Demand for E-Filing Centres in Uttar Pradesh (pages 63 - 64)

Demand to include the history of Rajbanshis and Kamatapur in NCERT textbook (page 64)

Delay in increasing minimum monthly Pension under EPF to Rs.9000 (page 65)

Demand to include Ho, Sambalpuri, Saora and Mundari languages in the Eighth Schedule of the Indian Constitution and resolve infrastructural deficiencies of Eklavya Model Residential School (EMRS) in Odisha etc. (pages 66 - 67)

Demand to convert Agartala's Maharaja Bir Bikram (MBB) Airport into an international Airport (page 67)

Oral answers to Questions (pages 68 - 114)

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials]

Motion of Thanks on the President's Address- *Adopted* (pages 114 - 152)

The Interim Union Budget, 2024-25- *Discussion not concluded* (pages 153 - 230)

The Interim Budget of Union Territory of Jammu and Kashmir, 2024-25 - *Discussion not concluded* (pages 153 - 230)

Ruling by the Chair (pages 230 -231)

Special Mentions - *Laid on the table*

Request for conferment of Bharat Ratna to Master Tara Singh (pages 232 - 233)

Need for regulating Artificial Intelligence (AI) (pages 233 - 234)

Demand for equal accessibility to healthcare facilities for transgender community (pages 234 - 235)

Concern over working conditions of Bank employees in India (page 235)

Demand of recognition of Sari and Sarna Dharam as Separate Religious Codes (pages 235 -236)

Demand to release funds for National Health Mission for West Bengal (page 236)

Concern over employment opportunities in Neyveli Lignite Corporation (pages 236 -237)
Demand for boosting rail connectivity in the Kalahandi, Balangir, Koraput (KBK) region (pages 237 - 238)
Demand to start four ropeways in Tripura (page 238)

RAJYA SABHA

Wednesday, the 7th February, 2024 / 18 Magha, 1945 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Reports and Accounts (2022-23) of the Indian Museum, Kolkata and the Victoria Memorial Hall, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Arjun Ram Meghwal, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the Indian Museum, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Museum.

[Placed in Library. *See* No. L.T. 11042/17/24]

(ii) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institution.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11043/17/24]

Report and Accounts (2022-23) of EIL, Bhubaneswar, Odisha and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति

(अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(a) Ninety-sixth Annual Report and Accounts of the Eastern Investments Limited (EIL), Bhubaneswar, Odisha for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11255/17/24]

Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:-

(1) S.O. 5153(E)., dated the 1st December, 2023, levying user fee for the project of 2LPS/4L Section of Gadu - Porbandar Section of NH-8E in the State of Gujarat.

(2) S.O. 5327(E)., dated the 14th December, 2023, levying user fee for the project of four or more lane of Salem to Vaniyambadi Section of NH-179A in the State of Tamil Nadu.

(3) S.O. 5328(E)., dated the 14th December, 2023, levying user fee for the project of four lane Section of Salem Tirupathur - Vaniyambadi Road Section of NH-179A in the State of Tamil Nadu.

(4) S.O. 5366(E)., dated the 18th December, 2023, levying user fee for the project Six laning of NH-27 (Old NH-15) from Samakhiyali to Santalpur Section in the State of Gujarat on BOT (Toll) basis.

(5) S.O. 5368(E)., dated the 19th December, 2023, levying user fee for the project of four or more lane of Jagdishpur - Ayodhya Section of NH-330A in the State of Uttar Pradesh.

(6) S.O. 39(E)., dated the 2nd January, 2024, levying user fee for the project of four or more lane Section of Harda-Betul Section of NH-47 in the State of Madhya Pradesh.

(7) S.O. 149(E)., dated the 11th January, 2024, levying user fee for the project of 2LPS/4 lane Section of Nadurbar (Kolde) — Prakasha —

Shahada – Khetia (MP/MH State Border) Section of NH-752G in the State of Maharashtra.

(8) S.O. 298(E)., dated the 19th January, 2024, amending the Principal Notification No. S.O. 5327 (E) dated the 13th December, 2023.

(9) S.O. 299(E)., dated the 19th January, 2024, levying user fee for the project of 2LPS/4 lane Section of Moonak – Jakhal – Budhlada - Bhikhi Section of NH-148B in the State of Punjab.

(10) S.O. 300(E)., dated the 19th January, 2024, levying user fee for the project of four lane Section of Haridwar - Nagina of NH-74 (New NH-34 & 734) in the State of Uttarakhand.

(11) S.O. 301(E)., dated the 19th January, 2024, levying user fee for the project of four lane of Kochugaon to Srirampur Section of NH-31C (New NH-27) in the State of Assam.

(12) S.O. 302(E)., dated the 19th January, 2024, levying user fee for the project of four or more lane of certain stretches of Pathankot-Jammu Section, Jammu Bypass and Jammu Udhampur Stretch including Nagrota Bypass and Udhampur Bypass on Jammu-Srinagar Section of NH-1A (New NH-44) of Jammu & Kashmir.

(13) S.O. 303(E)., dated the 19th January, 2024, levying user fee for 2LPS/4 lane Section of Maharashtra Border to Bidar Section of NH-50 in the State of Karnataka.

(14) S.O. 355(E)., dated the 29th January, 2024, levying user fee for the project of four or more lane of Unnao to Lalganj Section of NH-31 (Old NH-232A) in the State of Uttar Pradesh.

(15) S.O. 356(E)., dated the 29th January, 2024, levying user fee for the project of four lane of Dobaspet to Doddaballapur Bypass Section of NH-648 (Old NH-207) in the State of Karnataka.

[Placed in Library. For (1) to (15), *see* No. L.T. 11306/17/24]

Review of working (2022-23) of NCSK and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(a) Review of working of the National Commission for Safai Karamcharis (NCSK), for the year 2022-23.

(b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. *See* No. L.T. 110437A/17/24]

Report and Accounts (2021-22) of NIRDPR, Hyderabad and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं :-

(a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22.

(b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11437/17/24]

I. Notifications of the Ministry of Home Affairs

II. Accounts (2022-23) of NHRC, New Delhi and related papers

III. Report and Accounts (2022-23) of CDRI, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 683(E), dated the 25th September, 2023, publishing the Foreign Contribution (Regulation) Amendment Rules, 2023, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

[Placed in Library. *See* No. L.T. 11438/17/24]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 201 in the Weekly Gazette dated the December 31, 2023 - January 6, 2024, publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. *See* No. L.T. 11439/17/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-

(a) G.S.R. 857(E)., dated the 22nd November, 2023, publishing the Central Reserve Police Force, Assistant Sub-Inspector (Motor Transport) Technical Cadre, Group 'C' Post Recruitment Rules, 2023.

(b) G.S.R. 865(E)., dated the 24th November, 2023, publishing the Central Reserve Police Force, Assistant Sub-Inspector (Tailor) Tradesmen Cadre, Group 'C' Post Recruitment Rules, 2023.

[Placed in Library. *See* No. L.T. 11160/17/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (5) of Section 35 of the Unlawful Activities (Prevention) Act, 1967: -

(a) S.O. 5491(E)., dated the 29th December, 2023, amending the Fourth Schedule to the said Act, by inserting the name of Lakhbir Singh @ Landa in that Schedule.

(b) S.O. 02(E)., dated the 1st January, 2024, amending the Fourth Schedule to the said Act, by inserting the name of Satwinder Singh @ Satinderjit Singh @ Goldy Brar in that Schedule.

[Placed in Library. *See* No. L.T. 11162/17/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 34 of the Protection of Human Rights Act, 1993: -

(a) Annual Accounts of the National Human Rights Commission (NHRC), New Delhi, for the year 2022-23, and the Audit Report thereon.

(b) Statement by Government accepting the above Accounts.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11161/17/24]

III. A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Coalition for Disaster Resilient Infrastructure (CDRI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Coalition.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11163/17/24]

Statements showing action taken by the Government on the various Assurances, Promises etc. given during various Sessions

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

1.	Statement No. XXXIV	Two Hundred and Twenty Fifth, 2012
2.	Statement No. XXXIII	Two Hundred and Thirtieth, 2013-14
3.	Statement No. XXI	Two Hundred and Forty First, 2016
4.	Statement No. XIV	Two Hundred and Forty Fourth, 2017-18
5.	Statement No. XX	Two Hundred and Forty Sixth, 2018
6.	Statement No. XV	Two Hundred and Forty Ninth, 2019
7.	Statement No. XVI	Two Hundred and Fifty First, 2020
8.	Statement No. XV	Two Hundred and Fifty Third, 2021
9.	Statement No. XIII	Two Hundred and Fifty Fourth, 2021
10.	Statement No. X	Two Hundred and Fifty Sixth, 2022
11.	Statement No. V	Two Hundred and Fifty Seventh, 2022
12.	Statement No. V	Two Hundred and Fifty Eighth, 2022
13.	Statement No. IV	Two Hundred and Fifty Ninth, 2023
14.	Statement No. II	Two Hundred and Sixtieth, 2023
15.	Statement No. I	Two Hundred and Sixty Second, 2023

[Placed in Library. For 1 to 15, s*ee* No. L.T. 11440/17/24]

Reports and Accounts (2021-22 and 2022-23) of various organisations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table—

(A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the National Industrial Corridor

Development Corporation Limited (NICDCL) New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11441/17/24]

(ii) (a) Sixth Annual Report and Accounts of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11286/17/24]

(B) A copy each (in English and Hindi) of the following papers, under Section 155 of the Patents Act, 1970:—

(a) Annual Report of the Office of the Controller General of Patents, Designs, Trademarks and Geographical Indications (CGPDTM), Mumbai, for the year 2022-23.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11442/17/24]

(C) A copy (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2022 -23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11443/17/24]

(ii) (a) Annual Report and Accounts of the Quality Council of India (QCI), New

Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11444/17/24]

(iii) (a) Third Annual Report and Accounts of the National Institute of Design (NID), Madhya Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11445/17/24]

(iv) (a) Sixty-second Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11281/17/24]

(v) (a) Annual Report and Accounts of the National Industrial Corridor Development and Implementation Trust (NICDIT), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11446/17/24]

I. Notification of the Ministry of Education

II. Report and Accounts (2022-23) of NCTE, New Delhi and related papers

III. Reports and Accounts (2021-22 and 2022-23) of the Samagra Shiksha, Maharashtra; and the Samagra Shiksha, Himachal Pradesh and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्रीमती अन्नपूर्णा देवी): महोदय, मैं निम्नलिखित पत्र सभा पटल

पर रखती हूं :-

I. A copy (in English and Hindi) of the Ministry of Education (Department of School Education and Literacy) Notification No. NCTE-CDN016(13)/19/2021-CDN-HQ., dated the 20th October, 2023, nominating Chairpersons and members of the four Regional Committees of the National Council for Teacher Education, issued under clause (c) of sub-section (3) and sub-section (4) of Section 20 of the National Council for Teacher Education Act, 1993.

[Placed in Library. *See* No. L.T. 11378/17/24]

II. A copy each (in English and Hindi), of the following papers, under Section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993: -

(a) Twenty-eighth Annual Report of the National Council for Teacher Education, (NCTE), New Delhi for the year 2022-23.

(b) Annual Accounts of the National Council for Teacher Education (NCTE), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11070/17/24]

III. A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report of the Samagra Shiksha, Maharashtra, for the year 2021-22.

(b) Review by Government on the working of the above Programme.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11379/17/24]

(ii) (a) Annual Report of the, Samagra Shiksha, Himachal Pradesh, for the year 2022-23.

(b) Review by Government on the working of the above Programme.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11380/17/24]

Reports and Accounts of BJRNF, New Delhi; and Dr. Ambedkar Foundation, New Delhi for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Babu Jagjivan Ram National Foundation (BJRNF), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Annual Report and Accounts of the Babu Jagjivan Ram National Foundation (BJRNF), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(c) Annual Report and Accounts of the Babu Jagjivan Ram National Foundation (BJRNF), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(d) Annual Report and Accounts of the Babu Jagjivan Ram National Foundation (BJRNF), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.

(e) Explanatory Note by Government on the working of the above Foundation for the years 2018-19, 2019-20, 2020-21 & 2021-22.

(f) Statement giving reasons for the delay in laying the papers mentioned at (i)(a) to (i) (d) above.

[Placed in Library. *See* No. L.T. 11382/17/24]

(ii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.

(c) Explanatory Note by Government on the working of the above Foundation for the years 2020-21 and 2021-22.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11381/17/24]

Report and Accounts (2022-23) of NCUI, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल .वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(a) Annual Report of the National Cooperative Union of India (NCUI), New Delhi, for the year 2022-23.

(b) Annual Accounts of the National Cooperative Union of India (NCUI), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Cooperative Union.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11384/17/24]

Report and Accounts (2022-23) of RPL, Punalur, Kerala and related papers

गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार) : महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(a) Forty-seventh Annual Report and Accounts of the Rehabilitation Plantations Limited (RPL), Punalur, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11175/17/24]

Reports and Accounts (2022-23) of SSS-NIBE, Kapurthala, Punjab; NISE, Gurugram; and NIWE, Chennai, Tamil Nadu and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(i) (a) Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11447/17/24]

(ii) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11320/17/24]

(iii) (a) Annual Report and Accounts of the National Institute of Wind Energy (NIWE), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11448/17/24]

Reports and Accounts (2022-23) of NBCFDC, New Delhi and various other organisations related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY): Sir, I lay on the Table—

(A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Thirty-First Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 11449/17/24]

(B) A copy each (in English and Hindi) of the following papers:-

(i) (a) Thirty-sixth Annual Report and Accounts of the Rehabilitation Council of India (RCI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11386/17/24]

(ii) (a) Annual Report and Accounts of the Patitapaban Seva Sangha, Puri, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11197/17/24]

(iii) (a) Annual Report and Accounts of the Harisunder Mahila Bahuddeshiya Shikshan Prasarak Mandal, Udgir, Latur, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Mandal.

[Placed in Library. *See* No. L.T. 11235/17/24]

(iv) (a) Annual Report and Accounts of the Rajul Viklang Palak Abhibhavak Utthan Samiti, Vidisha, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Samiti.

[Placed in Library. *See* No. L.T. 11234/17/24]

(v) (a) Annual Report and Accounts of the Shri Hanuman Prasad Poddar Andh Vidyalaya, Durgakund, Varanasi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11233/17/24]

(vi) (a) Annual Report and Accounts of the Kabi Narasingh Math Blind,

Deaf & M. R. School, Ganjam, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

[Placed in Library. *See* No. L.T. 11232/17/24]

(vii) (a) Annual Report and Accounts of the Society for Education and Rehabilitation of the Visually Handicapped, Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11231/17/24]

(viii) (a) Annual Report and Accounts of the Nilachal Seva Pratisthan, Puri, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11230/17/24]

(ix) (a) Annual Report and Accounts of the Rashtriya Seva Samithi, Tirupathi, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Samithi.

[Placed in Library. *See* No. L.T. 11229/17/24]

(x) (a) Annual Report and Accounts of the Helen Keller's School for Deaf & Mentally Retarded Children, Secundrabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

[Placed in Library. *See* No. L.T. 11228/17/24]

(xi) (a) Annual Report and Accounts of the Jalpaiguri Welfare Organization, Jalpaiguri, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11227/17/24]

(xii) (a) Annual Report and Accounts of the Uma Educational and Technical Society (Uma Manovikasa Kendram), Kakinada, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11226/17/24]

(xiii) (a) Annual Report and Accounts of the Kanghup Area Tribal Women Society, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11225/17/24]

(xiv) (a) Annual Report and Accounts of the Surya Kiran Parents Association for Welfare of Mentally Handicapped Children, Guntur, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11224/17/24]

(xv) (a) Annual Report and Accounts of the Hidden Sprouts Special School for Mentally Handicapped, Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

[Placed in Library. *See* No. L.T. 11223/17/24]

(xvi) (a) Annual Report and Accounts of the Residential School for the Blind, Gadwal, Telangana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

[Placed in Library. *See* No. L.T. 11222/17/24]

(xvii) (a) Annual Report and Accounts of the Manav Vikas Sanstha, Beed, Maharashtra, for the year 2022-23 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11221/17/24]

(xviii) (a) Annual Report and Accounts of the Shanthiniketan Residential Institution for Mentally Handicapped Children, Telangana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11220/17/24]

(xix) (a) Annual Report and Accounts of the Thakur Hari Prasad Institute of Research and Rehabilitation for the Mentally Handicapped Hyderabad, Telangana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11219/17/24]

(xx) (a) Annual Report and Accounts of the Type Writing Institution & Rural Development Service (TWIRDS), Thoubal, Manipur for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11218/17/24]

(xxi) (a) Annual Report and Accounts of the Leema Deaf and the Mentally Handicapped Welfare Association Guntur, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Association.

[Placed in Library. *See* No. L.T. 11217/17/24]

(xxii) (a) Annual Report and Accounts of the Pahel Viklang Punerwas Kendra Samiti, Kanpur, Uttar Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Samiti.

[Placed in Library. *See* No. L.T. 11216/17/24]

(xxiii) (a) Annual Report and Accounts of the Association for Voluntary Action (AVA), Puri, Odisha for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Association.

[Placed in Library. *See* No. L.T. 11236/17/24]

(xxiv) (a) Annual Report and Accounts of the Sweekaar Academy of Rehabilitation Sciences, Secunderabad, Telangana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Academy.

[Placed in Library. *See* No. L.T. 11215/17/24]

(xxv) (a) Annual Report and Accounts of the Andhra Pradesh State Forum for Economically Weaker Sections, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Forum.

[Placed in Library. *See* No. L.T. 11214/17/24]

(xxvi) (a) Annual Report and Accounts of the Santhivardhana Ministries, East Godavari, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11213/17/24]

(xxvii) (a) Annual Report and Accounts of the Manasika Vikasa Kendram, Vijayawada, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Kendra.

[Placed in Library. *See* No. L.T. 11212/17/24]

(xxviii) (a) Annual Report and Accounts of the Vikas Social Service Society, Kannur, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11211/17/24]

(xxix) (a) Annual Report and Accounts of the Alakendu Bodh Niketan Residential, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11209/17/24]

(xxx) (a) Annual Report and Accounts of the Uttar Pradesh Mook Badhir Vidyalaya, Allahabad, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Vidyalaya.

[Placed in Library. *See* No. L.T. 11208/17/24]

(xxxi) (a) Annual Report and Accounts of the Ahilyadevi Holkar Shikshan Prasarak Mandal, Udgir, Latur, Maharashtra,, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11210/17/24]

(xxxii) (a) Annual Report and Accounts of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Trust.

[Placed in Library. *See* No. L.T. 11207/17/24]

(xxxiii) (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack, Odisha for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11199/17/24]

(xxxiv) (a) Annual Report and Accounts of the Ali Yavar Jung National Institute of Speech and Hearing Disabilities (Divyangjan) (AYJNISHD), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11200/17/24]

(xxxv) (a) Annual Report and Accounts of the National Institute for Locomotor Disabilities (Divyangjan) (NILD), Kolkata, West Bengal, for the year 2022-23 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11203/17/24]

(xxxvi) (a) Annual Report and Accounts of the National Institute for Empowerment of Persons with Multiple Disabilities (Divyangjan) (NIEPMD), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11201/17/24]

(xxxvii) (a) Thirty-ninth Annual Report and Accounts of the National Institute for the Empowerment of Persons with Intellectual Disabilities (Divyangjan) (NIEPID), Secunderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11205/17/24]

(xxxviii) Annual Report of the Senior Citizens' Welfare Fund, for the year 2022-23.

[Placed in Library. *See* No. L.T. 11176/17/24]

(xxxix) (a) Annual Report and Accounts of the National Institute for the Empowerment of Persons with Visual Disabilities (Divyangjan) (NIEPVD), Dehradun, Uttarakhand for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11206/17/24]

(xl) (a) Annual Report and Accounts of the National Institute of Mental Health Rehabilitation (NIMHR), Sehore, Madhya Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11204/17/24]

(xli) (a) Annual Report and Accounts of the Pt. Deendayal Upadhyaya National Institute for Persons with Physical Disabilities (Divyangjan) (PDUNIPPD), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11198/17/24]

(xlii) (a) Annual Report and Accounts of the Women's Community Management Group, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Group.

[Placed in Library. *See* No. L.T. 11177/17/24]

(xliii) (a) Annual Report and Accounts of the Institute for the Handicapped and Backward People, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11178/17/24]

(xliv) (a) Annual Report and Accounts of the Bhairabi Club, Khordha, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above club.

[Placed in Library. *See* No. L.T. 11179/17/24]

(xlv) (a) Annual Report and Accounts of the Social and Health Development Organization, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts. Review by Government on the working of the above Organization.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11180/17/24]

(xlvi) (a) Annual Report and Accounts of the North Bengal Handicapped Rehabilitation Society, Siliguri, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11181/17/24]

(xlvii) (a) Annual Report and Accounts of the Durgabhai Deshmukh Vocational Training & Rehabilitation Centre (Andhra Mahila Sabha), Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 11182/17/24]

(xlviii) (a) Annual Report and Accounts of the PAWMENCAP, Parents Association for the Welfare of Mentally Handicapped Persons, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Association.

[Placed in Library. *See* No. L.T. 11183/17/24]

(xlix) (a) Annual Report and Accounts of the St. Ann's Manovikas Kendra run St. Ann's Social Service Society, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 11184/17/24]

(l) (a) Annual Report and Accounts of "Holy Cross social service society at Anantpur, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above society.

[Placed in Library. *See* No. L.T. 11185/17/24]

(li) (a) Annual Report and Accounts of the Sanjose Welfare Center, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Center.

[Placed in Library. *See* No. L.T. 11186/17/24]

(lii) (a) Annual Report and Accounts of the Educational and Rural Development Organization, Thoubal, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11187/17/24]

(liii) (a) Annual Report and Accounts of the Imphal Guradian Society, Imphal West district, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 11188/17/24]

(liv) (a) Annual Report and Accounts of the Council for Development of Poor and Labourers, Imphal West, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11189/17/24]

(lv) (a) Annual Report and Accounts of the Immaculate Heart of Mary Society, Madonna Special School for the Deaf, Carmel Nagar, Vijayawada, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11190/17/24]

(lvi) (a) Annual Report and Accounts of the Society for Welfare of the Handicapped, Patiala, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11191/17/24]

(lvii) (a) Annual Report and Accounts of the FAITH-INDIA (Foundation for Ability Improvement and Technology for the Handicapped INDIA), Palakkad, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

[Placed in Library. *See* No. L.T. 11192/17/24]

(lviii) (a) Annual Report and Accounts of the Society of Khrist Jyoti, Nav Vani School for the Hearing Impaired, Varanasi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. *See* No. L.T. 11193/17/24]

(lix) (a) Annual Report and Accounts of the Women and Child Welfare Centre, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 11194/17/24]

(lx) (a) Annual Report and Accounts of the Lebenshilfe, Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 11195/17/24]

(lxi) (a) Annual Report and Accounts of the Nehru Yuvajana Seva Sangam, Tirupati District, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. *See* No. L.T. 11196/17/24]

I. Notification of the Ministry of Education and related papers

II. Reports and Accounts of various educational organisations for various years and related papers

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. 4-1/2022(IC)., dated the 2nd May, 2022, publishing the University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022, under Section 28 of the University Grants Commission Act, 1956, along with Delay Statement.

[Placed in Library. *See* No. L.T. 11145/17/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014: -

(i) (a) Annual Report of the Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11087/17/24]

(ii) (a) Annual Report of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Jabalpur, for the year 2022-23.

(b) Annual Accounts of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Jabalpur, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers

mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11109/17/24]

(iii) (a) Annual Report of the Indian Institute of Information Technology, Allahabad, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Information Technology, Allahabad, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11106/17/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:-

(i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Dharwad, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11104/17/24]

(ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Vadodara, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11088/17/24]

(iii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Surat, Gujarat, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Surat, Gujarat, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11146/17/24]

(iv) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Una, Himachal Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11107/17/24]

(v) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11110/17/24]

(vi) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Bhagalpur, Bihar, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Bhagalpur, Bihar, for the year 2022-23, and the Audit Report thereon.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11108/17/24]

(vii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Pune, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Pune, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11141/17/24]

(viii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kota, Rajasthan, for the year 2022-23, and the Audit Report thereon.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11140/17/24]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017:-

(i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Tiruchirappalli, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11117/17/24]

(ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Shillong, Meghalaya, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11119/17/24]

(iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Raipur, Chhattisgarh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11116/17/24]

(iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, Uttar Pradesh, for the year 2022-23, together with

the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11139/17/24]

(D) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:-

(a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Berhampur, for the year 2022-23, together with the Auditor's Report on the Account.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11105/17/24]

(E) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 and sub-section (4) of Section 31 the Central Universities Act, 2009:-

(i) (a) Fourteenth Annual Report of the Central University of Himachal Pradesh, for the year 2022-23.

(b) Fourteenth Annual Accounts of the Central University of Himachal Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11143/17/24]

(ii) (a) Fourteenth Annual Report of the Central University of Kerala, for the year 2022-23.

(b) Fourteenth Annual Accounts of the Central University of Kerala, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11138/17/24]

(iii) (a) Annual Report & Annual Accounts of the Central University of Tamil Nadu, for the year 2022-23, and the Audit Report thereon.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11144/17/24]

(F) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Sections 31 and sub-section (5) of Section 32 of the Central Sanskrit Universities Act, 2020: -

(i) (a) Annual Report of the National Sanskrit University, Tirupati, Andhra Pradesh, for the year 2022-23.

(b) Annual Accounts of the National Sanskrit University, Tirupati, Andhra Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11137/17/24]

(ii) (a) Annual Report and Accounts of the Central Sanskrit University, New Delhi, for the year 2022-23 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11131/17/24]

(G) A copy each (in English and Hindi) of the following papers, under Section 17 of the National Commission for Minority Educational Institutions Act, 2004: —

(a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2022-23.

(b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Memorandum of Action Taken on the recommendations contained in the Annual Report of the above Commission, for the year 2022-23.

[Placed in Library. *See* No. L.T. 11115/17/24]

(H) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 25 of the School of Planning and Architecture Act, 2014:—

(i) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11114/17/24]

(ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11113/17/24]

(iii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11118/17/24]

(I) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 19 and sub-section (3) of Section 20 of the Jawaharlal Nehru University Act, 1966:—

(a) Fifty-third Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2022-23.

(b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11120/17/24]

(J) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (4) of Section 36 of the Visva Bharati Act, 1951:-

(a) Annual Report of the Visva-Bharati, Santiniketan, West Bengal, for the year 2022-23.

(b) Annual Accounts of the Visva-Bharati, Santiniketan, West Bengal, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11076/17/24]

(K) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:-

(i) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11124/17/24]

(ii) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11125/17/24]

(iii) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, Chhattisgarh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11126/17/24]

(iv) (a) Annual Report and Accounts of the National Institute of Technology, Patna, Bihar, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11127/17/24]

(v) (a) Annual Report and Accounts of the National Institute of Technology, Kurukshetra, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11128/17/24]

(vi) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11121/17/24]

(vii) (a) Annual Report and Accounts of the National Institute of Technology, Arunachal Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11122/17/24]

(viii) (a) Annual Report and Accounts of the National Institute of Technology, Uttarakhand, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11080/17/24]

(ix) (a) Annual Report and Accounts of the National Institute of Technology, Puducherry, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11129/17/24]

(x) (a) Annual Report and Accounts of the National Institute of Technology, Sikkim, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11123/17/24]

(xi) (a) Annual Report and Accounts of the Indian Institute of Engineering Science and Technology (IIEST), Shibpur,, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 111450/17/24]

(L) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

(i) (a) Annual Report of the Indian Institute of Technology (IIT), (BHU) Varanasi, Uttar Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), (BHU)

Varanasi, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11094/17/24]

(ii) (a) Annual Report of the Indian Institute of Technology (IIT), Roorkee, Uttarakhand, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, Uttarakhand, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11098/17/24]

(iii) (a) Annual Report of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, Telangana, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11101/17/24]

(iv) (a) Annual Report of the Indian Institute of Technology (IIT), Indore, Madhya Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Indore, Madhya Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11097/17/24]

(v) (a) Annual Report of the Indian Institute of Technology (IIT), Goa, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Goa, for

the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11103/17/24]

(vi) (a) Annual Report of the Indian Institute of Technology (IIT), Delhi, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11134/17/24]

(vii) (a) Annual Report of the Indian Institute of Technology (IIT), Kanpur, Uttar Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Kanpur, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11100/17/24]

(viii) (a) Annual Report of the Indian Institute of Technology (IIT), Kharagpur, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Kharagpur, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11133/17/24]

(ix) (a) Annual Report of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11095/17/24]

(x) (a) Annual Report of the Indian Institute of Technology (IIT), Patna, Bihar, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Patna, Bihar, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11136/17/24]

(xi) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneshwar, Odisha, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneshwar, Odisha, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11135/17/24]

(xii) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11102/17/24]

(xiii) (a) Annual Report of the Indian Institute of Technology (IIT), Tirupati, Andhra Pradesh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Tirupati,

Andhra Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11082/17/24]

(xiv) (a) Annual Report of the Indian Institute of Technology (IIT), Jammu, UT of Jammu & Kashmir, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Jammu, UT of Jammu & Kashmir for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11099/17/24]

(xv) (a) Annual Report of the Indian Institute of Technology, Dharwad, Karnataka, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology, Dharwad, Karnataka, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11142/17/24]

(xvi) (a) Annual Report of the Indian Institute of Technology, Bhilai, Chhattisgarh, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Technology, Bhilai, Chhattisgarh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11074/17/24]

(M) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Indian Institute of Science (IISc), Bengaluru, for the year 2022-23.

(b) Annual Accounts of the Indian Institute of Science (IISc), Bengaluru, for the year 2022-23 and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11132/17/24]

(ii) (a) Annual Report of the Gurukula Kangri (Deemed to be University), Haridwar, Uttarakhand, for the year 2021-22.

(b) Annual Accounts of the Gurukula Kangri (Deemed to be University), Haridwar, Uttarakhand, for the year 2021-22, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11073/17/24]

(iii) (a) Annual Report of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2021-22.

(b) Annual Accounts of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2021-22, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11071/17/24]

(iv) (a) Annual Report of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2022-23.

(b) Annual Accounts of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 11071/17/24]

(v) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology (NERIST), Itanagar, Arunachal Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11122/17/24]

(vi) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2021-22.

(b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2021-22, and the Audit Report thereon.

(c) Statement by Government accepting the above Report.

(d) Statement giving reasons for the delay in laying the paper mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11111/17/24]

(vii) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2022-23.

(b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Statement by Government accepting the above Report.

(d) Statement giving reasons for the delay in laying the paper mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11111/17/24]

(viii) (a) Annual Report and Accounts of the National Institute of Advanced Manufacturing Technology (NIAMT), Ranchi, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 11393/17/24]

(ix) (a) Annual Report of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2022-23.

(b) Annual Accounts of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Pratishthan.

(d) Statements giving reasons for the delay in laying the paper mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11130/17/24]

(x) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2020-21.

(b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2020-21, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11112/17/24]

(xi) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2021-22.

(b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2021-22, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 11112/17/24]

MR. CHAIRMAN: Shri Bishweswar Tudu.

SHRI V. MURALEEDHARAN: Sir, if you permit, I would lay the papers.

MR. CHAIRMAN: But seek the permission according to rules.

SHRI V. MURALEEDHARAN: So, I am told that it has been already done...

MR. CHAIRMAN: Told by whom?

SHRI V. MURALEEDHARAN: By the office of the Minister, Shri Bishweswar Tudu.

MR. CHAIRMAN: Am I concerned with that? You have to follow the rules. The Minister - not present. Shri John Barla.

Report and Accounts (2022-23) of NMDFC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI JOHN BARLA): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:-

(a) Twenty-ninth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 11350/17/24]

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the hon. Minister of Parliamentary Affairs has proposed that the sittings of the current 263rd Session of Rajya Sabha may be extended for one day up to Saturday, the 10th February, 2024 in order to complete the essential Government Business. The matter was also discussed in the meeting of the Business Advisory Committee held yesterday, the 6th February, 2024 and the Members of the Committee and leaders of parties present had agreed to extend the sittings of this Session of Rajya Sabha up to Saturday, the 10th February, 2024. There will be no Zero Hour and Question Hour on that day.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सभापति महोदय, मेरा आपसे एक निवेदन है कि जिस दिन मैंने यहाँ पर भाषण दिया ...(**व्यवधान**)..

MR. CHAIRMAN: We will take it up. I have your letter with me. I thought you were speaking on this point. Your very detailed communication is with me.

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: I have to inform hon. Members that Panel of Vice-Chairpersons has been re-constituted with the following Members:—

1. Shrimati Sulata Deo
2. Shrimati Mamata Mohanta
3. Ms. Saroj Pandey
4. Shrimati Vandana Chavan
5. Dr. Sudhanshu Trivedi
6. Shri Rakesh Sinha
7. Shri G.V.L. Narasimha Rao
8. Dr. Amar Patnaik

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

MR. CHAIRMAN: Now, Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice. Shri Vivek K. Tankha.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:

(i) 141st Report on "Judicial Infrastructure in the North-Eastern States of India";

(ii) 142nd Report on "Strengthening Legal Education in view of emerging challenges before the Legal Profession";

(iii) 143rd Report on "Review of the working of Legal Aid under the Legal Services Authorities Act, 1987"; and

(iv) 144th Report on action taken on 133rd Report of the Committee on "Judicial Processes and their Reforms" pertaining to Department of Justice (Ministry of Law and Justice).

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD PROCESSING

श्री हरनाथ सिंह यादव (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित कृषि, पशु पालन और खाद्य प्रसंस्करण संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(i) Sixty-Seventh Report on 'Scheme for Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) - an Evaluation' pertaining to the Ministry of Food Processing Industries;

(ii) Sixty-Eighth Report on 'Promotion of Climate Resilient Farming' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare);

(iii) Sixty-Ninth action taken Report on the action taken by the Government on the Observations/Recommendations contained in the Fifty-Eighth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing on 'Research and Development in Farm Mechanization for Small and Marginal Farmers in the Country' pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education); and

(iv) Seventieth Report on 'Employment Generation and Revenue Earning Potential of Fisheries Sector' pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries).

STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD PROCESSING

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं मत्स्यपालन, पशुपालन और डेयरी (मत्स्यपालन विभाग) मंत्रालय की "अनुदान मांगों (2023-24)" के संबंध में तिरपनवें प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में विभाग संबंधित कृषि, पशुपालन और खाद्य प्रसंस्करण संबंधी संसदीय स्थायी समिति के 62वें प्रतिवेदन पर सरकार द्वारा की गई कार्रवाई को दर्शाने वाले विवरण की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं।

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

श्री सतीश चंद्र दूबे (बिहार): महोदय, मैं विभाग संबंधित उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

(i) Thirty Ninth Report of the Department-Related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution (2023-2024) on "Regulation of Weights and Measures with specific reference to Dispensing Machines at Fuel Stations" pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs); and

(ii) Fortieth Report of the Department-Related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution (2023-2024) on "Transforming Fair Price Shops" pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-Related Parliamentary Standing Committee on External Affairs (Seventeenth Lok Sabha):-

(i) Twenty-Ninth Report on action taken by the Government on the Observations/Recommendations contained in the Twenty-Fourth Report of the Department-Related Parliamentary Standing Committee on External Affairs on 'India's Policy Planning and Role of Think Tanks with Special Reference to ICWA and RIS'; and

(ii) Thirtieth Report on action taken by the Government on the Observations/Recommendations contained in the Twenty-Second Report of the Department-Related Parliamentary Standing Committee on External Affairs on 'India's Neighbourhood First Policy'.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

SHRI NEERAJ DANGI (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-Related Parliamentary Standing Committee on Labour, Textiles and Skill Development:-

(i) Fifty-Third Report on 'Development and Promotion of Jute Industry' pertaining to the Ministry of Textiles;

(ii) Fifty-Fourth Report on 'Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry' pertaining to the Ministry of Textiles;

(iii) Fifty-Fifth Report on 'Development of Cotton Sector' pertaining to the Ministry of Textiles;

(iv) Fifty-Sixth Report on 'Implementation of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project' pertaining to the Ministry of Skill Development & Entrepreneurship;

(v) Fifty-Seventh Report on action taken by the Government on the Observations/Recommendations of the Committee contained in its Fiftieth Report (Seventeenth Lok Sabha) on 'Welfare Schemes and Social Security Measures for Textile Workers in Organised and Unorganised Sectors' pertaining to the Ministry of Textiles; and

(vi) Fifty-Eighth Report on action taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Ninth Report (Seventeenth Lok Sabha) on 'Functioning of Directorate General of Training' pertaining to the Ministry of Skill Development & Entrepreneurship.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR, TEXTILES AND SKILL DEVELOPMENT

SHRI NEERA DANGI (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development:-

(i) Statement showing further action taken by the Government on Thirty-Fifth Report (Seventeenth Lok Sabha) on action taken by Government on the Thirty-Third Report (Seventeenth Lok Sabha) on `Implementation of

National Apprenticeship Promotion Scheme (NAPS)/National Apprenticeship Training Scheme (NATS) pertaining to the Ministry of Skill Development & Entrepreneurship and Ministry of Education (Department of Higher Education);

(ii) Statement showing further action taken by the Government on Thirty-Eighth Report (Seventeenth Lok Sabha) on action taken by Government on the Thirtieth Report (Seventeenth Lok Sabha) on Demands for Grants (2022-23) of the Ministry of Labour & Employment;

(iii) Statement showing further action taken by the Government on Thirty-Ninth Report (Seventeenth Lok Sabha) on action taken by Government on the Thirty-First Report (Seventeenth Lok Sabha) on Demands for Grants (2022-23) of the Ministry of Textiles;

(iv) Statement showing further action taken by the Government on Forty-Fourth Report (Seventeenth Lok Sabha) on action taken by the Government on the Thirty- Sixth Report (Seventeenth Lok Sabha) on 'Implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY)' pertaining to the Ministry of Skill Development & Entrepreneurship;

(v) Statement showing further action taken by the Government on Forty-Fifth Report (Seventeenth Lok Sabha) on action taken by the Government on the Thirty- Seventh Report (Seventeenth Lok Sabha) on 'Development of Manmade Fibre' pertaining to the Ministry of Textiles; and

(vi) Statement showing further action taken by the Government on Forty-Seventh Report (Seventeenth Lok Sabha) on action taken by the Government on the Forty-Second Report (Seventeenth Lok Sabha) on Demands for Grants (2023-24) of the Ministry of Textiles.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

MR. CHAIRMAN: Now, Reports of the Public Accounts Committee; Shri Shaktisinh Gohil; not present. Dr. Sudhanshu Trivedi.

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2023-24):-

(i) Eighty-third Report on "IT Modernization Project of the Department of Posts";

(ii) Eighty-fourth Report on "Misappropriation of Public Money in Department of Posts";

(iii) Eighty-fifth Report on "Irregular Pension Payments by Post Offices";

(iv) Eighty-sixth Report on "Establishment and Operationalisation of Sagar Prahari Bal";

(v) Eighty-seventh Report on "Irregularities in receipt and utilisation of compensation and Grossly irregular and manipulated award and execution of work relating to the renovation of the basement at India House, London, leading to undue benefits being extended to the Contractor";

(vi) Eighty-eighth Report on action taken by the Government on the Recommendations/ Observations of the Committee contained in its 54th Report of the Committee (17th Lok Sabha) on "Implementation of Public Financial Management System (PFMS)";

(vii) Eighty-ninth Report on "The Indo-Nepal Border Road Project";

(viii) Ninetieth Report on "Avoidable Expenditure on Procurement of Channel Air Boxes: Banaras Locomotive Works";

(ix) Ninety-first Report on "Loss of Revenue: South Western Railway";

(x) Ninety-second Report on "Functioning of Railway Mail Service and Road Transport Network in Department of Posts";

(xi) Ninety-third Report on "Blockage of Capital due to non-completion of approach road: Central Railway";

(xii) Ninety-fourth Report on action taken by the Government on the Observations/Recommendations of the Committee contained in its Fifty-Second Report of the Committee (Seventeenth Lok Sabha) on "Construction and utilization of Limited Height Subway (LHS)";

(xiii) Ninety-fifth Report on "Pollution caused by Plastic";

(xiv) Ninety-seventh Report on "Loss due to indecision of Railway Administration in the Matter of Land Acquisition: East Central Railway";

(xv) Ninety-seventh Report on "Loss due to indecision of Railway Administration in the Matter of Land Acquisition: East Central Railway";

(xvi) Ninety-eighth Report on "Assessment of Environment Issues in Visakhapatnam Port Authority";

(xvii) Ninety-Ninth Report on "Extra expenditure due to delay in finalizing power purchase agreements through Open Access: West Central Railway";

(xviii) One Hundredth Report on action taken by the Government on the Observations/Recommendations of the Committee contained in its Sixty-

Second (Seventeenth Lok Sabha) on "Irregular Payment of Ad-hoc Bonus";

(xix) One Hundred first Report on action taken by the Government on the Observations/Recommendations of the Committee contained in the Forty-fourth Report (Seventeenth Lok Sabha) on "Functioning of Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE)";

(xx) One Hundred second Report on "Loss of opportunity to earn additional freight and extra expenditure on haulage: South Western Railway"; and

(xxi) One Hundred third Report on "Revision of financial limits for determining the cases relating to 'New Service (NS)/New Instrument of Service (NIS)".

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

श्री नरहरी अमीन (गुजरात): महोदय, मैं विभाग संबंधित रेल संबंधी संसदीय स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(i) Statement showing final action taken by Government on the recommendations contained in the 4th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 2nd Report of the Committee (17th Lok Sabha) on "Demands for Grants (2019-20) of the Ministry of Railways";

(ii) Statement showing final action taken by Government on the recommendations contained in the 5th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 3rd Report of the Committee (17th Lok Sabha) on "Demands for Grants (2020-21) of the Ministry of Railways";

(iii) Statement showing final action taken by Government on the recommendations contained in the 9th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 7th Report of the Committee (17th Lok Sabha) on "Demands for Grants (2021-22) of the Ministry of Railways";

(iv) Statement showing final action taken by Government on the recommendations contained in the 10th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 6th Report of the Committee (17th Lok Sabha) on "Passenger Amenities including Modernization of Railway Stations".

(v) Statement showing final action taken by Government on the recommendations contained in the 12th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 8th Report of the Committee (17th Lok Sabha) on "Passenger Reservation System of Indian Railways";

(vi) Statement showing final action taken by Government on the recommendations contained in the 13th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 11th Report of the Committee (17th Lok Sabha) on "Demands for Grants (2022-23) of the Ministry of Railways"; and

(vii) Statement showing final action taken by Government on the recommendations contained in the 15th Report of the Department-related Parliamentary Standing Committee on Railways (17th Lok Sabha) on action taken by Government on the recommendations contained in the 14th Report of the Committee (17th Lok Sabha) on "Demands for Grants (2023-24) of the Ministry of Railways".

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Thirty-Seventh Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं कोयला मंत्रालय से संबंधित "कोयला आयात-प्रवृत्ति और आत्मनिर्भरता का मुद्दा (2022-23" के संबंध में विभाग संबंधित कोयला, खान और इस्पात संबंधी संसदीय स्थायी समिति के 37वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हूं।

Status of implementation of recommendations contained in the Thirty-Fifth, Thirty-Sixth, Thirty-Seventh and Thirty-Eighth Reports of the Department-related Parliamentary Standing Committee on Defence

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Ajay Bhatt, I lay the following statements regarding:—

(a) Status of implementation of recommendations contained in the 35th Report of the Department-related Parliamentary Standing Committee on Defence relating to Demands for Grants of the Ministry of Defence for the year 2022-23 on 'General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public Sector Undertakings, Welfare of Ex-Servicemen and Defence Pension (Demand Nos. 19 and 22);

(b) Status of implementation of recommendations contained in the 36th Report of the Department-related Parliamentary Standing Committee on Defence relating to Demands for Grants of the Ministry of Defence for the year 2022-23 on 'Army, Navy, Air Force, Joint Staff, Ex-Servicemen Contributory Health Scheme and Sainik Schools (Demand Nos. 20 and 21);

(c) Status of implementation of recommendations contained in the 37th Report of the Department-related Parliamentary Standing Committee on Defence relating to Demands for Grants of the Ministry of Defence for the year 2023-24 on 'Capital Outlay on Defence Services, Procurement Policy and Defence Planning (Demand No. 21); and

(d) Status of implementation of recommendations contained in the 38th Report of the Department-related Parliamentary Standing Committee on Defence relating to Demands for Grants of the Ministry of Defence for the year 2023-24 on 'Directorate of Ordinance (Coordination and Services) — New DPSUs, Defence Research and Development Organisation and National Cadet Corps (Demand Nos. 20 and 21)'.

REGARDING EXPUNGED REMARKS

MR. CHAIRMAN: Hon. Leader of the Opposition.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, 2 फरवरी को मैंने यहां पर चंद प्वाइंट्स अपने भाषण में उठाए थे, उनको रिकॉर्ड्स से बाहर कर दिया गया है। इसी के संबंध में मैं आपसे निवेदन करना चाहता हूं। पहला जो मेरा रिमार्क expunge हुआ है...

MR. CHAIRMAN: One minute. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: सर, मैं कारण बताता हूं।

श्री सभापति: नहीं, सर। If you will read what has been expunged, it will not be appropriate. So, you may please indicate the premise of it, I am open to it. Please. I have gone through your communication.

श्री मल्लिकार्जुन खरगे: मेरे जो रिमार्क्स expunge हुए हैं, मैंने उनमें किसी का भी नाम नहीं लिया, तो किसी भी rule of procedure का उल्लंघन नहीं हुआ। दूसरा प्वाइंट यह है कि जो मेरे रिमार्क्स expunge हुए हैं, उनमें रूल्स के मुताबिक किसी भी 'persons in high authority' के ऊपर कोई भी कमेंट नहीं किया गया है। Rule 238 (v) of Rules of Procedure and Conduct of Business in Rajya Sabha के explanation में 'persons in high authority' का मतलब साफ-साफ लिखा गया है। अगर आप इजाज़त दें, तो मैं वह भी पढ़ूंगा।

MR. CHAIRMAN: Please.

श्री मल्लिकार्जुन खरगे: Rule 238A कहता है, "No allegation of a defamatory or incriminatory nature shall be made by a Member against any other Member or a Member of the House unless the Member making the allegation has given previous intimation to the Chairman and also to the Minister concerned so that the Minister may be able to make an investigation into the matter for the purpose of a reply: Provided that the Chairman may at any time prohibit any Member from making any such allegation if he is of opinion that such allegation is derogatory to the dignity of the Council or that no public interest is served by making such allegation." रूल 238(v), इसमें यह भी कहा गया है कि इस रूल के मुताबिक, 'reflect upon the conduct of persons in high authority unless the discussion is based on a substantive motion drawn in proper terms'. सर, यह रूल 238(v) के मुताबिक हो या रूल 238ए के मुताबिक हो, मैंने कभी इसका उल्लंघन नहीं किया।

दूसरा, मैंने 'persons in high authority' का मतलब आपके सामने रखा है कि इस डेफिनिशन में कोई भी मुख्य मंत्री किसी भी तरीके से कवर नहीं होता है, क्योंकि सदन में मुख्य मंत्री के खिलाफ कोई भी सब्सटांटिव मोशन नहीं लाया गया।

श्री सभापति: आप एक बार Explanation to Rule 238 पढ़ दें।

श्री मल्लिकार्जुन खरगे: नहीं, नहीं, पहले मैं बोलता हूँ, फिर आप कह दीजिए कि यह इसके मुताबिक है।

मेरा तीसरा प्वाइंट यह है कि रूल्स के मुताबिक इसमें प्रायर नोटिस की भी कोई रिक्वायरमेंट नहीं है, क्योंकि न तो जिनकी बात हो रही थी, वे इस हाउस के सदस्य हैं और जो मैंने बोला, वह बिल्कुल फैक्चुअल सिचुएशन पर बेस्ड था। मैंने जिस ट्वीट का ज़िक्र किया, वह फैक्चुअली बिल्कुल सही है। बाद में स्पष्टीकरण जरूर आया, लेकिन मैंने जो भी बोला, वह फैक्ट्स के आधार पर बोला।

सर, राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव एक ऐसा मौका होता है, जब हमें कई विषयों पर व्यापक चर्चा करने का मौका मिलता है। मुझे लगा कि एक प्रदेश का मुख्य मंत्री ऐसी भाषा का इस्तेमाल करता है, तो यह मेरा कर्तव्य और हक है कि मैं इन मुद्दों को सदन में उठाऊँ। मैंने बोलते हुए न ही किसी मुख्य मंत्री का नाम लिया, न ही उस राज्य का नाम लिया। मैंने उसका ज़िक्र भी नहीं किया। इसलिए जो मेरे शब्दों को एक्सपंज किया गया, उस पर मैं अपनी घोर आपत्ति दर्ज करना चाहता हूँ और साथ ही आपसे निवेदन करना चाहूँगा कि सदन की प्रोसीडिंग्स में इन रिमार्क्स को पुनःस्थापित किया जाए। आपने उन शब्दों को, पूरे दो पेज का भाषण काट दिया। मेरे दो पेज का भाषण काटने के बाद, उसका उद्देश्य अलग-अलग होता है, क्योंकि मैंने परसों बोला 400 पार का आँकड़ा, आपने गड़बड़ किया। उसमें क्या हो गया ...(**व्यवधान**)... आप बैठिए, बैठिए। ...(**व्यवधान**)... सुनिए। ...(**व्यवधान**)... आपने क्या कहा ...(**व्यवधान**)... आपने क्या कहा ...(**व्यवधान**)... गड़बड़ शुरू हो गई। ...(**व्यवधान**)...

MR. CHAIRMAN: Please. ...(*Interruptions*)... Have it from me...

श्री मल्लिकार्जुन खरगे: वह शब्द इस बार भी बोला, वह आगे था, लेकिन आपने गड़बड़ में उसके सामने व्यवधान लिख दिया।

MR. CHAIRMAN: When the Leader of the Opposition ...(*Interruptions*)... One minute. ...(*Interruptions*)... When the Leader of the Opposition is on his legs, I expect, you can appreciate but you cannot raise a disturbance. ...(*Interruptions*)... Please, nothing. ...(*Interruptions*)... Yes.

श्री मल्लिकार्जुन खरगे: सर, इसमें क्या होता है कि अर्थ का अनर्थ होता है। जब आप गड़बड़ करके स्टॉप कर देते हैं, आगे के शब्द को आप निकाल देते हैं ...

श्री सभापति: आपने बोला ही इस तरीके से था।

श्री मल्लिकार्जुन खरगे: नहीं, नहीं। वह आपकी है। आपके आगे मैं पढ़ूँ! आपके आगे था, पूरा गड़बड़ हुआ, हिन्दी में क्या बोलते हैं, व्यवधान, आपने उसके सामने लिखा, तो वह शब्द चला गया। मैं यह कह रहा हूँ कि इसके लिए पूरा, आप देखिए, 1.55 बजे मैंने * शब्द का इस्तेमाल किया था, फिर दो ...

श्री सभापति: आप वह मत पढ़िए, मैंने एक्सपंज किया हुआ है। वह अनपार्लियामेंटरी था।

श्री मल्लिकार्जुन खरगे: नहीं, नहीं। मुझे एक्सपंज के बारे में ही कहना है, मेरा दूसरा नहीं है। मुझे एक्सपंज के बारे में कहना है। देखिए, 2 बजे onwards ...

MR. CHAIRMAN: The expunged portion may not be read. आपने * पढ़ा न। * has been held unparliamentary.

SHRI MALLIKARJUN KHARGE: No. यह शब्द कॉन्स्टिट्यूशन में है, 'untouchability' है। Untouchability removal के लिए कॉन्स्टिट्यूशन में आर्टिकल 17 में कहा गया है।

श्री सभापति: खरगे जी, आज मैं शीशे में दो बार देख कर आया, ताकि ज्यादा से ज्यादा सदस्य मेरी तरफ ही देखें, क्योंकि उनको मुझे ही देख कर बोलना है। इसलिए आप भी इधर ही देख कर बोलिए।

श्री मल्लिकार्जुन खरगे: सर, आपको देखने के बाद मुझे खुशी होती है कि आप इतने सीनियर वकील हैं। अगर आप इधर देखें तो हमें भी थोड़ा प्रोत्साहन मिलता है। सर, कभी-कभी ऐसा होता है कि जब हम सत्य बात कहते हैं, तो आप उधर ज़रा ज्यादा ही देखते हैं। उस वक्त आपको इधर आकर्षित करने के लिए हमें कभी-कभी ऐसा करना पड़ता है।

सर, 1.55 हुआ, 2.00 हो गया और 2 बजे onwards - उसमें भी आपने वह काट दिया। फिर 2.40 को आपने काट दिया। इसीलिए मेरा यह कहना है कि हम जो कहना चाहते हैं, अगर लोग उसको तोड़-मरोड़ कर पढ़ेंगे, तो क्या होगा - आपने जो चीजें बोली हैं, वे इसमें नहीं हैं। मेरे साथ ऐसा हर दफा हो रहा है। This is the second or third time that my speeches are cut. This is the letter which I have written to you. मैं बाहर प्रेस को बोलना नहीं चाहता था, unless, I can bring it to your notice. What is this, Sir? Every time, it is being done.

MR. CHAIRMAN: Now, listen to me.

श्री मल्लिकार्जुन खरगे: यहाँ पर तो मनुस्मृति के बारे में इतना बोला गया है।

---

* Expunged as ordered by the Chair.

MR. CHAIRMAN: You have made your point, please confine to the issue.

श्री मल्लिकार्जुन खरगे: इतनी चर्चा हुई है और मैं जब बोलता हूँ, तो उसको निकाल देते हैं, what is this? इसीलिए कृपा करके आपने जो निकाला है, उस पूरे पेज को आप रख दीजिए, यही मेरी आपसे अपील है।

MR. CHAIRMAN: Hon. Members, we have 'Unparliamentary Expressions', a book from Lok Sabha Secretariat which says * is unparliamentary. Secondly, hon. Members, I have received a written communication from hon. Leader of the Opposition, I have gone through it. I will give my ruling on it. But, I may indicate to the House that his communication is in two parts. He has listed four items in particular. Item No. 1 was related to a word which was expunged because it is unparliamentary. The other item Nos. 2, 3 and 4 were recorded after I had said, nothing will go on record. But, I will give my ruling. This matters because this is a platform where everyone has a free right of expression in accordance with the rules. I will give my ruling on this.

श्री मल्लिकार्जुन खरगे: सर, तब तक तो मेरी पूरी फजीहत हो जाएगी। ...(**व्यवधान**)...

DR. K. KESHAVA RAO (Telangana): Sir, it was considered to be unparliamentary, but, now, there are Acts in place. The time has changed. When the time changes, the law has to change. *...(Interruptions)...* Sir, I am presenting to you.

MR. CHAIRMAN: Dr. K. Keshava Rao, what do you want to say?

DR. K. KESHAVA RAO: Sir, there have been Acts mentioning untouchability. It has been accepted legally as a terminology. It is for you, I want you to balance it. It is for the Chair or for the House to correct it in the book.

MR. CHAIRMAN: I will be too happy to revise Unparliamentary Expressions and I may constitute a committee on that point so that senior Members of the House as well as young Members, unless they take an offence at it... *...(Interruptions)...* We will have it examined. To the extent what the Leader of the Opposition has said, I will give my ruling on that.

---

* Expunged as ordered by the Chair.

श्री प्रमोद तिवारी (राजस्थान): सर, मेरा एक प्वाइंट आफ ऑर्डर है। एक मिनट सुन लीजिए, मैं ज्यादा समय नहीं लूँगा।

MR. CHAIRMAN: Under which rule?

श्री प्रमोद तिवारी: सर, शब्दों का निकाला जाना - अगर आपको लगे कि कोई शब्द unparliamentary है, तो आप उसे निकाल देंगे, लिख देंगे और कहेंगे कि यह कार्यवाही में नहीं रहेगा। लेकिन सर, जिस तरह page by page, 10-10 मिनट की speeches निकाली जा रही हैं, राज्य सभा में ऐसा कभी नहीं होता था।

श्री सभापति: प्रमोद जी, प्लीज़।

श्री प्रमोद तिवारी: पार्लियामेंट में वह word निकाला जाता है, पूरा reference नहीं।

MR. CHAIRMAN: Pramodji, the Leader of the Opposition had very firmly, categorically put across his point. If you want my tentative response, you have the book; read Rule 238A proviso. What does the proviso say? "Provided the Chairman may at any time prohibit any Member from making any such allegation if he is of the opinion that such allegation is derogatory to the dignity of the Council.. " -- not some individual -- ".. or that no public interest is served by making such an allegation." ...*(Interruptions)*...We are not having a discussion on this. I have reserved my ruling. I will come with it. The House will have the benefit of it, I will have the benefit of it. We will now take up matters raised with permission of Chair. Shri Kartikeya Sharma.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: We will now take up matters raised with permission of Chair. Shri Kartikeya Sharma.

Concern over refusal by hospitals to release dead bodies due to pending bills

SHRI KARTIKEYA SHARMA (HARYANA): Thank you, Mr. Chairman, Sir, for giving me this opportunity to speak on this important issue which is the concern over refusal by hospitals to release dead bodies due to pending bills. ...*(Interruptions)*...

There are umpteen saddening stories narrating the insensitive instances of refusal by a hospital to release the dead body to the family due to outstanding bills.

...(Interruptions)... The aggrieved families, already traumatized with the loss are subjected to further distress for immediate commercial recovery. *...(Interruptions)...*

MR. CHAIRMAN: Nothing will go on record except Shri Kartikeya Sharma's speech. Shri Kartikeya Sharma, now you can start from the beginning.

श्री प्रमोद तिवारी (राजस्थान) : *

SHRI KARTIKEYA SHARMA: Thank you, Mr. Chairman, Sir, for giving me this opportunity to speak on this important issue which is the concern over refusal by hospitals to release dead bodies due to pending bills. The aggrieved family, already traumatized with the loss are subjected to further distress for immediate commercial recovery. A report by the Lancet Commission on the value of death published in the year, 2022 states, "In situations where a family is unable to pay hospital medical bill, hospital staff will often refuse to release the body of the deceased until the payment is made." The Geneva Convention and the U.N. Commission on Human Rights, making it legally binding, provide for explicit provisions relating to the proper management, dignified treatment and disposal of dead bodies as well as respect for the needs of families. Earlier, answering my question, the hon. Minister informed this House that there is no such legal provision authorising any hospital to withhold dead body in lieu of pending bills. Therefore, I urge this august House to deliberate on this situation that will bring some relief to the mourning families. I also request the Minister concerned to evaluate and issue guidelines for immediate release of dead bodies and subsequent period of clearing the dues. Suggestively, penalties for the defaulting hospitals that violate the said guidelines should also be incorporated for ensuring strict compliance. There is a growing consensus at international level that all patients must enjoy certain basic rights. In other words, the patient is entitled to certain amount of protection to be ensured by physicians, healthcare providers and the State, which have been codified in various societies and countries in the form of Charters of Patients' Rights. The Patients' Rights Charter, as approved by National Council for Clinical Establishments, is available in public domain and needs to be promoted in good spirit. Further, we can collectively implement a few steps. 1. Spread awareness about the Patients Rights Charter and the rights that the families of the deceased have in such situations. The Patient Rights Charter enlists 17 rights of a patient including Right to Information whereby every patient has a right to adequate

* Not recorded.

relevant information about the disease: Right to records and reports; Right to emergency medical care; Right to informed consent; Right to confidentiality; Right to second opinion; Right to take discharge of patient, or receive body of deceased from hospital and more. 2. Enforce hospitals to display the charter in important areas of the hospital so that accountability is held. 3. Treat violation of the Charter with firm laws, as non-release of dead bodies be treated akin to violation of habeas corpus. 4. Create a national helpline to assist the mourning families in such unfortunate times and 5. Create a national corpus fund and, more importantly, let us incentivise the hospitals and doctor community so that they are encouraged to follow the Patients' Rights Charter. Thank you very much.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Kartikeya Sharma: Shri Sandosh Kumar P (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Sant Balbir Singh (Punjab), Dr. Sasmit Patra (Odhisha), Dr. Santanu Sen (West Bengal), Shri P. Wilson (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri Rambhai Mokariya (Gujarat), Shri Neeraj Dangi (Rajasthan), Shri Dhananjay Mahadik (Maharashtra), Shri Pabitra Margherita (Assam), Shrimati Jebi Mather Hisham (Kerala), Shri Sujeet Kumar (Odisha), Shrimati Sulata Deo (Odisha), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Vandana Chavan (Maharashtra) and Shrimati Mahua Maji (Jharkhand). श्री प्रमोद तिवारी।

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, एक मिनट। मैंने एक मुद्दा उठाया और आपसे कहा भी कि इसमें अनपार्लियामेंटरी क्या है!

MR. CHAIRMAN: I have reserved it. You have had your say. It was with utmost respect.

श्री मल्लिकार्जुन खरगे: सर, रिज़र्व के बाद ही आप adjourn करने वाले हैं, फिर कहाँ रूलिंग होगी?

MR. CHAIRMAN: No, no. You will have it during the course of the day. It will be during the course of the day. Before I rise for the day, you will have a ruling perfectly on this. Mr. Pramod Tiwari, do you want to avail the opportunity?

श्री मल्लिकार्जुन खरगे: सर, दो बजे के onwards जो भाषण हुआ, 110 पेज पर ...(**व्यवधान**)...

MR. CHAIRMAN: Nothing will go on record now. I gave you an opportunity. ...*(Interruptions)*... How many times will I see it? I have read it. ...*(Interruptions)*... You had sent a communication. I have gone through it. I have heard everyone carefully. I will give a ruling on it. Now, Shri Pramod Tiwari. ...*(Interruptions)*... Do you change it? I will correct if there is an error. I will look into it. ...*(Interruptions)*...

श्री प्रमोद तिवारी: सर, कृपया मेरा टाइम अब शुरू किया जाए।

MR. CHAIRMAN: Your time starts now, Mr. Pramod Tiwari.

Steady politicisation of religion in the country

SHRI PRAMOD TIWARI (Rajasthan): Thank you, Sir, for wishing me.

सर, मैं एक महत्वपूर्ण विषय को उठा रहा हूँ कि राजनीति का एक धर्म होना चाहिए, धर्म की राजनीति नहीं होनी चाहिए। मौजूदा हालात पर चिंता व्यक्त करते हुए मैं कहना चाहता हूँ कि आज हम अपने देश में धर्म के राजनीतिकरण की उल्लेखनीय वृद्धि देख रहे हैं। यह हमारे देश के संविधान और लोकतंत्र के लिए घातक खतरा पैदा करता है। एक देश के रूप में हमने हमेशा दुनिया को 'वसुधैव कुटुंबकम्' का नारा दिया है। हमारे धर्म ने दुनिया को सहिष्णुता और सार्वभौमिक स्वीकृति, दोनों सिखाई है। यह हमारा संवैधानिक, धार्मिक और व्यक्तिगत दायित्व है कि हम यह सुनिश्चित करें कि हमारे पूर्वजों ने जो धर्मनिरपेक्षता, एकता, अखंडता और समानता का संदेश दिया है, उसे कायम रखा जाए और उसका पालन किया जाए। हमारे लिए यह बहुत महत्वपूर्ण है कि भारत को विश्व गुरु बनाने के अपने हरसंभव प्रयास में धर्मनिरपेक्षता, सहिष्णुता और एकता की अपनी सदियों पुरानी संपत्ति को दांव पर न लगाएँ। यह बहुत महत्वपूर्ण है कि हम इस मुद्दे को हल करने के लिए एक देश के रूप में मिलकर काम करें और एक बार दुनिया को 'वसुधैव कुटुंबकम्' का वास्तविक अर्थ समझाएं। जब मैं अपनी बात कह रहा हूँ तो इसका आशय यह भी है कि राष्ट्र प्रथम होता है, दल द्वितीय होते हैं। आज मैं देख रहा हूँ कि अपने दल के हित को साधने के लिए जिम्मेदार पदों पर बैठे लोग भी सांप्रदायिक भाषा का इस्तेमाल कर रहे हैं।

MR. CHAIRMAN: Please conclude.

श्री प्रमोद तिवारी: बहुत से लोगों को उनके अधिकारों से वंचित किया जा रहा है। अब संवैधानिक पदों पर बैठे लोग ही अगर अपने संवैधानिक दायित्वों का निर्वाह अपनी पार्टी के हित में करेंगे, तो निःसंदेह वह देश के लिए घातक होगा।

(**उपसभापति महोदय** *पीठासीन हुए*)

श्री उपसभापति: धन्यवाद। प्रमोद जी, आपका समय खत्म हो गया है।

श्री प्रमोद तिवारी : महोदय, मैं अपनी चिंता व्यक्त करते हुए यह चाहता हूँ कि आप निर्देशित करें कि संविधान के विरुद्ध न जाते हुए लोग धर्मनिरपेक्षता और पंथनिरपेक्षता पर कायम रहें और धर्म का दुरुपयोग न करें।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour submission made by Shri Pramod Tiwari: Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Shri R. Girirajan (Tamil Nadu), Shrimati Vandana Chavan (Maharashtra), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Neeraj Dangi (Rajasthan), Dr. V. Sivadasan (Kerala), Shri Niranjan Bishi (Odisha), Shri Prakash Chik Baraik (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Shrimati Jaya Bachchan (Uttar Pradesh) and Shri P. Wilson (Tamil Nadu).

Need for amendment in MPLADS guidelines

श्री ईरण्ण कडाडी (कर्नाटक): उपसभापति महोदय, 'सांसद स्थानीय क्षेत्र विकास योजना' को 1993 में शुरू किया गया था, जिसके माध्यम से सांसद अपने निर्वाचन क्षेत्र में पेयजल, प्राथमिक शिक्षा, सार्वजनिक स्वास्थ्य, स्वच्छता और सड़कों आदि जैसी सामुदायिक संपत्ति के निर्माण हेतु विकास कार्य की सिफारिश कर सकते हैं। वर्तमान में इस योजना के दिशा निर्देशों के अध्याय 5.2.11 के अंतर्गत धार्मिक प्रकृति के कार्य या धार्मिक पूजा के स्थानों व परिसरों के भीतर और धार्मिक आस्था समूह से संबंधित या स्वामित्व वाली भूमि पर होने वाले कार्यों के लिए इस निधि के प्रयोग की अनुमति नहीं है। हमारे देश के ग्रामीण क्षेत्रों में आज भी मठ और मंदिर में धार्मिक, सांस्कृतिक और सामुदायिक कार्यक्रमों का आयोजन होता है, जिनमें हवन, भजन, कीर्तन और विवाह जैसे महत्वपूर्ण कार्य भी शामिल हैं। 'सांसद स्थानीय क्षेत्र विकास योजना' के अंतर्गत सामुदायिक केंद्र बनाने के लिए निधि देने का प्रावधान है, लेकिन पर्याप्त भूमि के अभाव के कारण कई अवसरों पर सामुदायिक केंद्र का निर्माण नहीं हो पाता है। धार्मिक पूजा स्थलों पर पर्याप्त भूमि होती है, लेकिन 'सांसद स्थानीय क्षेत्र विकास योजना' के अंतर्गत प्रतिबंध के कारण सांसद अपने क्षेत्रों के धार्मिक स्थलों का विकास और उनके परिसर में सामुदायिक केंद्र का निर्माण नहीं कर पाते हैं।

अतः मेरा सरकार से निवेदन है कि संसद सदस्य स्थानीय क्षेत्र विकास योजना दिशा-निर्देश के संख्या 5.2.11 को निरस्त किया जाए और धार्मिक स्थल जैसे मंदिर और मठों में सामुदायिक कार्यक्रम को बढ़ावा देने हेतु सामुदायिक केंद्र और अन्य विकास कार्यों के लिए 'सांसद स्थानीय क्षेत्र विकास योजना' के माध्यम से निधि देने पर लगे हुए प्रतिबंध को तत्काल हटाया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Iranna Kadadi: Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil

Nadu), Dr. Santanu Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Shrimati Seema Dwivedi (Uttar Pradesh), Shrimati Darshana Singh (Uttar Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Rambhai Harjibhai Mokariya (Gujarat), Dr. Kalpana Saini (Uttarakhand), Shrimati S. Phangnon Konyak (Nagaland), Dr. Sikander Kumar (Himachal Pradesh), Dr. John Brittas (Kerala), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shrimati Vandana Chavan (Maharashtra), Shri Neeraj Shekhar (Uttar Pradesh), Shri Pabitra Margherita (Assam), Dr. Anil Agrawal (Uttar Pradesh), Shri Sakaldeep Rajbhar (Uttar Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Sandosh Kumar P (Kerala), Shri Niranjan Bishi (Odisha), Dr. Amar Patnaik (Odisha), and Shrimati Sulata Deo (Odisha).

Demand for development of Secunderabad Cantonment area

DR. K. LAXMAN (Uttar Pradesh): Thank you, Mr. Deputy Chairman, Sir, my Zero Hour submission is regarding merger of Secunderabad Cantonment Board with the local Municipal Corporation of Hyderabad.

The Secunderabad Cantonment Board covers a vast expanse of 40.13 square kilometres, located in the heart of Hyderabad. It is a prime location and is widely recognized as the 'lung space' of Hyderabad. But, recently, a demand has been raised for the merger of Secunderabad Cantonment Board into Greater Hyderabad Municipal Corporation. The Secunderabad Cantonment Board has a high proportion of B-2 Land, constituting approximately 30 per cent of the land composition. B-2 Land primarily comprises of private lands and the State Government lands. Over the period of time, a number of colonies and *bastis* have come up and nearly a population of 3 lakh people is residing in the Secunderabad Cantonment Board. As urbanization progresses rapidly, the population within the cantonment limit has witnessed significant growth, necessitating urgent focus on addressing civic infrastructure within the cantonment area. It is worth noting that the participation of the then TRS Government, in terms of infrastructure development and extending grants and aids, was negligible. It was totally neglected by the then Government, placing the entire burden on the Secunderabad Cantonment Board administration.

Therefore, the residents of cantonment area continuously express the need for improved civic amenities. The Secunderabad Cantonment Board diligently pursues the work as and when funds become available. The complexity of the situation is such that road closures, enforced by the Army, further compounds to the issues and grievances.

Sir, the demand for the merger of Secunderabad Cantonment Board into Greater Hyderabad Municipal Corporation raised by then ruling party was totally politically motivated. The open lands and surplus lands in the cantonment area have been designated as green spaces in Hyderabad. The availability of surplus land, such as OGB, B-3, B-4 category lands in the cantonment area, provide unique features. The political motive behind this demand is to grab those open lands. This is the main demand of the locals. ...*(Time-bell rings)*...

श्री उपसभापति : धन्यवाद, आपके बोलने का समय पूरा हो गया है। It is not going on record now.

The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Dr. K. Laxman: Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Dr. Amar Patnaik (Odisha), and Dr. Santanu Sen (West Bengal).

Demand for investment of around Rs. 500 crores for installing infrastructure for filtering of sewage water in Visakhapatnam city

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Thank you, Sir, for giving me this opportunity. I am happy to say that as a resident of Visakhapatnam, there is something to be very proud of. Visakhapatnam is one of the cleanest cities in the country. As per *Swachh Sarvekshans,* it has been ranking fourth continuously for the last three years.

First of all, I would like to thank the hon. Prime Minister and the Central Government for giving huge funds under various Central schemes, like, *Swachh Bharat,* AMRUT, Smart Cities Mission, G-20 City, and in many other ways. I think, when the city was ravaged by Hud Hud Cyclone, it was the Central Government and the hon. Prime Minister, Modi*ji,* who stood by the city. So, there is so much to be proud of about Visakhapatnam. But there is also a concern, a rising concern, about the high level of ocean pollution which is possibly not evident to the public but it has a huge negative, adverse implications for the future. Sir, here, I would like to give some statistics. As per the Parliament reply given to me in Rajya Sabha, Visakapatnam coastline has receded 3.5 kilometers, which is 22 per cent of the total coastal length, in the last 30 years. And, also, there is a reduced availability of marine life for the fishermen who go for their livelihoods. This is all happening because of the development of a dead zone in the city which results in death of ocean life. Sir, this pollution is caused by more than 20 drainage canals which directly flow into the city

without being treated. This untreated sewage water is not only making some parts of the beach and some parts of the coastline ugly, it is also impinging on the health of fishermen who live on the coastline. It is killing the marine life. Therefore, I call upon the Central Government to assist the city of Visakhapatnam by formulating a project and also help the State Government by providing some kind of a long-term financial assistance with an investment of close to Rs.500/- crores to make this city survive in the longer run, to help the coastal line to remain alive and also help fishermen in their livelihoods. The Blue Economy of Visakhapatnam is dependent on this factor. I call upon the Central Government to assist and I call upon the State Government to get into action,... *(Time-bell rings)* not to really sleep over it and understand the dangers involved in it.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri G.V.L. Narasimha Rao: Dr. Amar Patnaik (Odisha), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu) and Dr. Santanu Sen (West Bengal).

Issue of poverty alleviation and generation of employment opportunities

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): उपसभापति महोदय, हमारे यशस्वी प्रधान मंत्री आदरणीय नरेन्द्र मोदी जी के नेतृत्व में केंद्र सरकार के गठन के पश्चात पिछले दस वर्षों में 25 करोड़ लोग गरीबी रेखा से ऊपर आए हैं। इसका कारण यह है कि जब रोजगार सृजन होता है, तो गरीबी उन्मूलन तीव्रता से बढ़ता है। इस उपलब्धि में देश में बड़ा योगदान, बड़ी संख्या में रोजगार सृजन का है। केंद्र सरकार ने इसके लिए मुद्रा योजना, स्वनिधि योजना, देश में औद्योगिक माहौल बेहतर करना, कृषि क्षेत्र में सुधार जैसे महत्वपूर्ण कदम उठाए हैं। महोदय, प्रधान मंत्री जी स्वयं रोजगार सृजन के कार्यक्रम में रुचि लेते हुए प्रतिमाह 70,000 से लेकर 1,00,000 नियुक्ति पत्र युवक-युवतियों को देते हैं। रोजगार देने के कार्यक्रम में, विशेषकर उत्तर प्रदेश में रोजगार कार्यालयों का बड़ा योगदान है। गत माह मैंने भी ग्रामीण क्षेत्रों में दो रोजगार मेले आयोजित किए, जिनमें से एक मेले में 14 कंपनीज़ और दूसरे मेले में 18 कंपनीज़ आईं और वे सारी अच्छी कंपनीज़ आईं जैसे एयरटेल, आईसीआईसीआई बैंक, श्रीराम पिस्टन्स, जिनमें 700 से अधिक युवक-युवतियों को नियुक्ति पत्र दिए गए। मेरा विचार है कि देश के विश्वविद्यालय, डिग्री कॉलेज और प्रत्येक जिले में राष्ट्रीय एकीकृत बैंक द्वारा स्थापित ग्रामीण स्वरोजगार प्रशिक्षण संस्थान का इसमें महत्वपूर्ण रोल हो सकता है। देश में नवयुवकों और युवतियों के लिए रोजगार मेले से देश के गरीबी उन्मूलन कार्यक्रम में भी तीव्रता आएगी। महोदय, देश के विश्वविद्यालय, डिग्री कॉलेज और ग्रामीण रोजगार प्रशिक्षण संस्थान में अनिवार्य रूप से प्लेसमेंट सेल की स्थापना की जानी चाहिए। मैं आपके माध्यम से सरकार से यह चाहूंगा कि ये सब संस्थान चाहे विश्वविद्यालय हों, डिग्री

कॉलेज हों या प्रशिक्षण संस्थान हों, जो राष्ट्रीयकृत बैंकों द्वारा स्थापित किए गए हैं, प्रत्येक माह एक रोजगार मेले का आयोजन करें, ताकि उनमें युवक और युवतियों को रोजगार मिल सके, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Vijay Pal Singh Tomar: Dr. Amar Patnaik (Odisha), Shri Sujeet Kumar (Odisha), Shri Deepak Prakash (Jharkhand), Dr. Fauzia Khan (Maharashtra), Shrimati Sulata Deo (Odisha), Shri Niranjan Bishi (Odisha), Shrimati Vandana Chavan (Maharashtra), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Sakaldeep Rajbhar (Uttar Pradesh), Shri Harnath Singh Yadav (Uttar Pradesh), Dr. Santanu Sen (West Bengal), Shri P. Wilson (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

Demand for E-Filing Centres in Uttar Pradesh

डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश): उपसभापति जी, मेरा विषय ई-फाइलिंग सेंटर्स की स्थापना के संबंध में है। आपदा में अवसर, कोरोना काल में virtual पद्धति निकलकर आई। 4,20,937 मामले सुप्रीम कोर्ट, 2.63 करोड़ मामले हाई कोट्र्स और जिला न्यायालय में सुने गए। वादकारी का हित सर्वोच्च, सस्ता और सुलभ न्याय सरकार का सिद्धांत है। 9 मार्च, 2023 को ई-फाइलिंग के संबंध में न्याय मंत्रालय, भारत सरकार का एक पत्र सभी हाई कोट्र्स को गया। कर्णाटक, त्रिपुरा, छत्तीसगढ़, मध्य प्रदेश, सिक्किम, बिहार, पंजाब, हरियाणा और गुवाहाटी का उत्तर अनुकूल आया। भारत सरकार ने ई-फाइलिंग सेंटर्स स्थापित करने के लिए बजट में 71,00 करोड़ रुपये व्यवस्था की। सर्वोच्च न्यायालय ने अपनी रिट पिटीशन संख्या में 391/23 के संबंध में 6 अक्टूबर, 2023 को कहा है, "After a lapse of two weeks from the date of this Order, no High Court shall deny the access to video-conferencing facility or hearing through the hybrid mode to any member of the Bar or litigant desirous availing to such facility."

उच्च न्यायालय, प्रयागराज ने भी अपने 18 अक्टूबर, 2023 के पत्र के माध्यम से जिला न्यायालयों को आदेश जारी करके 1 नवम्बर, 2023 से ही ई-फाइलिंग सेंटर शुरू करने का आदेश दिया। मेरठ में उस क्रम में 25 अक्टूबर, 2023 को 1 नवम्बर से ही ई-फाइलिंग सेंटर चलेगा, यह आदेश भी हो गया। लेकिन अचानक रजिस्ट्रार जनरल इलाहाबाद हाई कोर्ट ने पत्र संख्या 3542 सीपीसी/ई-कोर्ट दिनांक 28 अक्टूबर, 2023 को 'kept in abeyance' लिखकर उस हाई कोर्ट के आदेश को स्थगित कर दिया। यह सुप्रीम कोर्ट का निर्णय है, भारत सरकार ने उसके अधीन पत्र लिखा था, तमाम उच्च न्यायालयों ने उसमें सहमति दी है, यह उच्च न्यायालयों में चल रहा है। सुप्रीम कोर्ट में, उच्च न्यायालय, तेलंगाना में करोड़ों केस कोरोना काल में सुने गए। सुप्रीम कोर्ट ने यह कहा था कि 6 अक्टूबर, 2023 के 15 दिन बाद कोई कोर्ट, हाई कोर्ट मना नहीं कर सकेगा,

इसलिए यह उत्तर प्रदेश की जनता के साथ अन्याय है। इस दृष्टि से मैं इस मामले को सदन के समक्ष रखकर भारत सरकार से न्याय मांगना चाहता हूं।

श्री उपसभापति : डा. बाजपेयी, धन्यवाद।

The following Members associated themselves with the Zero Hour mention made by the hon. Member, Dr. Laxmikant Bajpayee: Dr. Amar Patnaik (Odisha), Dr. Sasmit Patra (Odisha), Dr. Santanu Sen (West Bengal), Shri Vijay Pal Singh Tomar (Uttar Pradesh), Shri Deepak Prakash (Jharkhand) and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Demand to include the history of Rajbanshis and Kamatapur in NCERT textbooks

SHRI NAGENDRA RAY (West Bengal): Sir, my demand is to include the history of Rajbanshis and Kamatapur in NCERT textbooks.

Sir, the Rajbanshi community has a rich heritage and culture which has been inherited from the ancient civilizations. The Rajbanshi community has their own dialects, culture and way of living. Their culture reflects the humbleness, peace, unity and harmony with nature.

His Highness, Maharaja Jagaddipendra Narayan Bhup Bahadu, was the last Maharaja and a great warrior. Besides, Veer Surya Viswa Mahaveer Chila Roi, the younger brother of Maharaja Nara Narayan, was the greatest hero in the world.

In December, 2015, the President of the Greater Cooch Behar People's Association had requested the Government of India for inclusion of glorious history of Rajbanshis and Kamatapur in the NCERT text books for the benefit of students belonging to Rajbanshi community. In reply to this, an assurance was given then that this matter would be placed before the Textbook Development Committee. But till now history of Rajbanshi was not published. The great leaders of Rajbanshi, their love, affection and development for their people, need to reach the present and future generation so as to understand the Indian history. I, therefore, request the Central Government to include the contribution of Rajbanshis and Kamtapur in the textbooks of NCERT. Thank you.

MR. DEPUTY CHAIRMAN: Thank you, Nagendra Rayji.

The following Members associated themselves with the Zero Hour mention made by the hon. Member, Shri Nagendra Ray: Dr. Amar Patnaik (Odisha), Dr. Sasmit Patra (Odisha) and Shri Niranjan Bisi (Odisha).

Delay in increasing minimum monthly pension under EPF to Rs. 9,000

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I rise to speak on the concern over delay in increasing minimum monthly pension of workers under Employees Provident Fund Pension Scheme. Sir, a huge amount is lying with the Ministry of Finance as unclaimed amount as many workers shift from one company to another and their EPF contributions remain unclaimed. This is the position up to the year 2014. In 2014, Universal Account Card was introduced with the result, the employees/workers continued to get their EPF subscriptions irrespective of the change from one company to another. The corpus fund of the pensioners who expired between 1995 and 2024 is also there. The Government should merge corpus fund lying with the Government Departments and unclaimed amount to enhance pension fund under the EPF Scheme. I demand that the Government should enhance immediately the minimum monthly pension under EPF Scheme to Rs. 9,000 as demanded by various trade unions. Hence, the amount from the Corpus Fund and the unclaimed amount which belong to the workers should be merged with the Pension Fund for the purpose of EPF Scheme so that the actuarial evaluation goes up. Similarly, the formula for calculation of EPF pension does not reflect the reality like the actuary and the funds lying with it, which is prejudicial to the pensioners. Therefore, the calculation formula should be revised in favour of pensioners. For giving higher pension under the EPF Pension Scheme for those who contribute more money, the existing formula for calculation of pension will not work and, therefore, it needs to be re-visited and revised.

I would, therefore, demand that the Government should call a meeting of the central trade unions for consultations, so that a viable formula may be worked out for calculating pension under the EPF Pension Scheme.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri M. Shanmugam: Shri Tiruchi Siva (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shrimati Vandan Chavan (Maharashtra), Dr. John Brittas (Kerala), Shri Sandosh Kumar P (Kerala), Shri Binoy Viswam (Kerala), Dr. V. Sivadasan (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. Amar Patnaik (Odisha), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Dr. Santanu Sen (West Bengal).

Dr. Amar Patnaik -- Demand to include Ho, Sambalpuri, Saora and Mundari languages in the Eighth Schedule.

Demand to include Ho, Sambalpuri, Saora and Mundari languages in the Eighth Schedule of the Indian Constitution and resolve infrastructural deficiencies of Eklavya Model Residential Schools (EMRs) in Odisha etc.

DR. AMAR PATNAIK (Odisha): Sir, Odisha occupies a very special position in the tribal map of India with 62 ST communities and 13 primitive tribes. They constitute 22.43 per cent of the total State population. With this, Odisha has one of the highest percentages of tribals in India.

Sir, there is a long-standing demand of the Odisha Government to include Ho, Mundari, Bhumij, Kui and Saora languages in the Eighth Schedule of the Constitution. The exclusion of these languages denies tribal linguistic communities access to education in their native tongues, perpetuating their marginalization. For instance, the Ho language spoken by, approximately, 10 lakh tribals in Odisha and Jharkhand and the Mundari language spoken by over six lakh people of Odisha's Munda and Mundari tribes are deserving candidates for constitutional recognition. Hon. Chief Minister, Shri Naveen Patnaik, had written a letter to the Union Government in 2014 in this regard. However, the demands remain unheard. The incorporation of these languages into the Eighth Schedule will contribute significantly to their preservation and dissemination. This inclusion would catalyze various initiatives such as publication and content creation and would also establish an ecosystem conducive to research and studies focused on their preservation and promotion, fostering a robust platform for scholarly engagement in these areas.

Moreover, Sir, on September 16, 2022, hon. Chief Minister, Shri Naveen Patnaik, had also written a letter to the Union Tribal Affairs Ministry, reiterating their long-standing demand for the inclusion of 169 communities in the State's Scheduled Tribes (ST) List. In December, 2022, again, a delegation of BJD MPs met the Union Tribal Affairs Minister and demanded inclusion of all the 169 tribal communities of Odisha in the ST List. However, despite the State Government and the hon. Chief Minister's persistent requests and demands, not all the tribal communities have been included in the Constitution Scheduled Tribes Orders (Amendment) Act, 2024 passed in the Rajya Sabha yesterday. Only 53 have been included out of 169, which had fulfilled all the conditions and all the processes. For the remaining tribes, the hon. Chief Minister has been impressing on having joint meetings of all the involved ministries and the State Government to expedite the process. Even after the prioritization of nine proposals by the Ministry of Tribal Affairs Taskforce in 2014, many recommendations remain unaddressed. ...(*Time-bell rings*)...Sir, Odisha has

already taken initiatives in this regard by constituting Special Development Councils. Therefore, I urge the Government to look into their interests.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Amar Patnaik: Dr. Sasmit Patra (Odisha), Shri Sujeet Kumar (Odisha), Shrimati Sulata Deo (Odisha), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shrimati Mahua Maji (Jharkhand), Dr. Shantanu Sen (West Bengal) and Shri Nabam Rebia (Arunachal Pradesh).

Shri Biplab Kumar Deb -- 'Demand to Convert Agartala's Maharaja Bir Bikram (MBB) Airport into an International Airport'.

Demand to convert Agartala's Maharaja Bir Bikram (MBB) Airport into an international Airport

श्री बिप्लब कुमार देब (त्रिपुरा) : महोदय, मैं आपके माध्यम से केंद्रीय नागर विमानन मंत्रालय को अवगत कराना चाहता हूं कि MBB हवाई अड्डा अगरतला (त्रिपुरा) भारत के नार्थ ईस्टर्न रीजन में आने वाले यात्रियों के लिए एक महत्वपूर्ण प्रवेश द्वार है। यहाँ नई टर्मिनल बिल्डिंग का उद्घाटन 4.1.2022 को माननीय प्रधान मंत्री जी द्वारा किया गया था। प्राप्त जानकारी के अनुसार यहाँ व्यस्त घंटों के दौरान 1000 अंतरराज्यीय और 200 अंतरराष्ट्रीय यात्रियों को संभालने की क्षमता है। 20 चैक इन-काउंटर हैं और 3 मिलियन यात्रियों की वार्षिक क्षमता है। अगरतला - चिटगांव मार्ग पर अंतरराष्ट्रीय उड़ानों का संचालन शुरू करने के लिए राज्य सरकार ने 18.85 करोड़ रुपये की राशि का AAI को भुगतान किया है। यहाँ इंस्ट्रूमेंटल लैंडिंग सिस्टम और ग्राउंड लाइटिंग सुविधाएं मौजूद हैं।

(MR. CHAIRMAN *in the Chair.)*

रनवे की लंबाई 286 मीटर है। वित्त मंत्रालय, भारत सरकार ने दिनांक 04.01.2023 को एमबीबी हवाई अड्डे को सीमा शुल्क चेक पोस्ट घोषित कर दिया है और भारत सरकार के गृह मंत्रालय से इस संबंध में घोषणा की प्रतीक्षा है। माननीय सभापति जी, मैंने इस विषय पर माननीय नागर विमानन मंत्री जी को पत्र लिखा था, जिसके उत्तर में उन्होंने बताया कि इमिग्रेशन चेक पोस्ट का विषय गृह मंत्रालय के अधीन आता है। ...(**समय की घंटी**)...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Biplab Kumar Deb: Dr. Santanu Sen (West Bengal), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala) and Shri Niranjan Bishi. Hon. Members, Question Hour.

12.00 **Noon**

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Q.No.46. Shri Mithilesh Kumar; not present.

** Q. No. 46. [The questioner was absent.]*

Training of Panchayati Raj representatives

†*46. SHRI MITHLESH KUMAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government has taken any steps to train Panchayati Raj representatives in management leadership;
(b) if so, the details thereof; and
(c) the details of the MoU signed by the Ministry with IIM-A to train Panchayati Raj representatives, along with the objectives thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) and (b) Yes Sir. Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) of the Ministry aims at developing Leadership and Governance capabilities at the grassroots through continuous capacity building activities of the Elected Representatives (ERs) and other Stakeholders of Panchayati Raj Institutions (PRIs). Towards this end, number of training programs are conducted by the National Institute for Rural Development & Panchayati Raj (NIRD&PR), State Institute of Rural Development (SIRD) of States and other Training Institutions throughout the year. During last 10 years, including the current year, Ministry has implemented various schemes for Capacity Building & Training, including leadership training, for Elected Representatives and other stakeholders of Panchayati Raj Institutions through which total of 3,23,25,826 (3.23 cr.) participants

† Original notice of the question was received in Hindi.

were provided training to improve Panchayat Governance and leadership at the grassroots.

To further amplify the scope of the leadership training, the Ministry has recently formulated a Leadership/Management Development Program (MDP), a strategic initiative aimed at bolstering the leadership capabilities of Elected Representatives, officials and functionaries of Panchayati Raj Institutions (PRIs). The Program is designed to serve as a transformative tool in enriching the skill sets and knowledge base of the community leaders at the grassroot level.

The initiative envisages the collaboration between the States/UTs and the Apex Institutes/ Institutes of Excellence including Indian Institutes of Management (IIMs) / Indian Institutes of Technology (IITs) situated within their States/UT or in the vicinity through Memorandum of Understanding (MoU) for conducting Leadership/ Management Development Program. The detailed guidelines of the Leadership/ Management Development Program can be accessed on the Ministry's website.

(c) The Ministry has signed an MoU for collaboration with the Indian Institute of Management, Ahmedabad (IIMA) on 8thJanuary 2024. The MoU between Ministry of Panchayati Raj and IIMA, interalia, provided for conducting introductory Program under the Scheme of MDP, structure of the training, session plan and topics to be covered during the 5 days of training, indicative cost structure, logistic arrangements, etc. The pilot Leadership/Management Development Program for the Elected Representatives and Functionaries of Panchayati Raj Institutions was conducted at IIM Ahmedabad during January 15-19, 2024. Various topics including Leadership and Team work, Project Management, Financial Management, Creativity and Innovations, were covered during the training.

MR. CHAIRMAN: Dr. Fauzia Khan, first supplementary.

DR. FAUZIA KHAN: Sir, the Social Justice Department has limited spending on key schemes such as the SEED Scheme for De-notified Semi Nomadic and Nomadic tribes and the National Action Plan for Drug Demand Reduction. Similarly, the Tribal Department also is under-utilising funds in Eklavya Model Residential Schools and the PM Adi Adarsh Gram Yojana transfer. What measures has the Government implemented to identify and address the bottlenecks hindering the effective utilisation of these policies and funds given the increase in budgetary allocation for these schemes?

श्री कपिल मोरेश्वर पाटील : सर, यह पंचायती राज मंत्रालय से संबंधित प्रश्न नहीं है।

MR. CHAIRMAN: Second supplementary out of the remaining three; Shri Sandeep Kumar Pathak.

श्री संदीप कुमार पाठक : सर, आदिवासी भाइयों के अधिकारों, रीति-रिवाज, प्राकृतिक संसाधनों के संरक्षण के लिए पेसा कानून को वर्ष 1996 में लागू किया गया था। इसके तहत, इस कानून को अब तक लगभग दस राज्यों में लागू हो जाना चाहिए था। सर, लगभग 28 साल हो चुके हैं, यह कानून सिर्फ कागजों में ही है, अभी तक धरातल पर उतरा नहीं है। भारतीय जनता पार्टी के शासित कई राज्य भी इसमें शामिल हैं, जैसे कि गुजरात। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि 28 साल हो चुके हैं, लगभग दस साल पहले आपकी सरकार आ चुकी है, इसे धरातल पर उतरने में और कितना समय लगेगा?

श्री कपिल मोरेश्वर पाटील: सर, यह प्रश्न विषय से संबंधित नहीं है। अगर इन्हें पेसा की जानकारी चाहिए, तो वह अलग से दी जाएगी। ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Members, sometimes, it appears to us that the answer is not forthcoming with respect to the supplementary. But we ignore one fact that the supplementary is not relatable to the Question and, therefore, the Minister is well within his rights that it is a good supplementary but it does not emanate from the Question which is before the House. Now, Dr. Amar Patnaik.

DR. AMAR PATNAIK: Sir, the action by the Ministry to train the Panchayati Raj representatives in management leadership in one of the top-most management institutes of the country, which is the Indian Institute of Management, Ahmedabad, is really praiseworthy. My question is: Does the module include digital education to these political representatives? On one hand, we are trying to increase the intensity of digital footprint in the rural areas and unless these representatives are educated and trained in handling these digital assets, they would not be able to exercise their management skills. Whether this forms a component of the entire leadership programme is a suggestion and if it is there, it is welcome step.

श्री कपिल मोरेश्वर पाटील: सभापति महोदय, मैं आपके माध्यम से सम्माननीय सदस्य से कहना चाहूँगा कि "राष्ट्रीय ग्राम स्वराज अभियान" के माध्यम से पंचायती राज संस्थान के प्रतिनिधियों को जो प्रशिक्षण दिया जाता है, वह निश्चित तौर पर टेक्नोलॉजी के आधार पर भी दिया जाता है। मैं आपको बताना चाहूँगा कि 2005 से लेकर 2014 तक 27 लाख प्रतिनिधियों को प्रशिक्षण दिया गया था, लेकिन पिछले दस सालों में, 2014 से लेकर 2024 तक लगभग 3,26,00,000

जनप्रतिनिधियों को प्रशिक्षण दिया गया है। इसमें जैसे ही जनप्रतिनिधि चुनकर आते हैं, 6 महीने के अंदर उनको सामान्य अभिमुखीकरण का प्रशिक्षण, जैसे जनरल ओरिएंटेशन का प्रशिक्षण दिया जाता है, पुनश्चर्या कार्यक्रम का प्रशिक्षण दिया जाता है। पंचायत विकास योजना, जीपीडीपी - टेक्नोलॉजी के माध्यम से भी हमारी लगभग ढाई लाख पंचायतें गांव में जो विकास का प्लान करती हैं, उसे जीपीडीपी के माध्यम से अपलोड किया जाता है। यह टेक्नोलॉजी पंचायतों ने निश्चित तौर पर आत्मसात कर ली है। मैं कहना चाहूंगा कि राजनीति में कहते हैं - पंचायत से पार्लियामेंट तक, लेकिन हमारी पंचायतें अब 'पार्लियामेंट से पंचायत तक', इस तरह का टेक्नोलॉजी का काम करने जा रही हैं। एक तरफ केंद्र सरकार पीएफएमएस के माध्यम से पेमेंट करती है, वहीं पर हमारी लगभग ढाई लाख पंचायतें भी पीएफएमएस के माध्यम से पेमेंट करने लगी हैं। सौ प्रतिशत पंचायतें ऑडिट ऑनलाइन करने लगी हैं। निश्चित तौर पर हमारे देश के प्रधान मंत्री नरेन्द्र मोदी जी का विकसित भारत का जो संकल्प है, उस संकल्प की तरफ हमारी पंचायतें भी आगे बढ़ रही हैं। हमारी पंचायतें, चाहे वह गांव का डीपीआर बनाना हो, गांव की विकास योजना हो, गांव का डेवलपमेंट प्लान बनाना हो, इन सभी में टेक्नोलॉजी का यूज़ करके आगे बढ़ रही हैं।

श्री सभापतिः इस सदन में कुछ सदस्य हैं, जिनका सफर पंचायत से शुरू हुआ और पार्लियामेंट तक पहुंचा। वर्तमान में भी ऐसे सदस्य हैं।

Now, Question No. 47, Dr. Ashok Kumar Mittal.

Slowdown in awarding of contracts for NHs

*47. DR. ASHOK KUMAR MITTAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware of the slowdown in awarding of contracts for National Highways (NHs) in the first half of the current financial year, if so, the steps taken to address this issue;

(b) the total length of National Highways that have been awarded contracts this year, the details thereof;

(c) whether Government has analyzed the reasons behind slowdown in awarding contracts for National Highways this year; and

(d) whether Government is considering any policy changes or initiatives to encourage more private sector participation in construction of National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) Yes Sir. Ministry has urged all the implementing agencies to improve their progress in awarding of contracts by fast tracking process of fulfillment of conditions precedent for sanction/award. Implementing agencies have been advised to expedite pre-construction activities like land acquisition, regulatory clearance for environment/forest/wildlife, approval of GAD from Railways, NOCs from different authorities, etc., through frequent and pro-active coordination with the State Government and other concerned authorities. Further, periodic review meetings are being held at various levels on daily/weekly basis, to monitor and expedite progress in sanction and award of projects.

During the current financial year up to December, 2023, the implementing agencies of the Ministry have reported award of 272 projects comprising 3,111 km total length with costing of about Rs. 50,900 crore under various schemes of the Ministry.

(c) and (d) Yes Sir.

डा. अशोक कुमार मित्तलः माननीय सभापति महोदय, आपने मुझे प्रश्न पूछने का अवसर दिया, इसके लिए आपका धन्यवाद। सबसे पहले तो मैं मंत्री जी को बधाई देना चाहूंगा कि उन्होंने देश में हाईवे निर्माण के क्षेत्र में बहुत ही बढ़िया काम किया है और हमारा देश इस क्षेत्र में लगातार ऊपर जा रहा है।

महोदय, इसी में आगे बढ़ते हुए मंत्री महोदय जी ने चार धर्मस्थलों बद्रीनाथ, केदारनाथ, गंगोत्री, यमुनोत्री के बीच कनेक्टिविटी में सुधार लाने के लिए चार धाम योजना शुरू की है। मैं पंजाब से आता हूं। जिस प्रकार हिंदू धर्म में चार धाम हैं, वैसे ही सिख धर्म में पांच तख्त हैं, जिनमें से तीन पंजाब में आते हैं, एक बिहार में और एक माननीय मंत्री जी की अपनी होम स्टेट महाराष्ट्र के नांदेड में आता है। मेरा मंत्री जी से प्रश्न है कि इन पांच तख्तों के बीच बेहतर कनेक्टिविटी बनाने के लिए भारत सरकार क्या करने जा रही है?

श्री नितिन जयराम गडकरीः सम्माननीय सभापति महोदय, हमारे विभाग की ओर से लगातार यह प्रयास किया जा रहा है कि हमारे देश के लोग जहां religious tourism, तीर्थाटन के लिए जाते हैं, वहां अच्छी रोड्स बनें। करीब 22 हज़ार करोड़ रुपया खर्च करके हमने बुद्ध सर्किट, जहां भगवान गौतम बुद्ध का जन्म हुआ, जहां उनको ज्ञान मिला, जहां उनका देहांत हुआ, इन सभी जगहों को फोर लेन रोड से जोड़ा है। इसी प्रकार से हमने अयोध्या सर्किट बनाया है। अयोध्या सर्किट में भी विशेष रूप से हमने करीब 30 हज़ार करोड़ का खर्च करके भगवान राम की वनयात्रा आदि सभी प्रकार के स्थानों से माता सीता के जन्म स्थान, नेपाल की भूमि तक कनेक्टिवटी की है।

महाराष्ट्र में हमारा पंढरपुर लोगों की श्रद्धा का विषय है, तो देहू से पंढरपुर और आलंदी से पंढरपुर तक 12 हज़ार करोड़ का पालकी मार्ग अभी बनाया गया है।

सम्माननीय सदस्य जिसका उल्लेख कर रहे थे, विशेष रूप से सिख धर्म में जिस प्रकार की श्रद्धा है, उसमें अमृतसर से कटरा तक का जब हम हाईवे बना रहे थे, तो अमृतसर से जाते समय चार भव्य महत्वपूर्ण ऐतिहासिक गुरुद्वारे छूट गए थे और हम बाहर से कटरा जा रहे थे। इसमें चारों को जोड़कर उस रोड को बड़ा करने का विशेष निर्णय लिया गया है। नांदेड से लेकर आपने जितनी बातें की हैं, वह इस प्रश्न का भाग नहीं थीं। जहां तक मेरी जानकारी है, मुझे लगता है कि कि जितने गुरुद्वारों के बारे में आपने उल्लेख किया, हमने लगभग उन सबको फोर लेन से अच्छी तरीके से जोड़ दिया है। अगर इनमें से कोई छूटा होगा, अगर ऐसा कोई स्थान ध्यान में आएगा, तो हम उसको भी जोड़ेंगे। आदरणीय सभापति महोदय, तीर्थाटन बनने से बड़े पैमाने पर लोग आ रहे हैं। अभी उत्तराखंड के मुख्य मंत्री ने मुझे बताया कि चार धाम का काम अभी थोड़ा ही हुआ है, आधा हुआ है, फिर भी इतने लोग आ रहे हैं कि आने वाले लोगों की संख्या दोगुनी हो गई है। जब टूरिस्ट्स आते हैं, तो 49 परसेंट एक्सपेंडिचर रोजगार निर्माण करने के लिए होता है। स्वाभाविक रूप से एक तरफ हमारे तीर्थाटन के जो स्थान हैं, उनकी कनेक्टिविटी, पार्किंग प्लेसेज़, रोडसाइड प्लाजा, जिसमें इलेक्ट्रिक चार्जिंग से लेकर सब प्रकार की सुविधाएँ हैं और विशेष रूप से सरकार की ओर से, पर्यटन विभाग की ओर से भी वॉशरूम्स और बाकी बातों के ऊपर भी हम काम कर रहे हैं। मैं विश्वास दिलाना चाहता हूँ कि हम लोग ऐसे ही जैन धर्म के स्थानों को भी इस प्रकार से जोड़ रहे हैं। सबके लिए, मुस्लिम्स के भी जो स्थान हैं, हमने उनको भी जोड़ने का काम किया है, ताकि जब लोग वहाँ जाएँ, तो उनको सुविधा हो।

श्री सभापति: सेकंड सप्लीमेंटरी। डा. अशोक कुमार मित्तल।

डा. अशोक कुमार मित्तल: सर, मेरा जो पहला प्रश्न था, उसके संबंध में मैं एक और निवेदन करूँगा कि हेमकुंड साहिब को भी फोर लेन से जोड़ने के बारे में थोड़ा सा देखा जाए।

सर, सरकार 56 हजार करोड़ के बीओटी प्रोजेक्ट्स के माध्यम से योजना बना रही है। आईसीआरए की रिपोर्ट के मुताबिक 2011 से 2022 तक 120 बीओटी प्रोजेक्ट्स में 48 हजार करोड़ रुपए का डिफॉल्ट हुआ है। मंत्री जी से मेरा प्रश्न है कि इतने वर्षों में भी फाइनेंशियल वायबिलिटी वाला मॉडल क्यों नहीं निर्धारित किया जा सका, ताकि भविष्य में हाईवे सेक्टर में एनपीए कम हो सके और जो 56 हजार करोड़ के नए बीओटी प्रोजेक्ट्स आ रहे हैं, वे फाइनेंशियली वायबल हो सकें?

श्री सभापति : माननीय मंत्री जी।

श्री नितिन जयराम गडकरी : सम्माननीय सभापति महोदय, हेमकुंड साहिब का जो डीपीआर है, उसमें हम एक रोपवे का निर्माण कर रहे हैं। शायद यह अधिवेशन समाप्त होने के बाद हम उसका भूमिपूजन करेंगे, तो रोड के बजाय आप रोपवे से ऊपर चले जाएँगे। हिमाचल प्रदेश में रोड बनाना बहुत कठिन है, क्योंकि वहाँ दोनों बाजू में फॉरेस्ट है और लैंड एक्वायर करना भी कठिन है तथा

हिमालय का जो स्ट्राटा है, वह कभी भी गिर जाता है। इसलिए रोपवे उसके लिए बहुत अच्छा उपाय होगा। शायद अगले साल आप इस रोपवे से हेमकुंड साहिब दर्शन करने निश्चित रूप से जा सकेंगे।

सर, इन्होंने जो बीओटी प्रोजेक्ट की बात की, ये चार प्रकार के प्रोजेक्ट्स हैं। ईपीसी, जिसमें हम डायरेक्ट कॉन्ट्रैक्टर को रोड बनाने के लिए देते हैं। फिर BOT - build, operate and transfer, जिसमें कॉन्ट्रैक्टर खुद पूरी तरह से काम करता है, कंप्लीट करता है और फिर उसके लिए क्वोट करता है कि मैं इतने साल तक टोल लूँगा। जिसका ऑफर अच्छा होता है, उसको काम अवार्ड होता है। तीसरा, जब मैं मंत्री बना, तो 3,85,000 करोड़ रुपए के 406 प्रोजेक्ट्स बंद पड़े थे और 3 लाख करोड़ रुपए का एनपीए बैंकों में था। सभापति महोदय, आदरणीय प्रधान मंत्री जी के नेतृत्व में हमने बैंकर्स, कॉन्ट्रैक्टर्स, कंसल्टेंट्स, सबको बुला कर लगभग सभी प्रॉब्लम्स सॉल्व कर दीं। हमने 20 परसेंट प्रोजेक्ट्स टर्मिनेट कर दिए। मुझे यह कहते हुए खुशी हो रही है कि हमने भारतीय बैंकों को 3 लाख करोड़ रुपए के एनपीए से बचाया और इसको रेगुलराइज कर दिया।

श्री सभापति: इस पूरे प्रकरण में आपने वकीलों की फीस पर बड़ा कुठाराघात किया है।

श्री नितिन जयराम गडकरी: हाँ, सर, यह बात जरूर है कि अगर विवाद खत्म हो गए, तो वकीलों के पास काम ही नहीं आता।

सर, ये जो दूसरी बात कह रहे हैं, बीओटी के किसी प्रोजेक्ट में प्रॉब्लम नहीं है। अब तो मैंने एक नया आइडिया तैयार किया है। वह ऐसा आइडिया है कि जैसे अगर किसी धनवान परिवार में बच्चा नहीं होता है, तो वे दत्तक लेते हैं। यह पहला ऐसा प्रयोग हो रहा है। हम पुणे से औरंगाबाद एक्सप्रेस हाईवे बना रहे हैं, इससे दो घंटे में पुणे से औरंगाबाद जाना संभव होगा। अब इसको बीओटी पर करना है। इसकी एग्जिस्टिंग रोड के जो चार टोल थे, उन्हें हम बीओटी ऑपरेटर को दत्तक देंगे और वह खुद का पूरा पैसा, 15 हजार करोड़ लगा कर काम करेगा। हमने ऐसा भी नया बीओटी ढूँढ़ा है, जिसमें सरकार का कोई पैसा नहीं लगेगा।

अभी जैसा आप बता रहे हैं, बीओटी में ऐसी कोई प्रॉब्लम नहीं है। उस समय जो प्रॉब्लम्स हुई थीं, वे लैंड एक्विजिशन के कारण, एनवायरनमेंट-फॉरेस्ट क्लीयरेंस के कारण हुई थीं। अभी हम लोग यह काम किए बिना प्रोजेक्ट अवार्ड ही नहीं करते हैं। अभी काफी बड़े पैमाने पर हम बीओटी कर रहे हैं। अभी हम चेन्नई में एक रोड, उसके ऊपर ब्रिज, उसके ऊपर ब्रिज, फिर उसके ऊपर मेट्रो बना रहे हैं। फिर अभी पुणे में हम 50 हजार करोड़ का ब्रिज बना रहे हैं, जिसमें नीचे रोड, उसके ऊपर ब्रिज, उसके ऊपर ब्रिज है। टेक्नोलॉजी का उपयोग करके हम यह सब काम बीओटी में कर रहे हैं, पब्लिक-प्राइवेट पार्टनरशिप इंवेस्टमेंट में कर रहे हैं। अभी बैंक भी इसको सपोर्ट कर रहा है। सभापति जी, अभी हमने बॉन्ड इश्यू किया था। हमारे यहाँ पैसे की कोई कमी नहीं है। जब हमने बॉम्बे स्टॉक एक्सचेंज में अपने इन्विट मॉडल को लॉन्च किया था, तो 7 दिन की लिमिट थी। 7 दिन के बाद मुम्बई में स्टॉक एक्सचेंज जाकर, वहाँ घंटी बजाकर उसको समाप्त करना था, परन्तु पहले ही दिन 7 घंटे में 7 times over subscribe हुआ, इतना पैसा

जनता ने हमें दिया है। तो मैं आपसे एक अनुरोध करता हूँ कि अब हम लोग रोड बड़े लोगों के पैसे से नहीं बनाना चाहते, बल्कि छोटे लोगों के पैसे से बनाना चाहते हैं। हमारे bond issue में हम 8.05 per cent interest per year दे रहे हैं। हमने यह भी सुविधा की है कि जो रिटायर्ड लोग हैं, उनके अकाउंट में हर महीने इंटरेस्ट जमा होगा। 8.05 परसेंट इंटरेस्ट कोई बैंक नहीं देता, कोई नहीं देता। तो आप सब में से जो लोग रिटायर होने वाले होंगे, वे हमारे यहाँ पैसा इन्वेस्ट करें। आपको 8.05 परसेंट इंटरेस्ट मिलेगा और आपके पैसे से हम रोड बनाएँगे और उसका फायदा गरीब आदमी को मिलेगा, यह कोशिश हम कर रहे हैं।

SHRI SANDOSH KUMAR P: Sir, toll booths are integral part of national highways. So, may I know the total amount of money collected through toll booths from the national highways of Kerala during the last financial year?

श्री नितिन जयराम गडकरी: सभापति महोदय, यह प्रश्न नहीं था, फिर भी मैं इसका जवाब देता हूँ। केरल का मेरे पास नहीं है। अभी approximately total 49,000 crore हमारी इनकम है। हम यह कोशिश कर रहे हैं कि लोगों को तकलीफ नहीं हो। इसलिए हम यह अभी निश्चित रूप से FASTag - यानी आपको रुकने की जरूरत नहीं थी, जिसकी सहायता से आप निकल जाते थे, उसका penetration 98.5 percent हुआ। अभी तक 8.13 करोड़ FASTags इश्यू हुए हैं। Average daily collection 170 से 200 करोड़ रुपये तक आता है। परन्तु मैं सभागृह को आश्वस्त करना चाहूँगा कि जल्दी ही, शायद हमारे इसी लोक सभा चुनाव के पहले, Code of Conduct लगने के पहले हम कोशिश कर रहे हैं कि वर्ल्ड की बेस्ट टेक्नोलॉजी, satellite-based toll system को हम पूरे देश में लाएँ। हम टोल नाके हटा देंगे, आपको कहीं रुकने की जरूरत नहीं पड़ेगी, आपकी गाड़ी के नम्बर प्लेट का फोटो निकल जाएगा, आपने जहाँ से एंट्री की है और जहाँ से बाहर निकले, उतना ही टोल लगेगा और आपके बैंक अकाउंट से वह अमाउंट निकल जाएगा। इसमें आपको कोई नहीं रोकेगा, आपको कोई तकलीफ़ नहीं होगी, ऐसी व्यवस्था Code of Conduct लागू होने के पहले देश में लागू करने का हम प्रयास कर रहे हैं।

श्री सभापति: श्री जी.वी.एल. नरसिंहा राव। इनका भी सफर पंचायत से पार्लियामेंट तक का है। ये सरपंच रह चुके हैं।

SHRI G.V.L. NARASIMHA RAO: Sir, I would like to congratulate the hon. Prime Minister and the hon. Minister for sanctioning more than 50,000 crores for highways this year. My question to the hon. Minister is about a particular toll plaza in Visakhapatnam city, Aganampudi Toll Plaza, which is on an old national highway. A new national highway has already been constructed between Sabbavaram and Anakapalle. But this old plaza continues to exist, and actually, the local people also do not have any exemption. As a result, they are suffering a lot. So, I would like to

appeal to the hon. Minister to have the matter examined and to get this Aganampudi Toll Plaza removed as early as possible. Thank you, Sir.

श्री नितिन जयराम गडकरी: सभापति महोदय, कुछ जगहों पर यह अड़चन आयी है। हमारी सरकार आने के पहले यूपीए के कार्यकाल में प्रोजेक्ट को इकोनॉमिकली वायबल करने के लिए 'स्वीटनर' नामक एक चीज़ आई। 'स्वीटनर' के रूप में यह किया गया कि शहर के नजदीक टोल खड़े किये गये। बाद में टोल के टेंडर निकाल कर वे प्राइवेट पार्टीज़ को दिए गए। अगर आज हम उसको टर्मिनेट करते हैं, तो वह पार्टी हमारे ऊपर क्लेम डालती है, उसको कम्पन्सेशन देना पड़ता है। परन्तु आप जो कह रहे हैं, वह principally बहुत सही है। मुझे इस बात का अंदाजा इसलिए है कि इस देश में टोल रोड की शुरुआत मैंने की, पहली पॉलिसी बनायी। इसलिए शहर के बगल में जो नौकरी करने जाता है, उसे टोल लगता है। यह ठीक नहीं है। तो इसके बाद हम निश्चित रूप से यह कर रहे हैं कि शहर के बाहर 6-7 किलोमीटर दूर, बाद में टोल होंगे, ताकि गाँव वाले जो रोज इंडस्ट्रियल एरिया में जाते हैं, उनको तकलीफ़ नहीं हो। जो पुराने कंट्रेक्ट्स हैं, उनको हम लोग रद्द नहीं कर सकते, नहीं तो वे कम्पन्सेशन माँगते हैं। फिर भी नयी व्यवस्था में - आपकी यह जो तकलीफ है, यह सही है, यह दूर हो जाएगी, यह प्रयास हम जरूर करेंगे।

श्रीमती सुलता देव: माननीय सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि मेरे स्टेट ओडिशा में कितने एनएच कंप्लीट हो चुके हैं और कितने ऑनगोइंग हैं? जो ऑनगोइंग प्रोजेक्ट्स हैं, उनमें खास कर एनएच-55, जो कटक-संबलपुर वाया अनुगुल रास्ता है, वह अभी debt trap हो गया है, इसलिए मैं यह जानना चाहती हूँ कि इस एनएच का काम कब तक पूर्ण होगा?

श्री नितिन जयराम गडकरी: सम्माननीय सभापति महोदय, ओडिशा की पूरी लिस्ट तो मेरे पास नहीं है, पर इन्होंने जिस प्रोजेक्ट का उल्लेख किया है, वह गायत्री कंस्ट्रक्शन का प्रोजेक्ट था। अब वह कंपनी एनसीएलटी में चली गई है, पर हम उसके petty कांट्रेक्टर को escrow account खोल कर पैसा देकर काम पूरा कर रहे हैं। मेरी जानकारी है कि यह काम आने वाले दो-तीन महीने में, बरसात से पहले 100 परसेंट कंप्लीट हो जाएगा।

MR. CHAIRMAN: Q.No. 48.

Skill specific reorientation of vocational courses

*48. SHRI K.R. SURESH REDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether Government is cognizant that the vocational courses need to be made skill-specific by re-orienting the curricula to National Occupational Standards (NOS)

and relevant Qualification Packs (QP) formulated by respective Sector Skill Councils (SSC); and

(b) if so, the details of the initiatives that are proposed to be taken by Government in this regard?

THE MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN): (a) and (b) A statement is laid on the table of the House.

Statement

(a) and (b) Yes sir, the Government of India has notified the National Skill Qualification Framework (NSQF), which is an outcome and competency-based framework organizing the skill qualifications, National Occupational Standards (NOS) & Micro Credentials (MC) to a series of levels of 1 to 8 in terms of knowledge, skills, soft-skills/ aptitude, broad learning outcomes and responsibility levels regardless of whether they were acquired through formal, non-formal or informal learning.

The skilling qualifications, NOSs & MCs are designed to be skill specific for a particular job role. After development, they are submitted to the National Council for Vocational Education & Training (NCVET), the national regulator for setting standards, developing comprehensive regulations, and improving the vocational education, training, and skilling ecosystem, for ensuring NSQF alignment by the recognized Awarding Body concerned which includes Central Ministries, State Government bodies, Higher Education Institutes including universities, Industries, Sector Skill Councils and other private bodies.

Further, to enhance the employability of Skilling Education & Training courses, Awarding Bodies are encouraged to design & develop Qualifications, NOSs & MCs pertaining to future and as also those that are most relevant locally for School Education and Higher Education as well as Skill Education and Training ecosystems.

Till date 7382 qualifications have been approved & aligned with NSQF, out of which 4862 are active, including 340 Future Skill Qualifications as per Annexure A.

Under the Centrally sponsored scheme of Samagra Shiksha, financial assistance is provided to States/UTs for giving exposure to skill education to students of Grades VI to VIII and introduction of skilling courses from Grades IX to XII, which are aligned with NSQF.

Annexure A

List of 349 Future Qualifications

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
1	AI - Data Engineer	8	937	IT-ITeS
2	AI - Data Architect	8	712	IT-ITeS
3	AI - Solution Architect	8	562	IT-ITeS
4	Forensic specialist	8	800	IT-ITeS
5	Consultant Network Security	8	800	IT-ITeS
6	Security Infrastructure Specialist	8	800	IT-ITeS
7	Architect Identity and Access Management	8	800	IT-ITeS
8	Post Graduate Diploma in Information System Security	8	720	IT-ITeS
9	IoT - Domain Specialist	8	390	IT-ITeS
10	AI — Data Scientist	7	728	IT-ITeS
11	AI - DevOps Engineer	7	467	IT-ITeS
12	Machine Learning Engineer	7	284	IT-ITeS
13	Security Analyst	7	400	IT-ITeS
14	Analyst Application Security	7	600	IT-ITeS
15	Analyst Identity and Access Management	7	600	IT-ITeS
16	Analyst Endpoint Security	7	600	IT-ITeS
17	Analyst Compliance Audit	7	600	IT-ITeS
18	Analyst Security Operations Centre	7	600	IT-ITeS
19	Analyst End Point Security	7	600	IT-ITeS
20	Penetration Tester	7	600	IT-ITeS
21	AI - Security Analyst	7	492	IT-ITeS
22	Certificate Course in Cyber Forensics & Cyber Laws (CCCFCL)	7	320	IT-ITeS
23	ARVR Architect	7	780	IT-ITeS
24	IoT - Solution Architect	7	910	IT-ITeS
25	IoT - Security Specialist	7	445	IT-ITeS
26	IoT - Network Specialist	7	374	IT-ITeS
27	IoT — Security Specialist	7	445	IT-ITeS
28	Information security specialist	7	1170	IT-ITeS

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
29	Project Manager - Electronics	7	1170	Electronics
30	Robotics Automation Lead	7	1170	Electronics
31	Automotive Robotics and Automation Manager	7	660	Automotive
32	Automotive Smart Manufacturing Specialist	7	660	Automotive
33	Automotive Dealership Data Manager	6.5	690	Automotive
34	Automotive Design Safety Manager	6.5	690	Automotive
35	Automotive IIOT Application Manager	6.5	690	Automotive
36	Automotive Manufacturing Data Manager	6.5	690	Automotive
37	Automotive Dealership Data Analyst	6	660	Automotive
38	Automotive Sustainability Engineer	6	660	Automotive
39	Automotive Manufacturing Data Analyst	6	660	Automotive
40	Core Engineer	6	350	Automotive
41	Transmission Engineer	6	570	Automotive
42	AI — Data Quality Analyst	6	357	IT-ITeS
43	AI - Business Intelligence Analyst	6	332	IT-ITeS
44	Post Graduate Program in Data Engineering	6	840	IT-ITeS
45	AI - Database Administrator	6	464	IT-ITeS
46	Blockchain Architect	6	737	IT-ITeS
47	Certificate Course in Cyber Forensics & Cyber Laws (CCCFCL)	6	500	Electronics & Hardware
48	ARVR Consultant	6	690	IT-ITeS
49	ARVR Researcher	6	780	IT-ITeS
50	AR/VR Developer	6	1250	Media & Entertainment
51	IoT - Hardware Solution Designer	6	400	IT-ITeS
52	IoT - Software Analyst	6	595	IT-ITeS
53	IoT - Test Analyst	6	419	IT-ITeS
54	IoT-Network Specialist	6	870	IT-ITeS
55	IoT-Security Specialist	6	870	IT-ITeS
56	IoT-Solution Architect	6	870	IT-ITeS
57	IoT - Product Manager	6	870	IT-ITeS

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
58	Mechatronics Design and System Integrator	6	870	Electronics & Hardware
59	Mechatronics General Manager	6	870	Electronics & Hardware
60	Quality Manager - Electronics	6	870	Electronics & Hardware
61	Automotive Automation and Robotics Engineer	6	640	Automotive
62	Robotic Process Automation Consultant	6	570	IT-ITeS
63	Robotic Process Automation Solution Architect	6	600	IT-ITeS
64	Robotic Process Automation Technical Lead	6	600	IT-ITeS
65	Automotive Additive Manufacturing Engineer	6	600	Automotive
66	Automotive Robotics and Automation Simulation Engineer	6	570	Automotive
67	Automotive Robotics System Integrator/Pla nner	6	570	Automotive
68	Automotive Smart Manufacturing Engineer	6	570	Automotive
69	Cloud Architect	6	600	IT-ITeS
70	Cloud Consultant	6	660	IT-ITeS
71	Software Vulnerability/Penetration tester	6	660	IT-ITeS
72	Warehouse Manager	6	660	Transportation
73	Automotive Open System Architecture (AUTOSAR) Engineer	6	660	Automotive
74	Automotive Unified Diagnostic Engineer	6	660	Automotive
75	Automotive Cyber Security Specialist	6	660	IT-ITeS
76	Green Hydrogen Plant Technician	5.5	600	Enviromental Science
77	Advanced Driver Assistance System (ADAS) Engineer	5.5	600	ASDC
78	Automotive Cyber Security	5.5	600	Automotive

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
	EngineerAdvanced Driver Assistance System (ADAS) Engineer			
79	Automotive Flex Fuel Engine Designer	5.5	600	Automotive
80	Automotive Battery Management System (BMS) Design Engineer	5.5	600	Automotive
81	Automotive Electric Vehicle BSS (Battery Swapping Station) Planning Engineer	5.5	600	Automotive
82	IT Automation Engineer (UPSKILLING)	5	570	IT-ITeS
83	Enterprise Application Developer (UPSKILLING)	5	570	IT-ITeS
84	Aeronautical Structure and Equipment Fitter	5	570	Aviation
85	Machine Learning Pipeline on AWS (Basic)	5	570	IT-ITeS
86	Problem Analyst & Solution development in IT	5	570	IT-ITeS
87	Green Hydrogen Plant Entrepreneur	5	570	Envireomental Science
88	Design Thinking Executive	5	570	Automotive
89	Precision Farming Technician	5	570	Agriculturre
90	3d Printing Software Developer	5	690	IT-ITeS
91	3d Printing Modelling Engineer	5	600	IT-ITeS
92	Operator-Plastic 3D printing	5	600	Rubber Industry
93	Laser Marking & Cutting Process Engineer	5	720	Electronic
94	Field Management Engineer	5	600	Telecom
95	Project Engineer-5G Networks	5	600	Telecom
96	Drive Test Engineer	5	600	Telecom
97	Bioinformatics Scientist	5	1100	Life Sceince
98	Certified Data Analyst	5	240	IT-ITeS
99	Industrial Automation Specialist	5	540	Automotive
100	Building Automation Specialist	5	540	Construction
101	Technical Supervisor — Automatic Train Protection System (ATPS)	5	300	Telecom

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
102	AI and Machine (ML) Learning Developer	5	600	IT-ITeS
103	Blockchain Test Engineer	5	546	IT-ITeS
104	Blockchain Support Analyst	5	562	IT-ITeS
105	Blockchain Strategist	5	660	IT-ITeS
106	Blockchain App Developer	5	641	IT-ITeS
107	Core Blockchain Developer	5	656	IT-ITeS
108	Blockchain Security Engineer	5	580	IT-ITeS
109	CAD/ CAM Designer- Plastic Product	5	570	Rubber Industry
110	Package Design Engineer	5	720	Electronic
111	Wafer Dicing Engineer	5	720	Electronic
112	Electric Vehicle Product Design Engineer	5	520	Automotive
113	Electric Vehicle Test Engineer	5	568	Automotive
114	Electric Vehicle Service Lead Technician	5	648	Automotive
115	ARVR Designer	5	600	IT-ITeS
116	ARVR Developer	5	630	Media Entertianment
117	ARVR Test Engineer	5	630	IT-ITeS
118	ARVR Infrastructure engineer	5	600	IT-ITeS
119	ARVR Support Analyst	5	600	IT-ITeS
120	Technical Artist (AR/VR)	5	1020	Media Entertianment
121	Automotive IIOT Application Engineer	5	560	Automotive
122	IoT - Control Room Operator	5	310	IT-ITeS
123	IOT Hardware Analyst	5	700	Electronic
124	Mechatronics Maintenance Specialist	5	720	Electronic
125	Security System Service Engineer (Electronics)	5	300	Electronic
126	Wafer Back Grinding Engineer	5	720	Electronic
127	Quality Analysis & Reliability Engineer	5	720	Electronic
128	Die Attach and Wire Bonding Engineer	5	720	Electronic
129	Molding Process Engineer	5	720	Electronic
130	Wafer Test and Sort Engineer	5	720	Electronic
131	Failure Analysis & Reliability Engineer	5	720	Electronic

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
132	Robotic Process Automation Developer	5	540	IT-ITeS
133	Robotic Process Automation Test Engineer	5	510	IT-ITeS
134	Robotic Process Automation Implementation Specialist	5	540	IT-ITeS
135	Robotic Process Automation Support Analyst	5	510	IT-ITeS
136	VLSI Design Engineer	5	720	Electronic
137	IC Package Engineer	5	720	Electronic
138	Solder Ball Attach - Process Engineer	5	720	Electronic
139	Saw Singulation Engineer	5	720	Electronic
140	Product Verifier and Analyst - Generic	5	480	IT-ITeS
141	Cyber Security and Social Media Analyst	5	480	IT-ITeS
142	Machine Learning (ML) Engineer	5	600	Telecom
143	IoT Installation Solution Architect	5	600	Telecom
144	IoT-Test Analyst	5	600	IT-ITeS
145	IoT-Software Analyst	5	600	IT-ITeS
146	Genetic Counselor	5	1500	Healthcare
147	Transplant Coordinator	5	780	Healthcare
148	Associate- Regulatory Affairs and Intellectual Property (IVD and Medical Devices)	5	570	Life Sceince
149	Cloud Application Developer	5	570	IT-ITeS
150	Certified VLSI Design Engineer	5	570	Electronic
151	Cloud Security Analyst	5	570	IT-ITeS
152	Site-reliability Analyst- Cloud Computing	5	570	IT-ITeS
153	Naturalist- wildlife tourism	4.5	510	Tourism And Hospitality
154	Internet of Things (IoT) Developer	4.5	510	IT-ITeS
155	Junior Data Analyst	4.5	510	IT-ITeS
156	Cyber Security Associate	4.5	510	IT-ITeS
157	Cloud Computing Associate	4.5	510	IT-ITeS
158	Artificial Intelligence Application Developer	4.5	510	IT-ITeS

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
159	3D Printing Operator	4	510	Media & Entertainment
160	E-Waste Dismantling and Segregation Assistant	4	480	Electronic & HW
161	Solar Cold Storage Entrepreneur	4	480	Environmental Science
162	Software Programmer Elective 1: JAVA SSC/N0510: Develop, test and execute software programs as per specifications using Java Elective 2:Python SSC/N0511: Develop, test and execute software programs as per specifications using Python Elective 3: HTML5 SSC/N0512: Write, test and execute programs in HTML5 to develop web or mobile applications as per specifications	4	480	IT-ITeS
163	Vriksh Sanrakshak	4	480	Agriculture
164	Aircraft Avionics Technician	4	480	Aerospace & Aviation
165	Marine Structural Fitter & Fabricator	4	480	Construction
166	Technology and Business Fundamentals	4	480	
167	AWS Cloud Practitioner Essentials (Basic)	4	480	IT-ITeS
168	Developing on AWS (Basic)	4	480	IT-ITeS
169	Solar PV Cell Manufacturing Technician	4	480	Enviromental Science
170	Walk Tour Facilitator	4	480	Tourism And Hospitally
171	Architecting on AWS(Basic)	4	480	IT-ITeS
172	Internet of Things (IoT) Associate	4	480	IT-ITeS
173	Data Analysis Associate	4	480	IT-ITeS
174	Junior Cyber Security Associate	4	480	IT-ITeS
175	Junior Cloud Computing Associate	4	480	IT-ITeS

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
176	Artificial Intelligence Associate	4	480	IT-ITeS
177	Cyber secured Web Development Associate	4	480	*IT-ITeS*
178	AI Development Associate	4	480	IT-ITeS
179	Aircraft Airframe & Powerplant Technician	4	480	Aerospace & Aviation
180	Wind Plant Technician	4	480	Power
181	Assistant Operator- Plastic 3D printing	4	510	Chemicals & Petrochemicals
182	Automotive Additive Manufacturing Technician	4	440	Automotive
183	Additive Manufacturing (3D Printing) Operator	4	1600	Automotive
184	Additive Manufacturing Technician (3D Printing)	4	1600	Construction
185	Infrastructure Technician - 5G Networks	4	510	Telecom
186	Technician 5G — Active Network Installation	4	510	Telecom
187	R F Site Surveyor	4	180	Telecom
188	Certified Artificial Intelligence Associate	4	360	IT-ITeS
189	Foundation course in Machine Learning using Python	4	90	IT-ITeS
190	Foundation course in Artificial Intelligence Application	4	90	IT-ITeS
191	Bioinformatics Associate/ Analyst	4	1000	Life Science
192	Data Annotator	4	510	IT-ITeS / ScPWD
193	Technician —AutomaticTrain Protection System (ATPS)	4	180	Automotive
194	Foundation course in Blockchain Development	4	90	IT-ITeS
195	Certified Cloud Computing and Virtualization Expert (Upskilling)	4	210	IT-ITeS
196	Certified System and Networking Specialist (Upskilling)	4	360	IT-ITeS

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
197	Foundation course in Information Security	4	90	IT-ITeS
198	Network Security Technician	4	300	Telecom
199	Hydroponics Technician	4	390	Agriculture
200	Drone Pilot	4	800	Aerospace & Aviation
201	Kisan Drone Operator	4	390	Agriculture
202	Drone Multi Rotor Operator	4	390	Aerospace & Aviation
203	Drone Technician	4	800	Aerospace & Aviation
204	CTS - Remotely Piloted Aircraft (RPA)/ Drone Pilot — Refresher Course	4	56	Aerospace & Aviation
205	Drone Service Technician	4	400	Electronic
206	Drone Developer (Software)	4	510	IT-ITeS
207	Electric Vehicle Assembly Technician	4	400	Automotive
208	Electric Vehicle Quality Control Inspector	4	400	Automotive
209	Electric Vehicle Maintenance Technician	4	400	Automotive
210	Electric Vehicle Service Technician	4	400	Automotive
211	Fleet Telematic Operator	4	420	Automotive
212	Automotive IIOT Application Technician	4	450	Automotive
213	Foundation course in Internet of things (IOT)	4	90	IT-ITeS
214	Telecom Technician - IOT Devices/System	4	500	Telecom
215	Wireless Technician	4	300	Telecom
216	Winding Operator	4	570	Electronic
217	Security System Installation Technician (Electronics)	4	200	Electronic
218	Electronic Production Technician	4	360	Electronic
219	Drone Manufacturing and Assembly Technician	4	390	Electronic
220	Aerospace Composite Technician	4	660	Aerospace & Aviation
221	Craft Baker	4	400	Food Industry

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
222	Solar LED Technician	4	570	Electronic
223	INDUSTRIAL ROBOTICS AND DIGITAL MANUFACTURING TECHNICIAN	4	2080	Capital Good and Manufacturing
224	Foundation course in VLSI Design	4	90	IT-ITeS
225	Foundation course in Embedded Application Development	4	90	IT-ITeS
226	Foundation course in MATLAB Programming for Digital Signal Processing	4	90	IT-ITeS
227	Process Control & Automation technician	4	390	Automotive
228	Advanced Plumbing Technician	4	390	Plumbing
229	Certified Android Apps Developer (Upskilling)	4	210	IT-ITeS
230	Auto Electrical Design Technician	4	390	Automotive
231	Advanced CNC Machining Technician (Rotary 4th Axis and 5th Axis Mill)	4	390	Capital Good and Manufacturing
232	Advanced Painting Technician Using Simulated Learning Technique	4	390	Automotive
233	Process Control & Automation technician	4	390	Automotive
234	Automotive Detailer Technician	4	420	Automotive
235	MIS Data Analyst — Financial Services	4	390	BFSI
236	Designer - Plastic Product Including Toys	4	480	Rubber Industry
237	Associate Designer - Die and Mould for Plastic Including Toys	4	480	Rubber Industry
238	AI & ML — Jr. Telecom Data Analyst	4	510	Telecom
239	Certified Repair & Maintenance Technician (Industrial Instrumentation & Automation System)	4	510	Electronic
240	Cloud Computing — Jr. Analyst	4	510	Telecom
241	Certificate in Robotic Programming and Maintenance	4	450	Electronic

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
242	End of Life Vehicle (ELV) Dismantler	4	390	Automotive
243	Telehealth Services Coordinator	4	960	Healthcare
244	Chemist- Store (Pharma, Biological Products and Medical Devices)	4	540	Life Science
245	Land Transportation Executive	4	390	Logistics
246	Solar EV Charging Entrepreneur	4	480	Enviromental Science
247	Software Container Specialist (UPSKILLING)	3.5	420	IT-ITeS
248	Cloud Support Engineer (UPSKILLING)	3.5	420	IT-ITeS
249	Internet of Things (IoT) Assistant	3	390	IT-ITeS
250	Data Analysis Assistant	3	390	IT-ITeS
251	Cyber Security Assistant	3	390	IT-ITeS
252	Cloud Computing Assistant	3	390	IT-ITeS
253	Artificial Intelligence Assistant	3	390	IT-ITeS
254	Junior Technician- Solar EV charging station	3	390	Power
255	Linus Desktop Support Engineer	3	390	Power
256	Linux System administrator (UPSKILLING	3	390	IT-ITeS
257	Automotive Additive Manufacturing Operator	3	360	Automotive
258	Junior Technician-Solar Cold Storage	3	390	Enviromental Science
259	Telecom Rigger — 5G and Legacy Networks	3	420	Telecom
260	Certificate in IT Security Support	3	120	IT-ITeS
261	Certified Industrial Automation Assistant	3	360	Electronic & HW
262	Certified Electronic Product Testing Assistant	3	360	Electronic & HW
263	Electric Vehicle Assembly Operator	3	320	Automotive
264	Associate- Store (Pharma, Biopharma, Medical Devices)- Automated Warehouse	3	400	Automotive
265	Automotive Welding Machine Operator	3	320	Automotive

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
	(Manual and Robotics)			
266	Fundamentals of Innovation and Design Thinking	3	270	Automotive
267	Advance Automobile Technician	3	270	Automotive
268	Battery Electric Vehicle Technician	3	270	Electronic & HW
269	Internet of Things Application Technician	3	270	IT-ITeS
270	CAM Programmer CNC LATHE	3	270	Capital Goods
271	CAM Programmer CNC Milling & Turn Mill	3	270	Capital Goods
272	CNC Milling Machine Technician and Programmer	3	270	Capital Goods
273	CNC Lathe Machine Technician and Programmer	3	270	Capital Goods
274	Additive Manufacturing Process Technician Using Extended Learning Technique	3	270	Capital Goods
275	Welding Technician Using Simulated Learning Technique	3	270	Capital Goods
276	Robot Operator and Programmer - Material Handling	3	270	Capital Goods
277	Robot Operator and Programmer - Arc Welding	3	270	Capital Goods
278	Jr. Product Designer — Generic	3	270	IT-ITeS
279	Jr. Product Designer and Developer - Generic	3	390	IT-ITeS
280	Battery Electric Vehicle Jr. Technician	3	270	Automotive
281	Internet of Things Application Jr. Technician	3	270	IT-ITeS
282	Jr. CAM Programmer CNC LATHE	3	270	Capital Goods
283	Jr. CAM Programmer CNC Milling & Turn Mill	3	270	Capital Goods
284	CNC Milling Machine Jr. Technician and Programmer	3	390	Capital Goods
285	CNC Lathe Machine Jr. Technician and	3	390	Capital Goods

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
	Programmer			
286	Additive Manufacturing Process Jr. Technician Using Extended Learning Technique	3	270	Capital Goods
287	Jr. Welding Technician Using Simulated Learning Technique	3	270	Capital Goods
288	Jr. Robot Operator and Programmer - Material Handling	3	390	Capital Goods
289	Jr. Robot Operator and Programmer - Arc Welding	3	390	Capital Goods
290	Bicycle Mechanic (E Bikes)	3	270	Automotive
291	Assistant Glass Toy Maker — Artisan	3	540	Handicrafts carpets
292	Artisan Leather Toy Maker - Artisan	3	540	Handicrafts carpets
293	Geriatric Caregiver (Institutional & Home Care)	3	450	Healthcare
294	AI Devices Installation Operator	3	420	Telecom
295	Jr. Technician - Last Mile Active Network	3	420	Telecom
296	IoT Technical Service Operator	3	420	Telecom
297	Drone Monitoring and Maintenance Associate	3	420	Telecom
298	Electric Vehicle Service Assistant (Two/Three wheeler, Four Wheeler and Electric Truck/Bus)	3	570	Automotive
299	Automotive Smart Manufacturing head	7	750	Automotive
300	Automotive Data science head	7	750	Automotive
301	Biologist/ Biotechnologist	5	540	Life Sciences
302	Embedded Software Engineer	6	960	Electronic &HW
303	EV Charging Station Attendant	3	390	Power
304	Automotive Dealership Data Science Specialist	6	660	Automotive
305	Automotive IIOT Application Specialist	6	660	Automotive
306	Automotive Manufacturing Data Science	6	660	Automotive

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
	Specialist			
307	Mechatronics Senior Technician	4.5	510	Electronics
308	Warehouse Associate	3	480	Logistics
309	Warehouse Executive	4	510	Logistics
310	Warehouse Supervisor	5	600	Logistics
311	Supply Chain Associate	3	360	Logistics
312	Supply Chain Executive	4	630	Logistics
313	Green Hydrogen Plant Junior Technician-Power Sources	3	420	Green Jobs
314	Green Hydrogen Plant Junior Technician-Storage	3	360	Green Jobs
315	Industrial IoT and Edge AI Analyst	5.5	750	Electronics
316	Computer Operator and Network Assistant	3	420	IT-ITeS
317	4D BIM Planner — Planning & Monitoring	6	600	Construction
318	BIM Designer — Interior Design and VR Integration	6	630	Construction
319	BIM Modeler Elective : 1. Mechanical, Electrical and Plumbing (MEP) 2. Structural and Formwork 3. Architectural and Landscape	4	420	Construction
320	BIM Manager- Construction	6.5	660	Construction
321	BIM Technician — Object Creation	5	510	Construction
322	BIM Coordinator — Design	6	600	Construction
323	7D BIM Creator - BIM & IoT Integration	6	600	Construction
324	6D BIM Creator — Sustainability	6	600	Construction
325	5D BIM Planner — Cost Planning and Monitoring	6	630	Construction
326	Project Soft-Landing Executive	4.5	450	Construction
327	Semiconductor Process Technology Engineer - Upskilling	6	300	Electronics

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
328	Green Hydrogen Plant Operator	4.5	510	Hydrocarbon
329	Compressed Biogas Plant Operator	3.5	420	Hydrocarbon
330	Packaging Designer	6	660	Logistics
331	Technician: Battery (Alkaline) Maintenance, Processing and Recycling	4	450	Rubber
332	Green Hydrogen Plant Junior Technician-Electrolyser	3	330	Green Jobs
333	Green Hydrogen Plant Junior Technician-Desalination	3	360	Green Jobs
334	Telecom ग्रामीण उद्यमी	4	600	Telecom
335	5G System Integrator	5	570	Telecom
336	Supervisor - 2 and 3 Wheeler Electric Vehicle Services	5	540	Automotive
337	Industrial Automation Operator	4	540	Electronics
338	Analyst- Drug Safety / Pharmacovigilance	5.5		Lifesciences
339	Production Technician: In -Vitro Diagnostic (IVD) Kits (Class A and Class B)	4.5		Lifesciences
340	Logistics Associate - Cold Chain Sustainability (Drug Products, Vaccines, Medical Devices and IVD)	4.5		Lifesciences
341	Senior Technician - Electrical Safety Testing for Medical Devices and IVD	5		Lifesciences
342	Junior EngineerEMI/EMC testing for Medical Devices and IVD	5.5		Lifesciences
343	Production Technician: Medical Device-Stents Elective 1: Laser Cutting Elective 2: Descaling and Annealing Elective 3: Electropolishing Elective 4: Ultrasonic	5		Lifesciences

Sr. No.	Qualification Name	NSQF Level	Notional Hours	Sector
	Cleaning Elective 5: Drug Coating Elective 6: Crimping Elective 7: Primary Packaging			
344	Technician Automation Maintenance for Medical Device Plant	4.5		Lifesciences
345	AI Ethics Specialist	6	720	IT-ITeS
346	5G Network Technician	4.5	1350	Telecom
347	Rail Logistics Executive	4.5	510	Logistics
348	Warehouse Data Analyst	6	630	Logistics
349	E-commerce Micro Entrepreneur	4	480	Logistics

MR. CHAIRMAN: Shri K. R. Suresh Reddy. First supplementary.

SHRI K. R. SURESH REDDY: Sir, 65 per cent of the youth in our country are in the working age group. That is a very big demographic dividend. But the agony is that business and industry are disappointed with the graduates lacking the right kind of skill for employment. Some of the figures state that the difficulty in filling up jobs in India is 58 per cent compared to the global 38 per cent. The hon. Minister's reply has stated that the National Skill Qualification Framework has been notified. My question is: Has the percentage of the employed or the employment opportunities increased after the notification?

SHRI DHARMENDRA PRADHAN: Sir, let me politely answer this. The recently published NSSO data very loudly speaks that in the recent past the unemployment ratio has been drastically reduced. Five years ago, the unemployment percentage was around six per cent. Now, with reduced number, it is 3.1 per cent. The basic raw fact, the bare fact, I am putting in front of you.

Regarding the skilling ecosystem in education, this is a broader question. There is the National Education Policy implemented by visionary Prime Minister Narendra Modi from 2020. There is a paradigm shift. I agree with the concern and the challenges. In the kind of education system we are passing through and implementing, there is a disconnect between certificate, degree and competency.

Looking into that, Prime Minister Modi has very categorically said that degree is important and competency is also important. We have to implement that vision, the National Education Policy, 2020. I may cite one example or one implementation strategy. Now in our high school curriculum and in the college curriculum, from class 6 to class 12, we are teaching five subjects. They include language, mathematics, science, social science and environmental science. The NEP-2020 recommends three additional subjects. What are they? Vocational education/skill. Till now skilling and vocational education are elective subjects. They are optional. They are extracurricular. From next academic year, skilling, art and culture, and sports, all these three new subjects will be part of the proper textbook. This is a paradigm shift by Modi Government. Looking at global need and country's youth aspiration, we are going to change very exponentially. I think with this strategy, in future, India will be the skill manpower hub of the globe.

SHRI K.R. SURESH REDDY: My second supplementary to the hon. Minister is this. Has the Government introduced any region-specific courses? For example, we have seen ITIs. ITIs also need a lot of modernization; ITIs have to understand the present needs. So, are ITIs also being upgraded to the present requirements where they would create jobs?

SHRI DHARMENDRA PRADHAN: Mr. Chairman, Sir, this is a very pertinent question by the hon. Member. He is right. Now, we have to upgrade and go in for emerging areas and needs. I can cite one example. Recently, our Government has implemented Namo Drone Didi programme in rural areas for agricultural labour forces. To cater to the needs of Namo Drone Didi, almost all ITIs have realigned their course for Namo Drone Didi ecosystem to emerge. I am citing one example of Drone Didi. For healthcare area, logistic area, coding, IT sector, etc., in ITIs also, new emerging jobs and skills are emerging, and NCVT with collaboration of industry is going to implement it. We are already implementing new courses in ITIs.

DR. V. SIVADASAN: Sir, hon. Minister, Dharmendra Pradhanji, replied on various courses as part of skill development programme. But without the financial investment, the achievement on qualifications and standards is a mere *. So, please provide State-wise data of the allocation to the States and expenditure of the Union

* Expunged as ordered by the Chair.

Government for the skill development programme and the details of the implementing agency.

SHRI DHARMENDRA PRADHAN: Mr. Chairman, Sir, I politely beg to differ with my dear friend, Dr. Sivadasan. In this House, I think he should not use the word '*'. He may disagree with me. Sir, he used the word '*'. I think it is a little harsh on the joint responsibility. ...(*Interruptions*)... No, no. I am not so enlightened like Dr. Sivadasan and you. You can replace it with good ones. But I can only request you.

MR. CHAIRMAN: No, no; hon. Minister, you are underestimating yourself. Please don't think that you are not as enlightened; you are. ...(*Interruptions*)... There was no room for you. ...(*Interruptions*)...

SHRI DHARMENDRA PRADHAN: Sir, he said that I am not good at English. I belong to a vernacular State, Odisha. So, I am not good like my dear friend, Dr. Sivadasan, in English but, with my little understanding, let me clarify that ITIs and skilling are not the monopoly issue of the Central Government. The Government of India, for the first time in our history, has created a new Department of Skill Development and Entrepreneurship. Till now, it was a very small appendix of the Labour Department. That means that our Government is giving priority to skilling ecosystem. In the last ten years, a number of youth, 1.4 crore youth, have gone through the Government of India sponsored skill ecosystem through NSDC. I can give the numbers to him regarding his State and different States. But ITI ecosystem, skilling and all are also the responsibility of the States. Lot of States are also doing good job in skilling. I don't know whether he is updated about his own State but, according to me, Kerala Government has a very progressive policy for skilling for the Gulf area. They are working jointly with the Government of India. We are extending all kinds of cooperation to States like Kerala and we are working together. In a democracy, he may disagree with me but he should not laugh at my English or my vocabulary. ...(*Interruptions*)...

MR. CHAIRMAN: Dharmendraji, you are a man of substance. Don't take it to your heart. No one can mean disrespect to you. And if someone has to laugh about, your Chairman is here. I will take everything on my chest. People do laugh about me also. Let us take it in a spirit. Now, Shri Sujeet Kumar.

---

* Expunged as ordered by the Chair.

SHRI SUJEET KUMAR: Sir, the hon. Minister referred to the New Education Policy, 2020, which, no doubt, is a very, very forward-looking policy. But, Sir, if we are to get the maximum of this game changing policy, people at the district level, at the panchayat level should know about it. I am afraid it has been disseminated to the State capitals but if you ask parents at the panchayat level, district level and if you ask the PRI members, most people would not know about the nitty-gritties of the New Education Policy which is such a great Policy. So, I would like to know from the Minister: Is there any plan to make people at the panchayat, block and district level aware about the New Education Policy?

SHRI DHARMENDRA PRADHAN: Hon. Chairman, Sir, the New Education Policy has been envisioned, with utmost responsibility I can say, after Constituent Assembly debate. Envisioning an education policy, which is known as NEP 2020, has a wider consultancy mechanism given direction by hon. Prime Minister himself and piloted by none else than a very eminent person of the country, Dr. Kasturirangan. A lot of consultancy is still going on. All States are involved. Especially, the SCERTs of the respective States are in-charge to implement the National Education Policy in the respective State. Yesterday only, we have a fair on the adult literacy. There are lot of things envisioned in the NEP and one component is adult literacy. In the adult literacy, I can very proudly say, almost all States are doing a wonderful job in the banner of ULLAS. So, there is unanimity in implementing NEP at grassroots level. That is our experience, Sir.

श्री नरेश बंसल: माननीय सभापति महोदय, मैं पहले तो आदरणीय शिक्षा मंत्री जी को बधाई देना चाहता हूं कि vocational courses और skill development के क्षेत्र में बहुत अधिक कार्य हो रहा है। मैं मंत्री जी से जानना चाहता हूं कि vocational courses और skill development से कितने युवकों को लाभ हुआ है, स्टेटवाइज़, डिस्ट्रिक्टवाइज़ इसके लाभार्थी कितने हैं और कितनों को जॉब मिली है या उन्होंने अपना बिज़नेस या स्टार्टअप शुरू किया है?

श्री धर्मेंद्र प्रधान : महोदय, मैंने जैसे आदरणीय सुरेश जी के प्रश्न के उत्तर से शुरुआत की कि इन दिनों बेरोज़गारी के तथ्य कह रहे हैं कि यह घटी है, इसका अर्थ है कि नए रोज़गार का सृजन हुआ है। अगर हमारे देश की अर्थनीति आज विश्व के 5वें स्थान पर पहुंची है, इसका अर्थ है कि देश में नए रोज़गार का सृजन हुआ है। अगर इस देश में 11 लाख करोड़ रुपये का CapEx हो रहा है, तो इसका अर्थ है कि हमारे देश में रोज़गार बढ़ा है। इसी के साथ कितने लोगों का प्रशिक्षण हुआ, इस संबंध में मैं बताना चाहूंगा कि इन दिनों करीब 1 करोड़ 40 लाख लोगों का प्रशिक्षण हुआ। मेरे मित्र भूपेन्द्र यादव जी यहां नहीं हैं, लेकिन श्रम विभाग के ईपीएफओ का डेटा - शायद highest number EPFO data में enrollment हुआ है। यह प्रमाणित करता है कि हमारे देश में नौजवानों ने

- आप मुद्रा योजना में नम्बर्स देखिए, पीएम स्वनिधि में नम्बर्स देखिए। इन दिनों परम आदरणीय राष्ट्रपति जी और माननीय प्रधान मंत्री जी ने पिछले दो-तीन दिनों में अपने बयानों में उसके बारे में इस सदन को तथ्य आधारित जानकारी दी है। यह प्रमाणित करता है कि आज हमारे देश की अर्थनीति की जो स्थिति है, उसमें युवाओं के रोज़गार में काफी उछाल आया है, लोगों में एक उत्साह भरा है।

श्री सभापति : प्रश्न संख्या. 49

Allocation of funds to Kerala

*49. DR. SUDHANSHU TRIVEDI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether funds allotted to Kerala State under various schemes of the Ministry of Social Justice and Empowerment during the period of 2021-2024 is higher as compared to recent past; and
(b) if so, the details of allotment of funds annually from 2021-2024?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) The mandate of the Ministry of Social Justice and Empowerment (MoSJE) is to take care of the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Sanitation Workers, Transgender Persons, Beggars, De-notified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs), Economically Weaker Section (EWS) and Persons with Disabilities (DEPwD).

The details of the funds released to the State of Kerala under various schemes of Department of Social Justice and Empowerment (DoSJE) and Department of Empowerment of Persons with Disabilities (DEPwD) from 2021-2024 and in the year 2017-2020 (recent past) is given in Annexure-I and Annexure-II respectively.

Annexure-I

Details of the funds released under various schemes of Department of Social Justice and Empowerment (DoSJE) in the State of Kerala during 2017-18 to 2023-24.

Sl. No.	Name of Scheme	Funds Released						(₹ in Crore)
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (Till 31.01.2024)
1.	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY)	17.52	11.47	14.69	0.00	1.35	1.35	2.81
2.	Pre-matric Scholarship to the SC students and others.	0.00	0.00	0.19	13.68	10.92	8.91	2.14
3.	Post-matric Scholarship for SC students	83.91	0.00	9.8	86.85	45.78	56.82	93.10
4.	Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	11.05	0.00	27.46	10.99	17.63	2.4	5.65
5.	PM Young Achievers Scholarship Award scheme for Vibrant India for OBCs and others (PM – YASASVI)	34.71	32.98	61.28	44.24	78.00	39.36	10.38
6.	Atal Vayo Abhyuday Yojna (AVYAY)	0.47	0.60	2.20	1.46	1.39	0.99	1.12
7.	National Action Plan for Drug Demand Reduction	3.67	3.07	9.05	5.96	3.62	3.54	1.87

8.	Support for Marginalised Individuals for Livelihood and Enterprise(SMILE) under Comprehensive Rehabilitation of Persons engaged in the act of Begging'	-	-	-	-	-	-	0.35
9.	Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana	-	-	-	1.69	2.01	1.35	0.02
10	Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)	0	0	0	0	0.02	2.33	3.41

Annexure-II

Details of the funds released under various schemes of DEPwD in the State of Kerala during 2017-18 to 2023-24.

(Rs. In Crore)

Sl. No.	**Name of Scheme**	**Funds Released**						
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (Till 31.12.2023)
1.	Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP)	3.49	4.10	1.87	3.00	2.65	3.27	5.51
2.	Deen dayal Divyangjan Rehabilitation Schemes (DDRS)	5.74	5.84	6.11	6.28	7.25	7.62	1.80

3.	Scholarships for Students with Disabilities	2.63	3.76	5.48	4.10	7.21	7.62	2.55*

* As on 31.01.2024

**Apart from the above, Grant-In-Aid to the tune of Rs. 31.07 Crore has been given to Composite Regional Centre (CRC), Kozhikode from 2017-18 to 2023-2024 (till 31.01.2024).

डा. सुधांशु त्रिवेदी : महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूं कि केरल राज्य में National Action Plan for Drug Demand Reduction योजना के अंतर्गत देश में ड्रग्स की बढ़ती हुई समस्या की रोकथाम के लिए क्या पहल की गई है?

SHRI A. NARAYANASWAMY: Sir, we are giving funds to the Kerala. We are already spending money for this one. We are giving the funds for the awareness of these drugs to the NGOs as well as to the Government institutions all over the country, and even for Kerala also.

MR. CHAIRMAN: Second supplementary; Dr. Sudhanshu Trivedi.

डा. सुधांशु त्रिवेदी: महोदय, मेरा दूसरा प्रश्न यह था कि राज्य में वरिष्ठ नागरिकों के लिए कौन-कौन सी सुविधाएं और उपलब्धियां प्रदान की जा रही हैं?

SHRI A. NARAYANASWAMY: Sir, we are having so many schemes in the Social Justice Department. We are working on the social sector in the entire country. Further, we are giving funds to the States to have senior citizens' houses in the whole country; and aids and appliances to the senior citizens wherever the State Governments have sent a requisition to the Department.

MR. CHAIRMAN: Third supplementary; Shri Elamaram Kareem.

SHRI ELAMARAM KAREEM: Sir, in the reply of hon. Minister, it is seen that the funds allocated to Kerala for various Schemes under the Ministry of Social Justice & Empowerment from 2017 to 2024, it is drastically reduced. What is the specific reason for that other than political? ...(*Interruptions*)...

SHRI A. NARAYANASWAMY: Hon. Chairman, Sir, there is no question of reducing the funds allocated to Kerala. We have given the detailed report of only seven years. It is there. I have submitted it for the seven years. I have circulated all the copies to all

the Members. ...(*Interruptions*)... It is there. You might have known it. Earlier, for scholarships in the country, the earlier Governments have given small amounts for scholarships. But, after the BJP came to power, after Modi*ji* became the Prime Minister, we have changed the scholarship model in the country. We are giving scholarship on the model of 60:40. If the State Government gives 40 per cent, we will give 60 per cent. If you go through the last ten years as to what we have made it regarding the post-metric scholarships to the students belonging to the Scheduled Castes for studies in India, we have raised it from 14 to 15 per cent, then from 20 to 24 per cent. Thus, we have given Rs. 477 crores to Kerala for the pre-metric scholarships for the SC students and others, and 305 lakh beneficiaries are getting Rs. 81.26 crores for the pre-metric scholarships. Even for Higher Education and for Achievers in Kerala, from 2019-20 onwards, a total 90 students have been provided education under the National Overseas Scholarship Scheme from the State of Kerala, and from 2019-20 onwards, 690 students have been provided education under the National Scholarship in the State. ...(*Interruptions*)... If you want, it is the ten years' data.

MR. CHAIRMAN: Yes, hon. Minister.

SHRI A. NARAYANASWAMY: Sir, he can go to the NIC. He can go to the website; we can get all the details from the website only. There is no need to get answer from here. Anyway, I have got the documentation. Even, skills for the registered educational institutions and the higher schools in the targeted area.... ...(*Interruptions*)...

MR. CHAIRMAN: Hon. Minister, please sit down. Yes, Dr. K. Keshava Rao.

DR. K. KESHAVA RAO: Sir, I have to only submit what lies before us, the details that you have given. It gives all the figures. So, do not read something different from what is given to us; there is something wrong. ...(*Interruptions*)...

SHRI ELAMARAM KAREEM: Sir, subject-wise details are given in the reply. I am referring to that and he is referring to some other things. ...(*Interruptions*)...

SHRI A. NARAYANASWAMY: No, hon. Chairman, Sir. I have submitted only the four years' data. He has asked only about 2021 and 2024. But, I have submitted seven years' data on this record. I have got the ten years' data as to whatever the

Government has spent for the social sector schemes. We have given the ten years' data. ...(*Interruptions*)...

MR. CHAIRMAN: No; hon. Minister has indicated that he is making available data for ten years and years less than that also. ...(*Interruptions*)... Yes, hon. Minister, please.

SHRI A. NARAYANASWAMY: Sir, every year, the Government of India Budget is increasing. This year, our Budget is nearly Rs. 14,000 crores. In our Budget, we have allotted for SCs only, rupees one lakh thirty thousand crores. We have no limitations. We are working for the social sector of the public in the country.

MR. CHAIRMAN: Fourth supplementary; Shri P. Wilson.

SHRI P. WILSON: Sir, I think the hon. Minister will be in a position to answer this. There are no reservations for OBCs in all-India seats of National Law Universities functioning in all the States including Kerala. What steps have you taken to implement reservations in all-India seats in National Law Universities?

SHRI A. NARAYANASWAMY: Sir, it is related to the main question. Thank you.

MR. CHAIRMAN: *Prima facie*, he does not relate to the question; Mr. Wilson.

SHRI P. WILSON: We are talking about social justice in Kerala...(*Interruptions*)...

MR. CHAIRMAN: You may have a cup of tea with the hon. Minister.

SHRI P. WILSON: Yes, Sir.

MR. CHAIRMAN: And I am sure, he will help you out...

SHRI P. WILSON: I am asking about Kerala. Why can't you enforce the social justice in Kerala? In Kerala, for the National Law University, for the all-India seats, they are not giving reservation, particularly, for the OBCs.

MR. CHAIRMAN: The point is well taken.

SHRI P. WILSON: Thank you, Sir.

MR. CHAIRMAN: Now, Dr. John Brittas. Keep it very pointed.

DR. JOHN BRITTAS: Thank you, Sir.

MR. CHAIRMAN: I am making a departure because two being from Kerala, it is relatable to your State.

DR. JOHN BRITTAS: Sir, I am glad and thankful to Sudhanshu*ji* for his curiosity and interest in Kerala. Under the Accessible India Campaign, *Sugamya Bharat Abhiyan*, a proposal has been submitted by the Government of Kerala to make 28 public buildings in Trivandrum friendly for the differently-abled people. However, an amount of Rs.4.56 crores for the phase-I is still pending with the Government. I would like to know from the hon. Minister as to what is the total allotment for this scheme and how much has been disbursed.

सामाजिक न्याय और अधिकारिता मंत्री (डा. वीरेंद्र कुमार): सभापति महोदय, माननीय सदस्य के द्वारा केरल के संबंध में जो चिंता व्यक्त की गई है, उसके संबंध में मैं बताना चाहता हूं कि दिव्यांगजन अधिकार अधिनियम, 2016 पारित होने के बाद, देश के प्रधान मंत्री श्री नरेन्द्र मोदी जी के मन में दिव्यांगजनों के प्रति जो संवेदनशीलता है, उसमें 'सुगम्य भारत अभियान' इस एक्ट का एक महत्वपूर्ण भाग है। उस 'सुगम्य भारत अभियान' के अंतर्गत बाधामुक्त वातावरण निर्मित करने के लिए, चाहे रेलवे स्टेशन हों, स्कूल हों, शासकीय कार्यालय हों, एयरपोर्ट्स हों, सभी जगहों पर दिव्यांगजनों के लिए बाधामुक्त वातावरण बनाने के लिए जो पहल की गई, उसमें केरल के तिरुवनंतपुरम शहर में राज्य सरकार के 51 भवनों की पहचान और लेखा परीक्षा की गई। माननीय सदस्य ने जो उल्लेख किया, राज्य ने 28 भवनों के लिए लागत अनुमान साझा किया था, वर्ष 2018-19 के दौरान 28 भवनों के लिए मंजूरी आदेशों के माध्यम से 4.30 करोड़ रुपए की राशि जारी की गई थी। राज्य सरकार को एआईसी के अंतर्गत आगे रिलीफ प्राप्त करने के लिए वास्तविक और वित्तीय प्रगति रिपोर्ट, निविदा दस्तावेज और जो उपयोक्ता प्रमाण पत्र है, वह प्रस्तुत करना होगा। बाधामुक्त पर्यावरण सुविधाओं के निर्माण के अंतर्गत वर्ष 2019-20 के दौरान 75 लाख रुपए की अनुदान सहायता और वर्ष 2021-22 के दौरान 73,99,902 रुपए की अनुदान सहायता नेशनल इंस्टीट्यूट ऑफ स्पीच एंड हियरिंग तिरुवनंतपुरम, केरल के तीन भवनों को बनाने के लिए जारी की गई थी।

MR. CHAIRMAN: Question No. 50. Shrimati Geeta alias Chandraprabha. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, I have a point of order. ...*(Interruptions)*... Sir, kindly allow me.

MR. CHAIRMAN: No point of order during Question Hour. Question No. 50; questioner not present.

** Q. No. 50. [The questioner was absent.]*

Funds for Rural Development schemes

*50. SHRIMATI GEETA ALIAS CHANDRAPRABHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the funds allotted to Kerala State under various schemes of the Ministry of Rural Development during the period of 2021-2024 is higher than as compared to recent past; and
(b) if so, the details of allotment of funds thereof annually from 2021-2024?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) No, Sir.

(b) Does not arise. But, so far as this Ministry is concerned, release of funds for rural development is a continuous process. Funds are released taking into account the balance of funds available with the States, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes, ensuring strict adherence of the schematic guidelines and assessing the actual requirement at the ground level. This Ministry remains constantly in touch with the State Governments for effective implementation of the schemes/programmes of Rural Development and increases the allocation to States, including Kerala wherever feasible.

MR.CHAIRMAN: Any supplementaries?

DR. FAUZIA KHAN: Sir, Kerala has one of the highest social security pension coverage, particularly, befitting tribes and rural areas. Yet, Kerala faces financial constraints due to delayed contributions from the Central Government. This results in irregular pension disbursements. Sir, what strategies does the Ministry intend to propose to enhance and stablise the Social Security Pension Scheme facilitating timely and consistent delivery of pensions to eligible beneficiaries?

साध्वी निरंजन ज्योति: सभापति महोदय, माननीय सदस्या ने जो सवाल पूछा है, वह इससे संबंधित नहीं है। यदि आपकी अनुमति हो तो मैं केरल के संबंध में तुलनात्मक अध्ययन जरूर रखना चाहूंगी। मैं 2014 से पहले का बताना चाहती हूं, सभी माननीय सदस्य इस बात को ध्यान से सुनेंगे कि केरल में 2005 और 2006 के बाद से लगभग 4 लाख, 50 हज़ार इंदिरा आवास आयोजित हुए थे, लेकिन उन्हें पूरा नहीं किया गया। महोदय, माननीय प्रधान मंत्री जी के कार्यकाल में 2014 के बाद, 10 सालों में अब तक लगभग 2 लाख, 13 हज़ार आवास बनाए गए हैं। हमने इनमें से 1 लाख, 81 हज़ार इंदिरा आवास पूरे किए हैं। मेरे पास ऐसे सभी विभागों का तुलनात्मक अध्ययन है।

सभापति महोदय, मैं आपकी अनुमति से मनरेगा पर भी कुछ चर्चा करना चाहूंगी। 2014 से पहले मनरेगा में 5 हज़ार, 16 करोड़ रुपये जारी किए गए थे। माननीय प्रधान मंत्री जी के नेतृत्व में केरल के लिए 26 हज़ार, 906 करोड़ रुपये जारी किये गए हैं। इसी तरह से यदि मैं हर विभाग का विवरण आपके बीच रखना चाहूंगी, तो मुझे लगता है कि समय ज्यादा वेस्ट होगा, इसलिए मैं आपका अधिक समय न लेते हुए यह कहना चाहूंगी कि मोदी जी नेतृत्व की भारत सरकार किसी भी राज्य के साथ कोई पक्षपात नहीं करती है। हाँ, कुछ राज्यों ने मनरेगा में भ्रष्टाचार किया है, उनकी छँटनी जरूर हुई है और वह करना जायज़ भी है। ...(**व्यवधान**)...

MR. CHAIRMAN: Now, Shrimati Rajani Ashokrao Patil. ...*(Interruptions)*...

DR. FAUZIA KHAN: Sir, how the Minister is saying that the question... ...*(Interruptions)*...

MR. CHAIRMAN: Madam, I have already indicated if an hon. Member is not satisfied with the answer, please take recourse to rules.

श्रीमती रजनी अशोकराव पाटिल: सर, मैं मंत्री जी को धन्यवाद देना चाहती हूं कि उन्होंने मनरेगा का उल्लेख किया है। यह महत्वाकांक्षी योजना यूपीए के कार्यकाल में हमारे नेता मनमोहन सिंह जी और राहुल गाँधी जी की वजह से इस देश में implement की गई थी। महोदय, मैं इसी संदर्भ में अपना क्वेश्चन पूछना चाहती हूं कि what steps is the Ministry undertaking to ensure social audit under the MGNREGA Scheme, considering only six States have completed 15 per cent as on November, 2023?

साध्वी निरंजन ज्योति : माननीय सभापति महोदय, यह प्रश्न इससे संबंधित नहीं है। यदि माननीय सदस्या चाहें, तो मुझ से मिल लें, मैं उन्हें इसका उत्तर दे दूंगी। ...(**व्यवधान**)...

MR. CHAIRMAN: Please take your seat. Now, Shri A.A. Rahim.

SHRI A.A. RAHIM: Sir, the Union Government, unfortunately, is restraining the States financially for political gains. Hon. Minister's reply is a clear indicative of this. Sir, my humble suggestion is that the Minister may kindly provide correct answer and provide the details of the fund allocations of the last four years to Kerala. The Government had suggested that PMAY Scheme logo should be inscribed on the houses of beneficiaries. States including Kerala opposed it as a question of the dignity of the common people. Sir, is the Government ready to revise this decision?

ग्रामीण विकास मंत्री (**श्री गिरिराज सिंह**): सभापति महोदय, माननीय सदस्य ने जो प्रश्न पूछा है, उस संदर्भ में मैं उन्हें बताना चाहता हूं कि हम तीन सालों का भी जवाब दे रहे हैं कि तीन सालों में कितनी राशि गई और मैं आपकी अनुमति से पूरे दस सालों का भी जवाब देना चाहता हूं कि 2018-21 में 11 हज़ार, 790 करोड़ रुपये गए और 2021-2024 में यह संख्या 11 हज़ार, 424 करोड़ रुपये है। लेकिन अगर 10 साल का मोदी जी की एनडीए की सरकार और यूपीए की सरकार का रिकॉर्ड देखें तो यूपीए सरकार में केरल को 10 सालों में केवल 8.50 हज़ार करोड़ रुपये गए, जबकि नरेन्द्र मोदी जी की सरकार ने 10 सालों में 64 हज़ार करोड़ रुपये की राशि देने का काम किया है। मुझे एक बात बड़े दुख के साथ कहनी पड़ती है। महोदय, देश के प्रधान मंत्री, नरेन्द्र मोदी जी ने देश की गरीब महिलाओं को लखपति दीदी का दर्जा दिया। केरल एक ऐसा राज्य है, जहाँ के कुदुम्बश्री मिशन के बारे में पूरे देश में लोग कहते हैं, लेकिन मुझे दुख के साथ कहना पड़ रहा है कि वहाँ का एनपीए भी नेशनल एनपीए से ज्यादा है।

दूसरी बात, हम 36,02,000 दीदी घरों तक गए हैं, लेकिन दुर्भाग्य है कि केवल 1.9 परसेंट दीदियाँ ही लखपति हैं। यहाँ पर जॉन ब्रिटास साहब बैठे हैं। ये मंत्री जी के साथ मेरे पास आए थे। मैंने उस दिन भी कहा था कि अगर आप गरीबों के हाथ में पैसे नहीं दे सकते हैं, तो इस कुदुम्बश्री को बंद कर दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: Q. No. 51.

Encouragement of New Education Policy

*51. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of EDUCATION be pleased

to state:

(a) what action has been taken by Government to encourage the New Education Policy (NEP) in the country, alongwith the Central funding to it;
(b) what amount and what percentage of Central funding has gone to States and their educational institutions in the last three years;
(c) whether it is a fact that the education system in the country has improved immensely after the implementation of NEP; and
(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR): (a) to (d) A statement is laid on the table of the House.

Statement

(a) Education being in the concurrent list of Constitution, Centre and States are equally responsible for providing quality education to all. Accordingly, Central Government, State and UT Government have taken several initiatives for implementation of National Education Policy 2020 (NEP 2020). To create awareness and discuss innovative ideas for NEP implementation, a series of workshops / consultation-cum-review meetings have been held with States/UTs, Educational Institutions, other stakeholders from time to time. Implementation of NEP 2020 was discussed in National Education Ministers' Conference held in Gujarat in June 2022; National Conference of Chief Secretaries held in June 2022; 7th Governing Council Meeting of NITI Aayog held in August 2022; Akhil Bharatiya Shiksha Samagam 2022 and 2023 etc.

The Centre and the States / UTs work together to increase the public investment in Education sector to reach 6% of GDP. Various schemes/projects/programmes run by Ministry of Education have been aligned with NEP 2020. As far as Central Government is concerned, it has increased its Budget allocation from Rs. 93,224.31 Crore for the year 2021-22 to Rs. 1,04,277.72 Crore for the year 2022-23, to Rs. 1,12,899.47 Cr. for the year 2023-24 and to Rs. 1,21,117.77 Crore for the year 2024-25.

(b) The details of Budget allocation to States through Centrally Sponsored Schemes of Ministry of Education and percentage to Budget allocation of MoE from the year 2021-22 to 2023-24 is given below:-

(Rs. in Crore)

Items	2021-22	2022-23	2023-24
Budget allocation in Centrally Sponsored Schemes to States	46285.16	52737.06	55510.47
Budget allocation in Centrally Sponsored Schemes as % to MoE Budget allocation	49.65%	50.57%	49.17%

(c) and (d) A number of initiatives have been taken in school and higher education which have immensely improved the education system in the country.

In School Education, a number of initiatives have been taken such as PM SHRI (PM Schools for Rising India) for upgradation of schools (A total of 6448 schools were selected and Rs. 630.11 crore has been released to 6207 PM SHRI schools in 27 States/UTs along with KVS/NVS as first installment); National Initiative for Proficiency in Reading with Understanding and Numeracy (NIPUN Bharat);Vidya-Pravesh— School Preparation Module; PM e-VIDYA for digital/online/on-air education; DIKSHA (Digital Infrastructure for Knowledge Sharing) as One Nation One Digital Platform; National Curriculum Framework for Foundational Stage (NCF FS); Jadui Pitara for children between the age group of 3 to 8 years; National Curriculum Framework for School Education; NISHTHA (National Initiative for School Heads' and Teachers' Holistic Advancement) 1.0, 2.0 and 3.0 an Integrated Teacher Training Programme for different stages of school education; National Digital Education Architecture (NDEAR) for creating a unifying national digital infrastructure with 1500+ Micro courses, 5 billion+ Learning sessions, 12 billion+ QR codes, 20K+ ecosystem participants, 15K+ Micro improvements ongoing across various linked building blocks; "New India Literacy Programme or ULLAS" targeting all non-literates age 15 years and above, etc.

Samagra Shiksha Scheme has been fully aligned with the recommendation of NEP 2020, with a total financial outlay of Rs. 2,94,283.04 crore which includes a Central share of Rs. 1,85,398.32 crore. PM Poshan Shakti Nirman Yojna has also been aligned with the recommendation of NEP 2020.

National Assessment Centre, PARAKH (Performance Assessment, Review and Analysis of Knowledge for Holistic Development) has been set up to fulfil the objectives of setting norms, standards, guidelines and implement activities related to student assessment.

New policy on weight of School bags with focus on reducing the weight of school bags has been circulated to States/UTs.

4-year Integrated Teacher Education Program has been introduced. Recognition has been granted to 42 institutions including IITs, NITs, RIEs, IGNOU and Government Colleges for the Academic Session 2023-24.

National Mission for Mentoring (NMM) has also been introduced to create a large pool of outstanding professionals who are willing to provide mentoring to school teachers. NMM is being piloted in 30 Central schools. Also, a school volunteer management program namely Vidyanjali has been started to strengthen Government and Government aided schools through community and private sector involvement across the country. So far 688139 Govt. and Govt aided schools have onboarded and 445156 volunteers have registered on the Vidyanjali Portal.

In Higher Education, various initiatives / reforms have been carried out for implementation of NEP 2020. For learner centric education, National Credit Framework (NCrF), National Higher Education Qualification Framework, Academic Bank of Credit (ABC), multiple entry/exit etc. have been introduced. So far 1756 Universities/INIs/HEIs are on boarded on ABC portal & 13.23 Crore students are registered. To ensure access to high quality education with equity and inclusion, courses are being offered in Indian Languages; entrance exams such as JEE, NEET, CUET are conducted in 13 Indian languages; 100 books for UG students on various subjects launched in 12 Indian Languages; and 20 Technical books of first year have been translated in Indian Languages.

To promote digital learning by leveraging technology, at present 81 Higher Educational Institutions (HEIs) are offering 1130 ODL programmes and 78 HEIs are offering 544 online programmes. More than 16.5 lakh students are availing these facilities. To promote multi-disciplinary education and provide flexibility, around 295 Universities have adopted SWAYAM regulation permitting learners to avail upto 40% credit Courses from SWAYAM platform. Over 9 lakhs students earn SWAYAM certificate through a proctored exam every year. These certificates can be utilised for credit transfer by the university in which student is enrolled. Technology enabled Enterprise Resource Planning (ERP) based Solutions for Governance of HEIs starting from admission to grant of Degree – Smarter Automation Engine for Universities (SAMARTH) is being extensively used by around 2820 Universities & HEIs covering 32 States / UTs. 7 State Higher Education Departments are also on boarded.

In order to enable HEIs to work with industry experts in developing courses and curriculum to meet the industry and societal needs, initiatives have been taken such as Guidelines on Professor of Practice; MoUs with Cisco/IBM/Meta/Adobe/Microsoft/Sales force etc. to create industry-aligned courses; offering Apprenticeship / Internship embedded Degree Programme by HEIs;

Single Unified online portal for internship with total registration of around 10578 HEIs and 75000 industries so far. For promotion of research and innovation, around 7701 Institutions' Innovation Councils and around 104 Idea Development, Evaluation and Application Labs (IDEA) have been set up.

In line with recommendation of NEP 2020, to make the accreditation process binary, as per the extant global practice, the report of Committee under Chairmanship of Dr. K. Radhakrishnan, former Chairman of ISRO and Chairperson, Standing Committee of IIT Council for binary accreditation has been accepted. Currently, around 457 University and 9807 HEIs are accredited.

In NIRF 2023, Agriculture and Allied Sector has been added as new subject. The existing portfolio of India Rankings has increased to 13 categories and subject domains. Number of unique applicants to India Rankings has increased to 5,543 in 2023 whereas total number of applications for ranking in various categories is 8,686 in 2023.

To promote internationalization, regulation on setting up and operation of campuses of foreign Higher Education Institutions in India have been issued. Also, MOUs have been signed for setting up of campus of IIT Madras in Zanzibar- Tanzania and of IIT Delhi in Abu Dhabi. Classes have commenced at Zanzibar-Tanzania campus of IIT Madras.

Indian Knowledge System is being promoted by adoption of IKS into curriculum; setting up of 53 IKS centres to catalyze original research, education and dissemination of IKS; 88 inter-disciplinary research projects like ancient metallurgy, ancient town planning and water resource management, ancient rasayanshastra etc.

As a result of consistent effort, Indian HEIs/Universities have substantially improved their global ranking in last 9 years with 45 HEIs/ Universities ranked in Quacquarelli Symonds (QS) World University Ranking 2024 as against 09 in QS 2014 ranking. India remains the most represented higher education system with 148 universities out of 856 featured in the QS World University- Asia Rankings 2024 and has also contributed the highest number of 37 new entrants. 7 Indian Institutes were amongst the top 100 Asian universities with 5 IIT's, 1 - Central University and IISc. Indian Universities have achieved the second best regional results in the Papers-per-Faculty metric among the Higher Education systems with more than 10 universities ranked. India achieves its best average score for the Staff-with-PhD indicator, signalling strong research output and a highly qualified faculty body and showing the potential for Indian institutions to enhance their global standing. 44 courses, in their respective subject categories, have been ranked among the Global top 100 in QS Rankings 2023. As per R&D statistics at a glance 2022-23, India occupies 3rd rank in

terms of the number of PhDs awarded in Science and Engineering (S&E). As per Scimago Journal & Country rank number of publication in all discipline in 2022 is more than 2.73 lakhs as compared to 1.45 lakhs publication in 2015. As per IP India Annual Report filing of patents has increased from 42,763 in 2014-15 to 66,440 in 2021-22, i.e., more than 55% increase in a span of 8 years and there has been nearly 5 times increase in grant of patents in 2021-22 (30,073) as compared to 2014-15 (5,978). India has improved its Global Innovation Index Ranking from 76th rank in 2014 to 40th rank in 2023.

For better guidance and assistance to the students, Guidelines for Regulation of Coaching Center has been issued to all States/UTs for their consideration and adoption by way of appropriate legal framework.

श्री विजय पाल सिंह तोमर: माननीय सभापति महोदय, मैं सबसे पहले शिक्षा मंत्री जी को बधाई देना चाहूँगा कि उन्होंने शिक्षा को रोजगारपरक बनाने का काम किया और वे नई नीति लेकर आए। ...(**व्यवधान**)...

MR. CHAIRMAN: Please take your seat. I have indicated several times, there is a mechanism under the rules. Yes, your first supplementary.

श्री विजय पाल सिंह तोमर: वर्तमान में लगभग 457 विश्वविद्यालय और लगभग 9,807 शिक्षा संस्थान हैं। मैं इसलिए भी बधाई देना चाहूँगा कि एनआईआरएफ रैंकिंग 2023 में कृषि और संबद्ध क्षेत्र को नए विषयों के रूप में जोड़ा गया है। मैं माननीय सभापति जी के माध्यम से माननीय मंत्री जी से जानना चाहूँगा कि उद्योगों की माँग को देखते हुए, उच्च शिक्षा क्षेत्र के पठन-पाठन के लिए और क्या विशेष प्रावधान किए जा रहे हैं?

DR. SUBHAS SARKAR: Hon. Chairman, Sir, our senior Member, Toma*rji* is also experienced in working in different fields, in different sectors of the society including agriculture and the remote villages. ...*(Interruptions)*... He has raised a very good question on education on the auspicious day of Krishna Dwadashi of Magh month. Before telling this, I would like to narrate one true incidence which will give an insight of sincerity of our team under the leadership of our hon. Cabinet Minister, Shri Dharmendra Pradhan. Mr. Pradhan joined the Ministry in July, 2021. For the first five days, we had attended 19 briefing meetings in the Ministry. After attending these 19 briefing meetings, I became emotional. Sir, till that date, on 21st July, 2021 the Corona was there, it was not over. I asked the different officials as to how you have prepared all these PPTs. Sir, I was astonished by their replies. All of them said that we did not

take a single day leave. If by any means we could not come to the office, we would like to do work from home and it was more than the office hours.

MR. CHAIRMAN: Your response, please.

DR. SUBHAS SARKAR: For the Udyogs, in our National Education Policy, there is an industry and the industry has been connected with the universities. Through these, so many professors of practice have been appointed and the people from industry have also joined the institute so that according to the requirement of the industry, the course can be prepared. Sir, registration of so many industries has already done. At the same time, everybody will be happy to know that an MoU has been signed with CISCO, IBM, Meta, Adobe, Microsoft, Salesforce and so many institutions. And guidelines are there for Professor of Practice for higher education institutions to work with industry experts and 12,955 domain experts have registered across 350 higher education institutions in different domains. Also SWAYAM programme is also actively collaborating with global technology and leaders for skilling of learners at all levels. An enhanced research entrepreneurship and employability of students through apprenticeship and internship programme and establishment of research and development in higher education institutions. At the same time, for promotion of research and innovation around 7,701 institutions, innovation councils, have also registered and a single unified on-line portal for internship with a total registration of around 10,578 higher education institutions and 75,000 industries have already registered.

श्री विजय पाल सिंह तोमर : माननीय सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि एनईपी लागू होने के पश्चात शिक्षा के क्षेत्र में क्या उपलब्धियां प्राप्त हुई हैं?

DR. SUBHAS SARKAR: After the implementation of NEP, we have done enormous changes and under the leadership of our hon. Prime Minister, Narendra Modiji, we are doing it very sincerely in all sectors.

MR. CHAIRMAN: Hon. Minister, be specific. You have to share information with the House.

DR. SUBHAS SARKAR: For the schools, PM-Shree schools will benefit 14,500 schools. That means in every block there will be 2-3 schools and that will be exemplary schools which will direct the others. At the same time, in higher

education, PM-USHA will also benefit different colleges and universities. If you think about the ECCE, that it, Early Childhood Care and Education and foundational learning, for these also, I am happy to inform that our education policy is on the basis of medical science and now medical science tells that the development of a child's brain within 8 years, 80 per cent of development happens and that is why a NIPUN Bharat, Vidya Pravesh, DIKSHA and assessment forms have also come in different forms like SAFAR, PARAKH and in skilling also, CBSE has introduced 11 skilled subjects of vocational exposures at middle school levels and from grade 6-8 an inter-ministerial skill hub programme launched for skilling from 15-29 years. Even in teacher education...

MR. CHAIRMAN: Thank you very much.

SHRIMATI JAYA BACHCHAN: Sir, I would like to ask the Minister: Does the Government propose to train teachers in the far flung rural backward areas for effective teaching after the implementation of the New Education Policy; and if so, the method adopted?

DR. SUBHAS SARKAR: I am very happy to hear the hon. Member's question. We are very sincere about teachers' education according to the New Education Policy, 2020.

MR. CHAIRMAN: Hon. Minister, hon. Member seeks information on two categorical points. Please respond to that.

शिक्षा मंत्री (श्री धर्मेंद्र प्रधान) : सभापति महोदय, इस बार बजट में मतलब जो इस वित्तीय वर्ष में चालू हो रहा है - सरकार ने, जो देश में एक करोड़ प्राइमरी से हायर सेकेंडरी तक के टीचर्स हैं, उन सभी कैपेसिटी बिल्डिंग के लिए डाइट के माध्यम से एक एम्बिशियस प्रोग्राम का इम्प्लिमेंटेशन शुरू कर दिया है।

श्रीमती जया बच्चन : सर, मेरा सवाल यह नहीं था।

MR. CHAIRMAN: Take recourse to rules, Madam. My Office will help you out. Shri Ajay Pratap Singh.

श्री अजय प्रताप सिंह : माननीय सभापति महोदय, मैं माननीय मंत्री महोदय से यह कहना चाहता हूँ कि देश के विभिन्न बोर्डों के पाठ्यक्रमों में अंतर है। हमारी जो संस्कृति है, सभ्यता है ...

MR. CHAIRMAN: Question Hour is over.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials]

---

*MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

MR. CHAIRMAN: Hon. Members, now, further discussion on the Motion moved by Ms. Kavita Patidar on 2nd February, 2024, and the Amendments moved thereto. On the 6th February, 2024, Shri Ajay Pratap Singh had concluded his speech. Now, Shri K. Vanlalvena, not present. Smt. Jaya Bachchan.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): I am very lucky today, Sir.

MR. CHAIRMAN: High priority; a well-deserved precedence.

SHRIMATI JAYA BACHCHAN: Sir, probably, being one of the last speakers of the day on the Motion of Thanks on the President's Address, I know that I might sound a bit repetitive, because many Members have spoken on certain things that I am going to speak. But, I think, it is important to highlight them because when you keep speaking on certain points again and again it, probably, will get home and will be taken note of.

Sir, first, I would like to congratulate and support Mr. K.R. Suresh Reddy from BRS who, the other day, spoke that Legislatures are fast surging into irrelevance. I absolutely agree with him. After being in this House for the last twenty years, unfortunately, I can see the decline. This makes me very sad. Now, it is not a pun. You express sadness for so many things. आप दिन में at least 7-8 बार तो sad हो जाते हैं। आज जवाब देते वक्त बहुत से मंत्री भी बहुत sad हो गए।

MR. CHAIRMAN: Madam, did you have statistics as a subject? Go ahead.

---

*Further discussion continued on a motion moved on 2nd February, 2024.

श्रीमती जया बच्चन : तो मैं भी इस वजह से कि Legislatures का जो fast surging of irrelevance हो रहा है, उससे बहुत sad हूँ। And, I am sure, you will understand. In the hon. President's Speech, a special reference...अगर आप लोग बात करना बंद कर दें, तो मैं बोलूँ! सर, कॉन्फ्रेंस चल रही है, मैं क्या बोलूँ!

MR. CHAIRMAN: Please, please. Let the House be in order.

SHRIMATI JAYA BACHCHAN: The hon. President in her Speech made a special reference to Viksit Bharat and its four pillars — Youth power, Women power, Farmers and Poor. सर, यह 'Poor' अलग से mention ही नहीं करना चाहिए। Farmers are poor. इसलिए 'Poor' अलग से होना ही नहीं चाहिए था, मगर it is not her fault. Whatever has been given her to speak, she did the same.

Sir, the Central Government has written off Rs. 10.5 lakh crores for companies, but it has not waived off farm loans! I am sad. The country, in 2022, had witnessed an unprecedented farmers' movement due to which the Government was forced to withdraw three agricultural laws. The assurance given, at that time, by the Government was to take back their agitation and there will be increase in the MSP. But, the fact is, no assessment of farmers' income has been carried out by the Union Government since 2013.The incomes needed to grow by 10 per cent every year in order to double them by 2022. But the growth in farmers' income has been around 3.5 per cent only. I am sad! Thirty people, involved in the farming sector, committed suicide every day in 2022. The current farmer suicide data for the year 2023 stands at 320 deaths per day. Sad, Sir! Very sad!

(MR. DEPUTY CHAIRMAN *in the chair.*)

Now, I come to the second pillar — youth power. India has the youngest population in the world and youth is the future of our nation, which I am sure everyone will agree to. But, let me show you the mirror. According to the Government data available in public domain, unemployment amongst the graduates and the post-graduate students, in the age group of 20 to 30 years, is 38.67 per cent. For every 15 lakh engineering graduates, only 2.5 lakh secured jobs are there in core engineering industry. Recent reports in media, which were widely circulated, need to be mentioned here. In December, 2023, for the post of peon in Uttar Pradesh *Jal Vibhag,* one lakh applications were received. And, the shocking fact is that the youth who had applied for it had MBA, MBBS, and post-graduate degrees. Let me quote another incident. In Hinjewadi, Pune, for the post of Junior Developer, hundreds of

aspirants had lined up in January 2024. For 25 openings, the recruiter had received 2,900 applications. सर, जब युवा शक्ति अनइम्प्लॉयड रहेगी, तो विकास कहाँ से होगा? I am sad!

Now, I come to the third pillar — women power. The Parliament in a Special Session passed the 'नारी शक्ति वंदन अधिनियम'. But, the fact is crimes against women have increased by 31 per cent. The crimes reported by women increased by 50 per cent. This is the data given by the Government organizations. It is not my जुमला. The recent brutal crime against *dalit* girls in a village of Uttar Pradesh is testimony of how unsafe our women are. Especially yesterday, in the morning, we got to hear that a student in a university in UP complained against a professor of harassment. It is a shame! इससे मेरे मन में एक सवाल उठता है कि सही जवाब क्या है - जो सरकार ने बताया या जो आम Government reports के through आयी हैं, जो डेटा प्रोवाइड किया गया है? The fact is that this Bill may take several years before it comes into effect, as the hon. Home Minister made the delimitation process a contingent. What's the point of this Bill if this is going to take years before women get democratic rights? Why was a Special Session was called for a cosmetic Bill? What was the hurry? I am sad!

अब जनगणना पर आते हैं — the fourth pillar. In order to give their due share to all the sections of the society in the Government schemes, without any discrimination, it is necessary to have correct and accurate figures of the numbers before the coming elections. The Government is silent on the question of Caste Census. Continuously ignoring this issue, the Government is violating the rights and interests of the poorest of the poor sections of the society. I request the Government on behalf of my party, to hold the caste-based census before the elections and to include OBCs and minorities, especially the women in the minorities. Lastly, Sir, I would like to end by saying, बचपन में, जब हम छोटे थे, तब पहले घर में, उसके बाद स्कूल्स में हमें बताया गया कि अगर जिंदगी में सबसे बड़ा पाप है, तो वह है झूठ बोलना। I do not want to comment on it. झूठ बोलना बंद करना चाहिए। Thank you very much for giving me this opportunity.

MR. DEPUTY CHAIRMAN: Thank you, Jaya *ji*. Now, Shri Kartikeya Sharma.

SHRI KARTIKEYA SHARMA (Haryana): Thank you, Mr. Deputy Chairman, Sir. I express my heartfelt gratitude for allowing me to speak on the inspiring speech delivered by the hon. President. Under your leadership, this assembly has always worked towards promoting the values of democracy and citizenship. I would like to extend my sincere thanks to the hon. President, Draupadi Murmu*ji,* for her motivational speech.

"उन्नति की राह पर हम सभी चलेंगे,
संघर्ष को हरा कर विजय की ओर बढ़ेंगे।"

Her words have shed light on the welfare schemes underway in our country. Under the leadership of the Prime Minister, Shri Narendra Modi, India has made a significant progress in various sectors over the past decade.

The ideals of the Bhagavad Gita, "You have the right to perform your prescribed duties, but you are not entitled to the fruits of your actions," resonate with the way the Prime Minister, Narendra Modi's Government has diligently fulfilled its duties. The mantra of 'सबका साथ, सबका विकास, सबका विश्वास', epitomizes the policies of this Government.

In spite of the biggest pandemic in the world, the world has seen in the last 100 years, the two simultaneous global crises leading to the global economic problems, India has marched ahead. Recently, the IMF has quoted India as the 'bright spot.' The Indian economy will contribute about 16 per cent to the world's economic growth. India has succeeded in maintaining a GDP growth rate of over 7.5 per cent consistently for two quarters, showcasing its resilience and capability.

On the diplomatic front, by hosting the historic G-20 Summit, India has strengthened its position on the global stage and reaffirmed its commitment to the cooperative efforts for world peace and prosperity.

With a commitment to technological advancement and the digital integration, the Indian Government has rapidly implemented 5G technology. This demonstrates a strong position in the global leadership in telecommunications, ensuring that every citizen can benefit from the digital age. There has been a significant progress in the financial transactions through digital means. A record 1,200 crore transactions have been conducted via UPI and Rs.34 lakh crores have been transferred through debit cards and digital transactions. This shift towards a cashless economy ensures inclusive financial access for all sections of society.

Sir, when I was 11 years old, I remember a quote from a very famous American show called Star Trek and it had a famous tag line which said "To boldly go where no man has gone before." Sir, honestly, I never thought that such a statement would be possible in the Indian context. But, today, I can proudly say that India has dared to go where no one has gone before. India has become the first country to hoist its flag on the Southern Pole of the Moon. Sir, such achievements are for the entire nation, and we must rise above our differences and politics, acknowledge and applaud such historic achievements. As many Members including me sitting in this august House

might be forgotten in the passage of history but such events are enshrined in our history forever.

As former President, Dr. A.P.J. Abdul Kalam, said, "Science and technology are the means to realize our dreams", and the current Government is living up to this ideology through its actions. But, sadly, Sir, as the hon. Prime Minister has so aptly mentioned, a few in the Opposition are unable to recognize the country's achievements. They are fixated on this cancel culture and have failed to recognize all these achievements.

Sir, मिर्ज़ा ग़ालिब का एक शेर है, यह cancel culture वालों के लिए समर्पित है:

"हर एक बात पे कहते हो तुम कि तू क्या है,
तुम्हीं कहो कि ये अंदाज़-ए-गुफ़्तुगू क्या है।"
...(समय की घंटी)....

I would like to mention certain facts. Thanks to the Prime Minister Modi's visionary leadership, projects like the Atal Setu have expanded the scope of foundational infrastructure in India significantly. The National Highways which were 91,287 kilometers in 2014 have increased to approximately 1,46,000 kilometers by 2023, making a growth of about 59 per cent. Similarly, railway tracks have also increased from 21,413 kilometres to 1,04,647 kilometres. As a lifeline of our nation, the Indian Railways has undergone a significant transformation with over 25,000 kilometres of railway tracks being laid. Even the aviation sector has achieved historic milestones.

Sir, the number of IITs, IIITs, IIMs and AIIMs has grown. From 16 IITs, 13 IIMs, 9 IIITs and 7 AIIMS in 2014, 23 IITs, 21 IIMs, 25 IIITs and 23 AIIMS have been opened in the last 10 years, reflecting the commitment to excellence in higher education and healthcare services. Sir, the list is endless whether I talk about Ayushman Bharat which is the world's largest healthcare programme, or the world's largest Food Security Programme which is feeding more than 80 crore people. The Government has ensured that distinction that exists between is completely done away with, with all the Schemes reaching to people equitably regardless of social status or religious identity. The Schemes have ensured that people are integrated into the financial, social, economic fabric of this country which is crucial for building the idea of our nation.

Sir, whether I talk about *Swatchhata Bharat Mission* which has completed 110 million toilets or various other provisions that the Government has achieved, the list is endless. But some people can't see it.

सर, वसीम बरेलवी जी की कुछ लाइंस हैं, जो बिल्कुल उपयुक्त हैं और इन पूरी चीज़ों को sum up करने के लिए अच्छी रहेंगी।

"अपने चेहरे से जो जाहिर है छुपाएँ कैसे,
तेरी मर्ज़ी के मुताबिक नज़र आएँ कैसे,
कोई अपनी ही नज़र से तो हमें देखेगा,
एक कतरे को समुंदर नज़र आए कैसे?"

Sir, the Prime Minister Modi, has instilled a sense of nationalism and patriotism among the youth. Campaigns like Make in India, Self-Reliant India and Start-up India have inspired the youth to contribute towards the county's development.

Sir, not only this, but the Prime Minister has also made efforts, under his Government, to promote Indian culture and heritage bringing Yoga at the centre-stage of the world. It is imperative to acknowledge the return of Lord Shri Ram to his home, Ayodhya, which has been eagerly awaited by the country's citizens, crores of citizens across the nation, including those from Haryana. Therefore, I express heartfelt gratitude to the Government and the Prime Minister for making it possible to fulfling the sentiments and expectations of all the citizens. Bearing witness to this historic moment personally, I believe that the Divine's smile of the Idol Lord signifies the arrival of good times to come for us.

Sir, yesterday, a very senior Member was talking about how many times Lord Ram's name was taken in the President's Address and subsequently. I come from Haryana. In Haryana, we have a way of greeting people. We say, 'Ram, Ram' when we meet someone. That is the traditional norm irrespective of caste, colour, religion or creed. *...(Interruptions)...*

श्री उपसभापतिः कृपया बैठकर न बोलें।

SHRI KARTIKEYA SHARMA: Sir, I would like to urge the Members not to take it in a different context and realize that it is a matter of faith and it is a matter of culture and custom.

Sir, finally, as he reflects on the remarkable journey on a country's progress, it is impossible to overlook the signifcant role that has been demonstrated by the Government and the Prime Minister.

Sir, in the end, I would also like to mention another point since I was not in the House yesterday. In the Address, a very senior Member of Parliament and our dear friend who also comes from the same fraternity, as you are and I am, from the media industry spoke about that how media has been completely castigated and is playing a

role which is only playing to the gallery of the Government, even give acronym to 'Media' and called it 'Modia'. Sir, I would like to request you that such statements should not be encouraged in the House because media is the fourth pillar of our democracy and whenever the democracy has been challenged historically, it is media which has come to the forefront to save the democracy and the values and principles of democracy. Whether it was during the Emergency period, whether it has been any other point where the country and the people of the country have needed it, media has always risen to the occasion. To paint and castigate media in a particular light and showcase it in a particular manner is very unfounded. The gentleman in question himself represents the media and the television network. So, I would strongly urge the Chair to look at that instance and disregard that remark from there. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: Thank you, Kartikeya Sharmaji. Now Shri Praful Patel.

श्री प्रफुल्ल पटेल (महाराष्ट्र) : माननीय उपसभापति महोदय, माननीय राष्ट्रपति महोदया ने हमारे दोनों सदनों को सम्बोधित किया। यह हमारे भारत के लोकतंत्र की गरिमा और बड़प्पन है कि एक दूरदराज के गाँव में रहने वाली आदिवासी, अनुसूचित जनजाति की एक महिला को भारत के सर्वोच्च स्थान पर बैठने का मौका मिला और हमको उनका उद्बोधन सुनने का भी अवसर प्राप्त हुआ। उसी तरह से हमारे देश के लोकतंत्र की यह भी बहुत बड़ी महिमा है कि सामान्य व्यक्ति भी इस देश के सर्वोच्च अधिकार को प्राप्त करके देश के प्रधान मंत्री जी का दायित्व निभा सकता है। हमारे भारत के संविधान में यह जो प्रावधान किया गया है, हमने उसको साक्षात होते हुए देखा है। केवल इतना ही नहीं, भारत के लोकप्रिय प्रधान मंत्री बनने का अवसर तो उन्हें प्राप्त हुआ ही है, सौभाग्य प्राप्त हुआ है, लेकिन विश्व में भी आज जिन चंद नेताओं को एक सर्वमान्य अधिकार प्राप्त हुआ है, उनमें से एक हमारे प्रधान मंत्री नरेन्द्र मोदी जी हैं, यह हमारे लिए भी एक बहुत बड़े सौभाग्य की बात है। हम सब लोगों को लोकतंत्र में यही हासिल करने की कोशिश करनी चाहिए कि इस सदन और दोनों सदनों के माध्यम से हम देश के लोगों को कोई न कोई एक ऐसा संदेश दें, जिससे भारत की एकता और हमारे विकास के सफर में तथा अन्य सारी चीजों में हमको सफलता मिले। हमारी सरकार की ओर से प्रधान मंत्री जी ने पिछले करीब 10 वर्षों से नेतृत्व किया है और उनके humble बैकग्राउंड की वजह से जो चीज़ मैंने देखी है और सभी देशवासियों ने अनुभव की है कि उन्होंने शुरू किससे किया था! उन्होंने 'स्वच्छ भारत अभियान' से शुरुआत की, फिर उन्होंने टॉयलेट्स की उपलब्धता, यानी हमारे हर भारतीय को शौचालय मिलना चाहिए, उन्होंने यह मुहिम चलाई। उसके बाद सबको घर मिलना चाहिए, उसके बाद सबको स्वच्छ जल मिलना चाहिए, उसके बाद सबको किफायती और अच्छी शिक्षा मिलनी चाहिए, स्वास्थ्य और आरोग्य के प्रति सब लोगों का ध्यान रखना चाहिए और किसी को भूखा सोना न पड़े, हमारे देश में यह व्यवस्था होनी चाहिए। अगर आप देखें, तो एक व्यक्ति की, एक नागरिक की जो सामान्य ज़रूरत होती है, पहले उसको एड्रेस करने की, उसका समाधान करने की प्रधान मंत्री जी ने

अपनी सरकार के माध्यम से कोशिश की है। यह एक बहुत बड़ी उपलब्धि है, क्योंकि 80 प्रतिशत लोगों को कहीं न कहीं इन चीजों से जूझना पड़ता है और इसका समाधान बहुत बड़े पैमाने पर सरकार ने किया है। देश के लोगों की संख्या 140 करोड़ है, स्वाभाविक है कि सबकी आकांक्षाओं की एक साथ पूर्ति नहीं हो सकती है, लेकिन उसके बावजूद उस दिशा में तेजी से सरकार ने कदम बढ़ाए हैं, यह हम सबके लिए एक समाधान की बात है और इसी दिशा में सरकार और तेजी से काम करेगी, कर भी रही है, यह राष्ट्रपति महोदया के अभिभाषण में हम लोगों को सुनने को मिला। यह अभिनंदनीय है।

सर, हमारे देश ने कई पहलुओं पर प्रगति की है। इसमें किसानों का जहां तक सवाल आता है, मुझे याद है कि हमारी जब यूपीए की सरकार थी, जब मैं उसमें मंत्री था, एक बार 72 हज़ार करोड़ रुपये की कर्ज़ माफी की गई थी और कई सालों के बाद एक वह कर्ज़ माफी की गई थी। पूरे देश में ऐसा एक उत्साह का वातावरण था कि देखिए, सरकार ने किसानों के प्रति इतना बड़ा मदद का हाथ बढ़ाया है, लेकिन हमको इस बात का भी उतना ही एहसास करना ज़रूरी है कि पिछले तीन-चार वर्षों में प्रधान मंत्री जी ने कितनी योजनाएं, कितने लाखों-करोड़ों की योजनाएं हमारे किसानों के लिए प्रदान की हैं, उनमें 'किसान सम्मान निधि' का ही हिसाब करें तो पिछले तीन वर्षों में करीब 2 लाख 70 हज़ार करोड़ रुपए इस देश के किसानों के खातों में जमा हुए हैं। यह योजना बंद नहीं होने वाली है, यह निरंतर जारी रहने वाली है और हो सकता है, संभावित है कि आने वाले वर्षों में इसकी जो मात्रा है - 6,000 रुपये प्रति किसान सालाना - उसको भी बढ़ाया जा सकता है। मैं उसका एक उदाहरण देना चाहता हूं कि महाराष्ट्र में, जहां से मैं आता हूं, वहां की हमारी महाराष्ट्र सरकार ने इस 6,000 रुपये की धनराशि के साथ अपनी ओर से भी 6,000 रुपये जोड़ दिये हैं, जिससे किसानों को हर साल 12,000 रुपये मिलते हैं। यह भी एक प्रशंसनीय कदम है, इसके बारे में भी हम लोगों को ध्यान देना चाहिए। किसानों की कितनी सारी समस्याएं थीं...जैसा मैंने कहा कि प्रधान मंत्री जी ने छोटी-छोटी बातों पर ध्यान दिया। जैसे soil health है, तो Soil card होना चाहिए। किस भौगोलिक परिस्थिति में कौन-सी उपज ज्यादा उपयोगी रहेगी, उसका yield ज्यादा आएगा, इन सारी छोटी-छोटी बातों पर सरकार ने ध्यान देने का काम किया। किसानों को जो क्रॉप लोन मिलता था, उसकी मात्रा कई लाखों-करोड़, कई द्विपद, त्रिपद, चारपद हो गई, जो पहले मिलती थी, यह भी कोई छोटी बात नहीं है। हमारा देश बहुत सारी खाने-पीने की वस्तुओं का आयात करता था, वह जमाना तो खैर पुराना है कि हम लोग PL-480 गेहूं भी मंगाते थे, लेकिन उसके बाद जो भी प्रगति हुई, उससे भी ज्यादा तेजी पिछले कुछ वर्षों में हुई है। पांच लाख करोड़ से ज्यादा, देश जो बाहर से आयात करता था, आज वह देश food and food products and agricultural products एक्स्पोर्ट करता है। यह बहुत बड़ी उपलब्धि है, जिसको नजरअंदाज नहीं किया जा सकता है। मैं किसानों के बारे में बहुत सारी बातें बोल सकता हूं, लेकिन सीमित समय की वजह से नहीं बोल पाऊंगा। सर, मैं परसों मत्स्य व्यवसाय के बारे में सुन रहा था और बजट में भी उसका उल्लेख हुआ। आज inland fisheries and ocean fisheries में बढ़ोतरी हुई है, आज भारत विश्व में one of the largest exporters of marine products हो गया है। Prawns, जो झींगे होते हैं, आज आंध्र प्रदेश में, तेलंगाना में, गुजरात और ओडिशा के कोस्ट में inland fisheries के माध्यम से जो उपज तैयार होती है, यह हजारों-करोड़ की मात्रा में एक्स्पोर्ट होती है and we are probably the largest exporter of prawns in the world. इस

प्रकार से एक-एक चीज़ को ध्यान में रखते हुए लोगों की आमदनी बढ़ी है। आज दूध उत्पादन में हम विश्व में एक नंबर पर हैं। उसमें भी प्रति animal हम कैसे उसकी मात्रा, yield productivity बढ़ा सकते हैं, इसके बारे में ध्यान दिया जा रहा है। मैं value-addition products के बारे में कहना चाहता हूं। एक जमाने में हमें अमूल का नाम मालूम था। आज आपको भारत के हर राज्य में अमूल का मॉडल देखने को मिलता है, जिससे किसानों की आमदनी बढ़ी है और एक अतिरिक्त धंधा, एडिशनल इनकम, सप्लीमेंटरी इनकम इसके माध्यम से बहुत बड़े पैमाने पर लोगों को मिल रही है। ये भी हमारे लिए एक समाधान का विषय है। आज हर व्यक्ति बोलता है कि देश में बेरोजगारी है। पहले बेरोजगारी कितनी थी और आज कितनी है, इसकी भी तुलना करना जरूरी है। अगर आप कहेंगे कि 140 करोड़ में हर व्यक्ति को white collar, blue collar jobs मिल जाएं, तो ऐसा सीमित समय में संभव नहीं होता है, लेकिन यह भी देखना पड़ेगा कि दस साल के दायरे में इसकी मात्रा कितनी कम हुई और कितने बेहतर अवसर हमारे नौजवानों को आज प्राप्त हो रहे हैं। केवल आपको फैक्टरी में ही काम करना है। मैं भी दस साल सरकार में रहा। एक ऐसा दौर आ गया था कि हमारे देश में manufacturing activities गायब हो गई थीं। कोई नया उद्योग नहीं लगता था, लोग हिचकिचाते थे, लेकिन पिछले दस वर्षों में प्रधान मंत्री जी के नेतृत्व में 'Make in India', 'Atamnirbhar Bharat' आदि योजनाओं के माध्यम से, 'Ease of doing business' के माध्यम से आज विदेशों से लाखों-करोड़ों का निवेश हो रहा है। केवल विदेशों का ही क्यों, आज हिन्दुस्तान में पैसा कम है, तो यह मानना गलत होगा। आज हमारे भारतीय बैंकों में इतना पैसा है, अर्थव्यवस्था में इतना पैसा है कि इकोनॉमी अपने ही momentum से बहुत तेजी से बढ़ने लगी है। यह हमारे लिए गर्व की बात होनी चाहिए। आज 7 परसेंट जीडीपी ग्रोथ है। पहले की 7 परसेंट और आज की 7 परसेंट की ग्रोथ में बहुत फर्क है। बेस कितना बढ़ गया है। पहले हम छोटे बेस पर 7 परसेंट गिनती करते थे और उसमें भी बहुत साल तो negative growth और एक परसेंट, दो परसेंट ग्रोथ पर आ गए थे। आज लगातार हमारी इकोनॉमी ग्रो कर रही है और बड़े बेस पर ग्रो कर रही है। हम 5 ट्रिलियन डॉलर की बात करते हैं। मुझे विश्वास है कि जिस तरह से, क्योंकि थोड़ा बहुत बिजनेस और इकोनॉमी के बैकग्राउंड को मैं भी समझता हूं, मुझे भी इसका थोड़ा अनुभव है, इसके आधार पर मैं कहना चाहता हूं कि हमारे देश में 5 ट्रिलियन इकोनॉमी के लिए सरकार ने जो समय दिया है, यह उससे भी पहले होने वाली है और उससे भी ज्यादा तेजी से हमारा देश विश्व का डेफिनेटली एक इकोनॉमिक पावर हाउस और मैन्युफैक्चरिंग पावर हाउस बनने जा रहा है। सर, यह बहुत बड़ी उपलब्धि है और हम इसको नज़रअंदाज करके नही चल सकते हैं। यह इकोनॉमी सब सैक्टर्स में बढ़ रही है। सर, एक जमाने में तो हम लोग पारम्परिक बातों की ही चर्चा करते थे, लेकिन आज Artificial Intelligence है, space है, drones हैं, हम कौन सी चीज़ अपने देश में नहीं बना पा रहे हैं, हम सब कुछ बना रहे हैं। आज IT sector में नये-नये products बना रहे हैं, विश्व की बड़ी से बड़ी कम्पनियां अपने रिसर्च एंड डेवलपमेंट का काम भारत में कर रही हैं। भारतीयों की intelligence power, brain power और innovative power — यह सब हमें really विश्व में propel कर रहा है। आप जानते ही हैं कि विश्व की जो बड़ी-बड़ी IT and technology companies हैं, उनको आज भारतीय head करते हैं। यह उसकी एक मिसाल है। आज भारत के भीतर इस क्षेत्र में बहुत बड़े पैमाने पर प्रगति हो रही है। हम लोग इसको बहुत अच्छी तरह से महसूस करते हैं और इस पर हम सब को गर्व होना चाहिए।

सर, हम बहुत सारी बातें करते हैं। अब मैं energy sector की बात करता हूं। हमारा देश energy deficient है, हमें oil import करना पड़ता है, gas import करनी पड़ती है, बाकी की भी बहुत सारी चीज़ें हम लोग import करते थे। आज धीरे-धीरे हमारा देश एक नई दिशा में, नये आयामों को छूने जा रहा है। उसमें खास कर आप देखेंगे, तो renewable energy sector है। सर, मैं बहुत विश्वास के साथ कहना चाहता हूं कि विश्व में जितने देशों में आज renewable energy sector में काम हो रहा है और जितनी वहां पर investment हो रही है, उसकी मात्रा में आज भारत में सही मायने में, I can say, as a proud Indian, that we are, probably, one of the most advanced countries in the area of renewable energy. इसको हम जितना बढ़ावा देंगे, उसका फायदा आने वाली पीढ़ियों को मिलने वाला है। आगे आने वाले दिनों में जो oil and gas है, उसकी मात्रा धीरे-धीरे कम होती जाएगी, हमारे petroleum products और कोयला सब कम होने वाला है। हम जिस तेज़ी के साथ renewable energy की तरफ जा रहे हैं, हम जिस तरह से green hydrogen में जा रहे हैं, हम जिस तरह से solar में जा रहे हैं, हम जिस तरह से wind में जा रहे हैं और हमारे देश में बहुत बड़े पैमाने पर ethanol का प्रोडक्शन हो रहा है, हम लोग ये सोचते थे कि ethanol केवल गन्ने से ही बनता है, उसको भी आज grain-based ethanol से बनाते हैं, plant-based ethanol में क्या-क्या उसमें नये innovations हो रहे हैं - ये सारी चीज़ें भविष्य के 10, 20, या 50 साल के लिए तैयारी कर रही हैं, इसमें विश्व अभी भी पीछे है। इस दिशा में हम बहुत तेज़ी से आगे जा रहे हैं। सर, यह हमारे लिए बहुत गौरव की बात है।

सर, हम डिफेंस सैक्टर के संबंध में यह सोचते थे कि इसमें जो भी बातें होती हैं, वे इम्पोर्ट के माध्यम से ही पूरी होती हैं। हमारा कोई भी वैपन बाहर से आएगा, तभी हमारी आर्म्ड फोर्सेस तैयार होंगी, लेकिन सर, आज ऐसी बात नहीं रही है। आज बाहर से जो भी आता है, उसमें high technology के products जरूर आते हैं, मगर धीरे-धीरे जिस तरीके से इस पर फोकस किया जा रहा है, जिस तरह से partnerships in India should be developed if you want to sell in India. यहां पर ही manufacturing होगी, यहां ही R&D होगी, आज ये सारी चीज़ें एक बदलते हुए आत्मनिर्भर और शक्तिशाली भारत का चेहरा है। आखिर भारत के सामने एक बहुत बड़ी चुनौती है। ऐसे कितने देश होंगे, जिनको इतनी बड़ी सीमाओं की, कठिन सीमाओं की सुरक्षा करनी पड़ती है। हमारे देश के जवानों को पहाड़ों पर 15 हजार, 20 हजार फुट की ऊंचाई पर तैनात रहना पड़ता है। हमारे देश का सात हजार किलोमीटर का समुद्री किनारा है और इसके अलावा Indian Ocean का इतना बड़ा expanse है, कहीं रेगिस्तान में हमारा बॉर्डर है। जितनी अहम चुनौतियां हमारी डिफेंस फोर्सेस को मिलती हैं, शायद ही विश्व में किसी और देश की फोर्सेस को मिलेंगी, ऐसा और कोई देश मुझे देखने को नहीं मिलता है। इतनी चुनौतियों के बावजूद हमारी सेना, हमारी नौसेना, हमारी वायु सेना इतनी मुस्तैदी के साथ सामना कर रही है और हम सब को सुरक्षित रखने का काम कर रही है, इसके लिए हम उनको जितनी सलामी दें, सैल्यूट करें, उतना कम है। हम लोग इस क्षेत्र में भी, डिफेंस प्रोडक्शन में, अलग-अलग चीज़ों में, हवाई जहाज बनाने से लेकर, मिसाइल और अन्य जो भी हमारे आर्मामेंट्स हैं, हम सबमरीन्स बना रहे हैं, एयरक्राफ्ट कैरियर बना रहे हैं - यह कोई छोटी उपलब्धि नहीं है। इसीलिए अगर हम उस तरफ भी देखेंगे तो पाएंगे कि हम लोग सही मायने में इस दिशा में बहुत आगे जा रहे हैं। हमारे प्रधान मंत्री जी विश्व गुरु हैं - ऐसा कहने में अब कोई दो राय नहीं हैं। हमारे भारत में कभी ऐसा भी

होगा कि इतने शिखर पर एक नेता विश्व में लोकप्रिय बन सकता है - ऐसा हम कभी भी नहीं सोच सकते थे, लेकिन आज पूरे विश्व में भारत के प्रति एक अलग श्रद्धा है, उसकी तरफ देखने का अलग नज़रिया है और यह प्रधान मंत्री जी की मेहनत, सोच और उन्होंने जिस तरह से संबंध बनाए हैं, उसी का परिणाम है।

महोदय, क्या ऐसा कभी हो सकता था कि इस्लामिक कंट्रीज़ में हम लोगों का एक-दूसरे के साथ इतना ज्यादा संबंध बन सकता है? पहले कई आइडियोलॉजिकल बातें होती थीं, how can this Government ever have relations with these Islamic Countries? लेकिन अगर आज आप देखेंगे, तो पाएंगे कि जिस तरह से इस्लामिक कंट्रीज़ के साथ, अरब कंट्रीज़ के साथ हमारे प्रधान मंत्री जी ने जो इंटर-पर्सनल रिलेशन बनाए हैं, स्ट्रांग पार्टनरशिप फ़ॉज कर रहे हैं, वह प्रशंसनीय है।

महोदय, आज एक ओर जहाँ हम सभी राम मंदिर में राम लला का सौभाग्य प्राप्त कर रहे हैं, वहीं अगले चार दिनों के बाद हमारे प्रधान मंत्री जी अबू धाबी में हमारे पहले हिंदू मंदिर का उद्घाटन करने जा रहे हैं। यह भी अपने आप में एक बहुत बड़ी उपलब्धि है कि हम जो कभी सोच नहीं सकते थे, वह चीज़ अब वहाँ पर संभव होने जा रही है।

महोदय, आप एक ओर देखिए कि मैंने राम मंदिर का भी उल्लेख किया है कि हमारे लिए सौभाग्य इस बात का है कि राम मंदिर बना है। सर, यह सौभाग्य की बात तो है ही, लेकिन जिस शांतिप्रिय तरीके से कार्य हुआ, जिस संवैधानिक तरीके से हुआ, सुप्रीम कोर्ट के आदेश के हिसाब से सारे समुदायों ने, वे चाहे हिंदू हों, मुसलमान हों, सभी धर्म के लोगों ने उसे स्वीकार किया, बहुत शांतिप्रिय तरीके से काम हुआ, उस पर कोई राजनीति नहीं हुई और एक भव्य राम लला का मंदिर, जो कि आपकी, हमारी और सभी की आस्था का स्थान है, आज उसका निर्माण हमारे देश के लाखों और करोड़ों लोगों के लिए एक श्रद्धा का स्थान बना हुआ है। यह हमारे संविधान की ताकत है, हमारी व्यवस्थाओं की ताकत है, जिसके आधार पर आज ये सारी चीज़ें धीरे-धीरे, एक-एक करके संभव हो रही हैं।

महोदय, भारत एक लोकतंत्र है और यही लोकतंत्र की शक्ति है। अगर भारत विश्व का सबसे बड़ा लोकतंत्र बना है, तो हम लोगों को इसे भी सराहना चाहिए। हम लोकतंत्र के मंदिर में बैठे हैं और लोकतंत्र के मंदिर में बैठकर मतभेद हो सकते हैं, अलग-अलग सोच-विचार हो सकता है, लेकिन जब राष्ट्रहित का सवाल आता है, तो वहाँ पर हम सभी लोगों को एक होकर इस राष्ट्र को मजबूत बनाने का काम करना होगा।

महोदय, दो महीने बाद चुनाव आएंगे, चुनावों में सभी एक-दूसरे के खिलाफ लड़ेंगे, बोलेंगे, लेकिन आज, जब हम यहाँ पर राष्ट्रपति के अभिभाषण की बात करते हैं, तो इसमें जो भी मुद्दे दिए गए हैं, ये सत्य के आधार पर हैं, जो हुआ है, वह उन्होंने वास्तव में बोला है और वास्तविकता से कभी इंकार नहीं किया जा सकता है। दिन को दिन और रात को रात ही बोलना पड़ेगा। जो अचीवमेंट्स हैं, उपलब्धियाँ हैं, उनके बारे में यहाँ पर जो बातें रखी गई हैं, हमें उनको कहीं न कहीं स्वीकार करके, सबको मिलकर इस देश को आगे बढ़ाने का काम करना होगा।

उपसभापति महोदय, यहाँ पर हमारी महामहिम राष्ट्रपति महोदया ने जो अभिभाषण दिया है, इसके लिए मैं उन्हें बधाई देता हूं, उसे पूरी तरह से अपना समर्थन भी देता हूं, लेकिन इसके साथ-साथ यह भी कहना चाहता हूं कि मैं हमारे प्रधान मंत्री जी और इस देश की सरकार को भी

बधाई देता हूं कि उन्होंने बहुत तेजी के साथ इस देश को आगे बढ़ाने का काम किया है। उन्होंने 140 करोड़ लोगों की आकांक्षाओं की पूर्ति करने की दिशा में तेजी से कदम बढ़ाए हैं। उनका सभी को साथ लेकर चलने का जो नारा है, वह प्रशंसनीय है। महोदय, जब हम अपोजिशन में थे, तो कई बार इधर-उधर की सभी बातें करते थे, सुनते थे, लेकिन अगर सही में देखा जाए, तो "सबका साथ-सबका विकास-सबका प्रयास" केवल नारा नहीं है, बल्कि यह देश में सभी को मिलकर बनाना होगा। देश एक व्यक्ति से, एक पार्टी से या एक सरकार से नहीं, बल्कि 140 करोड़ लोगों से ही बनने वाला है। उसी प्रकार से नेतृत्व भी, जो आज प्रधान मंत्री जी कर रहे हैं, निश्चित तौर पर इस देश के आगे आने वाले भविष्य को देखकर लोग उनका साथ दे रहे हैं और हमें भी इस बात को स्वीकार करना होगा। मैं उनके प्रति भी आभार व्यक्त करता हूं और आपने मुझे अपनी बात रखने का वक्त दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

श्री उपसभापतिः माननीय सदस्य, डा. राधा मोहन दास अग्रवाल; उपस्थित नहीं हैं। माननीय सदस्य, डा. के. केशव राव।

DR. K. KESHAVA RAO (Telangana): Thank you, Mr. Deputy Chairman, Sir. I stand to thank the hon. President, though I may not agree with the contents of her Address. I heard my friend, Praful, saying that she spoke the truth. He said that we would be going to elections within one month or two and we would have our own versions to the same. So, I agree to that. All that the Presidential Address spoke was about the decadal achievements, to which few of us people do not totally agree. Sir, mine is a very short intervention. I am going to take three or four minutes because I am not trying to speak on what usually the figures tell us, what the economic development means to us, and all that. I am really speaking about something which has been boggling your mind and bothering your mind. I only want someone like Rakesh Sinha ji or Sudhanshu Trivedi ji to bear me out when I am expressing my agony. This is the anguish, the anguish of a Hindu whom you undermine, looking down upon, only because he does not agree to a few of your words, which you repeat without your understanding them. Sir, for the last few months, I have been going through many books on Hinduism. Yesterday, I had even gone to Rakesh ji to seek an explanation on one of them. I have got the latest book which has come from the Hindu Central College, Varanasi, about Sanatana Dharma. This, I say because when I spoke about Sanatana Dharma, the other day, the Prime Minister felt and said Sanatanis should join together to fight the non-Sanatanis. We are not non-Sanatanis. It is true that the Aryan religion is known as Sanatana Dharma. Sanatana Dharma includes Vedas; it includes epics; it includes Puranas and other Smritis. So, that is all comprehensive. "Ekam Sat Vipra Bahuda Vedanti" is rule. Then, I have gone through Hinduism of S. Radhakrishnan In this book of S. Radhakrishnan, which he had explained himself, he

said about Hindu Way of Life, which has now become Hindu view of life. You can say that he has brought the subtle difference in this book. Then there has been this misunderstanding, and usually you are on your own championing the cause of Hinduism forgetting that what you are talking about is not Hinduism but Brahmanism. I am not against Brahmin caste. I am talking about Brahmanism. I was a student of Indian philosophy. There is a book known as 'Brahmanism, Buddhism and Hinduism'. Everybody has become a priest of Brahmanical Hinduism now, particularly the media. They try to interpret in their own manner as Praful has just now said. We are subject to this kind of interpretation, so much so that we are misunderstood more than we are understood. Then we have many sculptures like Jainism, Sikhism, Budhism. We have got Zoroastrianism, which is very near to Hindu thought. They do not believe in idolatory. I am not going into it because; I am not into religious discourse here. Fortunately, Indian religions and philosophy are intertwined so much so that it is difficult for us to differentiate. Why am I saying all this? Sir, I am saying this because we are talking about Ram Janmbhoomi and Ayodhya Temple. It is a very great temple. But are we going to pray the architecture or sculpture in the temple or Ram? Please understand me, Ram was existing before January 22. He was there in our hearts. Why I am saying this is because in every village of ours, we have a temple, a small temple, few in dilapidated conditions which may not have the monumental beauty that you have. But yet, we always thought that Ram lives there and every morning, our villagers go there to offer *pooja*. Today, by giving this kind of importance or publicity or projection to new temple, what you are doing is you are denigrating our small temples. मुझे साहिर का एक छोटा सा शेर याद आ रहा है -

"इक शहंशाह ने अपनी दौलत की आड़ में बना के ताज महल,
हम गरीबों की मोहब्बत का उड़ाया है मज़ाक।"

इसी तरीके से, आपने बड़ा बनाया है, हम सब लोग उसके साथ हैं, वह आस्था है। हम लोगों ने कभी चैलेंज नहीं किया है। हमारा मंदिर छोटा है, पर वहाँ भगवान रहता है। But don't challenge the *aastha* of the South. Please understand that we're Dravidians. We're Dravidians. We're trying to adjust. We are trying to understand your Thought. Today, there are more temples in the South than in the North. How? Why? When you came down the Narmada, you encountered Dravidians. The DNA studies today tell us that Dravidians were right there in the North also. Why am I saying this? Every time we raise social issues, the objections come as if we are talking something anti-national. The word 'anti-national' is also being used when we talk about some God, whom you monopolised. Do you know something about *Onam*? My Kerala friends

are here. *Onam* is celebrated every year. Our Prime Minister also joins us and tweets us. *Onam* is a festival when we want Emperor Bali to come back. Why? Because Vishnu *avatara-Vamana* had pressed him down into Pathala Lok. We think that he will come back. We are waiting for Emperor Bali to come back. Bali was an Asura king. Respect us. We also have things like that. I know one of the known religious men. He is Digvijaya Singh *ji*. He is so much attached to all the sadhus, seers and priests that he spends all the time with them. In a week he undergoes three days' fasting. We have never objected to that. But why do you object when we have something of our rites to perform? I am trying to tell you that somebody raised a controversy whether Ram ate meat or not. It was about the entire eating habits of the ancient age. Read a book and tell us. If you want to find fault with us, do that and find fault with us, but don't use the word 'anti-Indian' when we interpret Hinduism in our own way-we are Believers. Respect us. Because Dravidians have had their own way of doing things. They tried to integrate themselves. When Aryans came down, we tried to understand them whether they had better things to offer, or not.

(MR. CHAIRMAN *in the Chair.*)

They had one thing known as Sanskrit. We did not know Sanskrit. The greatest revolution, the Cultural Revolution, this country or Asian countries ever witnessed was when you tried to translate all the scriptures into regional languages. This regional language movement came through Bhakti Movement with Ramananda, Kabir or Chaitanya. They brought us nearer to the God. I am a Hindu. I am a devout Hindu. I am a Hindu but I am not allowed to come and sit with you to eat.

MR. CHAIRMAN: Keshava *ji*, through me.

DR. K. KESHAVA RAO: Sir, you allowed me; that is why I am looking there. They don't allow. I am a Hindu but I am not allowed to come and sit with you in a *pankti* when you are eating. I am a Hindu but I am not able to touch your water or your books. I am telling you my experiences. I am telling you my own practical experience. ...(*Interruptions*)... It is all right. Shri Bhupender Yadav may not agree with this because he comes from the ruling class of the North Aryans. We are not. I understand that. I may be Yadav, but down, South Yadav is different from what North Yadav is. Please understand the cultural aspect of it. Today, Shri Pramod Trivedi *ji* raised a matter in his Zero Hour submission. There was something about dharmik tinge to the Constitution and constitutional laws. He said: Have a political

dharma. But don't inject dharma into politics. Because you are interpreting dharma in your own fashion.

MR. CHAIRMAN: Dr. Keshava.

DR. K. KESHAVA RAO: I might be an agnostic, but not an atheist. But I always respect all the cultures. I have never run down anything. My family is a very, very religious family. I may not be.

MR. CHAIRMAN: Dr. Keshava.

DR. K. KESHAVA RAO: I am really sorry, Sir. I am taking some time from you only for three or four minutes. In the beginning, I said it would be a very short intervention. *(Time-bell rings.)* It is only to bring to your notice, my friend's notice, that please don't run us down because you are the majority. Don't run us down because you think you are Aryans; so great. I am asking Rakesh Sinha *ji* or Trivedi *ji*, I am asking them to enlighten this to their friends and colleagues. When they interpret religion in the context of philosophy, let them understand it.

MR. CHAIRMAN: Please wind up.

DR. K. KESHAVA RAO: *Koorma Purana* says that we have many communities, we have many Gods, we have many practices and we have many lines. All of them together make one religion. Aryans accepted that religion as their own religion. So, hereafter, whenever we talk about it in politics, please understand it for ourselves together. For *avatar* to take 1,000 years or 2,000 years or 5,000 years is not a big age for making a civilization. So, it has taken thousands of years for us to begin integration. We are evolving ourselves to become one. Mr. Chairman, you took objection yesterday that we can't use any words which are against India. Mr. Chairman, Sir, we are a Union of States. Let me tell you that under Article 105, I have a right to say that, but not demean my nation. The Constitution says that we are a Union of States; that means, the British Provinces and 600 States joined together to make our nation on some condition (*Time-bell rings*), some agreement and became one and we shall remain one. Thank you.

MR. CHAIRMAN: Thank you, Dr. Keshava, we are enlightened also on constitutionalism. Now, Shri Surendra Singh Nagar.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश) : माननीय सभापति जी, देश की पहली आदिवासी राष्ट्रपति के पहले अभिभाषण के ऊपर धन्यवाद प्रस्ताव की चर्चा में आज मैं उनके समर्थन में बोलने के लिए यहाँ खड़ा हुआ हूँ। माननीय सभापति जी, आजादी के बाद देश में खंडित, विभाजनकारी विकास की अवधारणा को समाप्त करने वाली सरकारें यहाँ रहीं, लेकिन सौभाग्य से पहली बार हमारे देश के प्रधान मंत्री, नरेन्द्र मोदी जी ने 2014 से इस देश में समावेशी-सर्वस्पर्शी विकास की राजनीति की नींव रखी। सभापति जी, देश की आजादी से पहले और देश की आजादी के बाद कांग्रेस ने खास तौर पर हमारे जो एससी समाज के लोग हैं, अनुसूचित जाति समाज के लोग हैं, उनका समर्थन लेने का काम तो किया, लेकिन उनके राजनीतिक नेतृत्व को कभी उभरने नहीं दिया। इससे केवल आम दलित नेता नहीं, इस देश के सबसे बड़े, सर्वमान्य दलित नेता, बाबा साहेब भीमराव अम्बेडकर को भी कांग्रेस ने नहीं बख्शा। जब पहली बार इस देश की संविधान सभा में बाबा साहेब को जाने का मौका मिला, तो कांग्रेस ने उन्हें देश की उस संविधान सभा में नहीं आने दिया। जोगेंद्र नाथ मंडल जी के सहयोग से बाबा साहेब संविधान सभा में पहुँचे और दूसरी बार बाबा साहेब के लिए जयकर जी, जिन्होंने हिंदू महासभा की अपनी सीट खाली की, उनके सहयोग के बाद बाबा साहेब संविधान सभा में पहुँचे। इतना ही नहीं, देश की आजादी के बाद जब 1952 में पहला लोक सभा का चुनाव हुआ, तो उस समय बाबा साहेब को हराने के लिए कांग्रेस ने उनके सहयोगी, एन.एस. काजरोलकर को बाबा साहेब के खिलाफ लड़ाया और बाबा साहेब को हराने का काम किया। इसके बाद 1954 में भंडारा लोक सभा का जो उपचुनाव हुआ, उस समय उनके खिलाफ नेहरू जी चुनाव प्रचार करने गए और बाबा साहेब को हरवाने में सहयोग किया। यह कांग्रेस का असली चेहरा है। दलितों के प्रति यह उनकी सोच है। इससे भी आगे बढ़ कर मैं कहना चाहूँगा कि कांग्रेस ने इतना ही नहीं किया। एन.एस. काजरोलकर, जिन्होंने बाबा साहेब को हराने का काम किया, उन्हीं काजरोलकर को समाज की सेवा करने के लिए 'पद्म भूषण' से सम्मानित करने का काम भी कांग्रेस ने किया। दलितों के प्रति कांग्रेस की यह सोच है।

इसीलिए, इसी सोच के खिलाफ बाबा साहेब ने 27 अक्टूबर, 1951 को चुनाव अभियान के दौरान रामदासपुर, जालंधर, पंजाब में अपने भाषण में कहा था कि "मैं कांग्रेस सरकार के साथ 4 साल तक सहयोग करूँगा। मैं अपनी सारी शक्ति से ईमानदारी से मातृभूमि की सेवा में लगा हूँ, लेकिन इतने वर्षों के दौरान मैंने खुद को कांग्रेस के संगठन में विलय नहीं होने दिया। हम पहले ही चुनाव से कांग्रेस के खिलाफ लड़ते रहे, क्योंकि वह अनावश्यक रूप से हमारे अधिकारों में हस्तक्षेप कर रही है। कांग्रेस के नेता पंडित नेहरू को देख लीजिए.." यह बाबा साहेब ने कहा है कि "कांग्रेस के नेता पंडित नेहरू को ही देख लीजिए, जिन्होंने 20 वर्षों के दौरान 2,000 भाषण दिये.." नेहरू जी ने 20 वर्षों में लगभग 2,000 भाषण दिये। "लेकिन उन्होंने एक बार भी अनुसूचित जाति के कल्याण के बारे में बात नहीं की।" बाबा साहेब ने नेहरू जी के बारे में और कांग्रेस के बारे में यह कहा है।

इससे भी बढ़ कर, कांग्रेस के लोग जो आज आरक्षण की बात करते हैं, जो आरक्षण की दुहाई देते हैं, उसके बारे में नेहरू जी की क्या सोच थी। नेहरू जी की एक पुस्तक "Letters to the Chief Minister" है। उसमें आरक्षण पर क्रम संख्या 24, 25 और 26 में नेहरू जी ने कहा है कि "I dislike any kind of reservation, more particularly in services. I react strongly against

anything which leads to inefficiency and second rate standards." आरक्षण के बारे में कांग्रेस और नेहरू जी की यह सोच थी। आरक्षण से नौकरी प्राप्त करने वाले जो लोग हैं, उनके बारे में नेहरू जी और कांग्रेस की जो सोच थी, वे उन्हें दोयम दर्जे का नागरिक मानते थे। यह कांग्रेस की सोच थी। दूसरी तरफ लम्बे समय तक कांग्रेस को उन राज्यों में शासन करने का मौका मिला, जहाँ बाबा साहेब का जन्म हुआ, जहाँ बाबा साहेब ने दीक्षा ली, जहाँ बाबा साहेब ने शिक्षा प्राप्त की। बाबा साहेब के जो 'पंचतीर्थ' हैं, अगर आप उनकी 2014 से पहले की हालत देखें - तो 2014 से पहले बाबा साहेब के जो 'पंचतीर्थ' थे - कांग्रेस ने वोट तो लम्बे समय तक अनुसूचित जाति के लोगों का लिया, लेकिन बाबा साहेब के पंचतीर्थों की तरफ कभी ध्यान नहीं दिया, उनके विकास की तरफ कभी ध्यान नहीं दिया। मैं इस देश के प्रधान मंत्री नरेन्द्र मोदी जी को बधाई देना चाहता हूँ कि 2014 के बाद, सरकार बनाने के बाद बाबा साहेब के जो 'पंचतीर्थ' हैं, जो हमारे दलित समाज, अनुसूचित जनजाति समाज की आस्था के स्थल हैं, उन स्थलों का विकास आज़ादी के बाद अगर किसी ने किया, तो इस देश में नरेन्द्र मोदी सरकार ने करने का काम किया। कांग्रेस और नरेन्द्र मोदी जी की सरकार की सोच में यह फर्क है। नरेन्द्र मोदी जी की सोच और आपकी सोच में यही फर्क है। आप तो बैठे हैं। मुझे तो लगता है कि कॉंग्रेस के हमारे साथियों ने कभी जाकर उन पंचतीर्थों के दर्शन भी नहीं किए होंगे, क्योंकि ये लोग केवल दिखावा करते हैं। यह नरेन्द्र मोदी जी की सरकार है, जो बाबा साहेब के लिए समर्पित है, बाबा साहेब के विचारों के लिए समर्पित है। इसीलिए नरेन्द्र मोदी जी की सरकार ने बाबा साहेब के पंचतीर्थों का विकास करने का काम किया। कॉंग्रेस के एक नेता आजकल कभी अपनी जाति बताते हैं, कभी गोत्र बताते हैं और कभी अपना जेनऊ भी दिखाते हैं, लेकिन वह समय-समय पर अपना चेहरा और अपनी बातें बदलते रहते हैं। उन्होंने एक बार जेनऊ दिखाया, जाति बताई, गोत्र बताया, लेकिन आजकल उनको ओबीसी याद आ रहा है। सबसे बड़ी बात यह है कि ओबीसी के प्रति कॉंग्रेस की सोच क्या है? आज वे जिस जनगणना की बात कर रहे हैं, उस पर नेहरू जी के क्या विचार थे? नेहरू जी ने उसके बारे में क्या कहा था, आप कभी कम-से-कम उसको तो पढ़ लेते! आजादी के बाद नेहरू सरकार ने निर्णय लिया था कि ओबीसी की भारतीय सूची की कोई आवश्यकता नहीं है। यह निर्णय किसी और ने नहीं लिया था, बल्कि यह देश की तत्कालीन कॉंग्रेस की सरकार और नेहरू जी का निर्णय है। आज आपको ओबीसी याद आ रहा है! आज आप ओबीसी की बात कर रहे हैं! मैं ओबीसी की बात भी करना चाहता हूँ।

आजादी के बाद तीन आयोग बने। ये तीनों आयोग किसने बनाए? आपको उन तीनों आयोगों की रिपोर्ट्स लागू करने से किसने रोका था? इस पर आपके क्या विचार थे? आपने पहले आयोग की रिपोर्ट क्यों नहीं लागू की? आपने 'कालेकर कमिटी' की रिपोर्ट क्यों नहीं लागू की? जब 'मंडल आयोग' की रिपोर्ट लागू होनी थी, तो राजीव गाँधी जी ने उसका विरोध किया था। किसी और ने उसका विरोध नहीं किया था, बल्कि राजीव गाँधी जी ने उसका विरोध किया था और आप आज ओबीसी की बात करते हैं! ओबीसी आरक्षण से संबंधित तीनों रिपोर्ट्स, जो आपके शासन काल में आई थीं, उनको लागू करने से आपको किसने रोका था? हाँ, आपको एक परेशानी है और वह यह है कि इस देश के बैकवर्ड समाज का सौभाग्य है कि देश की आजादी के बाद नरेन्द्र मोदी जी के रूप में इस देश को पहला बैकवर्ड प्रधान मंत्री मिला, यह आपको बरदाश्त नहीं है। आप इसे डायजेस्ट नहीं कर पा रहे हैं। यह आपकी परेशानी है और हम इस परेशानी को समझ

सकते हैं, लेकिन इस देश के जो पिछड़े वर्ग के लोग, अनुसूचित जाति के लोग, अगड़े समाज के सबसे नीचे पायदान पर रहने वाले लोग हैं, वे समझ चुके हैं कि उनके लिए अगर किसी ने काम किया है, तो इस देश के प्रधान मंत्री नरेन्द्र मोदी जी और नरेन्द्र मोदी जी की सरकार ने किया है।

माननीय सभापति जी, अगर मैं ओबीसी की बात करूँ, राजनीतिक नेतृत्व की बात करूँ, तो प्रधान मंत्री जी के रूप में नरेन्द्र मोदी जी हमें मिले। अगर मैं राजनीतिक भागीदारी की बात करूँ, तो आप देख लीजिए कि लोक सभा में किस पार्टी के सबसे ज्यादा ओबीसी के सदस्य हैं। अगर आज देश में सबसे ज्यादा ओबीसी समुदाय के विधायक हैं, तो वह बीजेपी के हैं। अगर विधान परिषद में सबसे ज्यादा ओबीसी के सदस्य हैं, तो वह बीजेपी के हैं। आजादी के बाद इस देश में अगर सबसे ज्यादा ओबीसी के मंत्री बने, तो वह नरेन्द्र मोदी जी की सरकार में बने हैं। राजनीतिक हिस्सेदारी, जिसके लिए बाबा साहेब ने संघर्ष किया, जिस बाबा साहेब को आपने हरवाने का काम किया, आपने उनको राजनीतिक हिस्सेदारी नहीं दी और उनके राजनीतिक नेतृत्व को नहीं उभरने दिया। ओबीसी के लोगों को वह राजनीतिक हिस्सेदारी देने का काम नरेन्द्र मोदी जी और उनकी की सरकार ने किया है। आपने क्या किया? ओबीसी और एससी को नौकरी मिल जाए और उन्हें आरक्षण मिल जाए, आप यह बात करते रहे, जिसमें आपकी भी नीयत नहीं थी और नेहरू जी की भी नीयत नहीं थी। मैं इस देश के प्रधान मंत्री, श्री नरेन्द्र मोदी जी को बधाई देना चाहूँगा कि उन्होंने समाज के उस वर्ग को, जो ओबीसी का सबसे पिछड़ा वर्ग है, जिसे हम विश्वकर्मा समाज कहते हैं, जो नाई, धोबी, लोहार, बढ़ई और कुम्हार हैं, जो अपने हाथ से काम करते थे, जिनके पास स्किल होता था, इस नौकरी के चक्कर में धीरे-धीरे उनका वह स्किल खत्म हो गया। इस देश के प्रधान मंत्री ने समाज के उस वर्ग की चिंता करने का काम किया और उनके लिए 'विश्वकर्मा' जैसी महत्वपूर्ण योजना लेकर आए, जिसमें उनको स्किल तो प्रदान किया ही जाएगा, उसके साथ-साथ अपना व्यापार करने के लिए भी उनको संसाधन उपलब्ध कराए जाएंगे, उनको धनराशि उपलब्ध कराई जाएगी। यह इस देश के प्रधान मंत्री, श्री नरेन्द्र मोदी जी की सोच है।

माननीय सभापति जी, अब मैं आयुष्मान जैसी एक बड़ी योजना के संबंध में अपने कुछ अनुभव शेयर करना चाहता हूँ। महोदय, आप भी किसान पुत्र हैं। आपने भी गाँवों में देखा होगा और बहुत से लोग जो रूरल बैकग्राउंड से आते हैं, उनको भी यह अनुभव अकसर हुआ होगा कि गाँव में जब किसी गरीब परिवार का व्यक्ति बीमार हो जाता था और उसके पास इलाज के लिए पैसे नहीं होते थे तो वह एक काम करता था। वह सबसे पहले इस बात का प्रयास करता था कि उसको कहीं से पैसे उधार मिल जाएँ। अगर गांव में उसको कोई उधार नहीं देता था, तो फिर उसके बाद वह कर्ज लेता था। जब बीमारी गंभीर हो जाती थी, वह लाइलाज हो जाती थी और मरीज का बचना संभव नहीं हो पाता था तो वह धन के अभाव में अपने मरीज को घर लेकर आ जाता था और फिर वह उसके अंतिम समय का इंतजार करता था। यह स्थिति पहले हमारे गांवों में आम आदमी, गरीब आदमी की थी। इस देश के गरीब की यह पीड़ा थी। इस देश के गरीब की इस पीड़ा को समझने का काम 'आयुष्मान योजना' के माध्यम से देश के प्रधान मंत्री, नरेन्द्र मोदी जी ने किया। 'आयुष्मान योजना' आने के बाद इस देश में किसी भी गरीब परिवार के व्यक्ति को अब इलाज के लिए पैसे की जरूरत नहीं पड़ेगी, क्योंकि इस योजना के माध्यम से देश के प्रधान मंत्री जी ने 5 लाख रुपये तक का इलाज फ्री देने का काम किया है।

सभापति जी, हमारी जो विकसित भारत यात्रा थी, उसमें मुझे जाने का मौका मिला और मुझे कुछ लाभार्थियों से मिलने का भी मौका मिला। मैं अपने एक-दो अनुभव बताकर अपनी बात समाप्त करना चाहता हूँ। मैं वहाँ पर एक महिला लाभार्थी से मिला। मैंने उस महिला लाभार्थी से पूछा कि क्या हुआ था और तुम्हें क्या लाभ मिला? उसने बताया कि सांसद जी, मेरे घर में पांच लोगों को डेंगू हुआ था। मैंने पूछा, उसके बाद क्या हुआ? वह महिला बोली कि हम इलाज कराने गए और हमें एक पैसा भी नहीं देना पड़ा, पाँचों लोगों का इलाज फ्री हुआ। मैंने पूछा कि इससे पहले क्या होता था, तो उसने बताया कि सांसद जी, अगर हमारे पास 'आयुष्मान कार्ड' नहीं होता तो हम इतना अच्छा इलाज नहीं करा पाते। फिर, उसने मंच से खड़े होकर इस देश के प्रधान मंत्री, नरेन्द्र मोदी जी का आभार व्यक्त करने का काम किया।

महोदय, अब मैं बहुत ज्यादा समय न लेते हुए, अंत में एक बात कहकर अपनी बात समाप्त करूँगा।

"दूर लोगों को पास करते हैं,
काम हर एक खास करते हैं,
मोदी नाम है उस इंसान का,
साथ सबका विकास करते हैं।"

धन्यवाद।

MR. CHAIRMAN: Now, hon. Prime Minister to reply to the discussion.

प्रधान मंत्री (श्री नरेन्द्र मोदी): आदरणीय सभापति जी, मैं यहाँ आदरणीया राष्ट्रपति जी के अभिभाषण की चर्चा में भागीदार बनने के लिए उपस्थित हुआ हूँ और आदरणीया राष्ट्रपति जी को उनके भाषण के लिए मैं मेरी तरफ से आदरपूर्वक धन्यवाद देता हूँ और उनका अभिनंदन भी करता हूँ। आदरणीय सभापति महोदय, यह 75वां गणतंत्र दिवस अपने आपमें एक महत्वपूर्ण माइलस्टोन है और उस समय संविधान की यात्रा के इस महत्वपूर्ण पड़ाव में राष्ट्रपति जी के अभिभाषण का एक ऐतिहासिक महत्व भी रहता है। उन्होंने अपने भाषण में भारत के आत्मविश्वास की बात कही है, भारत के उज्ज्वल भविष्य के प्रति विश्वास प्रकट किया है और भारत के कोटि-कोटि जनों का जो सामर्थ्य है, उस सामर्थ्य को बहुत ही कम शब्दों में, लेकिन बहुत ही शानदार तरीके से देश के सामने सदन के माध्यम से प्रस्तुत किया है। मैं राष्ट्रपति जी के इस प्रेरक उद्बोधन के लिए और राष्ट्र को दिशा-निर्देश के लिए, और एक प्रकार से विकसित भारत के संकल्प को सामर्थ्य देने के लिए हृदय से बहुत-बहुत आभार व्यक्त करता हूं। इस चर्चा के दरमियान अनेक माननीय सदस्यों ने अपने विचार रखे और अपने-अपने तरीके से चर्चा को समृद्ध करने का प्रयास भी किया है। इस चर्चा को समृद्ध करने का प्रयास करने वाले सभी आदरणीय साथियों का भी मैं हृदय से आभार व्यक्त करता हूं, अभिनंदन करता हूं।

महोदय, कुछ साथियों के लिए आलोचना करना और कड़वी बातें करना उनकी मजबूरी थी, उनके प्रति भी मैं संवेदनाएं प्रकट करता हूं। मैं उस दिन कह नहीं पाया, लेकिन मैं खरगे जी का विशेष आभार प्रकट करता हूं। मैं उस दिन खरगे जी को बहुत ध्यान से सुन रहा था। उस समय ऐसा आनन्द आया, ऐसा आनन्द आया - ऐसा बहुत कम मिलता है। लोक सभा में तो कभी-कभी

मिल जाता है, लेकिन आजकल वे दूसरी ड्यूटी पर हैं, तो मनोरंजन कम मिलता है, लेकिन लोक सभा में जिस मनोरंजन की कमी हमें खल रही है, उस दिन वह कमी आपने पूरी कर दी। मुझे प्रसन्नता इस बात की थी कि माननीय खरगे जी काफी लम्बा, इंतिहाई मज़े से और शांति से बोल रहे थे, उन्होंने समय भी काफी लिया था, तो मैं सोच रहा था कि आज़ादी मिली कैसे, इतना सारा बोलने की आज़ादी मिली कैसे! महोदय, मैं सोच तो रहा था, लेकिन बाद में मुझे ध्यान आया कि दो स्पेशल कमाण्डर जो रहते हैं, वे उस दिन नहीं थे और आजकल वे नहीं रहते। इसलिए आदरणीय खरगे जी ने स्वतंत्रता का बहुत भरपूर फायदा उठाया। ...(**व्यवधान**)... मुझे लगता है कि उस दिन खरगे जी ने सिनेमा का एक गाना सुना होगा, ऐसा मौका फिर कहां मिलेगा! खरगे जी अंपायर नहीं हैं, कमांडो नहीं हैं, तो उनको चौके-छक्के मारने में भी मजा आ रहा था। एक खुशी की बात है कि इन्होंने 400 सीट्स के लिए आशीर्वाद दिया था, इनका वह आशीर्वाद मेरे सिर आंखों पर। अगर आप अपना आशीर्वाद वापस लेना चाहते हैं, तो ले सकते हैं, क्योंकि एक कमांडो तो आ गए हैं। ...(**व्यवधान**)...आदरणीय सभापति जी, मुझे पिछले वर्ष का प्रसंग बराबर याद है, जब हम उस सदन में बैठते थे और देश के प्रधान मंत्री जी की आवाज का गला घोंटने का भरपूर प्रयास किया जाता था। हम बड़े धैर्य के साथ, बड़ी नम्रता के साथ आपके एक-एक शब्द को सुनते रहे और आज आप न सुनने की तैयारी के साथ आए हैं, ...(**व्यवधान**)... आप न सुनने की तैयारी के साथ आए हैं, लेकिन मेरी आवाज़ को आप दबा नहीं सकते हैं।

MR. CHAIRMAN: Take your seat. ...*(Interruptions)*... No, no, ...*(Interruptions)*... please, please take your seat. I will give opportunity to you. ...*(Interruptions)*...

श्री नरेन्द्र मोदी: देश की जनता ने इस आवाज़ को ताकत दी हुई है, देश की जनता के आशीर्वाद से यह आवाज़ निकल रही है और इसलिए मैं भी इस बार पूरी तैयारी के साथ आया हूं। मैंने उस वक्त सोचा था कि शायद आप जैसे व्यक्ति सदन में आए हैं, तो मर्यादाओं का पालन करेंगे, लेकिन डेढ़-पौने दो घंटे तक आप लोगों ने मुझ पर जुल्म किया,...(**व्यवधान**)... उसके बाद भी मैंने शब्दों की मर्यादा नहीं तोड़ी।

सभापति जी, मैंने भी एक प्रार्थना की है। प्रार्थना तो कर सकते हैं और मैं करता रहता हूं। पश्चिम बंगाल से आपको जो चैलेंज आया है।...(**व्यवधान**)...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, मैं अपोजिशन लीडर हूं।...(**व्यवधान**)...

MR. CHAIRMAN: Please, ...*(Interruptions)*... No; nothing will go on record. ...*(Interruptions)*...

श्री नरेन्द्र मोदी : पश्चिम बंगाल से जो चैलेंज आया है कि कांग्रेस 40 पार नहीं कर पाएगी, 40 पार नहीं कर पाएगी। मैं प्रार्थना करता हूं कि आप 40 बचा पाएं। हमें बहुत सुनाया गया है और हमने सुना भी है। लोकतंत्र में आपका कहने का अधिकार है और हमारी सुनने की जिम्मेवारी है। आज

जो भी बातें हुई हैं, उनको मुझे देश के सामने रखना चाहिए और इसलिए मैं प्रयास करूंगा...(**व्यवधान**)...

MR. CHAIRMAN: Nothing will go on record.

श्री नरेन्द्र मोदी: महोदय, मैंने उस सदन में भी सुना और इस सदन में भी सुना, तो मेरा विश्वास और पक्का हो गया है कि यह पार्टी सोच से भी outdated हो गई है। जब सोच outdated हो गई है, तो उन्होंने अपना काम-काज भी outsource कर दिया है। देखते ही देखते इतना बड़ा दल, इतने दशकों तक देश पर राज करने वाले दल का ऐसा पतन, ऐसी गिरावट हुई है, जिसको देखकर हमें खुशी नहीं हो रही है। हमारी आपके प्रति संवेदनाएं हैं। ...(**व्यवधान**)... डाक्टर क्या करेगा जब पेशेंट खुद ही -- अब आगे मैं क्या बोलूं ! आदरणीय सभापति जी, यह बात सही है कि आज बहुत बड़ी-बड़ी बातें होती हैं। सुनने की ताकत भी खो चुके हैं, लेकिन मैं तो देश के सामने बात रखने के लिए जरूर कहूंगा। जिस कांग्रेस ने सत्ता के लालच में सरेआम लोकतंत्र का गला घोंट दिया था, जिस कांग्रेस ने दर्जनों बार लोकतांत्रिक तरीके से चुनकर के आई सरकारों को रातों-रात भंग कर दिया था, बर्खास्त कर दिया था, ...(**व्यवधान**)... जिस कांग्रेस ने देश के संविधान, लोकतंत्र की मर्यादाओं को जेल की सलाखों के पीछे बंद कर दिया था, जिस कांग्रेस ने अखबारों पर ताले लगाने तक की कोशिश की थी, जिस कांग्रेस को देश को तोड़ने का नैरेटिव सेट करने का नया शौक पैदा हुआ - इतना तोड़ा, यह कम नहीं है, अब उत्तर-दक्षिण को तोड़ने के लिए बयान दिए जा रहे हैं! ...(**व्यवधान**)...

MR. CHAIRMAN: Nothing will go on record.

श्री नरेन्द्र मोदी: यह कांग्रेस हमें लोकतंत्र और फेडरलिज़्म पर प्रवचन दे रही है! ...(**व्यवधान**)...

MR. CHAIRMAN: Nothing will go on record. Only the address will go on record. ...*(Interruptions)*...

श्री नरेन्द्र मोदी: जिस कांग्रेस ने भाषा के नाम पर देश को बांटने में कोई कसर नहीं छोड़ी, जिस कांग्रेस ने आतंकवाद और अलगाववाद को अपने हित में पनपने दिया, जिस कांग्रेस ने नॉर्थ-ईस्ट को हिंसा, अलगाव और पिछड़ेपन में धकेल दिया, जिस कांग्रेस ने ...(**व्यवधान**)... जिस कांग्रेस ने नक्सलवाद को देश के लिए एक बहुत बड़ी चुनौती बनाकर छोड़ दिया, जिस कांग्रेस ने देश की बहुत बड़ी ज़मीन दुश्मनों के हवाले कर दी, जिस कांग्रेस ने देश की सेनाओं का आधुनिकीकरण होने से रोक दिया, वह आज हमें राष्ट्रीय सुरक्षा और आंतरिक सुरक्षा के लिए भाषण दे रही है! जो कांग्रेस आजादी के बाद से ही कंन्फ्यूज़ रही - उनको उद्योग जरूरी है या खेती जरूरी है, उसी कंन्फ्यूज़न में गुजारा किया, जो कांग्रेस यह तय नहीं कर पाई कि नेशनलाइज़ेशन करना है या प्राईवेटाइज़ेशन करना है, वह इसमें उलझती रही, जो कांग्रेस 10 वर्ष में 12वें नम्बर से 11वें नम्बर पर आर्थिक व्यवस्था को लेकर आ पाई, ...(**व्यवधान**)... 10 साल में 12वें से 11वें नम्बर पर ले आई -

12वें से 11वें नम्बर पर आने में बहुत मेहनत नहीं करनी पड़ती है, जैसे-जैसे आगे बढ़ते हैं तो मेहनत और बढ़ती है - हम 10 साल में उसे 5वें नम्बर पर ले आए। वह कांग्रेस हमें यहां आर्थिक नीतियों पर लम्बे-लम्बे भाषण सुना रही है!

आदरणीय सभापति जी, जिस कांग्रेस ने ओबीसी को पूरी तरह से आरक्षण नहीं दिया, जिसने सामान्य वर्ग के गरीबों को कभी आरक्षण नहीं दिया, जिसने बाबा साहेब को भारत रत्न देने योग्य नहीं माना और जो अपने ही परिवार को भारत रत्न देते रहे.. ...(**व्यवधान**)... जिस कांग्रेस ने देश की गली, सड़क, चौक-चौराहे पर अपने ही परिवार के नाम के पाट जड़ दिए हैं, वे हमें उपदेश दे रहे हैं! ...(**व्यवधान**)... वे हमें सामाजिक न्याय का पाठ पढ़ा रहे हैं। आदरणीय सभापति जी, ...(**व्यवधान**)..

MR. CHAIRMAN: Nothing will go on record. Only the address will go on record. ...*(Interruptions)*...

श्री नरेन्द्र मोदी: जिस कांग्रेस के अपने नेता की कोई गारंटी नहीं है, अपनी नीति की कोई गारंटी नहीं है, वे मोदी की गारंटी पर सवाल उठा रहे हैं।...(**व्यवधान**)..आदरणीय सभापति जी, यहाँ एक शिकायत थी और उन्हें ऐसा लगता है कि हम ऐसा क्यों कहते हैं, हम ऐसा क्यों देख रहे हैं? देश और दुनिया उनके दस साल के कार्यकाल को ऐसे क्यों देखती थी, देश क्यों नाराज हो गया, देश को इतना गुस्सा क्यों आया? आदरणीय सभापति जी, हमारे कहने से यह सब नहीं हुआ है, ये खुद के कर्मों के फल हैं और अब तो ये सामने ही रहते हैं, किसी दूसरे जन्म में नहीं होते हैं, सब इसी जन्म में होता है। आदरणीय सभापति जी, हम किसी को बुरा नहीं कहते हैं, हमें बुरा क्यों कहना चाहिए? जब उन्हीं को लोगों ने बहुत कुछ कहा हो, तो मुझे कहने की क्या जरूरत है? मैं सदन के सामने एक वक्तव्य रखना चाहता हूं। महोदय, मैं पहला क्वोट पढ़ रहा हूं। यह कोटेशन है, "सदस्यगण जानते हैं कि हमारी ग्रोथ धीमी हो गई है और फिस्कल डेफिसिट बढ़ गया है। महंगाई दर बीते दो वर्षों से लगातार बढ़ रही है, करंट एकाउंट डेफिसिट हमारी उम्मीदों से कहीं अधिक हो चुका है।" सभापति महोदय, यह क्वोट मैंने पढ़ा है। यह किसी भाजपा के नेता का क्वोट नहीं है और न ही यह क्वोट मेरा है। आदरणीय सभापति जी, यह यूपीए सरकार के दस साल पर तत्कालीन प्रधान मंत्री, आदरणीय पीएम के रूप में रहे श्रीमान् मनमोहन सिंह जी ने कहा था और खुद के कार्यकाल में कहा था। तब यह हालत थी, उन्होंने ऐसा वर्णन किया था। ...(**व्यवधान**)..

आदरणीय सभापति जी, अब मैं दूसरा क्वोट पढ़ता हूं। यह इस प्रकार है, "देश में व्यापक गुस्सा है, पब्लिक ऑफिस के मिस्यूज़ को लेकर भारी गुस्सा है।" उस समय इंस्टीट्यूशन्स का मिस्यूज़ कैसे होता था - यह भी मैं नहीं कह रहा हूं, यह उस समय के प्रधान मंत्री पद पर डा. मनमोहन सिंह जी कह रहे थे। उस समय भ्रष्टाचार को लेकर पूरा देश सड़कों पर था, गली-गली में आंदोलन चल रहे थे।

आदरणीय सभापति जी, अब मैं तीसरा क्वोट पढ़ूँगा। एक संशोधन की कुछ पंक्तियाँ हैं, इसको भी आप सुनिए। "टैक्स कलेक्शन में भ्रष्टाचार होता है, इसके लिए जीएसटी लाना चाहिए, राशन की योजना में लीकेज होती है, जिससे देश का गरीब से गरीब सबसे अधिक पीड़ित है। इसको रोकने के लिए उपाय खोजने होंगे। सरकारी ठेके जैसे दिए जा रहे हैं, उस पर शक होता

है।" यह भी तत्कालीन प्रधान मंत्री आदरणीय मनमोहन सिंह जी ने कहा था। उनके पहले एक और प्रधान मंत्री ने यह कहा था कि दिल्ली से एक रुपया जाता है, 15 पैसा पहुंचता है। बीमारी का पता था, सुधार करने की तैयारी नहीं थी। ...(**व्यवधान**)... आज बातें तो बड़ी-बड़ी की जा रही हैं। काँग्रेस का दस साल का इतिहास देखिए - फ्रेजाइल फाइव इकोनॉमी रही। यह दुनिया में कहा जाता था। यह मैं नहीं कह रहा हूँ, यह फ्रेजाइल फाइव दुनिया कहती थी। पॉलिसी पैरालिसिस, यह तो उनकी पहचान बन गई थी, जबकि हमारे दस वर्ष टॉप फाइव इकोनॉमी वाले हैं। हमारे बड़े और निर्णायक फैसलों के लिए ये दस साल याद किए जाएंगे। ...(**व्यवधान**)... आदरणीय सभापति जी, हम उस कठिन दौर से बहुत मेहनत करके, सोच-समझकर देश को संकटों से बाहर लाए हैं। यह देश ऐसे ही आशीर्वाद नहीं दे रहा है। ...(**व्यवधान**)...

MR. CHAIRMAN: This is unbecoming conduct. Please, continue. *...(interruptions)...* No, please.

श्री नरेन्द्र मोदी: आदरणीय सभापति जी, यहाँ सदन में अंग्रेज़ों को याद किया गया। ...(**व्यवधान**)... इस सदन में अंग्रेज़ों को याद किया गया। अब उस समय राजा-महाराजाओं का तो अंग्रेज़ों के साथ गहरा नाता रहा था। मैं जरा पूछना चाहता हूँ कि अंग्रेज़ों से कौन इंस्पायर्ड था? मैं यह तो नहीं पूछूंगा कि काँग्रेस पार्टी को जन्म किसने दिया था। यह तो मैं नहीं पूछूंगा। आजादी के बाद भी देश में गुलामी की मानसिकता को किसने बढ़ावा दिया? ...(**व्यवधान**)... अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो अंग्रेज़ों की बनाई दंड संहिता (पीनल कोड) को आपने क्यों नहीं बदला? आदरणीय सभापति जी, अगर ये अंग्रेज़ों से प्रभावित नहीं थे, तो अंग्रेज़ों के जमाने के सैकड़ों कानून क्यों चलते रहे? अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो यह लालबत्ती कल्चर इतने दशकों बाद भी क्यों चलता रहा? अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो भारत का बजट शाम को पाँच बजे क्यों आता था? क्योंकि, सुबह ब्रिटिश पार्लियामेंट के शुरू होने का समय होता था। आपने ब्रिटेन की पार्लियामेंट के समय के अनुकूल ये शाम पाँच बजे बजट की परंपरा क्यों चलाए रखी थी? कौन अंग्रेज़ों से इंस्पायर्ड था? ...(**व्यवधान**)... अगर आप अंग्रेज़ों से प्रेरित नहीं थे, तो हमारी सेनाओं के चिह्नों पर आज भी गुलामी के प्रतीक अब तक क्यों बने हुए थे? ...(**व्यवधान**)... हम उन्हें एक के बाद एक हटा रहे हैं। ...(**व्यवधान**)... अगर आप अंग्रेज़ों से प्रेरित नहीं थे, तो राज पथ को कर्तव्य पथ बनने के लिए मोदी का इंतजार क्यों करना पड़ा? ...(**व्यवधान**)... अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो अंडमान और निकोबार द्वीप समूहों पर आज भी अंग्रेज़ी सत्ता के निशान क्यों लटके पड़े थे? अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो इस देश की सेना के जवान देश के लिए मर-मिटते रहे, लेकिन आप देश के जवानों के सम्मान में एक वॉर मेमोरियल तक नहीं बना पाए थे। आपने इसे क्यों नहीं बनाया? अगर आप अंग्रेज़ों से प्रभावित नहीं थे, तो भारतीय भाषाओं को हीन भावना से क्यों देखा गया? स्थानीय भाषा में पढ़ाई के प्रति आप लोगों की बेरुखी क्यों थी? अगर आप अंग्रेज़ों से प्रेरित नहीं थे, तो भारत को मदर ऑफ डेमोक्रेसी बताने से आपको कौन रोकता था? आदरणीय सभापति जी, मैं सैकड़ों उदाहरण दे सकता हूँ कि आप किस प्रभाव में काम करते थे और देश को ये सारी बातें याद आने वाली हैं। आदरणीय सभापति जी, मैं एक और उदाहरण देना चाहता हूं। कांग्रेस ने नैरेटिव फैलाया और नैरेटिव का परिणाम क्या हुआ कि भारत

की संस्कृति और संस्कारों को मानने वाले लोगों को बड़े हीन भाव से देखा जाने लगा, दकियानूसी माना जाने लगा। इस प्रकार से हमारे अतीत के प्रति अन्याय करने की नौबत आई। अपनी मान्यताओं को गाली देते हैं, अपनी अच्छी परंपराओं को गाली देते हैं, तो क्या आप प्रोग्रेसिव हैं! देश में इस प्रकार के नैरेटिव गढ़े जाने लगे और उसका नेतृत्व कहां होता था, यह दुनिया भली-भांति जानती है। दूसरे देश से आयात करना, उस पर गर्व करना और अगर भारत की कोई चीज़ है, तो वह दूसरे दर्जे की है, यह स्टेटस बना दिया गया था। यह स्टेटस सिम्बल बना दिया था कि यह बाहर से आया है, 'मेड इन फॉरेन' का स्टेटस बना दिया था। ये लोग आज भी 'वोकल फॉर लोकल' बोलने से बच रहे हैं। आज मेरे देश के गरीबों के कल्याण का काम हो रहा है। आज आत्मनिर्भर भारत की बात उनके मुंह से नहीं निकलती है। आज 'मेक इन इंडिया' कोई बोलता है, तो उनके पेट में चूहे दौड़ने लग जाते हैं। आदरणीय सभापति जी, देश यह सब देख चुका है और अब समझ भी चुका है। उसी का परिणाम आप भुगत भी रहे हैं।

आदरणीय सभापति जी, राष्ट्रपति जी ने अपने अभिभाषण में विस्तार से चार सबसे बड़ी जातियों के विषय में हम सबको संबोधित किया था - युवा, नारी, गरीब और हमारे अन्नदाता। हम जानते हैं कि इनकी समस्याएं ज्यादातर एक समान हैं, इनके सपने भी एक समान हैं और अगर उनके समाधान करने हैं, तो थोड़ा उन्नीस-बीस का फर्क पड़ेगा, लेकिन चारों वर्गों के समाधान के रास्ते भी एक ही हैं। इसलिए उन्होंने बहुत ही उपयुक्त रूप से राष्ट्र का मार्गदर्शन किया है कि इन चार स्तम्भों को मजबूत करिए, तो देश विकसित भारत की तरफ तेज गति से आगे बढ़ेगा।

आदरणीय सभापति जी, अगर हम 21वीं सदी में हैं, हम विकसित भारत के सपनों को इसी सदी में 2047 तक सिद्ध करना चाहते हैं, तो 20वीं सदी की सोच नहीं चल सकती है। 20वीं सदी का स्वार्थी एजेंडा, मैं और मेरा वाला जो खेल है, वह 21वीं सदी में देश को समृद्ध, विकसित भारत नहीं बना सकता है। इन दिनों एक बार फिर से जाति की काफी बातें हो रही हैं। ऐसा करने की उनको क्यों जरूरत पड़ गई, यह मैं तो नहीं जानता हूं, लेकिन अगर उनको जरूरत पड़ी है, तो पहले जरा वे अपने गिरेबान में झांकें, तब उनको पता चलेगा कि क्या किया है। दलित, पिछड़े और आदिवासी, कांग्रेस इनकी जन्मजात सबसे बड़ी विरोधी रही है। मैं तो कभी-कभी सोचता हूं कि अगर बाबा साहेब न होते, तो शायद एससी, एसटी को आरक्षण मिलता या नहीं मिलता, यह भी मेरे मन में सवाल उठता है। ...(**व्यवधान**)... मैं यह कह रहा हूं, इसके पीछे मेरे पास प्रमाण हैं। इनकी सोच आज से नहीं, उस समय से ऐसी है। इसके मेरे पास प्रमाण हैं और मैं प्रमाण के सिवाय यहां कहने के लिए नहीं आया हूं। जब बातें वहां से उठी हैं, तो फिर उनको तैयारी रखनी चाहिए। मेरा परिचय तो हो चुका है, दस साल हो गए हैं। मैं आदरपूर्वक नेहरू जी को इन दिनों ज्यादा याद करता हूँ, क्योंकि हमारे साथियों की अपेक्षा रहती है कि ज़रा उनके ऊपर कुछ बोलिए, तो बोलना चाहिए। अब देखिए, एक बार नेहरू जी ने एक चिट्ठी लिखी थी और यह चिट्ठी मुख्य मंत्रियों को लिखी थी। मैं उसका अनुवाद पढ़ रहा हूँ। उन्होंने लिखा था। यह देश के प्रधान मंत्री, पंडित नेहरू जी द्वारा उस समय के देश के मुख्य मंत्रियों को लिखी गई चिट्ठी है। यह ऑन रिकॉर्ड है। मैं अनुवाद पढ़ता हूँ। "मैं किसी भी आरक्षण को पसंद नहीं करता और खास कर नौकरी में आरक्षण तो कतई नहीं। मैं ऐसे किसी भी कदम के खिलाफ हूँ, जो अकुशलता को बढ़ावा दे, जो दोयम दर्जे की तरफ ले जाए।" यह पंडित नेहरू की मुख्य मंत्रियों को लिखी हुई चिट्ठी है। तब जाकर मैं कहता हूँ कि ये इसके जन्मजात विरोधी हैं। नेहरू जी कहते थे, ...(**व्यवधान**)... नेहरू जी कहते

थे, अगर एससी, एसटी, ओबीसी को नौकरियों में आरक्षण मिला, तो सरकारी काम का स्तर गिर जाएगा। आज जो ये आँकड़े गिनाते हैं कि इतने यहाँ हैं, इतने यहाँ हैं, उसका मूल यहाँ है, क्योंकि उस समय उन्होंने रोक दिया था, रिक्रूटमेंट ही मत करो। ...(**व्यवधान**)... अगर उस समय सरकार में भर्ती हुई होती ...(**व्यवधान**)... और वे प्रमोशन करते-करते आगे बढ़ते, तो आज यहाँ पर पहुँचते। ...(**व्यवधान**)... सभापति जी, मैं यह क्वोट पढ़ रहा हूँ। ...(**व्यवधान**)... आप वेरिफाई कर सकते हैं, मैं पंडित नेहरू का क्वोट पढ़ रहा हूँ। ...(**व्यवधान**)...

MR. CHAIRMAN: Please sit down. *...(Interruptions)...* Why do you interrupt? ...(Interruptions)... The Leader of the Opposition was heard in rapt attention. *...(Interruptions)...* Are you setting this example? *...(Interruptions)...* The Leader of the Opposition was heard in rapt attention. *...(Interruptions)...* Please sit down. *...(Interruptions)...*

श्री नरेन्द्र मोदी: आदरणीय सभापति जी, आप तो जानते हैं कि नेहरू जी ने जो कहा, वह कांग्रेस के लिए हमेशा से पत्थर की लकीर होता है। नेहरू जी ने कहा, मतलब यह उनके लिए पत्थर की लकीर है। दिखावे के लिए आप कुछ भी कहें, लेकिन आपकी सोच ऐसे कई उदाहरणों से सिद्ध होती है। मैं अनगिनत उदाहरण दे सकता हूँ, लेकिन मैं एक उदाहरण जरूर देना चाहता हूँ और वह उदाहरण मैं जम्मू-कश्मीर का देना चाहता हूँ। कांग्रेस ने जम्मू-कश्मीर के एससी-एसटी-ओबीसी को 7 दशकों तक उनके अधिकारों से वंचित रखा। आर्टिकल 370 - हम कितनी सीटें जीतेंगे, उसकी बात मैं अभी नहीं कर रहा हूँ, हमने आर्टिकल 370 को निरस्त किया, तब जाकर इतने दशकों के बाद एससी-एसटी-ओबीसी को वे अधिकार मिले, जो देश के लोगों को वर्षों से मिले हुए थे, जिनको रोक कर रखा था। जम्मू-कश्मीर में फॉरेस्ट राइट्स एक्ट उनको प्राप्त नहीं थे। जम्मू-कश्मीर में प्रिवेंशन ऑफ एट्रोसिटी एक्ट नहीं था, हमने 370 हटा कर ये अधिकार उनको दिए। हमारे एससी समुदाय में भी सबसे पीछे, पीड़ित कोई रहा, तो हमारा वाल्मीकि समाज रहा। लेकिन हमारे वाल्मीकि परिवारों को भी 7-7 दशकों के बाद भी - वे जम्मू-कश्मीर में रहे, लोगों की सेवा करते रहे - लेकिन डोमिसाइल का अधिकार नहीं दिया गया। मैं आज देश को भी अवगत कराना चाहता हूँ कि स्थानीय निकायों में, लोकल सेल्फ गवर्नमेंट्स में ओबीसी के आरक्षण का विधेयक भी कल, 6 फरवरी को लोक सभा में पारित हो गया है।

आदरणीय सभापति जी, एससी, एसटी और ओबीसी को बड़ी भागीदारी में कांग्रेस और उसके साथियों को हमेशा परेशानी रही है। बाबा साहेब की राजनीति को, बाबा साहेब के विचारों को खत्म करने के लिए कोई कसर उन्होंने नहीं छोड़ी है। वक्तव्य अवेलेबल है, चुनावों में क्या-क्या बोला गया है, वह भी अवेलेबल है। उनको 'भारत रत्न' देने की भी तैयारी नहीं थी। वह भी भाजपा के समर्थन से और सरकार बनी, तब बाबा साहेब को 'भारत रत्न' मिला। ...(**व्यवधान**)... इतना ही नहीं, सीताराम केसरी अति पिछड़ी जाति से थे। वे कांग्रेस पार्टी के अध्यक्ष थे। उनको उठाकर फुटपाथ पर फेंक दिया गया। ...(**व्यवधान**)... ओबीसी से थे। ...(**व्यवधान**)... वह वीडियो अवेलेबल है। ...(**व्यवधान**)... वह देश ने देखा कि सीताराम केसरी के साथ क्या हुआ।

आदरणीय सभापति जी, इनके एक मार्गदर्शक अमेरिका में बैठे हैं। ...(**व्यवधान**)... सभापति जी, इनके एक मार्गदर्शक अमेरिका में बैठे हैं। ...(**व्यवधान**)...

MR. CHAIRMAN: Only the address will go on record, please. ...*(Interruptions)*... Only address... *(Interruptions)*... No.

श्री नरेन्द्र मोदी: जो पिछले चुनाव में 'हुआ तो हुआ' - 'हुआ तो हुआ' के लिए फेमस हो गए थे। कांग्रेस इस परिवार की काफी करीबी है। उन्होंने अभी-अभी संविधान निर्माता बाबा साहेब अम्बेडकर के योगदान को छोटा करने का भरपूर प्रयास किया। ...(**व्यवधान**)...

आदरणीय सभापति जी, देश में पहली बार एनडीए ने एक आदिवासी बेटी को राष्ट्रपति बनाने के लिए प्रस्ताव दिया। ...(**व्यवधान**)... उनको उम्मीदवार बनाया। ...(**व्यवधान**)... आपका हमसे वैचारिक विरोध हो, वह एक बात है। ...(**व्यवधान**)... अगर हमसे वैचारिक विरोध होता, आपने सामने कैंडिडेट खड़ा किया होता, तो मैं समझ सकता था। ...(**व्यवधान**)... लेकिन वैचारिक विरोध नहीं था, क्यों - क्योंकि हमारे यहाँ से गये हुए व्यक्ति को आपने उम्मीदवार बनाया। इसलिए यह वैचारिक विरोध नहीं था, आपका विरोध एक आदिवासी बेटी के लिए था। ...(**व्यवधान**)... इसलिए जब संगमा जी चुनाव लड़ रहे थे, वे भी नॉर्थ-ईस्ट के एक आदिवासी थे, उनके साथ भी यही किया गया था। ...(**व्यवधान**)... सभापति जी, राष्ट्रपति जी का अपमान करने की घटनाएँ कम नहीं हैं। इस देश में ऐसा पहली बार हुआ है। उनके जिम्मेदार लोगों के मुँह से ऐसी-ऐसी बातें निकली हैं कि शर्म से माथा झुक जाए। राष्ट्रपति जी के लिए ऐसी भाषा बोली गयी है। मन में जो कसक पड़ी है, वह कहीं न कहीं इस प्रकार से निकलती रहती है। ...(**व्यवधान**)... एनडीए के अन्दर हमें 10 साल काम करने का मौका मिला। हमने पहले दलित को और अब आदिवासी को - हमारी प्राथमिकता क्या है, हमने हमेशा इसका परिचय दिया है। ...(**व्यवधान**)...

आदरणीय सभापति जी, जब मैं हमारी सरकार की परफॉर्मेंस की बात करता हूँ, एनडीए की गरीब कल्याण की नीतियों की बातें करता हूँ, तो थोड़ा सा अगर उस समाज को निकट से जानते हों, तो आखिर कौन समाज लाभार्थी है, वे कौन लोग हैं? किसको झुग्गी-झोपड़ियों में रह कर अपनी जिंदगी गुजारनी पड़ रही है? ये किस समाज के लोग हैं? इनको मुसीबतों से गुजरना पड़ता है, व्यवस्थाओं से वंचित रहना पड़ा। यह कौन समाज है? हमने जितना काम किया है, वह यही एससी, एसटी, ओबीसी, आदिवासी समाज के लिए है। कच्ची बस्तियों में रहने वाले लोगों को पक्का घर मिला है, तो मेरे इस समाज के बंधुओं को मिला है।...(**व्यवधान**)... इनको स्वच्छता के अभाव में हर वक्त बीमारी से जूझना पड़ता था। इनको 'स्वच्छ भारत अभियान' का लाभ देने का काम हमारी योजनाओं के तहत मिला है, ताकि उनको अच्छी जिंदगी जीने का अवसर मिले। इन्हीं परिवारों की हमारी माताएं-बहनें धुएँ से खाना पका-पका करके अपने स्वास्थ्य के संकट को झेल रही थीं। हमने उनको उज्ज्वला गैस कनेक्शन दिया। वह इन्हीं परिवारों को दिया। मुफ्त राशन हो, मुफ्त इलाज हो - इसके लाभार्थी यही मेरे परिवार हैं, जो समाज के इस वर्ग के मेरे परिवारजन हैं, जिनके लिए हमारी सारी योजनाएँ काम कर रही हैं।

आदरणीय सभापति जी, यहाँ पर कुछ ऐसा नैरेटिव रखा गया, लेकिन तथ्यों को इस प्रकार से नकारने से किसका भला होगा! आप ऐसा करके अपनी क्रेडिबिलिटी भी खो रहे हैं, अपनी प्रतिष्ठा भी खो रहे हैं।

आदरणीय सभापति जी, यहाँ शिक्षा के भ्रामक आँकड़े रखे गए। गुमराह करने का कैसा प्रयास होता है! एससी, एसटी स्टूडेंट्स के लिए जो स्कॉलरशिप दिया जाता है, पिछले 10 वर्ष में उसकी वृद्धि हुई है। इन 10 वर्षों में स्कूलों में, हायर एजुकेशन में नामांकन की संख्या भी बहुत बढ़ी है और ड्रॉप आउट बहुत तेजी से कम हुआ है। आदरणीय सभापति जी, 10 साल पहले 120 एकलव्य मॉडल स्कूल्स थे और आज 400 एकलव्य मॉडल स्कूल्स हैं। आप इन चीजों को क्यों नकारते हैं? आप ऐसा क्यों करते हैं? यह मुझे समझ में नहीं आता है।

सभापति जी, पहले एक सेंट्रल ट्राइबल यूनिवर्सिटी थी, आज 2 सेंट्रल ट्राइबल यूनिवर्सिटीज़ हैं। आदरणीय सभापति जी, यह भी सच्चाई है कि लंबे अरसे तक दलित, पिछड़े, आदिवासी बेटे-बेटियाँ कॉलेजों का दरवाजा तक नहीं देख पाते थे। मुझे याद है, जब मैं गुजरात में सीएम बना, तब मेरे सामने चौंकाने वाला ऐनालिसिस आया। गुजरात में उमरगाम से अम्बाजी पूरा बेल्ट आदिवासी बहुल क्षेत्र है। हमारे दिग्विजय जी के एक दामाद भी उसी इलाके में हैं। उस पूरे इलाके में साइंस स्ट्रीम का एक भी स्कूल नहीं है। अब उस इलाके में मेरे आदिवासी बच्चों के लिए साइंस स्ट्रीम का स्कूल नहीं, तो इंजीनियरिंग, डॉक्टरी का तो सवाल ही कहाँ उठता है! ऐसी मिनिमम चीजें वहाँ नहीं थीं और ये यहाँ पर क्या भाषण दे रहे हैं!

आदरणीय सभापति जी, मैं बताना चाहता हूँ, सदन को गर्व होगा, कि आप उस सदन में बैठे हैं, जहाँ एक ऐसी सरकार आपके साथ बात कर रही है, एक ऐसी सरकार नेतृत्व कर रही है, जहाँ कितना बड़ा परिवर्तन आया है। आप उस समाज का विश्वास बढ़ाइए, उनका हौसला बुलंद कीजिए। वह देश की मुख्य धारा में तेजी से आगे बढ़े, उसके लिए हम प्रयास करें, सामूहिक प्रयास करें। मैं आदिवासी, एससी, एसटी समाज के विद्यार्थियों के नामांकन के संबंध में कुछ आँकड़े रखना चाहता हूँ। उच्च शिक्षा में एससी विद्यार्थियों का नामांकन 44 परसेंट बढ़ा है। उच्च शिक्षा में एसटी विद्यार्थियों का नामांकन 65 परसेंट बढ़ा है। हायर एजुकेशन में ओबीसी समाज के विद्यार्थियों के नामांकन में 45 परसेंट की बढ़ोतरी हुई है। जब मेरे गरीब, दलित, पिछड़े, आदिवासी और वंचित परिवार के बच्चे हायर एजुकेशन में जाएँगे, डॉक्टर्स बनेंगे, इंजीनियर्स बनेंगे, तो समाज के अंदर एक नया वातावरण पैदा होगा। उस दिशा में हमारी कोशिश यही है कि मूलभूत समस्याओं का समाधान करने के लिए थोड़ा समय लगे, लेकिन हम मजबूती से काम करें और इसलिए हमने एजुकेशन पर इस प्रकार से बल देकर काम किया है। कृपा करके जानकारियों का अभाव है तो कहिए, हम आपको जानकारियाँ दे देंगे, लेकिन ऐसे नैरेटिव मत बनाइए कि आपकी प्रतिष्ठा भी कम हो, आपके शब्द की ताकत खत्म हो जाए। आप पर कभी-कभी दया आ जाती है।

आदरणीय सभापति जी, 'सबका साथ, सबका विकास', यह नारा नहीं है, यह मोदी की गारंटी है। जब इतने सारे काम करते हैं, तो किसी ने एक कविता लिखकर भेजी थी। वह कविता तो बहुत लम्बी है, लेकिन उसमें एक वाक्य है:

"मोदी की गारंटी का दौर है नये भारत की भोर,
आउट ऑफ वारंटी चल रही दुकानें खोजें अपनी ठौर।"

आदरणीय सभापति जी, आज किस प्रकार देश में निराशा फैलाने का प्रयास किया जा रहा है। मैं यह तो समझता हूँ कि जो लोग इतनी निराशा की गर्त में डूब चुके हैं, उनमें अब निराशा फैलाने का सामर्थ्य भी बचा नहीं है। वे आशा का संचार तो कर ही नहीं सकते हैं, क्योंकि जो खुद निराशा में डूबे हैं, उनसे आशा की उम्मीद नहीं की जा सकती है, लेकिन देश में हर जगह जहाँ बैठो, वहाँ निराशा, निराशा, निराशा फैलाने का जो खेल चल रहा है और यह सच्चाई को नकारकर हो रहा है, उससे वे न खुद का भला कर पाएँगे और न देश का भला कर पाएँगे।

आदरणीय सभापति जी, हर बार एक ही गाना गाया जाता है। समाज के कुछ वर्गों को भड़काने के लिए बिना हक़ीकत ऐसे वाक्य बोल दिए जाते हैं। मैं देश के सामने कुछ हक़ीकतों को रखना चाहता हूँ। मुझे विश्वास है कि मीडिया ऐसे विषयों पर ज़रा डिबेट कर ले, ताकि पता चले। ...(**व्यवधान**)...

आदरणीय सभापति जी, यहाँ पर सरकारी कंपनियों को लेकर हम पर भांति-भांति के आरोप लगे। क्या-क्या आरोप लगाए जा रहे हैं! उनका सिर, पैर, माथा कुछ नहीं है, बस लगाते चलो। अब देखिए, देश को याद है कि मारुति के शेयर्स का क्या खेल चल रहा था। उस जमाने में यह बात हेडलाइन बना करती थी कि मारुति के शेयर्स का क्या खेल चल रहा है। मैं उसकी गहराई में नहीं जाना चाहता हूँ, वरना वहाँ तक पानी पहुँचेगा नहीं, शायद यहीं पर करंट लग जाएगा, इसलिए मैं वहाँ तक जाना नहीं चाहता। ...(**व्यवधान**)... आदरणीय सभापति जी, देश को जानना जरूरी है। आदरणीय सभापति जी, मैं तो आज़ाद भारत में पैदा हुआ हूँ, मेरे विचार भी आज़ाद हैं और मेरे सपने भी आज़ाद हैं। जो गुलामी की मानसिकता को जीने वाले हैं, उनके पास और कोई चीजें नहीं हैं, वे वही पुराने कागज़ लेकर घूमते रहते हैं।

आदरणीय सभापति जी, कांग्रेस ने कहा कि हमने ये पीएसयू बेच दिए, ये पीएसयू डुबो दिए। यहाँ पर भांति-भांति की बातें कही गईं और मैं वरिष्ठ लोगों के मुँह से सुन रहा था। याद कीजिए, बीएसएनएल-एमटीएनएल को बरबाद करने वाले कौन थे? वह कौन सा कालखंड था, जब बीएसएनएल, एमटीएनएल बरबाद हो चुके थे! आप ज़रा याद कीजिए कि एचएएल की क्या दुर्दशा करके रखी थी और जाकर एचएएल के गेट पर जाकर भाषण देकर एचएएल के नाम पर वर्ष 2019 का चुनाव लड़ने का एजेंडा तय होता था। जिन्होंने एचएएल को तबाह कर दिया था, वे एचएएल के गेट पर जाकर भाषण झाड़ रहे थे।

आदरणीय सभापति महोदय, एयर इंडिया को किसने तबाह किया, किसने बरबाद किया, ये हालात कौन लाया था! कांग्रेस पार्टी और यूपीए 10 साल की उनकी बरबादी से मुंह नहीं मोड़ सकती। देश भलीभांति जानता है।

महोदय, अब मैं हमारे कार्यकाल की सफलता की बात बताना चाहता हूं। आदरणीय सभापति महोदय, जिस बीएसएनएल को आपने तबाह करके छोड़ा था, वही बीएसएनएल आज मेड इन इंडिया 4G, 5G की तरफ आगे बढ़ रहा है और दुनिया का ध्यान आकर्षित कर रहा है। ...(**व्यवधान**)... आदरणीय सभापति महोदय, एचएएल के लिए इतने भ्रम फैलाए गए, आज एचएएल रिकॉर्ड मैन्युफैक्चरिंग कर रहा है, रिकॉर्ड रेवेन्यु generate कर रहा है। जिसको लेकर इतना हो-हल्ला चलाये। महोदय, कर्णाटक में एशिया की सबसे बड़ी हैलीकॉप्टर बनाने वाली कम्पनी एचएएल बन गई। आपने कहां छोड़ा था और हमने उसे कहां पहुंचाया है! ...(**व्यवधान**)...

आदरणीय सभापति जी, एक कमांडो यहां नहीं है, एलआईसी को लेकर पता नहीं कैसे-कैसे बड़े विद्वत्तापूर्ण बयान देते थे। एलआईसी का ऐसा हो गया, एलआईसी का वैसा हो गया, एलआईसी का यूं हो गया। एलआईसी के लिए जितनी गलत बातें बोल सकते थे, वे बोलीं - तरीका यही है कि किसी को बरबाद करना हो तो अफवाह फैलाओ, झूठ फैलाओ, भ्रम फैलाओ ...(**व्यवधान**)... और ट्रेंड ही वही है। गांव में किसी का बड़ा बंगला हो, उसे लेने का मन करता हो, लेकिन वह हाथ न लगता हो, तो हवा फैला देते हैं कि यह भूतिया बंगला है, यहां जो जाता है - ऐसी हवा फैला देते हैं कि कोई लेता नहीं है, फिर खुद जाकर उसे लपक लेते हैं। एलआईसी-एलआईसी - क्या चलाया? ...(**व्यवधान**)... आदरणीय सभापति जी, मैं सीना तानकर सुनाना चाहता हूं, आंखें ऊंची करके सुनाना चाहता हूं कि आज एलआईसी के शेयर्स रिकॉर्ड स्तर पर ट्रेड कर रहे हैं।

आदरणीय सभापति जी, अब प्रचार किया जा रहा है कि पीएसयू बंद हो गए। उनको याद भी नहीं होगा कि क्या है! बस, किसी ने पकड़ा दिया, बोलो-बोलो। देश में वर्ष 2014 में 234 पीएसयू थे, फिर वर्ष 2014 में जब उन्होंने छोड़ा, तब 234 थे, जो आज 254 हैं। उस समय 234 थे, आज 254 हैं। वे पता नहीं कौन सा arithmetic जानते हैं, कहते हैं कि बेच दिए। अब 234 में से बेचने के बाद 254 हो गए! आप लोग क्या कर रहे हैं? आदरणीय सभापति महोदय, आज अधिकतर पीएसयू रिकॉर्ड रिटर्न दे रहे हैं और इन्वेस्टर्स का भरोसा पीएसयू की तरफ बढ़ रहा है। ...(**व्यवधान**)... जो थोड़ा भी शेयर बाज़ार के बारे में जानते हैं, उनको समझ आता है, अगर नहीं समझ आता है, तो किसी को पूछिए। महोदय, बीएसई इंडैक्स में पीएसयू में बीते एक वर्ष के दौरान लगभग दोगुनी उछाल हुआ है। मैं दस साल पहले, यानी 2004 से 2014 के बीच की बात करता हूं। पीएसयू का नेट प्रॉफिट करीब-करीब सवा लाख करोड़ रुपये था और इन दस वर्ष में पीएसयू का नेट प्रॉफिट ढाई लाख करोड़ रुपये है। हमारे दस वर्ष में पीएसयू की नेट वर्थ 9.5 लाख करोड़ से बढ़कर 17 लाख करोड़ हो गई है। इनका हाथ जहां भी लगता है, उसका डूबना तय हो जाता है और यही दशा करके उन्होंने छोड़ी थी। हम मेहनत करके उसे बाहर लाये । इतनी प्रतिष्ठा बढ़ी है। आपको खुशी होनी चाहिए। आप भ्रम मत फैलाइए, बाजार में ऐसी हवा न फैलाइए कि देश के सामान्य निवेशक के मन में उलझन आ जाए। ऐसा काम आप नहीं कर सकते।...(**व्यवधान**)... इन लोगों की मर्यादा इतनी है कि इन्होंने अपने युवराज को एक स्टार्टअप बनाकर दिया है। अभी वह नॉन स्टार्टर है। न तो वह लिफ्ट हो रहा है, न लॉन्च हो रहा है। आप पिछली बार भी इतनी सादगी से रहे होते, तो कितना मजा आता। आदरणीय राष्ट्रपति जी ...(**व्यवधान**)...

कुछ माननीय सदस्य : सभापति जी, आपका प्रमोशन हो गया है।

श्री नरेन्द्र मोदी : बधाई हो, बधाई हो, सबको बधाई हो। आदरणीय सभापति जी, मेरा सौभाग्य रहा कि मुझे लंबे समय तक एक राज्य के मुख्य मंत्री के नाते देश की और जनता की सेवा करने का अवसर मिला। इसलिए मैं रीजनल एस्पिरेशन्स को भली-भांति समझता हूं, क्योंकि मैं उस प्रोसेस से निकला हूं। जैसे यहां हमारे दिग्विजय जी हैं। उनको भली-भांति सहज समझ आता है कि एक राज्य के लिए क्या होता है। हम लोग उसी दुनिया से निकलकर आए थे, तो हमें अनुभव है, पता है, शरद पवार जी को पता है। वैसे यहां कुछ लोग हैं, जिनको इन सारी चीजों के बारे में पता

है, देवेगौड़ा साहब हैं, इन लोगों को इन सारी चीजों के बारे में पता है। हम इसका महात्म्य समझते हैं, हमें किताबों में नहीं पढ़ना पढ़ता है, हम अनुभव करके आए हैं। यह भी सच्चाई है कि दस साल तक यूपीए की पूरी शक्ति गुजरात को कुछ न करने में लगी हुई थी, आप उसकी कल्पना नहीं कर सकते हैं, लेकिन मैं आंसू नहीं बहाता हूं, मेरी रोने की आदत नहीं है। इतने संकटों के बावजूद भी, इतने जुल्म के बाद भी, हर प्रकार की मुसीबतों को झेलते हुए भी - मेरी तो मुसीबत ऐसी थी कि मुझे किसी मिनिस्टर से appointment भी नहीं मिलती थी, वे कहते थे कि मेरी दोस्ती है, तो मैं फोन पर बात कर लूंगा, लेकिन उन्हें कहीं पर फोटो आने का डर रहता था। यहां मंत्रियों को डर था। खैर, मैं उनकी मुसीबतें समझ सकता हूं। मेरे यहां एक बार बहुत बड़ी प्राकृतिक आपदा आई। मैंने उस समय प्रधान मंत्री जी से रिक्वेस्ट की कि आप आइए और एक बार जरा देख लीजिए। उनका कार्यक्रम बना। सर, एक एडवाइज़री कमेटी बनी थी, फिर वहां से हुक्म आया। अगर कोई हैलिकॉप्टर से हवाई निरीक्षण करे, वह तो मैं समझ सकता हूं। वे कार्यक्रम बदलकर किस राज्य में गए, यह तो मुझे आज याद नहीं आ रहा है। वे बोले कि हम हवाई जहाज से ऊपर से ही देख लेंगे, हम गुजरात में नहीं आएंगे। मैं सूरत पहुंचा हुआ था, वे आने वाले थे, मैं जानता हूं कि आखिर में क्या हुआ होगा! आप कल्पना कर सकते हैं कि मैंने प्राकृतिक आपदा में भी ऐसी मुसीबतों को झेला है। उसके बावजूद उस समय भी मेरा मंत्र था और आज भी मेरा मंत्र है कि देश के विकास के लिए राज्य का विकास, भारत के विकास के लिए गुजरात का विकास होना जरूरी है। हम सबको इसी रास्ते पर चलना चाहिए। हम राज्यों के विकास से ही राष्ट्र का विकास कर पाएंगे, इस पर कोई विवाद नहीं हो सकता है।

आदरणीय सभापति जी, मैं आपको विश्वास देता हूं कि अगर राज्य एक कदम चलता है, तो दो कदम चलने की ताकत देने के लिए मैं तैयार हूं। कोऑपरेटिव फेडरलिज़्म क्या होता है! आज देश को कॉम्पिटिटिव कोऑपरेटिव फेडरलिज़्म की जरूरत है। हमारे राज्यों के बीच तंदुरुस्त प्रतिस्पर्धा हो ताकि हम तेज़ी से देश में आगे बढ़ सकें। हमें एक सकारात्मक सोच के साथ आगे चलने की जरूरत है। जब मैं राज्य में था तब भी इन्हीं विचारों को लेकर काम करता था, इसलिए चुपचाप सहता भी था।

आदरणीय सभापति जी, कोविड एक उदाहरण है। दुनिया में इतना बड़ा संकट आया, ऐसे संकट के समय मैंने राज्य के मुख्य मंत्रियों के साथ उस काल खंड में 20 बैठकें कीं। मैंने एक-एक बात पर विचार-विमर्श करके, साथ लेकर के काम किया। सभी राज्यों का सहयोग लेकर, एक टीम बनकर केंद्र और राज्य ने काम किया, दुनिया जिस मुसीबत को झेल नहीं पाई, हम सबने मिलकर के उसका सामना किया। मैं किसी एक को क्रेडिट कभी नहीं दूंगा, सबने मिलकर इस देश को बचाने के लिए जो हो सकता था, वह किया। राज्यों को भी उसका क्रेडिट लेने का पूरा अधिकार है। इस सोच के साथ हमने काम किया।

आदरणीय सभापति जी, हम जी20 का आयोजन दिल्ली में कर सकते थे, हम दिल्ली में इतने बड़े-बड़े नेताओं के बीच में रहकर सब कुछ कर सकते थे, ऐसा पहले हुआ भी है, लेकिन हमने ऐसा नहीं किया। हमने जी20 का पूरा यश राज्यों को दिया, दिल्ली में एक मीटिंग की तो राज्यों में 200 कीं। एक-एक राज्य को दुनिया का एक्सपोज़र मिले - यह गलती से नहीं हुआ, यह योजना के तरीके से हुआ। किस राज्य में किसकी सरकार है, मैं इस आधार पर देश नहीं चलाता हूं। हम सब मिलकर देश को आगे बढ़ाना चाहते हैं, इस भूमिका से काम किया है।

आदरणीय सभापति जी, हमारे देश में विदेश से मेहमान आते थे, अब मेरे आने के बाद आ रहे हैं, ऐसा थोड़े ही है, पहले भी आते थे। आज विदेशी मेहमान आते हैं, तो मेरा आग्रह रहता है कि आपको एक दिन किसी राज्य में जाना चाहिए। मैं उनको लेकर राज्यों में जाता हूं, ताकि उनको पता चले कि मेरा देश केवल दिल्ली नहीं है, मेरा देश चेन्नई में भी है, मेरा देश बेंगलुरु में भी है, मेरा देश हैदराबाद में भी है, मेरा देश पुरी में भी है, भुवनेश्वर में भी है, मेरा देश कोलकाता में भी है, मेरा देश गुवाहाटी में भी है। पूरी दुनिया को मेरे देश के हर कोने का एक्सपोज़र मिले, इसके लिए हम कोशिश करते हैं। हम वहां की सरकार के सहयोग या असहयोग को तराजू पर नहीं तौलते हैं। एक ईमानदारी से, इस देश के भविष्य के लिए पूरा विश्व हमारे भारत को जाने, इसके लिए हम प्रयास करते हैं। सबको मालूम है कि 26 जनवरी को इतना काम रहता है, लेकिन उसके बावजूद मैं 25 तारीख को फ्रांस के राष्ट्रपति जी को राजस्थान की गलियों में घुमा रहा था, जिससे कि दुनिया को पता चले कि हमारा राजस्थान ऐसा है।

आदरणीय सभापति जी, हमने एक बहुत बड़ा कार्यक्रम एस्पिरेशनल डिस्ट्रिक्ट्स का लिया है जिसकी विश्व में एक मॉडल के रूप में चर्चा होती है। एस्पिरेशनल डिस्ट्रिक्ट्स की जो सफलता है, उसमें 80 परसेंट भूमिका मेरे राज्यों के सहयोग की है। राज्यों ने सहयोग दिया है, उन्होंने मेरी एस्पिरेशनल डिस्ट्रिक्ट्स की भावना को समझा है। आज मेरी उस एस्पिरेशनल डिस्ट्रिक्ट्स की भावना को आगे बढ़ाने के लिए 80 परसेंट ताकत राज्यों से मिल रही है, डिस्ट्रिक्ट लेवल के अफसरों से मिल रही है और जो राज्य, राज्यों की औसत में भी आखिरी पायदान पर खड़े थे, वे आज नेशनल एवरेज के साथ कंपीटीशन करने लगे हैं। ये डिस्ट्रिक्ट्स कभी पिछड़े डिस्ट्रिक्ट्स माने जाते थे। आज यह सबके सहयोग से हो रहा है। इसलिए हमारे कार्यक्रमों की रचना ही सबको साथ लेकर चलने की है और मिलकर देश के भविष्य को बनाने की है। आज देश का हर कोना, हर परिवार विकास के फल प्राप्त करे - यह हम सबका दायित्व है और हम उसी दिशा में जाना चाहते हैं। हम हर राज्य को उसका पूरा हक भी देना चाहते हैं, लेकिन मैं आज एक अहम मुद्दे पर अपनी पीड़ा व्यक्त करना चाहता हूं।

आदरणीय सभापति जी, एक राष्ट्र हमारे लिए सिर्फ जमीन का एक टुकड़ा नहीं है, बल्कि हम सबके लिए एक ऐसी इकाई है, जो प्रेरणा देने वाली इकाई है। जैसे शरीर होता है, शरीर में अंगांगिभाव होता है, अगर पैर में कांटा लगे, तो पैर के लिए हाथ कभी यह नहीं सोचता है कि मुझे क्या, पैर को कांटा लगा है, पैर पैर का काम करेगा। पल भर में हाथ पैर के पास पहुंच जाता है, कांटा निकालता है। कांटा पैर को लगता है, लेकिन आँख यह नहीं कहती कि मैं आँसू क्यों बहाऊँ? आँसू आँख से निकलते हैं। हिंदुस्तान के किसी भी कोने में दर्द हो, तो पीड़ा सबको होनी चाहिए। अगर देश का एक कोना, अगर शरीर का एक अंग काम नहीं करता है, तो पूरा शरीर अपंग माना जाता है, उसी प्रकार से यदि देश का कोई कोना, देश का कोई क्षेत्र विकास से वंचित रह जाएगा, तो देश विकसित नहीं हो सकता है। इसलिए हमारे भारत को एक अंगांगिभाव से देखना चाहिए, उसको टुकड़ों में नहीं देखना चाहिए। जिस प्रकार से इन दिनों एक भाषा बोली जा रही है, देश को तोड़ने के लिए राजनीतिक स्वार्थ के लिए नए नैरेटिव गढ़े जा रहे हैं, एक पूरी सरकार मैदान में उतरकर वह भाषा गढ़ रही है, उससे बड़ा देश का दुर्भाग्य और क्या हो सकता है? आप मुझे बताइए कि झारखंड का कोई आदिवासी बच्चा अगर ओलंपिक के खेल में जाकर मेडल लेकर आएगा, तो क्या हम यह सोचते हैं कि यह तो झारखंड का बच्चा है? पूरा देश कहता है कि हमारे

देश का बच्चा है। जब झारखंड के एक बच्चे में प्रतिभा देखते हैं और देश हज़ारों, लाखों रुपये खर्च करके उसे अच्छी कोचिंग दिलाने के लिए दुनिया के किसी देश में भेजता है, तो क्या हम यह सोचेंगे कि यह खर्चा झारखंड के लिए हो रहा है? क्या यह इस देश के लिए नहीं हो रहा है? हम क्या करने लगे हैं, क्या भाषा बोलने लगे हैं? इस देश का एक गौरव है। हमारे यहाँ पर वैक्सीन थी। देश के करोड़ों लोगों के लिए वैक्सीन देने पर क्या हम यह कहेंगे कि वैक्सीन तो उस कोने में बनी थी, इसलिए हक उनका है, देश को नहीं मिल सकती। ऐसा सोच सकते हैं क्या? वैक्सीन उस शहर में बनी थी, इसलिए देश के और भागों को इसका लाभ नहीं मिलेगा - क्या यह सोचेंगे? क्या सोच बन गई है और एक राष्ट्रीय दल के अंदर से ऐसे विचार आएं - यह बहुत दुखद बात है।

आदरणीय सभापति जी, मैं पूछना चाहता हूं कि अगर हिमालय कल यह कहना शुरू कर दे कि ये नदियाँ मेरे यहाँ से बहती हैं, मैं तुम्हें पानी नहीं दूंगा, पानी का अधिकार मेरा है, तो देश का क्या होगा? देश कहाँ जाकर रुकेगा? जिन राज्यों में कोयला है, अगर वे यह कह दें कि कोयला नहीं मिलेगा, यह हमारी संपत्ति है, जाओ, तुम अंधेरे में गुज़ारा करो, तो देश कैसे चलेगा? आदरणीय सभापति जी, ऑक्सीजन- कोविड के समय हमारे यहाँ ऑक्सीजन की संभावनाएं - जो उद्योग हैं, उनके द्वारा - पूरे देश को ऑक्सीजन की जरूरत थी, अगर उस समय पूरब के लोग ऐसा कहकर बैठ जाते कि हम ऑक्सीजन नहीं दे सकते, हमारे लोगों को जरूरत है, देश को कुछ नहीं मिलेगा, तब देश का क्या होता? उन्होंने संकट झेलकर भी विदेश में ऑक्सीजन पहुंचाई। देश के अंदर यह भाव तोड़ने का क्या प्रयास हो रहा है? देश में इस प्रकार से कहना कि हमारा टैक्स, हमारी मनी - यह किस भाषा में बोला जा रहा है? यह देश के भविष्य के लिए नया खतरा पैदा करने वाली भाषा है। देश को तोड़ने के लिए नए-नए narrative खोजना बंद कर दीजिए। देश को आगे बढ़ना है, देश को एक साथ लेकर चलने का प्रयास कीजिए। आदरणीय सभापति जी, पिछले दस वर्ष नीति और निर्माण के... ...(**व्यवधान**)...

MR. CHAIRMAN: Nothing will go on record. ...*(Interruptions)*... No. ...*(Interruptions)*... Hon. Leader of the Opposition, please take your seat. ...*(Interruptions)*... This conduct does not suit your position. ...*(Interruptions)*... Please take your seat. ...*(Interruptions)*... Please take your seat. ...*(Interruptions)*...

श्री नरेन्द्र मोदी : आदरणीय सभापति जी, नीति और निर्माण नए भारत की नई दिशा दिखाने के लिए हैं, जो दिशा हमने पकड़ी है, जो निर्माण कार्य हमने लिए हैं - बेसिक सुविधाएं जरूर मिलें, बीते एक दशक में इस पर हमारा ध्यान केन्द्रित रहा है। आदरणीय सभापति जी, हर परिवार का जीवनस्तर ऊपर उठे, उसके जीवन में ईज़ ऑफ लिविंग बढ़े। अब समय की माँग है कि उसकी क्वालिटी ऑफ लाइफ में हम कैसे सुधार लाएं। हम आने वाले दिनों में हमारी पूरी शक्ति, पूरे सामर्थ्य से ईज़ ऑफ लिविंग से एक कदम आगे बढ़कर क्वालिटी ऑफ लाइफ की तरफ बढ़ना चाहते हैं। हम उसके लिए जाएंगे। आदरणीय सभापति जी, आने वाले पाँच वर्षों में हम neo middle class, जो गरीबी से निकलकर बाहर आए हैं, ऐसी neo middle class को नई ऊँचाइयों पर पहुंचाने के लिए और सशक्त बनाने के लिए हम अनेक प्रकार से पूरा प्रयास करने वाले हैं, इसलिए

हमने सामाजिक न्याय का जो मोदी कवच दिया है, उस मोदी कवच को और मजबूत बनाने वाले हैं, और ताकत देने वाले हैं।

आदरणीय सभापति जी, आजकल जब हम कहते हैं कि 25 करोड़ लोग गरीबी से बाहर आए हैं, तब एक ऐसा कुतर्क दिया जाता है कि 25 करोड़ बाहर आए, तो 80 करोड़ को अनाज क्यों देते हो? आदरणीय सभापति जी, हम जानते हैं कि कोई बीमार व्यक्ति हॉस्पिटल से बाहर आ जाए, तब भी डॉक्टर कहता है कि कुछ दिन इसे ऐसे-ऐसे संभालिए, खाने में परहेज रखिए, फलाना करिए, ढिकाना करिए। यह क्यों कहते हैं - कहीं वह दोबारा मुसीबत में न आ जाए। जो गरीबी से बाहर निकला है, उसे ज्यादा संभालना चाहिए, ताकि कोई ऐसा संकट आने से वह फिर से गरीबी की तरफ न लपक जाए, इसलिए उसे मजबूती देने का समय देना चाहिए। यह समय हमने गरीब को मजबूत होने के लिए दिया है, ताकि वह neo middle class वापस उस गर्त में न डूब जाए। हम आयुष्मान भारत योजना में पाँच लाख रुपये देते हैं, तो उसके पीछे भी एक इरादा है। अगर परिवार में एक बीमारी आ जाए, तो मध्यम वर्ग के आदमी को भी गरीब बनने में देर नहीं लगती है, इसलिए गरीबी से बाहर निकलना जितना जरूरी है, उतना ही जरूरी है कि गलती से भी वह गरीबी की तरफ पीछे न चला जाए। इसके लिए ध्यान रखने की आवश्यकता है, इसलिए हम अनाज देते हैं, अनाज देते रहेंगे, चाहे किसी को बुरा लगे या न लगे। 25 करोड़ गरीबी से बाहर निकले हैं, neo middle class हुए हैं, लेकिन मुझे समझ है, मैं वह दुनिया जी करके आया हूँ, उन्हें जरूरत ज्यादा है, इसलिए हमारी यह योजना जारी रहेगी। आदरणीय सभापति जी, देश जानता है और इसीलिए मैंने गारंटी दी है। मेरी गारंटी है कि गरीबों के पाँच लाख रुपये तक के इलाज की सुविधा आगे भी मिलती रहेगी। मेरी गारंटी है, मोदी की गारंटी है कि 80 परसेंट डिस्काउंट से जो दवाइयाँ मिल रही हैं, जिसका लाभ मध्यम वर्ग, गरीब को मिल रहा है, वह मिलता रहेगा। ...(**व्यवधान**)...

MR. CHAIRMAN: Kharge*ji*, nothing is going on record. ...*(Interruptions)*... Kharge*ji*, nothing is going on record. ...*(Interruptions)*...

श्री नरेन्द्र मोदी: आदरणीय सभापति जी, मोदी की गारंटी है कि किसानों को जो सम्मान निधि मिल रही है, वह सम्मान निधि चालू रहेगी, ताकि विकास की यात्रा में वे ताकत के साथ जुड़ जाएं। आदरणीय सभापति जी, गरीबों को पक्के घर देने का मेरा अभियान है। अगर परिवार बड़ा होता है, नया परिवार बनता है -- पक्के घर देने का मेरा कार्यक्रम जारी रहेगा। 'नल से जल योजना' के संबंध में भी मेरा पक्का इरादा है और मेरी पक्की गारंटी है। हमें नए शौचालय बनाने की जरूरत पड़ेगी और मेरी पक्की गारंटी है कि हम यह जारी रखेंगे। ये सारे काम तेजी से चलेंगे, क्योंकि विकास का जो रास्ता, विकास की जो दिशा हमने पकड़ी है, इसको हम किसी भी हालत में जरा भी धीमी नहीं होने देना चाहते हैं।

आदरणीय सभापति जी, हमारी सरकार का तीसरा टर्म दूर नहीं है। कुछ लोग इसे मोदी 3.0 कहते हैं। ...(**व्यवधान**)... मोदी 3.0 विकसित भारत की नींव को मजबूत करने के लिए पूरा शक्ति लगा देगा। अगले पांच साल में भारत में डॉक्टरों की संख्या पहले की तुलना में अनेक गुणा बढ़ेगी, मेडिकल कॉलेजों की संख्या बढ़ेगी, इस देश में इलाज बहुत सस्ता और सुलभ हो जाएगा।

अगले पांच साल में हर गरीब के घर में नल से जल का कनेक्शन होगा। आने वाले पांच साल में उन गरीबों को जो पीएम आवास देने हैं, उससे एक भी वंचित नहीं रहे, इसका पक्का ख्याल रखा जाएगा। अगले पांच साल सोलर पावर से बिजली का बिल ज़ीरो हो जाएगा, देश के करोड़ों नागरिकों का बिजली का बिल ज़ीरो हो जाएगा और अगर ठीक से आयोजन करेंगे, तो वे अपने घर पर बिजली बनाकर उसे बेचकर कमाई कर पाएंगे - यह अगले पांच साल का कार्यक्रम है। अगले पांच साल देश में पाइप से गैस के कनेक्शन का पूरे देश में नेटवर्क बनाने का भरपूर प्रयास किया जाएगा।

आदरणीय सभापति जी, आने वाले पांच साल हमारी युवा शक्ति का दम पूरी दुनिया देखेगी। आदरणीय सभापति जी, आप देखिएगा कि हमारे युवा स्टार्टअप्स, युवाओं के यूनिकॉर्न्स की संख्या लाखों में होने वाली है। इतना ही नहीं, टीयर-2, टीयर-3 सिटीज़ नए-नए स्टार्टअप्स से एक नई पहचान से उभरने वाली हैं - यह मैं पांच साल का चित्र अपने सामने देख रहा हूं। आदरणीय सभापति जी, रिसर्च फंडिंग की वृद्धि का प्रभाव आप देखिएगा कि पिछले सात दशक में जितने पेटेंट नहीं हुए हैं, उतने रिकॉर्ड पेटेंट्स फाइल होने का दिन आने वाले पांच साल में मैं देख रहा हूं। आज मेरे मध्यम वर्गीय लाखों बच्चे विदेशों में पढ़ने के लिए चले जाते हैं। मैं वह स्थिति लाना चाहता हूं कि मेरे बच्चों के लाखों रुपये बच जाएं, मेरे देश के मध्यम वर्ग के सपने पूरे हों और मेरे देश में बेस्ट से बेस्ट यूनिवर्सिटीज़ हों। उनको उच्चतम शिक्षा मेरे देश में मिले और मेरे बच्चों और उनके परिवार का पैसा बचे।

आदरणीय सभापति जी, आप आने वाले पांच साल में देखना कि कोई भी इंटरनेशनल खेल का कॉम्पीटिशन ऐसा नहीं होगा, जिसमें भारत का झंडा हर जगह न फहरा रहा हो। मैं देखने वाला हूं कि पांच साल में खेल जगत के अंदर दुनिया में भारत के युवाओं की शक्ति की पहचान होगी। आने वाले पांच साल में भारत का पब्लिक ट्रांसपोर्ट पूरी तरह ट्रांसफॉर्म होने वाला है। ...(**व्यवधान**)... अगले पांच साल में गरीब और मिडिल क्लास को तेज और शानदार यात्रा की सुविधाएं बहुत आसानी से मिलने वाली हैं, तेज मिलने वाली हैं, पूरी ताकत से यह सब होने वाला है। अगले पांच साल में देश बुलेट ट्रेन भी देखेगा और देश वंदे भारत ट्रेन का विस्तार भी देखेगा। ...(**व्यवधान**)...

आदरणीय सभापति जी, अगले पांच साल में आत्मनिर्भर भारत का अभियान नई ऊंचाई में होगा, देश हर क्षेत्र में आत्मनिर्भर होता नज़र आएगा। आने वाले पांच साल में मेड इन इंडिया सेमिकंडक्टर से दुनिया में हमारी गूंज होगी। हर इलेक्ट्रॉनिक गुड्स में वह चिप होगी, जिसमें किसी न किसी भारतीय का पसीना होगा। आदरणीय सभापति जी, दुनिया के इलेक्ट्रॉनिक बाजार में एक नई गति का सामर्थ्य है, आने वाले 5 साल में देश देखेगा।

आदरणीय सभापति जी, आज देश लाखों-करोड़ों रुपए का तेल इंपोर्ट करता है। अपनी ऊर्जा की जरूरतों के लिए हम ज्यादा से ज्यादा आत्मनिर्भर बनने की दिशा में काम करेंगे और मुझे विश्वास है कि हम ऊर्जा की जरूरतों पर जो डिपेंडेंसी है, वह कम करने में सफल होंगे।

आदरणीय सभापति जी, इतना ही नहीं, ग्रीन हाइड्रोजन अभियान के द्वारा हम दुनिया के बाजार को लालायित करने की दिशा में आगे बढ़ रहे हैं। हमारा ग्रीन हाइड्रोजन में ऊर्जा जरूरतों को पूरा करने का सामर्थ्य रहेगा। इथेनॉल की दुनिया में हम तेजी से आगे बढ़ रहे हैं। 20 परसेंट का लक्ष्य प्राप्त करके यह हमारे लोगों को ट्रांसपोर्टेशन में सस्ता मिले, इसकी व्यवस्था होगी।

आदरणीय सभापति जी, जब मैं 20 परसेंट इथेनॉल की बात करता हूँ, तो उसका सीधा लाभ मेरे देश के किसानों को होने वाला है। किसान एक नई परिस्थिति में होगा। देश के हजारों करोड़ रुपए खाद्य तेल पर खर्च होते हैं। हम अपने देश को कृषि प्रधान देश तो कहते हैं, लेकिन आज भी हजारों करोड़ रुपए का खाने का तेल हमें बाहर से लाना पड़ रहा है। हमारे देश के किसानों पर मुझे भरोसा है। जिन नीतियों को लेकर हम चल रहे हैं, एडिबल ऑयल में मेरा देश 5 साल में बहुत अधिक आत्मनिर्भर हो जाएगा। जो पैसा बचेगा, वह मेरे देश के किसान की जेब में जाएगा, जो आज विदेश के बाजार में जाता है।

आदरणीय सभापति जी, केमिकल से खेती के कारण हमारी धरती माँ को बहुत नुकसान हो रहा है। आने वाले 5 साल में देश के किसानों को नैचुरल फार्मिंग की तरफ ले जाने में हम सफलतापूर्वक आगे बढ़ेंगे। इससे एक नया जागृति का काम होगा और हमारी धरती माँ की भी सुरक्षा होगी। आदरणीय सभापति जी, नैचुरल फार्मिंग बढ़ने से दुनिया के बाजार में भी हमारे उत्पादों की ताकत बढ़ने वाली है।

आदरणीय सभापति जी, यूनाइटेड नेशंस के माध्यम से मैंने मिलेट का अभियान चलाया। श्री अन्न के नाते आज हमने उसको पहचान दी है। मैं वह दिन दूर नहीं देखता हूँ जबकि आने वाले 5 साल में दुनिया के बाजार में सुपर फूड के रूप में मेरे गाँव के छोटे-छोटे किसानों के द्वारा पैदा हुए मिलेट, श्री अन्न की दुनिया के बाजार में प्रतिष्ठा होगी, सुपर फूड की प्रतिष्ठा होगी।

आदरणीय सभापति जी, खेतों में ड्रोन किसानों की एक नई ताकत बन कर उभरने वाला है। 15 हजार ड्रोन दीदी का कार्यक्रम ऑलरेडी हम लॉन्च कर चुके हैं। यह तो शुरुआत है, आगे बहुत सफलता दिखती है।

आदरणीय सभापति जी, हम नैनो टेक्नोलॉजी को एग्रीकल्चर में प्रयोग में लाने में अब तक सफल हुए हैं। हमने नैनो यूरिया में बहुत बड़ी सफलता पाई है, नैनो डीएपी की दिशा में सफलता पाई है। आज एक बोरी भर खाद लेकर घूमने वाला किसान एक बोतल की खाद से काम चलाएगा, वह दिन दूर नहीं है।

आदरणीय सभापति जी, सहकारिता क्षेत्र में हमने एक नई मिनिस्ट्री बनाई है। उसके पीछे इरादा है कि सहकारिता का एक पूरा जन आंदोलन नई ताकत के साथ उभरे और 21वीं सदी की आवश्यकता के अनुसार उभरे। उसका सबसे बड़ा लाभ हमारे देश के लोगों को होगा। हमने जो 2 लाख भंडारण का काम हाथ में लिया है, जब वह 5 साल के भीतर पूरा हो जाएगा, तो छोटे किसान को भी अपनी पैदावार को रखने की जगह मिल जाएगी। फिर किसान तय करेगा किस भाव से बाजार में बेचना है, नहीं बेचना है। उसको जो बरबाद होने का डर था, वह खत्म हो जाएगा और किसान की आर्थिक ताकत बढ़ जाएगी। पशुपालन और मछलीपालन, मैं पक्का कहता हूँ कि नए रिकॉर्ड बनाने वाले हैं। आज हमारे यहाँ पशु की संख्या है, लेकिन दूध का उत्पादन कम है। हम इस स्थिति को बदल देंगे। फिशरीज एक्सपोर्ट करने की दुनिया में हम बहुत तेजी से विकास करेंगे, यह भी मेरा पूरा विश्वास है। हमने जो एफपीओ की रचना का काम प्रारम्भ किया है, इसका अनुभव बहुत अच्छा है। 5 साल के भीतर किसानों की एक नई संगठन की शक्ति होगी, कृषि उत्पादन में वैल्यू की ताकत होगी, यह लाभ मेरे देश के किसानों को अवश्य मिलने वाला है।

आदरणीय सभापति जी, जी20 की सफलता ने साफ कर दिया है और दुनिया में कोविड के बाद जो खुलापन आया, उस खुलापन का सबसे बड़ा लाभ हमने देखा है कि विश्व का ध्यान भारत

की तरफ गया है। इसलिए टूरिज्म आने वाले दिनों में एक बहुत बड़ा क्षेत्र होने वाला है, जो सबसे ज्यादा रोजगार देने वाला है। आज विश्व के कई देश हैं, जिनकी पूरी इकोनॉमी टूरिज्म पर निर्भर है। भारत में भी बहुत से राज्य ऐसे बन सकते हैं, जिनकी पूरी इकोनॉमी का सबसे बड़ा हिस्सा टूरिज्म होगा। वह दिन दूर नहीं। जिन नीतियों को लेकर हम चल रहे हैं, वह दिन दूर नहीं है, जब भारत एक बहुत बड़ा टूरिस्ट डेस्टिनेशन बनने वाला है। आदरणीय सभापति जी, जिसका हिसाब-किताब पहले बहुत कम हुआ करता था, जिसकी बातें सुन कर हमारा मज़ाक उड़ाया जाता था, जब मैं 'Digital India' की चर्चा करता था, जब मैं Fintech की चर्चा करता था, तो लोगों को ऐसा लगता था कि मैं ज़रा out of the box बातें कर रहा हूँ। Outdated सोच वाले लोगों के लिए सामर्थ्य का अभाव था, लेकिन आदरणीय सभापति जी, मुझे पूरा विश्वास है कि आने वाले 5 वर्षों में digital economy की दुनिया में भारत का डंका बजने वाला है ...(**व्यवधान**)... और डिजिटल व्यवस्थाएँ भारत के सामर्थ्य को बढ़ाने वाली हैं। विश्व मानता है कि एआई का सबसे ज्यादा उपयोग करने का सामर्थ्य अगर किसी देश में होगा, तो वह हिन्दुस्तान में होगा। latest से latest technology का उपयोग मेरा देश करेगा।

आदरणीय सभापति जी, स्पेस की दुनिया में भारत का नाम रौशन हो रहा है। हमारे वैज्ञानिकों का पराक्रम नजर आने वाला है और आने वाले 5 सालों का जो कार्यक्रम है, मैं आज उसको शब्दों में बयाँ नहीं करना चाहता हूँ, लेकिन विश्व को अचम्भित करने की दिशा में, हमारे वैज्ञानिक स्पेस की दुनिया में भारत को ले जाएँगे, यह मेरा पक्का विश्वास है।

आदरणीय सभापति जी, grassroot level की इकोनॉमी में बहुत बड़ा बदलाव है। 10 करोड़ स्वयं सहायता समूहों में हमारी माताएँ-बहनें जुड़ी हुई हैं और 3 करोड़ हमारी लखपति दीदी हैं, ये अपने आप में हमारी बेटियों के उत्कर्ष की गाथा लिख रही हैं। ...(**व्यवधान**)...

आदरणीय सभापति जी, ऐसे अनेक क्षेत्र हैं, जिन क्षेत्रों में मैं साफ देख रहा हूँ कि आने वाले 5 साल - हम कभी सुना करते थे कि भारत में स्वर्णिम युग था। मुझे वो दिन दूर नहीं दिखते, जब 5 साल में वह मजबूत नींव आयेगी और 2047 तक पहुँचते-पहुँचते यह देश उस स्वर्णिम युग को फिर से जीने लगेगा। मुझे यह विश्वास है। ...(**व्यवधान**)...

आदरणीय सभापति जी, 'विकसित भारत' - यह शब्दों का खेल नहीं है, यह हमारा कमिटमेंट है और इसके लिए हम समर्पित भाव से लगे हैं। हमारी हर सांस उस काम के लिए है, हमारा हर पल उस काम के लिए है, हमारी हर सोच उस काम के लिए समर्पित है। उसी एक भावना के साथ हम चले हैं, चल रहे हैं, चलते रहेंगे और देश आगे बढ़ता रहेगा, यह मैं आपको विश्वास दिलाता हूँ। आने वाली सदियाँ इस स्वर्ण काल को इतिहास में अंकित करेंगी। यह विश्वास मेरे मन में इसलिए है कि देश की जनता का मिजाज़ मैं भलीभाँति समझ रहा हूँ। देश ने बदलाव के 10 साल के अनुभव को देखा है। ...(**व्यवधान**)... उसने एक-एक क्षेत्र में जो बदलाव देखा है, वह तेज गति से बदलाव जीवन के हर क्षेत्र में ...(**व्यवधान**)... जीवन के हर क्षेत्र में नयी ऊँचाइयाँ, नये आयाम, नयी ताकत प्राप्त होने वाली है और हर संकल्प को सिद्धि तक पहुँचाना - यह हमारी कार्यशैली का हिस्सा है।

आदरणीय सभापति जी, मैं फिर एक बार कहूँगा कि इस सदन में आप सबने जो विचार रखे, उसके कारण मुझे देश के सामने सत्य रखने का जो अवसर मिला और डंके की चोट पर सत्य रखने का अवसर मिला तथा सदन की पवित्रता के बीच रखने का अवसर मिला है, संविधान

का पूरा साक्ष्य रख कर यह विचार रखने का अवसर मिला है। मुझे विश्वास है कि देश, जिनकी वारंटी खत्म हो गयी है, उनकी बातें नहीं सुन सकता है, जिसकी गारंटी की ताकत देखी है, उसके विचारों के ऊपर विश्वास करते हुए आगे बढ़ेगा।

आदरणीय सभापति जी, मैं फिर एक बार आपका हृदय से आभार व्यक्त करता हूँ और आदरणीया राष्ट्रपति जी को मेरी तरफ से उनके व्याख्यान के लिए आदरपूर्वक अभिनन्दन और आभार व्यक्त करते हुए मैं अपनी वाणी को विराम देता हूँ। बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: I shall now take up Amendments (Nos. 1 to 4) moved by Shri Tiruchi Siva. Are you pressing your Amendments?

SHRI TIRUCHI SIVA (Tamil Nadu): Yes, Sir.

MR. CHAIRMAN: I shall now put the Amendments (Nos. 1 to 4) to vote.

The Amendments (Nos. 1 to 4) were negatived.
...(Interruptions)...

(At this stage some hon. Members left the Chamber)

MR. CHAIRMAN: I shall now take up Amendments (Nos. 5 to 7) and (Nos. 18 to 23) moved by Shri M. Shanmugam. Are you pressing your Amendments?

SHRI M. SHANMUGAM (Tamil Nadu): Yes, Sir.

MR. CHAIRMAN: I shall now put the Amendments (Nos. 5 to 7) and (Nos. 18 to 23) to vote.

The Amendments (Nos. 5 to 7) and (Nos. 18 to 23) were negatived.

MR. CHAIRMAN: I shall now take up Amendments (Nos. 14 to 17) moved by Shri Elamaram Kareem. Are you pressing your Amendments?

SHRI ELAMARAM KAREEM (Kerala): Yes, Sir.

MR. CHAIRMAN: I shall now put Amendments (Nos. 14 to 17) to vote.

The Amendments (Nos. 14 to 17) were negatived.

MR. CHAIRMAN: I shall now take up Amendments (Nos. 25 to 34) moved by Dr. Ashok Kumar Mittal. Are you pressing your Amendments?

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I withdraw.

The Amendments (Nos. 25 to 34) were, by leave, withdrawn.

MR. CHAIRMAN: Amendments are withdrawn.

I shall now put Amendments (Nos. 42 to 46) moved by Shrimati Jebi Mather Hisham to vote. She is not present.

The Amendments (Nos. 42 to 46) were negatived.

MR. CHAIRMAN: I shall now put Amendments (Nos. 55 to 63) moved by Shri Sandosh Kumar P. Are you pressing your Amendments?

SHRI SANDOSH KUMAR P (Kerala): Yes, Sir.

MR. CHAIRMAN: I shall now put Amendments (Nos. 55 to 63) to vote.

The Amendments (Nos. 55 to 63) were negatived.

MR. CHAIRMAN: I shall now take up Amendments (Nos. 64 to 70) moved by Dr. John Brittas. Are you pressing your Amendments?

DR. JOHN BRITTAS (Kerala): Indeed I am pressing.

MR. CHAIRMAN: I shall now put Amendments (Nos. 64 to 70) to vote.

The Amendments (Nos. 64 to 70) were negatived.

MR. CHAIRMAN: I shall now put Amendments (Nos. 71 to 77) moved by Dr. Kanimozhi NVN Somu to vote. She is not present.

The Amendments (Nos. 71 to 77) were negatived.

MR. CHAIRMAN: I shall now put Amendments (Nos. 78 to 84) moved by Shri R. Girirajan to vote. He is not present.

The Amendments (Nos. 78 to 84) were negatived.

MR. CHAIRMAN: I shall now put Amendments (Nos. 85 to 92) moved by Shri Shaktisinh Gohil to vote. He is not present.

The Amendments (Nos. 85 to 92) were negatived.

MR. CHAIRMAN: I shall now put Amendments (Nos. 93 and 94) moved by Shri M. Mohamed Abdullah to vote. He is not present.

The Amendments (Nos. 93 to 94) were negatived.

MR. CHAIRMAN: I shall now take up Amendments (Nos. 95 to 101) moved by Shri A. D. Singh. Are you pressing your Amendments?

SHRI A. D. SINGH (Bihar): Sir, I withdraw.

The Amendments (Nos. 95 to 101) were, by leave, withdrawn.

MR. CHAIRMAN: I shall now put Amendment (No. 102) moved by Shri Digvijaya Singh to vote. He is not present.

The Amendment (No. 102) was negatived.

MR. CHAIRMAN: I shall now put the motion to vote:

That an Address be presented to the President in the following terms:

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31st, 2024."

The motion was adopted.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members may recall that the Business Advisory Committee at its meeting held on 1st February, 2024 had allotted eight hours for combined discussion for the Financial Business which includes General Discussions on Interim Union Budget and Interim Budget for Union Territory of Jammu and Kashmir and consideration and return of four Appropriation Bills and the Finance Bill, 2024. In today's List of Business, only the General Discussion on the Interim Budget is listed as the Bills are yet to be transmitted from the other House. In view of the combined time allotment by the BAC, I suggest that the House may devote four hours for general discussions listed today which will be taken up together. The remaining four hours may be allotted for the discussion on the Bills as and when listed. I hope the House agrees!

SOME HON. MEMBERS: Yes, Sir.

MR. CHAIRMAN: Hon. Members, I have to inform that the House will be bidding farewell to the retiring Members tomorrow i.e., 8th February, 2024. Accordingly, Zero Hour and Question Hour will be dispensed with tomorrow to enable the retiring Members, leaders of parties and others to make their farewell speeches.

---

*THE INTERIM UNION BUDGET, 2024-25
&
*THE INTERIM BUDGET OF UNION TERRITORY OF JAMMU AND KASHMIR, 2024-25

MR. CHAIRMAN: Now, we will take up the Interim Union Budget, 2024-25 and the Interim Budget of Union Territory of Jammu and Kashmir, 2024-25, to be discussed together. I now call upon the Members whose names have been received for participation in the discussion. Shri Jawhar Sircar, not present. Shri M. Shanmugam, not present. Shri Sujeet Kumar.

DR. SASMIT PATRA (Odisha): Sir, he has intimated that he would speak tomorrow on the Budget.

---

* Discussed together.

SHRI SUJEET KUMAR (Odisha): Sir, I had already intimated that I would be speaking tomorrow.

MR. CHAIRMAN: But, I have called out your name and you are present!

SHRI SUJEET KUMAR: Sir, I had intimated yesterday that I would be speaking on 8th February, 2024.

MR. CHAIRMAN: Anything very special tomorrow?

SHRI SUJEET KUMAR: No, Sir. I have a committee meeting now. So, I will be leaving for that.

MR. CHAIRMAN: But, the Business for tomorrow is already listed. You know that.

SHRI SUJEET KUMAR: Yes, Sir.

MR. CHAIRMAN: Shri V. Vijayasai Reddy.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Thank you very much, Sir.

MR. CHAIRMAN: Please take the floor.

SHRI V. VIJAYASAI REDDY: How many minutes do I have?

MR. CHAIRMAN: You have eight minutes.

SHRI V. VIJAYASAI REDDY: Sir, the Opposition is not present. So, there is no point in speaking when the Opposition is absent.

MR. CHAIRMAN: No. The rules do not provide for the kind of situation you are indicating.

SHRI DEEPENDER SINGH HOODA (Haryana): Sir, why is he saying that? I am sitting here.

MR. CHAIRMAN: I have noted. Why are you making out that you are the only one present? All your leaders have walked out.

SHRI DEEPENDER SINGH HOODA: No, Sir. They are coming.

MR. CHAIRMAN: Yes, others are coming.

SHRI V. VIJAYASAI REDDY: Mr. Chairman, Sir, why don't you give an opportunity to the Treasury Benches? I will speak thereafter.

MR. CHAIRMAN: Please, Mr. Vijayasai Reddy, cooperate with the Chair.

SHRI V. VIJAYASAI REDDY: Okay, Sir. I will speak.

Sir, on behalf of my YSR Congress Party and our beloved leader, Shri Y.S. Jagan Mohan Reddy Garu, I thank the hon. Finance Minister for presenting the Interim Union Budget for 2024-25. There are a few positive developments. The Government proposed to spend Rs. 47.65 lakh crores i.e., 6 per cent higher than last year. The second point is, the Government is tightening the monetary belt and planning to lower the fiscal deficit from 5.8 per cent to 5.1 per cent which is good for the economy.

(MR. DEPUTY CHAIRMAN *in the Chair.)*

The third point is, Rs. 70,449 crores have been allocated to the Department of Economic Affairs for the new scheme. These are all the highlights of the Budget. Sir, there are some points which I would like to bring to your kind notice in so far as the Budget is concerned and I would like to compare the present Interim Budget with that of the Budgets presented by the present Opposition and the earlier party which had ruled this country for a decade.

Sir, in the past two decades, we have had ten years i.e., from 2004 to 2014, of gross mismanagement by the Congress Party. *...(Interruptions)...*

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Oh! *...(Interruptions)...*

SHRI V. VIJAYASAI REDDY: Don't laugh. These are all facts on record. The data and the facts, all indicate that the Congress' misrule from 2004 to 2014 had poisoned the Indian economy. When the Congress was in power, as the hon. Prime Minister

pointed out just now, India was the tenth largest economy. Now, during the non-Congress Government, it has become the fifth largest economy in the world, surpassing the countries like United Kingdom, France and Canada. It is apparent that Congress' misgovernance had held back India's growth. The Congress will try to discredit the growth that has happened from 2014 onwards. Here, I would like to quote Shri Raghuram Rajan, the so-called eminent economist. He said, "India would be lucky to achieve 5 per cent GDP growth." That was his opinion. But, in reality, it has already exceeded 7 per cent, as against 5 per cent expectation of the Congress-supported Raghuram Rajan*ji.* It is not a coincidence that India has become a fast-growing major economy in the world after the Congress was kicked out of the power by the people of this country.

Sir, now, I come to the income equality or inequality. India's gini coefficient, a measure of income equality or inequality, has fallen from 0.489 in 2011-12 to 0.402 in 2021-22. This shows that the income inequality has reduced during non-Congress Party rule. When the Congress was in power, the income inequality increased in, at least, two-thirds of the States. When the non-Congress Government is in power, about 25 crore people, as the hon. Prime Minister has pointed out, have been lifted out of poverty. Income Tax data shows that one-third of the people who reported the income less than 3.5 lakh a year in 2013 have moved to higher income bracket in 2021. *...(Interruptions)...* Sir, please ensure that hon. Members are seated in their respective seats. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I have already asked them. Now, please continue.

SHRI V. VIJAYASAI REDDY: Sir, India's performance on Human Development Index -- which assesses the standard of living in terms of health, education, and income level -- has risen from 0.59 to 0.63 under the non-Congress Government rule. There are signs that the Congress has been a huge curse, a huge bane to the overall development of the people of this country.

Now, I come to inflation. This is very important, which the Congress Party has to take note of. Inflation in India peaks whenever the Congress Party is in power. I will give the statistical figures. During UPA-I regime, from 2004 to 2009, the inflation was 5.8 per cent; during UPA-II regime, from 2009 to 2014, it was 10.4 per cent. Now, from 2014 onwards, it has, on an average, been 4.8 per cent. As compared to 10.4 per cent, it is just half. During the tenure of the UPA Government, the inflation rate went up as high as 12.2 per cent in 2010-11, while it was 6.7 per cent when the Congress was no longer in power. Even in the States, the highest inflation was

recorded in the States ruled by the Congress Party. In Rajasthan, when it was under Congress rule, the inflation was 9.7 per cent. In Jharkhand, it was 9 per cent. Even in the States, ruled by the Congress, the inflation was ruling the roost and it was very high. Now, I come to the issue of corruption. It is very important. Congress and corruption have become synonyms. Whenever somebody says 'corruption', you can say that it is the Congress Party. The Congress has always treated public money as their own personal ATM. That is the style and characteristic of the Congress Party. The list of Government scams that have happened during the UPA rule is never ending. I will give the example, Sir - Bofors scam, 2G spectrum scam, Commonwealth Games scam, Coal scam, Adarsh scam, National Herald scam, DLF scam, Fodder scam, and so on and so forth; and, we can list out any number of scams, Sir.

Sir, coming to the infrastructure, during the UPA Government or the UPA regime, roads and highways grew at a rate of 5.3 per cent. In contrast, the current growth rate for roads and highways is 8.25 per cent, with non-Congress Governments at the helm. The expenditure on road, from 32,000…*(Time-bell rings)* Sir, please give me a few more minutes. I will conclude it in two minutes. Sir, this is evident from the fact that during the UPA Government, around Rs.46,000/- crores per year were invested to build new assets whereas the current Government has spent closely three times more than what has been spent by them.

Coming to Ease of Doing Business, in 2014, India ranked 142nd among 190 countries on Ease of Doing Business Index; presently, it stands at 63rd. Sir, in the last 10 years, the Congress era of ease of doing corruption -- not Ease of Doing Business — has finally been eliminated.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI V. VIJAYASAI REDDY: Sir, this is the concluding paragraph. The last 20 years have shown us that between 2004 and 2014, Congress, the word 'C,O,N,G,R,E,S,S'…

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI V. VIJAYASAI REDDY: * the people of the country. Sir, the Congress Party has put its own interest before the interest of the nation. …*(Time-bell rings)*…

---

* Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI V. VIJAYASAI REDDY: Sir, they have made * the public coffers, and put India on economic retrograde. The people of this country will never forgive the Congress Party for their decades of economic misgovernance. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Jawhar Sircar. You have six minutes.

SHRI JAWHAR SIRCAR (West Bengal): But, Sir, it was 16 minutes.

MR. DEPUTY CHAIRMAN: No; it is six minutes only. You have one more Member from your party to speak, I think, Dr. Santanu Sen, six plus six, twelve minutes. Please speak. Your time has started.

SHRI JAWHAR SIRCAR: Sir, with your kind permission, I start my argument against this Budget by mentioning the first point. This is the Budget that depends heavily on loans and debts. The fiscal deficit is a very innocent term. 5.8 per cent is the fiscal deficit for the current year, which translates to Rs.15.5 lakh crores of borrowing. Rs.15.5 lakh crores of borrowing! And, in this Budget, out of Rs. 47,00,000/- crores, Rs.17,00,000 crores consists of borrowing. So, you are dressing up with a neighbour's Banarasi saree and claiming that you are prosperous. Sir, in the last 67 years, or in almost 70 years, the Government of India has borrowed just Rs.56,00,000/- crores. This Government in nine-and-a-half years has borrowed three times more. Today, India's debt stands at Rs. 164 lakh crores, which is unprecedented and in a danger level. We are in a terrible state where interest repayments have to be done. But that is primarily because of the lopsided taxation structure. The 'Indian Express' mentioned recently that in the last five years, four years to be more specific, the personal income tax paid by people like you and me has gone up by 76 per cent, three times, whereas, corporate income tax, which suffered a cut anyway-- Rs.4 lakh crores of corporate income tax were remitted, were lowered -- corporate income tax went up by only 24 per cent. What do you pay for developmental schemes? Where is the payment left for developmental schemes? You are paying Rs. 12 lakh crores of interest. You are paying two-and-a-half lakh crores on pension, six lakh crores on defence, as the whole lot of unavoidable non-

* Expunged as ordered by the Chair.

development expenditure comes to Rs. 42 to 43 lakh crores out of 47. So, what do we get by way of real development? What do we get for the poor? We get in thousands. We get NREGA of Rs. 86,000 crores, whereas it should be, at least, double that amount. We get Awas Yojana. We refuse to call it PM Awas Yojana. We get Rs. 81,000 crores against double that demand.

When we talk of such developmental schemes, our immediate attention is drawn to the manner in which West Bengal has been purposely targeted only for the fact that the people of West Bengal rejected Mr. Modi and Mr. Shah who came twenty-two times to campaign. People of West Bengal are made to pay for the sin of having rejected the BJP. How much is this? Sir, Rs. 1.15 lakh crores is due to us. Just now the hon. Prime Minister mentioned that 'If I get a pain in the leg, my hand goes to feet. Every part of India is the same for us.' But here is a figure that I am reading out. Rs. 1.15 lakh crores is deliberately stopped, Mr. Minister of State for Finance, deliberately stopped, out of which PM Awas Yojana is Rs. 933 crores; NHAM is Rs. 830 crores; Gram Sadak is Rs. 770 crore; and Swatchch Bharat is Rs. 350 crores. A total of Rs. 1.15 lakh crores of dues to the State have been purposely, deliberately, maliciously, malevolently stopped so that the people of Bengal cannot have any form of *garib* livelihood, 100 days labour. They are deprived of water; they are deprived of toilet through Swatchch Bharat; and they are deprived of health facility through National Health Mission. They are deprived of everything.

Unemployment has reached such a stark level that this Government is in complete denial. More than 50 per cent of the 140 crore Indians belong to the below-25 years. And what is the state? Because this Government refuses to release figures, this Government refuses to release the figures of the Consumer Expenditure Survey for the last ten years, we have to get figures from other impartial bodies. As the CMI's last December report says that 45 per cent of the youth below 25 years -- I repeat, Sir, 45 per cent of the youth below 25 years -- are unemployed. It is they who will teach you a lesson; it is they who will teach the Government a lesson.

As far as labour force participation ratio is concerned, 37 per cent of women in India are in that force which means two-thirds of Indian women are deprived of any active and positive labour contribution. This is the worst in the world. Sir, I would keep on record. This is the worst in the world excepting tin-pot republics. This is the worst state in the world, and this Government is on denial mode. *..(Time-bell rings)...*

MR. DEPUTY CHAIRMAN: Please conclude, Jawhar Sircarji. Please conclude now.

SHRI JAWHAR SIRCAR: On every sector of possibility, they have cut down the budget. In education, the Budget has been cut by 7 per cent. In health, it should be, at least, three per cent. Every respectable country in the world has above three per cent, and the Government of India's present contribution is not even 40 per cent of three per cent. That is, they have not even given three-and-a-half lakh crores. *...(Time-bell rings)...*

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI JAWHAR SIRCAR: There is a deliberate slide on education, on public health, on garib welfare so that plutocracy, the rule of the rich, can thrive from the support in whatever manner they receive from the Government for very various benefits like leasing of airports at throwaway prices and covering them up with Committee reports. *..(Time-bell rings)...*

MR. DEPUTY CHAIRMAN: Thank You. I am calling the other person.

SHRI JAWHAR SIRCAR: But this state cannot go on. This Budget requires an immediate re-look. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Now, Shri M. Shanmugam. You have five minutes.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, thank you for giving me an opportunity to speak on behalf of my Party, the DMK. The Interim Budget, which the hon. Finance Minister presented last week, is not different from the Budgets that the BJP Government has been presenting for the last nine years. As usual, it is a plethora of empty words, platitudes and a great disappointment to the people. The people have been taken for a ride with the promise of doing so many things, but the people are not convinced and they will give them a befitting reply in the coming Lok Sabha elections. I want to mention the main things in one line. These are: the delay in the issue of flood relief for Tamil Nadu; ignoring Tamil Nadu in the matter of new projects; not fulfilling the promise of doubling the MSP of farm products; following wrong policy in the matter of textiles; livelihood of handloom weavers being very much the worst; delay in increase of the EPF pension; not fulfilling the promise of extending the ESI for all; not providing support to the MSMEs; social security for the unorganized sector not provided; reservation in private sector not made possible; closing of the PSUs resulting in large-scale unemployment; delay in Madurai AIIMS construction;

privatization of the Railways; no welfare of ASHA workers; non-recruitment of Group 'C' and 'D' workers; contractualization; repealing of the Labour Codes; caste census; increasing NPAs; not reducing of prices of fuel; and, mechanisation of milk products not there. The RBI approved the Tamil Nadu Namakkal Central Co-operative Bank which was bifurcated from the Salem Central Co-operative Bank also.

Recently, the State of Tamil Nadu, especially the coastal areas, was devastated by cyclone and floods. Our State Government, led by Thalapathy Stalin, had demanded a total of Rs.37,907 crores for providing relief and restoration of damaged infrastructure, like road and bridges. So far, the Union Government has not responded positively other than sending the Central Team to assess the damage. I would demand that the Union Government and the hon. Home Minister should immediately release the amount so that the relief and rehabilitation work can continue smoothly in our State.

The Budget has deliberately ignored the interests and requirements for development of Tamil Nadu, which have been highlighted by the hon. Chief Minister of Tamil Nadu. You can take any sector, be it railway, road or energy, our State has been totally ignored and it is a clear discrimination against our State. We strongly protest this kind of attitude by the BJP Government. The Government had promised to revise and double the MSP of all agricultural commodities and they had assured this to the farmers' unions also. But, it remains only on the paper. The Swaminathan Committee Report has also not been implemented.

In the textile sector, spinning mills and handlooms are doing work with good technology, but, unfortunately, due to wrong Import Policy of the Union Government, the mill owners are not getting yarn at competitive prices. As a result, they are not able to compete. The same is the condition of the handloom weavers also. They are also jobless.

Then, regarding the EPF pension, all the trade unions have repeatedly been demanding for increasing the EPF pension, but the Government is not giving any reply on this issue. We also demand that the ESI facility should be extended to all, but they are not doing it.

The MSME operations are fully based on the Government undertakings (PSUs), but these companies are now purchasing ancillary items from the corporate sector and not from the MSME units. So, the MSME units are not able to function properly. The social security for the unorganized labourers has not been mentioned in the Budget. Most of the industries in the private sector enjoy all the facilities like subsidised land, water and energy including tax concessions. It is the public money, Sir. In case, reservation in employment... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please conclude, Shanmugam ji.

SHRI M. SHANMUGAM: The policy of the Government is to close the public sector due to which unemployment is also increasing. The AIIMS hospital has not been developed for more than ten years. The construction activity is very slow. This Government has passed four Codes ...*(Time bell rings)*... Give me one minute, Sir.

MR. DEPUTY CHAIRMAN: Your time is already over. Please conclude. ...*(Interruptions)*...

SHRI M. SHANMUGAM: But it is not implemented because all the States have not framed the rules. Labour is a Concurrent Subject. Without the States framing the rules, it cannot be done. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please conclude. ...*(Interruptions)*... I am moving now. I am calling the other Speaker.

SHRI M. SHANMUGAM: Thank you, Sir.

श्री घनश्याम तिवाड़ी (राजस्थान): माननीय उपसभापति महोदय, मैं अमृत काल के इस बजट, जिसे माननीया मंत्री, श्रीमती निर्मला सीतारमण जी ने प्रस्तुत किया है, उस पर अपने विचार प्रकट करना चाहता हूँ।

माननीय उपसभापति महोदय, यह कैसा विचित्र और सौभाग्य का संयोग है कि इस नई संसद में हमने सबसे पहले नारी शक्ति वंदन कानून पास किया। इसके बाद हमने महामहिम राष्ट्रपति महोदया, द्रौपदी मुर्मू जी का भाषण सुना। हमने 26 जनवरी को हमारी तीनों सेनाओं का नेतृत्व करते हुए, हमारी नारी शक्ति को देखा। इसके बाद हमने निर्मला सीतारमण जी को भारत के आने वाले स्वर्णिम काल का बजट प्रस्तुत करते हुए देखा, तो इससे मुझे एक धारणा बनी है। हमारे शास्त्रों में कहा गया है - महाकाली, महालक्ष्मी और महासरस्वती। 26 जनवरी को तीन महिलाओं के नेतृत्व में हमारी जो परेड निकली थी, तो वे आपातकाल के समय महाकाली के रूप में आ सकती हैं। महामहिम राष्ट्रपति महोदया ने जो अभिभाषण दिया है, वह महासरस्वती के श्रीमुख से निकला हुआ था और निर्मला सीतारमण जी ने जो बजट पेश किया है, वह महालक्ष्मी सा बजट था, इसलिए महाकाली, महालक्ष्मी और महासरस्वती की त्रिवेणी इस संसद में आई है। इससे बड़ा काम कोई और नहीं हो सकता है। इन्हीं शब्दों के साथ, मैं इस बजट का समर्थन करता हूँ।

माननीय उपसभापति महोदय, हमारे यहाँ बजट की चर्चा में कई बार राम राज्य की बात चली, तब हमारे विपक्ष ने एक चौपाई बोली थी,

"दैहिक दैविक भौतिक तापा।
राम राज नहिं काहुहि ब्यापा।"

उपसभापति महोदय, दैहिक ताप वह होता है, जिसमें आदमी बीमार होता है। दैविक ताप वह होता है, जिसमें कोई आपदा आए और भौतिक ताप वह होता है, जिसमें खाने-पीने की व्यवस्था नहीं होती है। हमारे यहाँ पर दस सालों के बजट के माध्यम से दैहिक ताप के लिए आयुष्मान भारत की व्यवस्था की गई है, दैविक ताप के लिए राम जी के मंदिर की स्थापना की गई है और भौतिक ताप के लिए 80 करोड़ लोगों के लिए खाने की व्यवस्था की गई है, तो हम यह कह सकते हैं -

"दैहिक दैविक भौतिक तापा।
मोदी राज काहु नहिं ब्यापा।"

इस प्रकार का यह बजट है और मैं इस बजट का स्वागत करता हूँ। माननीय उपसभापति महोदय, जब हम अपनी इकोनॉमी की बात करते हैं, तब हम बात करते हैं कि हमारी इकोनॉमी पाँच बड़ी इकोनॉमीज़ में है। निर्यात में हमने रिकॉर्ड कायम किया है। 775 बिलियन डॉलर से अधिक का रिकॉर्ड कायम किया है। हमारी एफडीआई दोगुनी हो गई है। आईटीआर फाइल करने वाले लोग आठ करोड़ से अधिक हो गए हैं और जीएसटी फाइल करने वाले लोग 1,40,00,000 हैं। आज स्टार्टअप्स बढ़कर एक लाख से अधिक हो गए हैं, इस बार 21 करोड़ से अधिक वाहन खरीदे गए हैं और लगभग 12 लाख इलेक्ट्रिक वाहन बिक चुके हैं। ये भारत की समृद्धि की ओर बढ़ते हुए, भारत की अर्थव्यवस्था के बारे में इंडिकेट करने वाले कुछ तथ्य हैं, जिनसे पता लगता है कि दस साल में हमारी सरकार ने कितना बड़ा काम किया है। माननीय उपसभापति महोदय, भारतीय अर्थव्यवस्था में सकारात्मक परिवर्तन हो रहा है। आप देखिए कि भारत का 2047 का जो दृष्टिकोण है, अगले 23 वर्षों का दिशानिर्देश करने वाला यह बजट है। यह बजट पूंजीगत व्यय से प्रेरित विकास की ओर बढ़ने वाला बजट है। इस बजट में प्रत्यक्ष लाभ हस्तांतरण के माध्यम से 34 लाख करोड़ के सामाजिक कल्याण के लाभ सीधे प्रधान मंत्री जनधन खातों में स्थानांतरित किए गए हैं, जिसके कारण 2.7 लाख करोड़ की बचत हुई है। इस परिवर्तनकारी दृष्टिकोण से 25 करोड़ भारतीयों को बहुआयामी गरीबी से बाहर निकाला गया है।

उपसभापति महोदय, हम कहते थे कि 38 परसेंट भारतीय गरीबी के नीचे हैं, लेकिन पहली बार ऐसा भगीरथ प्रयत्न हुआ है कि भारतीय जनता पार्टी के राज में, माननीय नरेन्द्र मोदी जी के राज में 25 करोड़ लोग गरीबी की सीमा के बाहर निकलकर आए हैं। 1 परसेंट लोग अत्यंत निर्धन थे, यह स्थिति पूर्णतया समाप्त हो चुकी है - यह हमें बहुत बड़ा लाभ हुआ है। इस परिवर्तनकारी दृष्टिकोण से 9 करोड़ महिलाओं के साथ 83 लाख एसएचजी सशक्तिकरण और आत्मनिर्भरता के साथ ग्रामीण, सामाजिक और आर्थिक परिदृश्यों को बदल रहे हैं। अंतरिम बजट से लखपति दीदी का लक्ष्य 2 करोड़ से बढ़कर 3 करोड़ हो गया है। मत्स्य पालन के लिए मोदी सरकार ने एक पृथक विभाग कायम किया है। वर्ष 2023-24 में आवंटित 2,025 करोड़ की तुलना में इस वर्ष 2,352 करोड़ की राशि आवंटित की गई है। तीन क्रांतियां हो गई हैं - श्वेत क्रांति, हरित क्रांति और अब भारत की यह तीसरी नील क्रांति है। इसके लिए भी मैं सरकार को धन्यवाद देना

चाहता हूं। इस बजट के माध्यम से पांच समेकित एक्वा पार्क्स की भी स्थापना हो रही है। यह एक बहुत बड़ा काम इस बजट में हो रहा है।

माननीय उपसभापति महोदय, प्रधान मंत्री श्री नरेन्द्र मोदी जी ने 2021 के कॉप शिखर सम्मेलन में पंचामृत का लक्ष्य रखा था, जिसमें वर्तमान में भारत ने नवीकरणीय ऊर्जा के द्वारा 25 प्रतिशत स्थापित ऊर्जा क्षमता को प्राप्त करने का लक्ष्य निर्धारित किया था, जिसमें से 43 प्रतिशत लक्ष्य प्राप्त कर लिया है। यह इस बजट के माध्यम से हमें पता लगता है। राम मंदिर की प्राण प्रतिष्ठा के बाद माननीय मोदी जी आए और उन्होंने दिल्ली में आकर सूर्योदय योजना प्रारंभ की। उससे 1 करोड़ घरों की छत पर सोलर पैनल लगाकर काम होगा और एक घर में कम से कम 20 हज़ार रुपये बचेंगे। पूंजीगत व्यय बढ़ रहा है, वह 11.1 परसेंट बढ़कर 11.11 लाख करोड़ रुपये हो गया है, जो कि जीडीपी का 3.4 परसेंट है। उसी प्रकार से राजकोषीय घाटे में वित्त वर्ष 2025 के लिए जीडीपी का 5.1 परसेंट निर्धारित किया गया है। इसे वित्त वर्ष 2026 तक 4.5 परसेंट से नीचे लाने का लक्ष्य है। वित्त वर्ष 2024 के लिए वित्तीय घाटा जीडीपी का 5.8 परसेंट देखा गया है। इस प्रकार से राजकोषीय घाटे और वित्तीय घाटों पर भी पूर्णतया नियंत्रण किया गया है।

उपसभापति महोदय, विनिवेश का लक्ष्य 2025 में 50 हज़ार करोड़ निर्धारित किया गया है। 2024 में यह 30 हज़ार करोड़ रुपये था, उसे बढ़ाकर 50 हज़ार करोड़ कर दिया गया है। इस प्रकार इस बजट से विनिवेश भी बढ़ेगा। सब्सिडीज़ भी बढ़ रही हैं। गैर ऋण पूंजीगत प्राप्तियां 78 हज़ार करोड़ रुपये तक पहुंच गई है। माननीय उपसभापति महोदय, आय कर देने वाले लोगों को 7 लाख के अलावा 87ए में छूट जारी है, जिससे उनकी कर देनदारी शून्य हो जाएगी। 2009-10 की अवधि के लिए 25,000 रुपए तक और वित्तीय वर्ष 2010-11 से 2014-15 के बीच 10,000 रुपए की बकाया राशि को माफ कर दिया गया है। इस प्रकार एक करोड़ करदाताओं को इसका लाभ मिलेगा।

माननीय उपसभापति महोदय, जब हम 10 वर्ष की बात करते हैं, तो मैं माननीय सदस्यों से कहना चाहता हूँ कि आज हम उस भारत में खड़े हैं, जहाँ 10 वर्ष के वित्तीय प्रबंधन के कारण विश्व का सबसे ऊँचा हवाई अड्डा, कुशोक बकुला रिंपोचे हवाई अड्डा, जो समुद्र तल से 3,256 मीटर ऊँचा है, भारत में है; सबसे ऊँचा रेलवे पुल, चिनाब नदी पर चिनाब ब्रिज, भारत में है; सबसे बड़ी खड़ी मूर्ति, स्टैच्यू ऑफ यूनिटी, गुजरात में सरदार वल्लभभाई पटेल की मूर्ति 182 मीटर की है; बैठी हुई सबसे बड़ी मूर्ति, रामानुजाचार्य स्वामी की अष्टधातु से बनी 216 फीट ऊँची मूर्ति आन्ध्र प्रदेश में है; सबसे बड़ा मंडपम, - पहले ऑस्ट्रेलिया में ओपेरा हाउस हुआ करता था - अब सबसे बड़ा, 123 एकड़ में भारत मंडपम भारत में है। ...(**समय की घंटी**)... इसी तरह से और भी बहुत से काम हैं। माननीय उपसभापति महोदय, आपने घंटी बजाई, तो मैं एक-दो मिनट में समाप्त करूँगा।

हमारे माननीय प्रतिपक्ष के नेता महोदय ने कहा कि बीजेपी ने तो नरेन्द्र मोदी जी को विष्णु का 11वाँ अवतार बताया है। हमने तो कभी बताया नहीं, लेकिन हमने इतना ही देखा कि विष्णु के जितने अवतार थे, उन सारे अवतारों को राम लला की मूर्ति में प्रतिष्ठित किया गया है। लेकिन जिस समय माननीय मोदी जी राम लला की मूर्ति की प्राण प्रतिष्ठा करने के लिए जा रहे थे, उपसभापति महोदय, मैं यम-नियम को अच्छी तरह जानता हूँ, जब प्राण प्रतिष्ठा होती है, तो हम 4 दिन या 5 दिन का व्रत रखने के लिए कहते हैं,

(**सभापति महोदय** *पीठासीन हुए।*)

लेकिन माननीय मोदी जी ने 11 दिन का व्रत रखा। वे व्रत रख कर पूरा काम करते रहे। जिस समय वे मुकुट लेकर पैदल चल कर राम मंदिर की प्राण प्रतिष्ठा के लिए जा रहे थे, उस समय करोड़ों भारतीयों की आँखों से आँसू बह रहे थे। ज्यों ही उन्होंने सोने की 2 फुट लंबी एक छड़ी उठा कर भगवान राम के सीने पर रख कर बोला - यस्य प्राणायां प्रतिष्ठाय, यस्य प्राणायां प्रतिष्ठय, उसी समय प्राण प्रतिष्ठा न केवल राम मंदिर की हुई, बल्कि भारतीय संस्कृति की विजय घोष और पताका की भी प्राण प्रतिष्ठा हो गई और भारत के भविष्य की प्राण प्रतिष्ठा हो गई। लोग कहते हैं कि चंद्रगुप्त मौर्य के समय स्वर्णिम काल था। मैं कहना चाहता हूँ कि यह भी भारत के स्वर्णिम काल की शुरुआत है। सभापति महोदय, मैं एक मिनट में समाप्त कर रहा हूँ। चंद्रगुप्त मौर्य की और माननीय नरेन्द्र मोदी जी की एक सी कहानी है। चंद्रगुप्त मौर्य को सड़क पर देखते हुए रास्ते में चाणक्य उठा कर ले गए थे। वे मुरा के बेटे थे, इसलिए मौर्य बन गए और नरेन्द्र मोदी जी भी चाय बेचते-बेचते संघ की पाठशाला में चले गए और पाठशाला से यहाँ तक पहुँचे, क्योंकि वे हीराबेन के बेटे हैं। इसलिए वे भारतीय राजनीति के ही नहीं, विश्व की राजनीति के दैदीप्यमान नक्षत्र बन गए हैं। यह जो बजट है, वह भारत को स्वर्णिम काल की तरफ ले जाने वाला बजट है। इन्हीं शब्दों के साथ, आपको बहुत-बहुत धन्यवाद, जो आपने मुझे समय दिया। नमस्कार।

श्री सभापति : श्री दीपेन्द्र सिंह हुड्डा।

श्री दीपेन्द्र सिंह हुड्डा (हरियाणा)**:** सभापति महोदय, अभी हम सुन रहे थे, घनश्याम तिवाड़ी जी ने बजट को लेकर और अर्थव्यवस्था को लेकर सरकार की विफलताओं से ज्यादा सफलताओं का गुणगान किया। वित्त मंत्री जी ने भी जब बजट पेश किया, तो 10 साल का जो उनका कार्यकाल रहा, उसमें उनके अनुसार अर्थव्यवस्था कैसे आगे बढ़ी है, उसके बारे में बताया। प्रजातंत्र में सत्ता पक्ष का काम है कि वह इस रूप से अपनी बात पेश करे और विपक्ष का यह काम है कि हम सकारात्मक रूप से आलोचना करें। बहुमत में विनम्रता होनी चाहिए और सरकार उस आलोचना को सकारात्मक रूप से, सकारात्मक दृष्टि से ले, मैं समझता हूँ कि यह सरकार का दायित्व होना चाहिए। आज जब हम इंटेरिम बजट की बात कर रहे हैं, तो 10 साल का कार्यकाल कैसा रहा, देश किन दृष्टियों से आगे बढ़ा, कहाँ कमियाँ रह गयीं, कहाँ विफलताएँ रह गयीं - अगर हम विफलताओं को आपके समक्ष रखें, तो उनका संज्ञान लिया जाए, ऐसा मेरा सरकार से आग्रह है।

महोदय, 2014 में जब सरकार का पहला बजट पेश हुआ, तब जेटली जी ने कहा था -उस समय मैं लोक सभा में था - कि हिन्दुस्तान की अर्थव्यवस्था टेक ऑफ करने के लिए तैयार है। इन 10 वर्षों में वह कितनी टेक ऑफ हुई, देश किस गति से आगे गया? 2014 से पहले के 10 सालों की तुलना में इस सरकार ने कैसा प्रदर्शन किया, इसके कुछ आंकड़े मैं रखना चाहता हूँ।

महोदय, जीडीपी ग्रोथ रेट इसी सरकार के अनुसार, आपकी सरकार के अनुसार, यूपीए सरकार के 10 वर्षों में जीडीपी 7.7 की दर से आगे बढ़ रहा था, वह आपके 10 सालों में 5.7 प्रतिशत की दर से आगे बढ़ा है। इसी प्रकार किसी भी देश का जीडीपी तीन स्तम्भों पर टिका रहता है - इन्वेस्टमेंट, कंजम्पशन और एक्सपोर्ट्स। पहले मैं इन्वेस्टमेंट पर आता हूँ। अगर हम

आपके आरबीआई के आंकड़ों के अनुसार नेट फॉरेन डायरेक्ट इन्वेस्टमेंट देखें, तो यूपीए सरकार के समय 10 वर्षों में फॉरेन डायरेक्ट इन्वेस्टमेंट में जो 1,087 प्रतिशत की बढ़ोतरी हुई थी, आपके 10 सालों में केवल 70.7 प्रतिशत की बढ़ोतरी हुई है। इसी प्रकार से प्राइवेट इन्वेस्टमेंट की बात है। आज प्रधान मंत्री जी ने भी उसका जिक्र किया कि प्राइवेट इन्वेस्टमेंट उतनी मजबूत नहीं है। जो 27 प्रतिशत प्राइवेट इन्वेस्टमेंट है, हमारे जीडीपी में, आज वह 20 प्रतिशत है। तो वहाँ भी कहीं न कहीं उसमें बढ़ोतरी के बजाय कमी आयी है, जिसे निजी निवेश कहा जाता है।

इसी के साथ किसी भी अर्थव्यवस्था के लिए दूसरी बात होती है - एक्सपोर्ट। चाइना की अर्थव्यवस्था जो आज मजबूत मानी जाती है, वह एक्सपोर्ट पर टिकी हुई है। हमारा एक्सपोर्ट, जो यूपीए के 10 वर्षों में 80 बिलियन डॉलर से बढ़ कर 321 बिलियन डॉलर तक पहुँचा था, यानी कि एक्सपोर्ट में 400 प्रतिशत की वृद्धि 10 वर्षों में हुई थी, आपके समय में हमें उम्मीद थी कि उसमें कुछ अच्छा होगा, लेकिन वह 321 बिलियन डॉलर से बढ़ कर 447 बिलियन डॉलर पर पहुँचा है, यानी मात्र 40 प्रतिशत की वृद्धि इन 10 वर्षों में एक्सपोर्ट में हुई है। यहाँ तक कि एक्सपोर्ट की वजह से जो ट्रेड डेफिसिट है, उस ट्रेड डेफिसिट में 75 साल का का रिकॉर्ड बना, यानी आयात-निर्यात में 31.46 बिलियन डॉलर का घाटा इस वर्ष बना। यही कारण है कि डॉलर के मुकाबले में जो रुपये की स्थिति थी, यह 2014 में 61 रुपये प्रति डॉलर था, जब आपने कहा था कि रुपया कमजोर हो गया है, आज वही रुपया लुढ़क कर 83 रुपये प्रति डॉलर पर पहुँच गया है।

इसी के साथ-साथ तीसरा पहलू किसी अर्थव्यवस्था का होता है - कंजम्प्शन। ग्राहक देश में कितना खर्च कर रहा है, कितनी महँगाई है। अगर हम उसकी दृष्टि से देखें, तो 2014 में जो पेट्रोल 71 रुपये पर था, डीज़ल 55 रुपये पर था, गैस 400 रुपये पर थी, आज वही पेट्रोल 97 पर, डीज़ल 90 पर, तो गैस 1,000 रुपये पर पहुँच चुकी है। अगर टोल का देखें, तो 2014 में टोल कलेक्शन जहाँ 10,000 करोड़ का था, आज वही टोल कलेक्शन 60,000 करोड़ का है, यानी देश में टोल का कलेक्शन बढ़ गया। तो महोदय, यह भी देश में अप्रत्यक्ष रूप से टैक्स लगाने का एक माध्यम होता है।

देश की अर्थव्यवस्था पर जो कर्ज़ है, वह 58 लाख करोड़ से बढ़ कर 177 लाख करोड़ तक पहुँच गया है। तो कर्जा केवल देश की अर्थव्यवस्था पर ही नहीं है, किसान पर कर्ज़ा, जो किसान की आमदनी दोगुनी करने की बात आप करते थे, उस पर कर्जा 9 लाख करोड़ से बढ़ कर 23.4 लाख करोड़ हो गया, यानी वह दोगुने से भी ज्यादा किसान कर्जवान हुआ है। किसान कर्ज़वान हुआ है, कर्जा माफी की कोई योजना आप लेकर नहीं आये। लेकिन अगर कर्ज़ा माफी हुई है, लोन्स राइट ऑफ हुए हैं, तो कॉरपोरेट का राइट ऑफ हुआ है। इन 10 वर्षों में कॉरपोरेट का 14 लाख करोड़ का कर्जा राइट ऑफ हुआ है, जिसमें पब्लिक सेक्टर बैंक्स में 17 गुना राइट ऑफ हुआ है, तो प्राइवेट में 20 गुना राइट ऑफ हुआ है।

दूसरी ओर आज जो पीएसयूज़ का जिक्र किया गया, तो पीएसयूज़ की क्या परिस्थिति है? पीएसयूज़ में आपके समय कुल 4.07 लाख करोड़ का डिस्इन्वेस्टमेंट हुआ है। आप तुलना कीजिए कि 1991 में जब पीएसयूज़ के डिस्इन्वेस्टमेंट की नीति आयी, तब से लेकर 2014 तक कुल 1.4 लाख करोड़ करोड़ का डिस्इन्वेस्टमेंट हुआ था। उस पूरे काल के डिस्इन्वेस्टमेंट से 3.4 गुना ज्यादा केवल इन 10 वर्षों के अन्दर डिस्इन्वेस्टमेंट आपकी सरकार में हुआ है। यानी आज तक के डिस्इन्वेस्टमेंट का कुल 72 प्रतिशत केवल इन 10 वर्षों में हमारे पब्लिक सेक्टर अंडरटेकिंग्स का

डिस्इन्वेस्टमेंट किया गया है। यह नीति की दिशा के आकलन की बात है कि इसमें संतुलन है या नहीं है, वह कितनी सही है, कितनी गलत है। इसमें एक बात तय है कि 2014 में केन्द्रीय सरकार की जो 17.3 लाख जॉब्स थीं, आज वे घट करके 14 लाख रह गई हैं। आपने कहा कि आज 80 करोड़ लोगों को फ्री में अनाज दिया जा रहा है, लेकिन यह भी सत्य है कि ग्लोबल हंगर इंडेक्स, जो यह बताता है कि देश में कितनी भुखमरी है, उसके अनुसार 2014 में दुनिया में हिंदुस्तान का नंबर 55वाँ था, आज हमारा देश 111वें नंबर पर आ गया है। ग्लोबल हंगर इंडेक्स में 125 देशों की तुलना की जाती है। ग्लोबल हंगर इंडेक्स, यानी भुखमरी के आँकड़ों में आज हमारा देश पिछड़ा है, तो इसका दूसरा पहलू गरीब और अमीर में अंतर है। इसमें भी आपने रिकॉर्ड बनाया है। अभी इस संबंध में UNDP की एक रिपोर्ट आई कि जो टॉप five per cent हिंदुस्तानी हैं, उनके पास आज देश की 65 प्रतिशत वेल्थ है और bottom 50 per cent, यानी हमारी आधी आबादी के पास हमारे देश की केवल 3 प्रतिशत संपत्ति है। आज जो 100 सबसे अमीर हिन्दुस्तानी लोग हैं, उनके पास 54 लाख करोड़ की संपत्ति है, यानी कि वे आपके 18 महीने का बजट पूरा कर सकते हैं। इसका यह पहलू भी आप देख सकते हैं जहाँ एक ओर अमीर अमीर हुआ है और गरीब-अमीर में अंतर बढ़ा है, वहीं दूसरी ओर अगर हम वर्कफोर्स को देखें, तो एक और चिंताजनक पहलू सामने आता है। मैं यह कह कर अपनी दूसरी बात पर आऊँगा। यह बात सही है और आप भी जानते हैं कि आपके 10 वर्ष में एक समय पर 70 साल का बेरोजगारी का भी रिकॉर्ड बना। जो अज़ीम प्रेमजी इंस्टिट्यूट ने देखा, उसके अनुसार आज भी 25 साल के 45 प्रतिशत ग्रैज्युएट्स बेरोजगार हैं। आज ऐसी स्थिति है।

सभापति महोदय, एक चिंताजनक पहलू है, जिसको मैं आपके संज्ञान में भी लाना चाहूँगा, क्योंकि इस विषय को लेकर आपका भी चिंतन है।

[**उपसभाध्यक्ष (श्रीमती सुलता देव)** *पीठासीन हुईं।*]

हमारे देश का नौजवान, जो कृषि क्षेत्र पर निर्भर है, वह एक समय पर 60 प्रतिशत थी, यानी हमारे देश की 60 प्रतिशत वर्कफोर्स कृषि क्षेत्र पर निर्भर थी, वह घट कर 2014-15 में 42 प्रतिशत पर आ गई थी, वह दोबारा से बढ़ कर 46 प्रतिशत पर आ गई है। मैं समझता हूँ कि यह देश के लिए चिंता का विषय है। यह इस बात का संकेत है कि manufacturing, service sector में उतने रोजगार नहीं मिल पाए, इसीलिए उसे वापस कृषि क्षेत्र में जाने के लिए मजबूर होना पड़ा। आपकी सरकार के समय ऐसी परिस्थितियाँ बनीं कि उसको कृषि क्षेत्र की तरफ जाने के लिए मजबूर होना पड़ा। कुल मिला कर आपका रिपोर्ट कार्ड यह है - 75 साल में डीजल, पेट्रोल, रसोई गैस का सिलेंडर इतना महँगा नहीं हुआ, जितना आपकी सरकार में, 75 साल में रुपया डॉलर के मुकाबले में इतना सस्ता नहीं हुआ, जितना आपकी सरकार में, 75 साल में गरीब और अमीर में अंतर इतना नहीं बढ़ा, जितना आपकी सरकार में, 75 साल में किसान इतना कर्जवान नहीं हुआ, जितना आपकी सरकार में, 75 साल में देश भी इतना कर्जवान नहीं हुआ, जितना आपकी सरकार में, 75 साल में कॉरपोरेट्स की कर्जा माफी भी उतनी नहीं हुई, जितनी आपकी सरकार में, 75 साल में बेरोजगारी भी उतनी नहीं बढ़ी, जितनी आपकी सरकार में, 75 साल में हिन्दुस्तान में इतने अरबपति भी नहीं हुए और इतने लोगों को सरकार के माध्यम से राशन पर निर्भर नहीं होना पड़ा, जितना आपकी

सरकार में, 75 साल में किसान का इतना अपमान नहीं हुआ, जितना आपकी सरकार में, किसान आंदोलन में साढ़े सात सौ किसानों की जान चली गई, वह भी समय नहीं देखना पड़ा, 75 साल में ऐसी असंवेदनशीलता, जो हमारी महिला पहलवानों और ओलंपिक विजेताओं को दिल्ली की सड़कों पर घसीटा गया, वैसी असंवेदनशीलता और इतना अहंकार भी शायद नहीं देखना पड़ा, जितना आपकी सरकार का है। यह देश जय जवान, जय किसान का देश है। आपने भी बोला कि चार वर्ग हैं - युवा, गरीब, किसान और महिला। मैं जवान और किसान, दोनों की बात कहना चाहता हूँ। जवान, यानी कि जवान और नौजवान। आज देश में रिकॉर्ड बेरोजगारी है, जैसा कि हमने कहा कि आज देश के 45 प्रतिशत ग्रेज्युएट्स बेरोजगार हैं। देश में ऐसी स्थिति कभी नहीं बनी। न तो प्राइवेट सेक्टर के अंदर निवेश हुआ, जैसा कि मैंने आँकड़ों के माध्यम से बताया, न ही सरकारी क्षेत्र में रोजगार बढ़ा, बल्कि भारत सरकार की जो सरकारी जॉब्स हैं, वे 17.3 लाख से गिर कर 14 लाख हो गईं।...(**समय की घंटी**)...दूसरी ओर, देश में अगर कहीं सबसे ज्यादा बेरोजगारी है तो वह हरियाणा प्रदेश में है, जहाँ का नौजवान या तो वहाँ से पलायन कर रहा है या सरकार के माध्यम से ठेके पर काम करने के लिए इज़रायल जा रहा है। आप एक 'अग्निवीर योजना' लेकर आए। मैं पूछना चाहता हूँ कि यह 'अग्निवीर योजना' कहाँ से आई थी और यह किसकी माँग थी?

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Your time is over. Please conclude...*(Interruptions)*...

श्री दीपेन्द्र सिंह हुड्डा: हमें इस देश की फौज पर गर्व था। इस देश की फौज, जिसने 1971 के युद्ध में पाकिस्तान के दो टुकड़े किए, जिसने कारगिल में पाकिस्तान को झुकाया, उनकी पहले पक्की भर्ती होती थी, लेकिन आज उस पक्की भर्ती की बजाय आप 'अग्निवीर योजना' ले आए। हरियाणा जैसे प्रदेश में, जहाँ पहले हर साल 5,000 पक्की भर्तियाँ होती थीं, वहाँ से अब केवल 900 अग्निवीर ही भर्ती किए जा रहे हैं, जो चार साल के बाद बिना पेंशन के वापस आ जाते हैं। हमारी माँग है कि इस योजना को आप वापस लें। अब मैं अपनी बात थोड़े शब्दों में ही समाप्त करूँगा।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Your time is over. Please conclude...*(Interruptions)*...

श्री दीपेन्द्र सिंह हुड्डा: मैडम, इसके साथ-साथ दूसरी बात थी - जय किसान! जैसा कि मैंने बताया, किसानों की आमदनी दोगुनी करने की बात थी, जबकि किसान पर कर्जा दोगुना हो गया। आज देश के किसानों का कर्जा 9 लाख करोड़ से बढ़कर 23 लाख करोड़ हो गया।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Your time is over. Please conclude...*(Interruptions)*...

श्री दीपेन्द्र सिंह हुड्डा : हमने अपने समय में उनकी कर्जा माफी की थी। आपने न तो उनकी कर्जा माफी की, न एमएसपी में वृद्धि की। हमारे समय में गेहूँ, पैडी, उड़द, अरहर, इन सबके एमएसपी में 10 वर्ष के अंदर 150 से 200 प्रतिशत तक की वृद्धि हुई थी, जबकि आपने मात्र 40 से 50 प्रतिशत तक की वृद्धि हर न्यूनतम समर्थन मूल्य में की। आपने न भाव बढ़ाया, न कर्जा माफी की, आपने किसानों को केवल दोगुने कर्जे में डालने का काम किया।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude, your time is over. *...(Interruptions)...*

श्री दीपेन्द्र सिंह हुड्डा : यह सरकार न तो जवान की है, न यह सरकार किसान की है, यह सरकार तो धनवान की है, आपकी नीतियों से यह साबित हो रहा है। आखिर में, मैं हरियाणा को लेकर दो बातें कहकर अपनी बात समाप्त करूँगा।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please, your time is already over. *...(Interruptions)...* No, your time is over. Please conclude. *...(Interruptions)...*

श्री दीपेन्द्र सिंह हुड्डा : मैडम, मैं एक मिनट में अपनी बात खत्म कर रहा हूँ। हरियाणा के लिए कई प्रोजेक्ट्स थे, जिनके लिए बजट का आवंटन ही नहीं हुआ। हमारे मनेठी में हरियाणा का एकमात्र एम्स बनना था।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Your time is already over. Please conclude. *...(Interruptions)...*

श्री दीपेन्द्र सिंह हुड्डा : आपने सभी एम्स के लिए 6,000 करोड़ रखे थे। 16 एम्स में उस एम्स का नाम भी लिया गया है, यानी वह एम्स 10 वर्ष में पूरा होगा, लेकिन आपने उसके लिए कहीं बजट अलॉट नहीं किया।

उपसभाध्यक्ष (**श्रीमती सुलता देव**) : आप जितना टाइम ज्यादा बोलेंगे, आपके दूसरे मेम्बर्स का उतना टाइम घट जाएगा। So, please conclude your speech. *...(Interruptions)...*

श्री दीपेन्द्र सिंह हुड्डा : हमारे यहां नेशनल कैंसर इंस्टिट्यूट और एम्स जैसे 10 संस्थान बनने थे, लेकिन उनका बजट आपने कहीं अलॉट नहीं किया। हमारे यहाँ महम में एक अंतरराष्ट्रीय एयरपोर्ट बनना था, लेकिन उसके लिए एक रुपये का भी बजट अलॉट नहीं हुआ। ...(**समय की घंटी**)... हमारे गोहाना के अंदर रेल कोच फैक्टरी बननी थी, लेकिन आपने उसके लिए एक रुपये का भी बजट अलॉट नहीं किया। हमारे गुरुग्राम के अंदर Indian National Defence University बननी थी, आपने उसके लिए एक रुपये का भी बजट अलॉट नहीं किया।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude. ...*(Interruptions)*...

श्री दीपेन्द्र सिंह हुड्डा : मेट्रो को आगे बढ़ाते हुए RRTS का बजट अलॉट होना था, जिसे रोहतक, हिसार, पानीपत और गुरुग्राम से होते हुए अलवर तक जुड़ना था, लेकिन आपने वहाँ पर भी एक रुपये का बजट अलॉट नहीं किया।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Thank you. Now please conclude. ...*(Time-Bell rings)*...

श्री दीपेन्द्र सिंह हुड्डा : मैं अपनी बात को समाप्त करते हुए इतना ही कहूँगा कि यह सरकार न तो जवान की है, न किसान की है, न नौजवान की है, न संविधान की है, यह सरकार केवल धनवान की है। आज हम उस एक उद्घोष को झुकने नहीं देंगे। जय जवान, जय किसान, जय नौजवान, जय संविधान, जय हिन्द, जय राम जी की!

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Now Dr. Ashok Kumar Mittal, not present. Shri A.D. Singh. ...*(Interruptions)*...You have five minutes.

SHRI A.D. SINGH (Bihar): Thank you, Madam, for giving me the opportunity to speak. Everybody is exceeding one or two minutes. I will also exceed with your permission. It is the best of time and it is the worst of time. My colleague, Mr. Hooda, has already quoted the Oxfam Report about the number of people who are holding the wealth of the country. I will just repeat one or two things. I do not want to repeat everything what he said. Just five per cent of the Indians owned more than 60 per cent of the country's wealth, while the bottom 50 per cent of the population owns only three per cent. Now I want to tell you about the undermining federalism and step-motherly treatment to the States. The Government has bypassed the recommendation of the Finance Commission which recommended that the 42 per cent of the tax revenue shall be distributed to the States. However, with the passage of time, the Government has converted many taxes into cesses which are not required to be shared with the States. As a result, in 2022-23, only 31 per cent of the tax revenue went to the States and in 2023-24, 30.4 per cent went to the States. This is undermining the federal concept of the Constitution and denying the States of their legitimate dues. The Budget is nothing but self-congratulatory, away from reality. There is no reliable data. गलत नहीं है, बिल्कुल सही है। I have got reports. The Agriculture Ministry has returned Rs.1 lakh crore of their Annual Budget this year. But, meanwhile, in the Revised Budget, from Rs.1.15 lakh crores, they have added

Rs.1.5 lakh crores more. So, it is Rs.2.46 lakh crores and till December, out of Rs.1.15 lakh crores, they had spent only 70 per cent. How will the Government spend Rs.1.5 lakh crores in the next two months? I am absolutely perplexed by the Revised Estimates which are there. Now, coming to the fertilizer subsidy, in the last ten years, what efforts has Government made to bring down the fertilizer subsidy? Excessive urea is not being discouraged. In the soil, it is already having excessive nitrogen. And, for the phosphate, instead of sticking to DAP, they could have gone to some other varieties of DAPs, light DAP, MAP, which have more or less the same nutrient content, and the prices would have come down internationally and we would have saved subsidy. आदरणीय प्रधान मंत्री जी को नैनो यूरिया पर बहुत विश्वास है। मैंने अपने जितने खेतों में इस्तेमाल किया है, I don't think I got encouraging results. That, in any case, the nation will know in the next three-four years, as to what the position is. सरकार गरीब, किसान, युवा और महिला के लिए जो कर रही है, but इन categories पर कोई भी extra expenditure नहीं हो रहा है, जिससे demand पैदा हो और आगे का कुछ काम हो। हम 2030 के लिए 7 ट्रिलियन इकोनॉमी की बात कर रहे हैं और 2047 के लिए 30 ट्रिलियन इकोनॉमी की बात कर रहे हैं, for achieving the 7 trillion economy, the GDP rate should be 9.5 per cent and for 30 trillion economy, the GDP rate should be, at least, 10.5 per cent. पिछले 10 साल का एवरेज 6.5 परसेंट का है। Rural development - in the rural areas, there is no demand. If you increase the demand, more employment will be generated. Unfortunately, labor intensive areas are not being focused. The focus is only on the capital intensive areas such as railways, highways, power, infrastructure. The focus should be on rural infrastructure, basically small projects so that the rural employment can be generated. As expenditure on rural activity schemes, they should be increased to create more jobs. At present, people are rushing towards urban areas. There is more congestion there. We need a mass-based demand in rural economy, like China, which can happen if the purchasing power of the rural houses is increased. For example, if we see the last few years, even in the rural areas, the sale of motorcycles has come down by 30 per cent. Disparity between the rich and the poor is increasing.

उपसभाध्यक्ष (श्रीमती सुलता देव): ए.डी. सिंह जी, आप अपने वक्तव्य को विराम दीजिए, क्योंकि आपके बोलने का समय समाप्त होने वाला है।

श्री ए.डी. सिंह: मुझे भी सबके समान 1-2 मिनट और दीजिए। यहां disparity बहुत हो रही है। पहले यह होता था कि people used to claim whatever they want as their right. Today, everything is falling under *labharthi*. हम लोग सबको लाभ देने के चक्कर में याचक बना रहे हैं। In this manner, they are not committed to the society. If they earn money, they

will spend more appropriately. Alienation from the society is growing. Even as *labharthi,* they are actually not getting enough. There is malnutrition in women and children. ...(**समय की घंटी**)... मैडम, बोलने तो दीजिए। मनरेगा में भी देख रहे हैं कि 100 दिन का सबको काम मिलना है, hardly 50 दिन का काम मिलता है।

उपसभाध्यक्ष (श्रीमती सुलता देव): ए.डी. सिंह जी, आपके बोलने का समय समाप्त हो गया है।

श्री ए.डी. सिंह: मुझे पता है कि मेरा बोलने का समय खत्म हो गया है।

उपसभाध्यक्ष (श्रीमती सुलता देव): माननीय सदस्य, आपके बोलने का समय समाप्त हो गया है। अब आप अपने वक्तव्य को विराम दीजिए।

श्री ए.डी. सिंह: ठीक है, मैं आपकी मर्जी के हिसाब से अपनी बात पूरी करता हूं। एक शेर के साथ बात समाप्त करता हूं-

"इतना तो जान लो दिल को दुखाने वालो
ये मज़लूम भी आहों में असर रखते हैं।"

धन्यवाद।

उपसभाध्यक्ष (श्रीमती सुलता देव): श्री राम नाथ ठाकुर। आपके पास चार मिनट का समय है।

श्री राम नाथ ठाकुर (बिहार): उपसभाध्यक्ष महोदया, मैं अंतरिम बजट के समर्थन में बोलने के लिए खड़ा हुआ हूं। मैं पहले धन्यवाद देना चाहता हूं कि भारत सरकार ने जननायक कर्पूरी ठाकुर जी को भारत रत्न देने का काम किया। मैं अपनी तरफ से, अपने दल की तरफ से और अपने परिवार की तरफ से उन्हें बधाई देता हूं और उनके प्रति कृतज्ञता ज्ञापित करता हूं। मैडम, दो महीने के बाद चुनाव होने हैं। वित्त मंत्री जी और लुहावना बजट ला सकती थीं, लेकिन उन्होंने 2024-25 का अंतरिम बजट सीमित रखा है और बहुत अच्छा रखा है। मैं दस वर्षों से देखता हूं कि मनरेगा के बारे में लोग आवाज़ उठाते थे कि उसके दिन कम हो गए हैं, उसका लेबर चार्ज कम हो गया है, उस पर किसी का ध्यान नहीं है, लेकिन वर्तमान सरकार ने मनरेगा का बजट 6,000 करोड़ रुपये बढ़ाकर 86 हजार करोड़ रुपये किया है, उसके लिए हम भारत सरकार को बधाई देना चाहते हैं। अदालत में जो कमियां थीं, उस अदालत को शुरू करने के लिए 870 करोड़ रुपये देने का काम किया है, इसके लिए भी मैं बधाई देना चाहता हूं। 'विश्वकर्मा योजना', जो नीचे तबके के लोग हैं, जिन पर किसी का ध्यान नहीं था, उस तबके को रोजगार देने का काम किया है, उसके लिए भी मैं उन्हें बधाई देना चाहता हूं। रेलवे के कॉरिडोर के लिए 40 हजार करोड़ रुपये दिए गए थे, उसमें भी अच्छे-अच्छे काम हो सकते हैं और होंगे भी, लेकिन मेरा सुझाव है कि जो 100 वर्ष पुराने जो पुल हैं, उनको बनाना चाहिए, उस पर ध्यान देना चाहिए। जो 100 वर्ष पुराने स्टेशन्स हैं, जो जर्जर हालत में हैं, जिसका भवन गिरने वाला है, उस पर भी ध्यान देना चाहिए। जिनको 100 वर्ष से ज्यादा हो गये, जैसे पुल और स्टेशन्स हैं, उन पर भी ध्यान देना चाहिए।

महोदया, इस सरकार ने गरीब, झुग्गी-झोपड़ी में बसने वाले लोगों पर ध्यान देने का काम किया है, उनको बसाने का काम किया है, उसके लिए जो पैसे एलॉट किये हैं, उसके लिए भी हम उन्हें बधाई देना चाहते हैं। मैं और कुछ सुझाव देना चाहता हूं कि बिहार में कोई बड़ा उद्योग लगे, इसके लिए बिहार सरकार से आई हुई योजना है, उस योजना को सरकार लागू करे। मैं आपके माध्यम से, अपने दल के माध्यम से, अपनी तरफ से भारत सरकार से निवेदन करना चाहता हूं कि बिहार को भी अच्छी स्थिति में रखना चाहिए, उस पर भी ध्यान देना चाहिए। हम भारत सरकार से यह कहना चाहते हैं कि विश्वविद्यालयों की संख्या बढ़ानी चाहिए। केंद्रीय विद्यालय में जो गरीब तबके के लोग हैं, जिनको कहीं एडमिशन नहीं मिल रहा है, उस केंद्रीय विद्यालय की संख्या बढ़ानी चाहिए। मैं फिर से बिहार के लिए निवेदन करना चाहता हूं। किशनगंज में तो किया गया है, लेकिन समस्तीपुर में भी एक और केंद्रीय विद्यालय होना चाहिए। उसी तरह मेडिकल कॉलेज की भी बहुत ज्यादा आवश्यकता है। नर्सों के लिए भी इंस्टीट्यूट खोलना चाहिए। उनके लिए महाविद्यालय खोलना चाहिए, पैरा मेडिकल के लिए भी मेडिकल कॉलेज खोलना चाहिए।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude your speech. Your time is over.

श्री राम नाथ ठाकुर: गरीब विद्यार्थियों पर भी ध्यान देना चाहिए। युवाओं को रोजगार नहीं मिल रहा है, उस पर सरकार को ध्यान देना चाहिए। किसानों के लिए सरकार ने जो काम किया है, उसके लिए हम अपनी तरफ से बधाई देना चाहते हैं। ऐसे बहुत सारे प्वाइंट्स हैं, जिन पर हमें बोलना था, लेकिन समय का अभाव है। अंत में, हम कहना चाहते हैं -

"चमन को सींचने में कुछ पत्तियां झड़ गई होंगी,
इल्जाम लग रहा है मगर हम पर बेवफाई का।
चमन को रौंद डाला, जिन्होंने अपने पैरों से,
वही दावा कर रहे हैं इस चमन की रहनुमाई का।"

इन्हीं चंद शब्दों के साथ, मैं अपनी बात खत्म करता हूं। जय हिंद, जय भारत!

उपसभाध्यक्ष (श्रीमती सुलता देव): धन्यवाद। श्री बीरेन्द्र प्रसाद बैश्य।

SHRI BIRENDRA PRASAD BAISHYA (Assam): Madam, on behalf of my party, Asom Gana Parishad, I rise here today to support the Interim Budget proposed by the hon. Finance Minister. After Covid, the economic condition of the world is going through a very critical time. The economic growth of even the leading countries like Germany or China is going down. In this critical time, Indian economy is doing very well. I must compliment our Government, the Finance Minister and the hon. Prime Minister for rightly managing the economic situation of the country. Today, inflation has come down. Deficit finance has come down, capital income expenditure is increasing and

India today is one of the fastest growing economic countries of the world. Madam, this is not my opinion. Indian economy is growing very fast today. It is recognized by the International Monetary Fund, it is recognized by the World Bank and it is also equally recognized by the United Nations. I am very happy to say that the Indian exports have increased from 400 billion dollars to 775 billion dollars and we are speaking about Khadi. Our Khadi production and Khadi market is also increasing more than four times as compared to the previous year. Not only that, earlier, only 2.20 crore people submitted their income tax return. Today, more than 3.2 crore people submitted their income tax return. It is established how our economy is going on. Our Government, last year, spent more than Rs. 12,000 crores for infrastructure development. It means capital expenditure has increased. When the capital expenditure has increased, many railway projects are coming, many ports are coming and many airports are coming. It will also create new employment opportunities which will be helpful for our people. *...(Time-bell rings)...* Madam, you give me two minutes' time. I will conclude.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Already your time is over. Please conclude your speech.

SHRI BIRENDRA PRASAD BAISHYA: Today also, the hon. Prime Minister rightly said that without improvement of regions, without improvement of States, the nation cannot develop. I will give a small example. There is a refinery in Assam. There are three refineries. The first refinery in Asia was established in Digboi, Assam. I have given the example of Numaligarh Refinery. When it started its production, its capacity was 1 million ton.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude.

SHRI BIRENDRA PRASAD BAISHYA: Now, this refinery expanded to 5 million tonnes and more than Rs. 32,000 crores investments have been made by the Central Government under the leadership of Shri Narendra Modi for the economic development of the North-Eastern region and economic development of Assam.

With these words, I thank you very much.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Now, Shri Prakash Javadekar. You have ten minutes.

श्री प्रकाश जावडेकर (महाराष्ट्र): उपसभाध्यक्ष महोदया, आज बजट पर चर्चा है। मैं उसके एक पहलू पर चर्चा करूंगा, क्योंकि सबके भाषण में यह विषय आता है और उसका नाम है - co-operative federalism. मैं पहले यह बताना चाहूंगा कि जो जीएसटी आया, इसका टैक्स्ट यानी लॉ, रेट, स्लैब्स एंड रूल्स - ये चारों देश के सभी राज्यों के फायनैंस मिनिस्टर्स ने इकट्ठा बैठकर unanimously लिखा। बाहर जाकर लोग गब्बर सिंह टैक्स कहेंगे, लेकिन प्रत्यक्ष वस्तुस्थिति यह है कि जीएसटी काउंसिल में देश के सभी राज्यों के फायनैंस मिनिस्टर्स ने ये सारे लॉ, रेट, स्लैब्स एंड रूल्स तैयार किए हैं। यह एक बहुत अच्छा उदाहरण है कि अपने देश में co-operative federalism चल सकता है। उसमें एक बहुत बड़ी बात कही गई कि राज्यों को वैट की जगह जीएसटी आने से जो नुकसान होगा, उसकी भरपाई के एवज में हर साल 14 परसेंट का ज्यादा रेवेन्यू शेयर दिया जाएगा। 14 per cent more than what they got last year. मुझे खुशी है कि यह 2017 में शुरू हुआ था और 2022 तक चला। यह जो पाँच साल का आश्वासन था, यह पूरा हो गया। आगे भी कुछ सहूलियतें जारी हैं। हर महीने जीएसटी काउंसिल की एक मीटिंग होती है और उस मीटिंग में सारे निर्णय युनैनिमस्ली हो गए। पिछले कुछ महीनों में, जब नॉन बीजेपी अपोजिशन स्टेट्स ने हर चीज़ में विरोध करने का काम शुरू किया, तब वोटिंग से निर्णय हुआ है, नहीं तो ये सारे निर्णय युनैनिमस्ली हुए हैं। This is a very good example of co-operative federalism.

महोदया, एक और दूसरी बड़ी बात है। अभी हमारे मित्र ने devolution के बारे में कहा है कि सालों तक, तीन दशक तक only 32 per cent devolution होता था। सरकार के पास जितना टैक्स आएगा, only 32 per cent devolution used to go to States. पर पहली दफा ऐसा हुआ कि 15वें वित्त आयोग ने जो सिफारिश की, वह वैसी की वैसी मोदी जी के नेतृत्व वाली भारत सरकार ने मान ली और 42 परसेंट devolution शुरू हुआ। यह बहुत बड़ी ऐतिहासिक घटना है। मैं इसके आंकड़े भी बताऊँगा कि इससे कितना फर्क पड़ा। इसके अलावा, मोदी सरकार ने एक और पहल की कि ग्राम पंचायत, पंचायत समिति, जिला परिषद, इन सबको लोकल गवर्नेंस के लिए साढ़े सात परसेंट अधिक दिया, यानी 42 plus 7.5, 50 per cent of the GST, collected by the country, is shared with the States. The States get their SGST, which is 50 per cent of GST, almost immediately, instantly. Nowhere in the world, the State GST is credited immediately to the States' accounts. ...(**व्यवधान**)... आपको मालूम नहीं है। आइए, एक बार मुझसे क्लास ले लीजिए। स्टेट जीएसटी ऑटोमेटिकली कट होता है। वह सेंटर के पास आता ही नहीं है। वह स्टेट के पास जाता है और वह 50 परसेंट है। इसके साथ ही, जो 50 परसेंट है, उसका भी 50 परसेंट डिवॉल्यूशन में दिया जाता है। अब फाइनेंस कमीशन के ग्रांट्स मिलते हैं, टैक्स डिवॉल्यूशन होता है, सेंट्रल सेक्टर स्कीम्स आती हैं, फिर आदर्श स्कीम्स होती हैं और शेयर्स भी हैं, तो ये सब स्कीम्स मिलकर -- मैं ज्यादातर केरल राज्य में जाता हूँ, तो मैंने वहाँ का हिसाब किया। 2009 से 2014 तक यूपीए की सरकार थी। केरल को पाँच साल में टोटल, सभी ग्रांट्स एंड एड मिलाकर 70,000 करोड़ रुपये मिले, लेकिन 2017 से 2022 तक, पाँच साल में 2,29,000 करोड़ रुपये मिले, यानी तीन गुणा ज्यादा मिले हैं। यह मिला है, इसके आंकड़े भी हैं, जिन्हें मैं सबको भेजता भी हूँ। ...(**व्यवधान**)... इसके अलावा, बजट में जो नहीं है, वह भी जनता तक इफेक्टिवली कैसे पहुंचता है, यह मेरा एक मुद्दा है। मुद्रा लोन है। केरल जैसे राज्य में 54 लाख नौजवानों और महिलाओं को 50,000 से लेकर 10,00,000 तक के लोन मिले हैं। उन्हें स्वयं

रोजगार भी मिला और उन्होंने अनेक लोगों को भी रोजगार दिया। मैं जाकर सैकड़ों लोगों से मिला हूँ। मेरे पास testimonials हैं। मुद्रा लोन कहाँ से आता है, बैंक से आता है। यह बजट में नहीं है, फिर भी लोगों को मिल रहा है। विश्वकर्मा योजना 9,00,000 करोड़ की है। जो भी 18 हस्तव्यवसायी हैं, उन्हें हर साल तीन-तीन लाख रुपये का कर्जा मिलेगा। तीन लाख रुपये तीन लाख लोगों को मिलेंगे और यह चलता रहेगा। जो विश्वकर्मा योजना है, वह 9,00,000 करोड़ की है। वह भी बजट में नहीं होती है। बजट में इसके लिए केवल हजार करोड़ का प्रोविजन होता है, क्योंकि हजार करोड़ के प्रोविजन में स्किल ट्रेनिंग देने वगैरह का खर्चा आता है, जिसे सरकार करती है, लेकिन जो पैसा आता है, वह कर्जे के रूप में आता है, गरीब को सहायता मिलती है। कोविड के दिनों में एमएसएमईज़ बहुत दिक्कत में थे। सरकार ने बैंकों की तिजोरी खोलकर 4,00,000 करोड़ रुपये की क्रेडिट गारंटी दी। इसके साथ ही, सेल्फ हेल्प ग्रुप्स को भी बैंकों ने 10,00,000 करोड़ से ज्यादा की रकम दी है और यह ध्यान रखिएगा कि इसकी वसूली 95 परसेंट से भी ज्यादा होती है। बजट के बाहर भी अनेक रकम ऐसी होती है, जो जनता के कल्याण में जाती है। कभी इसका हिसाब और चर्चा नहीं होती है। मेरा दुख यह है कि आज कर्णाटक के मंत्री, मुख्य मंत्री, एमएलएज़, सब आकर जंतर-मंतर पर बैठे हैं। क्यों बैठे हैं? वे बोलते हैं कि केंद्र सरकार पैसे नहीं दे रही है और कल केरल वाले आने वाले हैं। ...(**व्यवधान**)... यह नकारात्मक राजनीति है। कुछ भी एजेंडा नहीं है, इसलिए यह राजनीति है, यह तथ्यों के आधार पर नहीं है। मैंने आज प्रैस कॉन्फ्रेन्स भी की है। मैंने सारे आंकड़े दिए हैं कि केरल को कितने रुपये दिए गए और केरल को जो रकम नहीं मिली, उसका कारण Utilisation Certificate नहीं दिया ...(**व्यवधान**)... हमने क्या किया? मनरेगा के पैसे भी ...(**व्यवधान**)... उसके Utilisation Certifcates नहीं आए हैं। मैं और बताना चाहता हूं ...(**व्यवधान**)... आप पूछो, मैं बताता जाऊंगा। केरल में पैसे ग्राम पंचायत को दिए, सरपंचों को नहीं दिए। केरल सरकार ने वह local self-Government के पैसे रोक कर रखे। ...(**व्यवधान**)...

श्री सैयद नासिर हुसैन (कर्नाटक): मैडम, ...(**व्यवधान**)...

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please. ...*(Interruptions)*.. No. ...*(Interruptions)*.. Please sit down. ...(*Interruptions*).. प्लीज़, डिस्टर्ब मत कीजिए। ...(**व्यवधान**)...

श्री प्रकाश जावडेकर: मैं yield नहीं हुआ हूं। ...(**व्यवधान**)...उसके कारण यह आंदोलन ...(**व्यवधान**)... यह नकारात्मक आंदोलन है ...(**व्यवधान**)...

उपसभाध्यक्ष (**श्रीमती सुलता देव**): प्लीज़, डिस्टर्ब मत करिए। ...(**व्यवधान**)...आप बैठ जाइए। ...(**व्यवधान**)... उनको बोलने दीजिए।

श्री सैयद नासिर हुसैन: हम डिस्टर्ब नहीं कर रहे हैं। हम इंटरवेंशन ...(**व्यवधान**)...

श्री प्रकाश जावडेकरः हम accountability लाए हैं। ...(**व्यवधान**)... भ्रष्टाचार खत्म किया है। इसके कारण यह है। ...(**व्यवधान**)...

उपसभाध्यक्ष (**श्रीमती सुलता देव**) : प्लीज़ बैठ जाइए। ...(**व्यवधान**)... उनको बोलने दीजिए।

श्री प्रकाश जावडेकर : एक और मुद्दा है। ...(**व्यवधान**)... जब बाद में आप बोलेंगे, तब अपनी बात कहना ...(**व्यवधान**)...

उपसभाध्यक्ष (**श्रीमती सुलता देव**) : आप बैठ जाइए...(**व्यवधान**)...

श्री प्रकाश जावडेकरः आखिरी मुद्दा यह है कि हम क्या नया लाए। अभी एक महाशय, कांग्रेस के हमारे मित्र बोले कि यह योजना कांग्रेस सरकार के समय पर ही थी। हां, थी। 'जन औषधि' दूसरे नाम से सस्ती दवा वाली योजना कांग्रेस के जमाने में शुरू हुई, यह हम मानते हैं। लेकिन 10 साल में कितनी दुकानें खुलीं - 80; और हमने कितनी खोलीं - 10 हज़ार। आधार कार्ड की योजना यूपीए के जमाने में शुरू हुई। यह हम भी मानते हैं, लेकिन तब कितने दिए थे - 10 साल में 30 करोड़; हमने कितने दिए - 130 करोड़। ...(**समय की घंटी**)... यह फर्क है। ...(**व्यवधान**)... यह फर्क स्पीड, स्केल का है। ...(**व्यवधान**)...

उपसभाध्यक्ष (**श्रीमती सुलता देव**): कृपया बैठ जाइए ...(**व्यवधान**)...

श्री प्रकाश जावडेकर : आप बैठ जाइए। आपका समय आएगा ...(**व्यवधान**)... एक मिनट ...(**व्यवधान**)...

उपसभाध्यक्ष (**श्रीमती सुलता देव**) : बैठ जाइए ...(**व्यवधान**)...

श्री प्रकाश जावडेकरः अभी मेरे दो मिनट रह गए हैं। ...(**व्यवधान**)... दो ही आंकड़े हैं ...(**व्यवधान**)... डीबीटी कांग्रेस के जमाने में शुरू हुई, हम यह मानते हैं। ...(**व्यवधान**)... आप सुनिए ...(**व्यवधान**)... आपके जमाने में डीबीटी में चंडीगढ़ में केवल 4 करोड़ रुपये दिए गए थे और हमने 34 लाख करोड़ रुपये दिए हैं। यह स्केल और स्पीड का फर्क है।

उपसभाध्यक्ष (**श्रीमती सुलता देव**): आपका समय खत्म हो रहा है। ...(**व्यवधान**)... जावडेकर जी, आपका समय खत्म हो रहा है। ...(**व्यवधान**)...

श्री प्रकाश जावडेकरः नया संसद भवन बना और यह आपकी आंखों के सामने जिस तेजी से बना, ऐसा कोई कंस्ट्रक्शन कभी किया है, तो बताओ ...(**व्यवधान**)... एक आखिरी मुद्दा बताता हूं, जो उनके समय ...(**व्यवधान**)...

उपसभाध्यक्ष (श्रीमती सुलता देव): कृपया जल्दी कन्क्लूड कीजिए, आपका समय खत्म हो गया है।

श्री प्रकाश जावडेकर: मैडम, मैं कन्क्लूड कर रहा हूं। ...(**व्यवधान**)... मैं यह कहना चाहता हूं कि विपक्षी दल नकारात्मक सोच से न चलें। वे अपने failures को छिपाने के लिए, विषय को divert करने के लिए जंतर मंतर पर आकर बैठ रहे हैं। यह शुद्ध राजनीति है और ऐसी राजनीति अर्थनीति में नहीं होनी चाहिए, यह मैं बताना चाहता हूं।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Now, Dr. Fauzia Khan. You have three minutes.

SHRI SYED NASIR HUSSAIN: Madam, one minute, please. ..*(Interruptions)*...

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Nothing will go on record. Please sit down. जब आपका टाइम आएगा, तब आप बोलिएगा। ...(**व्यवधान**)...

DR. FAUZIA KHAN (Maharashtra): Madam, my time is running out.

उपसभाध्यक्ष (श्रीमती सुलता देव): यह रिकॉर्ड में नहीं जा रहा है। ...(**व्यवधान**)... आप प्लीज़ उनको बोलने दीजिए। Please do not disturb. ...(**व्यवधान**)... No, no. ...(**व्यवधान**)... जब आपका समय आएगा, तब आप बोलिएगा। ...(**व्यवधान**)... अभी कुछ भी रिकोर्ड में नहीं जा रहा है। ...(**व्यवधान**)... प्लीज़, आप बैठ जाइए। ...(**व्यवधान**)... Please be seated. ...(**व्यवधान**)... आप प्लीज़ बैठ जाइए, जब आपका टाइम आएगा, आपको बोलने का मौका दिया जाएगा। ...(**व्यवधान**)... कुछ भी रिकॉर्ड में नहीं जा रहा है। प्लीज़, आप बैठ जाइए। ...(**व्यवधान**)... जब आपका बोलने का टाइम आएगा, तो आपको बोलने का मौका मिलेगा। ...(**व्यवधान**)... Nothing is going on record. कुछ भी रिकॉर्ड नहीं हो रहा है। ...(**व्यवधान**)... फौजिया खान जी, आपका टाइम अब से शुरू होता है। आप बोलिए।

DR. FAUZIA KHAN: Madam, first of all, I must express appreciation for the hon. Finance Minister for having been successful in bringing down the fiscal deficit to a mark below the target. Madam, I always feel very proud and inspired to see a woman Finance Minister performing her role with such confidence, especially, ऐसे देश में, जहाँ वादे कब गारंटी में बदल जाते हैं, हमें पता ही नहीं चलता है; कब वादे धुँए में उड़ जाते हैं, हमें पता ही नहीं चलता है। जैसे काला धन, अच्छे दिन, दो करोड़ नौकरियाँ, बहुत हुई महँगाई की मार, ये सब वादे कब गारंटी में बदल गए, हमें कुछ पता ही नहीं चला। इसके बारे में मैं एक ही बात बोलूँगी कि

"तिरे वादे पे जिए हम तो ये जान झूट जाना,
कि खुशी से मर न जाते अगर ऐतबार होता।"

हमें आपके वादों पर और आपकी गारंटियों पर कोई ऐतबार नहीं है।

Madam, the hon. Finance Minister has spoken about mending the economy. I would like to put up a question to her which I hope to receive an answer from. Have we not, while mending the economy, been bending towards the wealthiest of all? Madam, according to India's Consumer Economy 360 Survey, -- for that matter, the Government generally dismisses the data of any Survey that makes it uncomfortable, but still -- the income of the richest has increased by 20 per cent, the income of the middle-rich has increased by 20 per cent but the income of the middle class, the lower middle class and the poor has decreased by 20 per cent each. मैडम, कैपिटल एक्सपेंडिचर 3 सालों में लगातार बढ़ रहा है, अच्छी बात है। But we will now have to focus on challenges and imperatives in India's rural economy. अगर एनसीआरबी की रिपोर्ट यह कहती है कि अन्नदाता की आत्महत्या का परिमाण एक वर्ष में 27 फीसदी बढ़ा है, तो हमें इस पर ध्यान देना होगा। India cannot ignore its rural economy, Madam, particularly, its agricultural sector if it wants to achieve the goal of inclusive development. The farmers are demanding better prices and informal sector workers and contract workers are calling for fair wages and social security.

मैडम, आपने, यानी फाइनेंस मिनिस्टर ने एमएसपी की बात की।

उपसभाध्यक्ष (श्रीमती सुलता देव): फौजिया खान जी, आपका समय समाप्त हो गया है।

डा. फौजिया खान: मुझे एक-दो मिनट दे दीजिए।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): No, no. Conclude your speech.

डा. फौजिया खान : मैडम, मैं कन्क्लूड करती हूँ।

मैडम, मैं स्वयं अपनी बात करती हूँ। मैं भी एक किसान परिवार से आती हूँ। 2014 में हमने सोयाबीन 5 हजार रुपए से बेचा, हमने कॉटन 7.5 हजार रुपए से बेचा, लेकिन इस साल हमने सोयाबीन 4 हजार से बेचा और कॉटन 6 हजार से बेचा। एमएसपी कोई नहीं देखता है, खरीदी ही नहीं हो रही है। हम जो किसानों की आय दोगुनी करने वाले थे, उस गारंटी का क्या, हम उनको क्या नई गारंटी देंगे? मैडम, अगर हमको यह गारंटी देनी हो, ...(**समय की घंटी**)... तो जिस तरह यूपीए सरकार ने 70 हजार करोड़ रुपए की कर्ज माफी की थी, उस तरह की बात हमको करनी होगी, तब जाकर रूरल इकोनॉमी की तरफ हमारा ध्यान जाएगा।

मैडम, कम समय की वजह से मैं अपनी बात पूरी नहीं कर पाई हूँ, लेकिन आपका आदेश है, इसलिए मैं अपनी बात खत्म करती हूँ। धन्यवाद।

उपसभाध्यक्ष (श्रीमती सुलता देव): धन्यवाद। डा. सांतनु सेन जी। ...(**व्यवधान**)...

SHRI MOHAMMED NADIMUL HAQUE (West Bengal): Madam, he is just coming.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Shri Imran Pratapgarhi. Imran*ji*, you have five minutes.

SHRI IMRAN PRATAPGARHI (Maharashtra): Madam, I have ten minutes. We had requested the hon. Chairman. He allowed ten minutes.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Okay.

श्री इमरान प्रतापगढ़ी: मैडम, प्रधान मंत्री जी की सैकड़ों बार थपथपाई गई मेज के बीच अंतरिम बजट पेश किया गया और बड़े-बड़े दावे किये गये।

"देश यह कैसा बनाया आपने,
लूट कर पैसा बनाया आपने
देखिए जलते दीये भी बुझ गए,
अजब दीपक राग गाया आपने।"

मैडम, पूरा सदन अमृत काल के बजट की चर्चा कर रहा है। मैं तो गरीबों की रोटी और दाल के बजट की चर्चा करूँगा।

"तुम्हारी फाइलों में गाँव का मौसम गुलाबी है
मगर ये आंकड़े झूठे हैं, ये दावा किताबी है।"

मैडम, मैं इस बजट को अमीरों का, अमीरों के लिए पेश किया गया बजट कहूँगा। इसमें गरीबों के लिए कुछ है ही नहीं। नौकरी माँगने वाले नौजवानों पर लाठियाँ बरसाने वालो, आपने इस बजट में युवाओं को क्या दिया? आपने पुरानी पेंशन बहाली की माँग करने वालों को क्या दिया? सालों से अपने लिए छत तलाश रहे लोगों को आपने इस बजट में क्या दिया? और फिर भी आपको उम्मीद है कि पूरा देश आपके इस पेश किये गये बजट पर लहालोट हो जाए, तालियाँ पीटे, मंगल गान गाये! यह कैसे सम्भव है? मैं सदन में खड़े होकर इस बजट पर चर्चा करते हुए यह कहना चाहता हूँ कि इस बजट में फुटपाथ पर रहने वालों, छप्परों में रहने वालों, झुग्गियों में रहने वालों के लिए क्या है? इसमें उनके लिए क्या है, जो प्रधान मंत्री के किये गये वायदों की बाट जोह रहे हैं? हर साल फरवरी की खूबसूरत सुबह और सजी हुई संसद से बरसते हुए * वायदों

---

* Expunged as ordered by the Chair.

की जवाबदेही कौन तय करेगा? कौन बतायेगा कि 2022 में प्रधान मंत्री जी ने जो सबको पक्का मकान देने वाला वायदा किया था, उसका क्या हुआ? लोगों के सिरों पर छत देने वाले प्रधान मंत्री जी के जुमलों से अलग उन्हें यह क्यों नहीं दिखता कि राज्यों में बैठे हुए उनके नुमाइंदे लोगों के सिरों की छतें उजाड़ रहे हैं ...(**व्यवधान**)... चाहे वह उत्तर प्रदेश हो, असम हो, जम्मू-कश्मीर हो या मध्य प्रदेश हो। भाजपा-शासित राज्यों के बुलडोजर्स न सिर्फ लोगों के घरों को उजाड़ रहे हैं, बल्कि कुचल रहे हैं - लोकतंत्र को, संविधान को, अदालतों के मायार को। ...(**व्यवधान**)...

मैडम, मैं आंकड़ों की बाजीगरी से अलग हट कर इस बजट पर एक बात कहना चाहता हूँ। इस बजट के आंकड़े तो ऐसे हैं कि ये कह रहे हैं - 4 करोड़। वित्त मंत्री जी 3 करोड़ कहती हैं और प्रधान मंत्री जी 4 करोड़ कहते हैं। पहले तो आप इस * पर आपस में ही सुलट लीजिए कि 4 करोड़ सही है या 3 करोड़ सही है। ...(**व्यवधान**)... मैडम, इस बजट के आंकड़े तो ऐसे हैं कि जो सुने, वह बस पथराई आँखें लेकर किंकर्तव्यविमूढ़ हो जाए, लेकिन :

"झील में पानी बरसता है हमारे देश में,
खेत पानी को तरसता है हमारे देश में
जिंदगी का हाल खस्ता है हमारे देश में
दूध महँगा, खून सस्ता है हमारे देश में।"

मैडम, रोजगार, महँगाई, किसान, मनरेगा, पेट्रोल-डीज़ल के दाम, गैस सिलिंडर के दाम, फसलों की एमएसपी की गारंटी - इन सब जन सरोकार की बातों से इस बजट का कोई लेना-देना नहीं है। ...(**व्यवधान**)... हमारे ट्रेज़री बेंच के साथी हंगामा कर रहे हैं। मैं तो यह कहना चाहता हूँ कि एक बार इनके एक नेता एक गाँव में गए। उन्होंने गाँव में जाकर कहा कि गाँव वालो, आओ, मैं तुम्हारी समस्याएँ समाप्त करना चाहता हूँ। गाँव वाले इकट्ठा हो गए। नेता जी ने गाँव वालों से कहा आप हमें दो समस्याएँ बताओ, मैं दोनों समस्याओं का यहीं पर समाधान करूँगा। तब गाँव वालों ने कहा कि साहब, हमारी पहली समस्या यह है कि हमारे यहाँ कोई हॉस्पिटल नहीं है। तब नेता जी ने मोबाइल निकाला, कहीं फोन मिलाया। उन्होंने फोन मिलाकर पता नहीं फोन पर क्या कुछ कहा कि यहाँ गाँव में हॉस्पिटल नहीं है, यहाँ तुरन्त हॉस्पिटल चाहिए। गाँव वाले खुश हो गए कि एक मिनट में यहाँ हॉस्पिटल आ रहा है। अगली समस्या के बारे में उन्होंने, नेता जी ने गाँव वालों से कहा कि मैंने आपकी पहली समस्या समाप्त कर दी, अब दूसरी समस्या बताओ, तो गाँव वालों ने कहा कि साहब, इस गाँव में मोबाइल का कोई नेटवर्क ही नहीं है। ...(**व्यवधान**)... यह है इनके काम करने का तरीका। ...(**व्यवधान**)... यह है *बोलने का तरीका। ...(**व्यवधान**)... इन्होंने बड़े-बड़े वायदे किये। ...(**व्यवधान**)... इनके जो 10 साल के वायदे हैं, उनके बारे में मैं बात करूँगा। ...(**व्यवधान**)... मैं इनके वायदों से ज्यादा इनके नारों पर बात करूँगा। ...(**व्यवधान**)...

इनका पहला नारा था - "बहुत हुई महँगाई की मार, अबकी बार मोदी सरकार।" आइए, इस नारे की समीक्षा करते हैं। पेट्रोल, डीज़ल, गैस - ये तो बड़ी-बड़ी बातें हैं। आटा, चावल, दूध, दही, पनीर, छाछ - सब चीज़ों पर जीएसटी। ये फिल्मों को टैक्स फ्री करने वाले लोग, कफ़न तक पर जीएसटी लगा रहे हैं और ये गरीबों की बात करते हैं! ...(**व्यवधान**)... मैडम, यह सरकार *

---

* Expunged as ordered by the Chair.

की सरकार है। इस सरकार के जितने दावे हैं, वे सब खोखले हैं। आज प्रधान मंत्री जी कह रहे थे, 'सबका साथ, सबका विकास', लेकिन यह कैसा 'सबका साथ, सबका विकास' है कि आपने मौलाना आजाद नेशनल फेलोशिप बंद कर दी, माइनॉरिटी डिपार्टमेंट का बजट घटा दिया? इसके बाद भी आप कह रहे हैं, 'सबका साथ, सबका विकास'। आप 'बेटी बचाओ, बेटी पढ़ाओ' की बात करते हैं, लेकिन हमारी आँखें हाथरस, कठुआ से लेकर देश के जंतर-मंतर की सड़क का वह दृश्य देख रही हैं, जब हमारी ओलंपिक लाने वाली बेटियों को प्रधान मंत्री की चौखट पर अपना मेडल रख देना पड़ रहा है। इससे * क्या हो सकता है?

मैडम, कृषि विकास दर, जो 2014 में 4.6 परसेंट थी, वह इस वर्ष गिर कर 1.8 परसेंट कैसे हो गई? क्यों हर दिन 31 किसान आत्महत्या करने को मजबूर हैं? यह सरकार उस पर क्यों नहीं बात करती है?

"कीमत तो बहुत बढ़ गई शहरों में धान की,
लेकिन विदा नहीं हो सकी बेटी किसान की।
मौका मिला तो लोगों ने कुर्सी के वास्ते
तस्वीर ही बिगाड़ दी हिन्दुस्तान की।"

और आज ये बड़ी-बड़ी बातें कर रहे हैं। मैं अंत में इतना कहना चाह रहा हूँ कि वित्त मंत्री जी ने अपने बजट भाषण में ट्रेनों के डिब्बे को 'वंदे भारत' कोच में बदलने का एक प्रस्ताव रखा। ठीक है, यह सुनने में कानों को बहुत अच्छा लगता है, लेकिन मैडम, यह सरकार ट्रेनों की सुरक्षा के बुनियादी मुद्दों पर एक शब्द नहीं बोलना चाहती। बालासोर हादसे में घायल हुए लोगों की चिता की राख अभी तक ठंडी नहीं हुई है। 'वंदे भारत' के वीडियो पोस्ट करने वाली यह सरकार अगर ट्विटर पर कभी भारत के जनरल डिब्बे और स्लीपर क्लास के डिब्बे की वीडियो पोस्ट करे, तब समझ में आए। आप बिहार, इलाहाबाद, लखनऊ से दिल्ली आने वाली और मुम्बई जाने वाली ट्रेनों की हालत देख लीजिए, तो आपको लगेगा कि क्या ये वही ट्रेनें हैं! आज स्थिति यह है कि रेलवे स्टेशन तो छोड़िए, आपकी प्राइवेट एयरलाइन्स रनवे पर खाना खिला रही हैं। अभी आपने एक एयरलाइन पर जुर्माना लगाया है, नोटिस दिया है। आपने ट्रेनों और एयरलाइन्स की यह स्थिति करके रख दी है। आप कागजों पर कितना भी 'वंदे भारत' और बुलेट ट्रेन सरपट दौड़ा लीजिए, लेकिन असल भारत की ट्रेनों के डिब्बों की सवारियों की हालत देखने लायक है। अगर सरकार खुली आँखों से उसे देखना चाहे, तो देखे और उनकी स्थिति सुधारे।

आज प्रधान मंत्री जी ने यहाँ पर खड़े होकर अपने भाषण में कई बार neo middle class की बड़ी चर्चा की कि neo middle class जेनरेट करेंगे, लेकिन मैं तो यहाँ खड़ा होकर सरकार से कहना चाहता हूँ कि neo middle class का जुमला अपने पास रखिए। आप यह बताइए कि जो पुराना मिडल क्लास है, उसके साथ आप कैसा व्यवहार कर रहे हैं? आज उसकी स्थिति क्या है? आप अमीरों के कर्जे माफ कर रहे हैं, उद्योगपतियों के कर्जे माफ कर रहे हैं और यहाँ स्थिति यह हो गई है कि मिडल क्लास की रोजमर्रा की जो चीजें हैं, उन तक पर आपने जीएसटी लगा रखा है। आप फिल्में टैक्स फ्री करते हैं, लेकिन स्टूडेंट्स की प्रतियोगी परीक्षाओं के फॉर्म की फीस नहीं

* Expunged as ordered by the Chair.

माफ कर सकते हैं। आपको हर जगर टैक्स लेना है। मिडल क्लास से आपको कोई रिश्ता नहीं है। मिडल क्लास तो आपसे कह रहा है :

"मोहब्बत भाईचारे के दिवाने दिन ही लौटा दो
और वो सस्ती दाल, सब्जी के सुहाने के दिन ही लौटा दो,
ये अच्छे दिन तो अंबानी, अडाणी को मुबारक हों,
हमें ऐसा करो साहब, पुराने दिन ही लौटा दो।"

वे पुराने दिन, जो बहुत अच्छे थे, वे पुराने दिन, जहाँ लोग एक-दूसरे से मिल-जुल कर रहते थे।

इलाहाबाद, दिल्ली, कोटा जैसे शहरों में छोटे-छोटे कमरों में अभावों के साथ पढ़ाई कर रहे युवा किताबों के साथ गल चुके हैं। उनके हिस्से अधेड़ अवस्था तो आई है, लेकिन नौकरी और रोजगार नहीं आया। हर साल दो करोड़ नौकरियाँ देने का दावा करने वाली यह सरकार 10 साल में युवाओं को नौकरियाँ नहीं दे पा रही है। इस सरकार के कंधे पर 20 करोड़ नौकरियों का बोझ है और 2024 में देश देखेगा कि उन्हीं 20 करोड़ नौकरियों के बोझ तले दब कर यह सरकार बैठ जाएगी। इसको यह देश देखेगा, क्योंकि जिस ओर जवानी चलती है, उस ओर जमाना चलता है। देश का युवा नाराज है, गुस्से में है। ऐसे में उसकी पीड़ा को इस बजट में कहीं भी आवाज देने की कोशिश नहीं की गई। मैं आपके बीच खड़ा हूँ। मैं तो वित्त मंत्री जी का भाषण सुन रहा था। यह कहा जा रहा था कि यह अमृत काल का बजट है। ...(**समय की घंटी**)... यह कौन-सा बजट है, यह बाद में तय होगा, लेकिन मैं इतना जानता हूँ कि यह इस सरकार का अंतिम बजट है, आखिरी बजट है।

उपसभाध्यक्ष (श्रीमती सुलता देव): इमरान जी, आप conclude कीजिए।

श्री इमरान प्रतापगढ़ी: इसके बाद न्याय का बजट पेश होगा, जिसकी चर्चा राहुल गाँधी जी पूरे देश में कर रहे हैं।

उपसभाध्यक्ष (श्रीमती सुलता देव): अब आप अपनी वाणी को विराम दीजिए। Your time is over.

श्री इमरान प्रतापगढ़ी: न्याय का बजट! पाँच न्याय - महिलाओं के लिए, युवाओं के लिए सामाजिक न्याय की बात, जिसकी चर्चा पूरे देश में राहुल गांधी जी कर रहे हैं, वह न्याय का बजट अगली बार पेश होगा। यह इस सरकार का अंतिम बजट है। 'अमृत काल' में गरीबों की रोटी और दाल के लिए इस बजट में कोई प्रावधान नहीं है, कोई चर्चा नहीं है। ...(**समय की घंटी**)...

उपसभाध्यक्ष (श्रीमती सुलता देव): आपका टाइम खत्म हो गया है।

श्री इमरान प्रतापगढ़ी: आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Dr. Santanu Sen. You have six minutes.

DR. SANTANU SEN (West Bengal): Thank you, Madam. I am here to speak on the Interim Budget after listening to the election manifesto of the Bharatiya Janta Party, just published by our learned Prime Minister, in the form of thanks giving speech in the President's Address. Madam, when our learned Prime Minister, Mr. Modi, took his oath for the first time, his Moto was *'Sabka Saath Sabka Vikas'*, and he had promised the people that their *acche din* was just round the corner. However, the nominal increase in the budgetary allocation for welfare programmes challenges the notion of *'Sabka Saath Sabka Vikas'*, favouring the corporate entities. The Finance Minister often claims that India has surpassed the former coloniser, that is, the UK. But, unfortunately, the reality is that in the per capita GDP, India ranks 142nd, whereas the UK ranks only 21st. As per the Budget, the gross tax revenue for the financial year 2024-25 is Rs. 30 lakh crore, of which the corporate tax is only 26 per cent. In 2013-14, it was 34 per cent. This means, the contribution of large companies to the country's tax share has declined by 8 per cent. Madam, the Union Government's 'Indian Accommodation Barometer' is made for the access of conglomerates, not for the aspirations of the ordinary Indians. The Union Government's differential treatment reflects not only how different Indians are taxed, but also how different Indians earn. In 2013-14, the top one per cent of income taxpayers earned 17 per cent of the total income, and in just eight years, it has become 23 per cent. While inflation was scarcely mentioned by our Finance Minister, it should be noted that food inflation is currently at the concerning level of 7.7 per cent. Additionally, it is essential to acknowledge that real wages for casual workers have remained stagnant for four years and that there has been a rise in the number of workers who rely on agriculture. Despite increase in budgetary spending, the overall public sector capital expenditure is estimated to decrease from 4.7 per cent to 3.9 per cent of the GDP, indicating a mismatch between budgetary allocation and effective spending. Railways and roads have seen a drastic reduction from 24 per cent in 2019-20 to a mere 4 per cent in 2024-25. One contributing factor to this decline is the increasing indebtedness of our critical public entities, such as National Highways Authority of India, which as of February 28, 2023 had a total outstanding debt of nearly Rs. 3.43 lakh crores. India's position in the Global Hunger Index is 111 out of 121 countries. The Government's Budget Estimates and Revised Estimates for 2023-24 show that it spent less on agriculture, education, health and social welfare sectors than what it had initially budgeted for. Given this context, we approach the Interim Budget. But,

unfortunately, the Budget Speech did not address these issues. Instead, it was filled with unfounded claims and promises of future prosperity, as we have seen a few minutes back in the speech of our learned Prime Minister, which was also full of *. In her speech, the Finance Minister claimed that people are living and earning better than before, with even greater aspiration for the future. However, the Government's own PLF Survey data shows a 25 per cent reduction in real monthly regular wages between 2017-18 to 2022-23. Additionally, the sales of fast moving consumer goods, which is an indicator of increased income, faltered in the October-December quarter of 2023. The Minister announced that around 40,000 trains running as part of the Indian Railways will be upgraded to Vande Bharat, ignoring the real condition of an average traveller. According to the Railway Minister, some 95.3 per cent of total passengers travel in general and non-AC slipper coaches, while only 4.5 per cent travel in AC coaches.Yet the focus is on Vande Bharat.

As per the CAG Report of 2022, the combined shortfall in the money needed for the renewal of tracks amount to around Rs.1.03 lakh crore. The tragic train accident of Balasore could have been avoided if the anti-collision device has been taken care of which was earlier initiated by the then Railway Minister, Ms. Mamata Banerjee. The BJP is engaging in fiscal federal terrorism because they cannot fight Mamata Banerjee and Trinamool Congress in Bengal. They owe Rs.6,900 crore under MGNREGA Programme, Rs.9,000 crore for Awas Yojana and Rs.7,000 crore for paddy procurement of NFSA. Overall due is nearly Rs.1.16 lakh crore. Bengal's Chief Minister promised that she would double the income of farmers when she became the Chief Minister in 2011. It not only doubled, it has tripled. On the contrary, the Prime Minister promised to make it double in 2014, but now he is saying that it will be doubled in 2028. That is very unfortunate. The GST revenue growth is 24 per cent. Bengal's performance is much higher. The national average is only 12 per cent. This announcement to pay the rightful dues of MGNREGA workers by our Chief Minister Mamata Banerjee from our own State funds will change the federal outlook which she has decided very recently. The Union Government may try the hardest to change the idea of India but the All India Trinamool Congress will fight back in our State of West Bengal. Madam, I will take two minutes more as you have given to others.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): No, no. Santanu *ji*, actually, your time is over.

---

* Expunged as ordered by the Chair.

DR. SANTANU SEN: The Prime Minister was speaking about cooperative federalism. Unfortunately, he was saying if a pin pricks in the feet 'हाथ' क्या बैठा रहेगा, लेकिन पीएम के कहने और करने में बहुत फ़र्क है। He only cares for the double-engine Governments. He hardly cares for the single-engine Governments like our State of Mamata Banerjee Government.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude your speech. Your time is over.

DR. SANTANU SEN: But for the non-BJP States, agencies are ready and Governors are used.

उपसभाध्यक्ष (श्रीमती सुलता देव): माननीय सदस्य, आपके बोलने का समय समाप्त हो गया है।

DR. SANTANU SEN: Madam, one more minute. I must give credit to our learned Prime Minister because, in reality, the price of everything has gone high. But one thing has definitely gone down and that we all must appreciate. That is the life of the common people. The price of life of common people has gone down. अंत में मैं बोलूंगा कि...

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Your time is over. Please conclude your speech.

डा. सांतनु सेन : *बच्चा-बच्चा गली-गली में पूछ रहा है अच्छे दिन कब आएंगे? ये* बीजेपी, कुर्सी छोड़कर कब जाएंगे?"*

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Shri R. Girirajan. You have four minutes.

SHRI R. GIRIRAJAN (Tamil Nadu): Please give me five minutes. Thank you, Madam, for giving me this opportunity to speak. In the last ten years of this Government, it totally damaged democracy and the Constitution of this country. Now democracy and Constitution are in danger. The Government at the Centre is working only for the capitalists. In the last nine years, the Modi Government did not work for the workers,

---

* Expunged as ordered by the Chair.

farmers and the unemployed youth. Our founder leader, *Thalaivar Perarignar* Anna, who represented the State in this House, said that the Union Government is like an onion. If you are peeling each layer, finally nothing is in hand. This is true about the Central Government. The States are the strength of the Central Government. The Central Government did not allow the State Governments to do their work. It is the way they are appointing Governors. I will give one example. In 2015, this Government announced AIIMS Project. In 2018, the site was identified. In 2020, land was handed over by the Government. In the past ten years, they have not put a single stone there. This is the way this Government is running the Central Government. Next is Chennai Metro phase. The State Government has sponsored their share of Rs.10,000 crore. For two years, the Central Government never shared their equal share. Next, everyone knows that recently the State of Tamil Nadu, especially the coastal districts, were devastated by cyclone and floods. Our State Government, led by *Thalaivar* M.K. Stalin, demanded an amount of Rs.37,000 crore for providing relief and restoration of damaged infrastructure but this Government did not hear it. The Finance Minister came and visited; the Home Minister came and visited; two committees estimated it; but till now, they have not given relief fund to the State Government. This is the thing. They are treating the States ruled by Opposition Governments with step-motherly attitude. They are not doing anything for them. The Prime Minister should realize several things. He is saying that his Government is doing all the things and India is blooming and India is shining. Without States, you cannot shine because in our State, for 50 years, we are driven by the Dravidian ideology. For the past 50 years, we have developed our State. From 1926, from the beginning of Needhi Katchi, we have done a lot of things. Likewise, in several States like in Andhra Pradesh, the Congress has done a lot of things; in Bihar, Shri Ram Nath Thakur's father, late Shri Karpoori Thakur, had done a lot of things. For the past 60 years, several States have done a lot of things. Because of that only, this country has been growing. You are saying that you are doing all the things. For several years, thousands of our leaders constructed this country. You cannot own this country. As in Tamil proverb, [#]"There is any wedding in your village and you have sandal in your chest." (*Time-bell rings*) The Government is doing like this.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude your speech.

[#] English translation of the original speech delivered in Tamil.

SHRI R. GIRIRAJAN: Madam; only one minute. In 2012, the previous UPA Government gave permission to have one factory in Chengalpattu. Then, a vaccine plant was established and nearly Rs.600 crore has been invested. But for the past 12 years, this Government never took care to continue this project. Likewise, this Government is privatizing everything. In ICF, they are privatizing a portion of the area. They are manufacturing Vande Bharat trains. Because of this policy of the Government, an amount of Rs.10,000 crore will be lost in ICF manufacturing.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Thank you. Please conclude.

SHRI R. GIRIRAJAN: These are all because this Government has wrong policies. Likewise, this Government ...(*Time-bell rings*)... They are saying that they are doing women welfare, youth welfare, poor welfare and farmer welfare. Where is the women welfare? This is only evidenced by Bilkis Bano's case; this is only evidenced by National Wrestlers Association and Sakshi Malik ...(*Time-bell rings*)...

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude. Your time is over.

SHRI R. GIRIRAJAN: For youth, there is no employment. Unemployment is going up; farmer suicide is there; there is no benefit to farmers. This is the state of this Government. This Budget is a hopeless Budget. All the things are *jumla, jumla, jumla*. Thank you, Madam.

उपसभाध्यक्ष (श्रीमती सुलता देव): माननीय सदस्यो, अब्दुल वहाब जी को किसी काम से बाहर जाना पड़ रहा है। यदि सदन की सहमति हो, तो उन्हें पहले बोलने का मौका दिया जाए! ठीक है। श्री अब्दुल वहाब।

SHRI ABDUL WAHAB (Kerala): Thank you very much, Madam, and hon. Members for giving me the time. I oppose this Bill, not Budget, because this is only for two months.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): You have three minutes.

SHRI ABDUL WAHAB: Okay, Madam; no problem. This Budget is for two months. I hope and I am sure that our Government, INDIA, will come and Khargeji will be the Prime Minister. I am asking our Ministries. In every industry, there is Research and

Development. *...(Interruptions)...* Okay, let us hope so. So, about research and development (R&D), the research which now the Government and the ministry is doing is, how to demolish *masjids,* how to create temples and that sort of research. So, I am telling our Ministry and Ministers that, at least, for two months, let them work hard for the improvement of India.

In her Budget Speech, there was no mention about the NRIs. It used to be before. Some people became NRIs looting money from India and they are living safely in other European countries. No action is taken to extradite them and the money is with them. There are so many names which I am not taking as somebody would feel bad; there are some surnames. Therefore, I ask the Government to get that back -- it is not black money but our money -- to the exchequer. Regarding NRIs, there were a lot of sops during the time of NDA and UPA. But, actually, to be frank, we are only exploiting them. A lot of NRIs are suffering because the time of 180 days is reduced to 90 days. Now, a business man in Gulf or outside cannot stay here for more than 90 days. So, this sort of law should be taken back and I hope that after two months, our Government would come with a corrected Budget and a lot of allocation for MGNREGA and enroll it. Thank you very much, Madam, for allowing me a special time and I thank the ruling party, the Treasury Benches also. Thank you very much.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Thank you so much. Dr. M. Thambidurai, three minutes.

DR. M. THAMBIDURAI (Tamil Nadu): Madam, I rise to participate on behalf of my A.I.A.D.M.K. Party and my leader Shri Edappadi Palaniswami to say a few words about this Budget. We know that inflation is the first issue which we are facing in the country. The Government has to take significant action to control the inflation. Inflation cannot be controlled only by the Central Government. The State Governments have also to play their role. Then only it can be controlled. We cannot always blame one side or another side. Take for example, the State of Tamil Nadu. The prices of everything are increasing but the State Government failed to control the price rise in that place. *...(Interruptions)...* Take for example, petrol and diesel; they have to reduce the price. *...(Interruptions)...*

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please. *...(Interruptions)...*

DR. M. THAMBIDURAI: They promised in the election manifesto but they could not reduce the prices of petrol and diesel in Tamil Nadu. The present Government has failed in that.

Regarding the NEET examination -- education is also important -- they promised but they failed there. Madam, agriculture is an important factor. When Shri Edappadi Palaniswami was the Chief Minister of Tamil Nadu, he took a lot of efforts to protect the farmers, especially, from the Thanjavur area. When the Central Government wanted to implement the hydrocarbon project, he stopped that and made a legislation. That is the achievement of our A.I.A.D.M.K. Party, Shri Edappadi Palaniswami. Also, Shri Edappadi Palaniswami raised a long pending demand to link the Mahanadi river area to Krishna, Krishna to Cauvery but there is no provision or fund provided in the Budget. That upset our Government, Madam. Regarding the road projects, as far as transport and highways in Tamil Nadu are concerned, we are not able to get sufficient funds for the projects which have to be implemented, particularly two-road projects which are very, very important and significant. One is Karur-Coimbatore eight lane project and the second is Karur-Trichy lane project. Karur is an industrial hub for handlooms, textiles. Coimbatore is the Manchester of South India. It houses more than 25,000 small, medium and large industries. Trichy is known for major engineering equipment manufacturing. Hence, these projects must be provided with the funds which are required. Coming to civil aviation, for that, no fund for our Tamil Nadu is allotted. I am appealing. Even Shri Edappadi Palaniswami and also the present Government have written a letter to the Central Government to take up the matter with the Civil Aviation Department to have UDAN project. At least, Hosur airport has to be developed. We have always been insisting on that. Till now, no action has been taken. Therefore, Madam, I request the Central Government to see to it that in order to help the Tamil Nadu Government particularly the area to which I belong, that is, Krishnagiri District, the UDAN airport comes up. Therefore, I request them to implement that project. That is what I am requesting, Madam. ...*(Time-Bell rings)*...Madam, I am just going to conclude. I will not take much of the time. When we are preparing the Budget, we have to see their interests. As other Members said, due to cyclone, Tamil Nadu was very much affected; our AIADMK Party is also demanding that the Central Government should come forward to give relief to the Tamil Nadu Government. We have no objection. Therefore, I am requesting the hon. Finance Minister to allocate more funds. At the same time, the State Government must not take the excuse of the Central Government not allotting the funds. It is their responsibility. It is the responsibility of the State Government of Tamil Nadu to rescue the people who are affected because they have already put a lot

of taxes on them, like property tax. The electricity bill has also been increased. *...(Time-Bell rings)...* That money can be used. They cannot put the burden only on the Central Government. It is the duty of the Tamil Nadu Government to help the affected people.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Please conclude. *...(Interruptions)...*

DR. M. THAMBIDURAI: They have also failed to give Pongal gift and other gifts. Shri Edappadi Palaniswami used to give Rs.2,500 as Pongal gift, but the Government failed in doing that. Let them do it also. Thank you very much, Madam.

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Shri G.V.L. Narasimha Rao; not present. Shri Hishey Lachungpa; not present. Lt. Gen (Dr.) D.P. Vats (Retd.).

LT. GEN. (DR.) D.P. VATS (RETD.) (Haryana): Madam, how much time has been allotted to me?

THE VICE-CHAIRPERSON (SHRIMATI SULATA DEO): Five minutes.

LT. GEN. (DR.) D.P. VATS (RETD.): Madam, thank you very much for allowing me to speak on the Union Interim Budget. What has already been said, I will speak something other than that. With the mantra of *Sabka Saath, Sabka Vikas* and *Sabka Vishwas,* and the whole of the nation approach of *Sabka Prayas*, the Budget encompasses a resurgent India, an India forging ahead under the seasoned leadership of Prime Minister. जैसा कि प्राइम मिनिस्टर ने बताया है कि उनकी चार जातियां हैं - महिला, गरीब, किसान and youth. यानी कि यह एक conventional caste system से change है। मैं इसमें add करना चाहूंगा कि हम caste system की बात तो करते रहते हैं, but when to have a break from it? मैं उसमें खाप पंचायतों का जिक्र करूंगा, क्योंकि प्रधान मंत्री जी ने भी किसी समय जींद में कहा था कि खाप पंचायतों को नमन और *khap* land - हमारे उपराष्ट्रपति महोदय भी उस background से ताल्लुक रखते हैं - खाप पंचायतों ने कहा कि, "जाति तोड़ो और समाज जोड़ो, समाज की रोटी और बेटी एक करो।" जब तक समाज का assimilation नहीं होगा, हमारे मुल्क को caste system तंग करता रहेगा। मैं यह आपके माध्यम से पूरे देश को सुनाना चाहता हूं। जो youth है, उसने caste system से बगावत कर दी है। Inter-caste marriages are on increase. Now, being a defence person, I would like to first speak on defence budget and then, of course, a bit on health also. डिफेंस का बजट पहली दफा 6,00,000 करोड़ से ऊपर गया है और इसका कारण है। इसमें मैं ऐड करूँगा कि चूँकि

युद्ध ने अपना स्वरूप चेंज कर लिया है, I wish कि सुनने के लिए दीपेन्द्र जी भी होते और माननीय मल्लिकार्जुन खरगे जी भी होते, क्योंकि सेना के बारे में कुछ ऐसी बातें कही गईं, जिनसे सैनिकों के मनोबल पर फर्क पड़े। यह छः लाख करोड़ से ऊपर का बजट, यानी Rs.6,21,000 crores फर्स्ट टाइम रेज़ हुए हैं। सबसे जरूरी है कि मुल्क exist करे और इसके लिए सुरक्षा बहुत जरूरी है। युद्ध ने अपना स्वरूप चेंज किया है। मैं इसमें मिनिस्ट्री ऑफ होम अफेयर्स का बजट भी ऐड करूँगा, क्योंकि अब युद्ध स्वरूप चेंज करके, conventional war on the border से ज्यादा internal security हो गया है, जिसमें दोनों फोर्सेज़ इन्वॉल्व्ड हैं, यानी होम मिनिस्ट्री भी, डिफेंस मिनिस्ट्री भी और स्टेट फोर्सेज़ भी। जैसा कि मैंने कहा कि युद्ध स्वरूप चेंज कर गया है, तो अब दर्जी की दुकान पर भी टेररिस्ट अटैक हो जाता है, स्कूल पर भी हो जाता है, फैमिली लाइंस पर भी हो जाता है, तो हमें अपनी सुरक्षा के लिए मुस्तैद होना पड़ेगा और वॉक ऑफ लाइफ में सेल्फ डिफेंस के लिए ट्रेंड आदमी और औरत को हर जगह होना पड़ेगा। पहले भी जब सीआईपीएफ, बीएसएफ, आईटीबीपी रेज़ की गई थीं, तब वे फौज के थ्रू रेज़ की गई थीं। अब भी हम एक अग्निवीर को चार साल ट्रेन करके भेज रहे हैं। एक और भ्रम पैदा किया गया था कि as if he is left on road or lurch. ऐसी बात नहीं है।

[**उपसभाध्यक्ष (श्री राकेश सिन्हा)** *पीठासीन हुए।*]

अग्निवीर के लिए सीएपीएफ, यानी सेंट्रल पुलिस फोर्सेज़ में दस परसेंट रिजर्वेशन है। मिनिस्ट्री ऑफ डिफेंस के जितने उपक्रम हैं, उनमें है। मैंने सिविल चीफ मिनिस्टर्स, यानी स्टेट मुख्य मंत्रियों से भी बात की। हमारे माननीय मुख्य मंत्री, खट्टर साहब ने तो यह कहा कि हरियाणा का कोई भी अग्निवीर नौकरी ज्वॉइन करना चाहता है, तो उसे नौकरी देंगे। ...(**समय की घंटी**)... माननीय उपसभाध्यक्ष जी, अभी तो मैंने शुरू किया है। मैंने हेल्थ बजट भी डिस्कस करना है और मेरा लास्ट चांस है। As per the Defence requirements, security requirements, threat perceptions recruitment policies चेंज होती रहती हैं, यानी वर्ल्ड वॉर टू में अंग्रेज़ों के नीचे हमारी 25 लाख फौज थी, फिर कम करके 7 लाख भी हो गई और सात साल की सर्विस भी हुई। अभी भी जो योजना है, यह चाइना में 28 महीने की होती है, इज़रायल में 32 की होती है और हमने इसके लिए 4 साल किए हैं। इसके साथ ही, आए साल इसकी समीक्षा भी होगी, यानी कोई जरूरी नहीं कि 25 परसेंट अंदर रहेंगे और बाकी बाहर हो जाएंगे। यह as per Defence requirements 50 परसेंट भी हो सकता है, 75 परसेंट भी हो सकता है और 100 परसेंट भी रिटेन करने पड़ सकते हैं। मैं कहूँगा इसमें भ्रमित होने की बिल्कुल जरूरत नहीं है। सेना और स्टेट्स को अग्निवीरों और बाकी सैनिकों का भी ख्याल है। अग्निपथ स्कीम है और अग्निवीर सैनिक हैं।

उपसभाध्यक्ष (श्री राकेश सिन्हा): वत्स जी, अब कन्क्लूड कीजिए।

ले. जनरल (डा.) डी. पी. वत्स (रिटा.): मैं एक दूसरी बात और कहूँगा, with 143 billion people, हमें out of box solution देखना पड़ेगा, जिसको unemployment कह रहे थे। जैसा कि हमने

कहा कि हम राम जी का मैसेज पूरे संसार में वसुधैव कुटुम्बकम् के अंतर्गत लेना चाहते हैं। हमारे 706 मेडिकल कॉलेजेज़, 140 कॉलेज ऑफ नर्सिंग ऐड हुए...

उपसभाध्यक्ष (श्री राकेश सिन्हा): वत्स जी, अब कन्क्लूड कीजिए। समय समाप्त हो गया है।

ले. जनरल (डा.) डी. पी. वत्स (रिटा.): हमें मैनपावर को एक्सपोर्ट करना पड़ेगा। मैं हमेशा समय से कन्क्लूड करता हूँ, मैं अभी भी आपकी सुनूँगा, धन्यवाद।

THE VICE-CHAIRPERSON (SHRI RAKESH SINHA): Next speaker is Shrimati Sangeeta Yadav.

श्रीमती संगीता यादव (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, आपने मुझे लोकहितकारी बजट पर बोलने का अवसर दिया, इसके लिए मैं आपका आभार प्रकट करती हूं और आपके माध्यम से सदन को प्रणाम करती हूं। यह कोई चुनावी बजट नहीं है। यह तो समावेशी विकास को दर्शाने वाला बजट है, यह सामाजिक न्याय को स्थापित करने वाला बजट, यह women-led development के सरकार के संकल्प को मजबूत करने वाला बजट है। हमारी सरकार ने इस बजट में भी reform, perform और transform के कार्यक्रम को आगे रखा है।

माननीय उपसभाध्यक्ष जी, माननीय प्रधान मंत्री जी की महिलाओं के प्रति संवेदनशीलता भी हम लगातार साढ़े नौ वर्षों से देखते रहे हैं। बजट पर बोलने से पहले मैं एक मिनट में अपनी बात खत्म करूंगी। 'बेटी बचाओ बेटी पढ़ाओ' कार्यक्रम के माध्यम से हमने सोचा कि पहले हमारी बच्चियां जीवित रहें, उनको जीवनदान दिया। उसको बढ़ावा मिला और उसका रिजल्ट पूरे देश ने देखा है। उज्ज्वला योजना और हर घर नल से जल के द्वारा हमने उनके जीवन को सरल बनाया है। जनधन योजना से उनको बैंकिंग से जोड़ा। मुद्रा योजना ने महिलाओं की व्यापार में हिस्सेदारी बढ़ाई। आयुष्मान कार्ड के द्वारा उनके स्वास्थ्य की जिम्मेदारी ली गई। महिलाओं को आर्थिक हिस्सेदारी के साथ-साथ नारी शक्ति वंदन अधिनियम का कानून लाकर इसी लोकतंत्र के मंदिर में हम लोगों ने महिलाओं को राजनैतिक हिस्सेदारी भी दी। इसी क्रम को बढ़ाने वाला यह बजट है।

इस वर्ष हमारी गणतंत्र दिवस की परेड में हमारी नारी शक्ति को मुख्य स्थान दिया गया। महिला दस्ते की टुकड़ी ने 26 जनवरी की परेड में हिस्सा लेकर अपना वर्चस्व दिखाया है। एक तरफ जहां ग्रामीण क्षेत्रों में 11 करोड़ से अधिक महिलाओं को स्व-सहायता समूहों से जोड़कर आर्थिक सशक्तिकरण का भागीदार बनाया गया है, वहीं पर अब उद्देश्य तीन करोड़ लखपति दीदी बनाने का भी है। इसका बजट में प्रावधान किया गया है। आज 'नमो ड्रोन दीदी' योजना ग्रामीण क्षेत्र की महिलाओं को टेक्नोलॉजी से जोड़कर उनका सम्मान बढ़ाने का काम कर रही है। मुझे याद है, यहां सदन में सब लोगों को अनुभव होगा कि गांव में पहले जब android mobile आए थे, तो लोग छूने भी नहीं देते थे और कहते थे कि चला नहीं पाओगे। आज नमो ड्रोन दीदी योजना में महिलाओं को रखकर प्रधान मंत्री जी ने उनका सम्मान बहुत बढ़ाया है। मैं ड्रोन नमो दीदी से मिली थी, तो उनकी बातों से यह परिलक्षित हुआ। पहली बार सैनिक स्कूलों में बच्चियों को एडमिशन दिया गया। राष्ट्रीय रक्षा अकेडमी में महिला कैडेट को प्रवेश दिया गया। सशस्त्र बलों में महिलाओं

को परमानेंट कमीशन दिया गया। मुद्रा योजना के तहत 46 करोड़ से ज्यादा लोन दिए गए हैं, जिनमें 31 करोड़ से ज्यादा लोन हमारी महिलाओं को मिले हैं। ट्रिपल तलाक को गैर कानूनी बनाकर मुस्लिम महिलाओं को समानता से जोड़ने का काम हुआ है। प्रधान मंत्री मातृत्व वंदन योजना और प्रधान मंत्री सुरक्षित मातृत्व अभियान के माध्यम से मां और शिशु के लिए निशुल्क जो सुविधाएं उपलब्ध कराई गई थीं, इस बजट में उनको आगे जारी रखा गया है। मातृ और शिशु की देखभाल की विभिन्न योजनाओं के लिए सक्षम आंगनवाड़ी और पोषण 2.0 की व्यवस्था की गई है। इसमें मैं आपको बताऊं कि मुझे पोषण 1 वाले कार्यक्रम में कम से कम पचासों आंगवाड़ियों में जाने का अनुभव मिला है, तब मैंने देखा है कि इसमें कितनी ज्यादा कुशलता आई है। 'आयुष्मान भारत योजना' के अंतर्गत अब सभी आशा कार्यकर्ताओं, आंगनवाड़ी कार्यकर्ताओं और सहायिकाओं को आयुष्मान कार्ड उपलब्ध कराया जाएगा। इसमें मैं बताती हूं कि यह बड़ा अजीब लगता था कि जो आयुष्मान कार्ड बांट रहा था, उसके पास यह कार्ड नहीं था। आज अगर किसी ने महिलाओं की चिंता की है, तो वह मोदी जी ने की है। सर्वाइकल कैंसर के निवारण के लिए 9 से 14 वर्ष की आयु की बालिकाओं का मुफ्त टीकाकरण किया जाएगा और इसको बढ़ावा भी दिया जाएगा। टीकाकरण के प्रबंधन के लिए नया यूविन प्लेटफॉर्म तैयार किया गया है। मिशन इंद्रधनुष के गहन प्रयास को पूरे देश में तेजी से लागू किया जाएगा।

माननीय उपसभाध्यक्ष जी, जहां हम एक तरफ चांद पर जा रहे हैं, वहीं दूसरी तरफ छोटे स्तर के किसानों की भी सरकार लगातार चिंता कर रही है और लोक कल्याणकारी योजनाएं बना रही है। देश में पहली बार 10 करोड़ छोटे किसानों को कृषि नीति और योजनाओं में प्रमुखता दी गई है। 'पीएम-किसान सम्मान निधि' के तहत अब तक 2 लाख 80 हज़ार करोड़ रुपये किसानों को उनके खातों में मिल चुके हैं। 'प्रधान मंत्री फसल बीमा योजना' के तहत किसानों ने 30 हज़ार करोड़ रुपये का प्रीमियम भरा है। इसके लिए जागरूकता पहले कभी नहीं थी, लेकिन अब उनको उसका रिटर्न भी मिला है, उनको 1.5 लाख करोड़ रुपये क्लेम भी मिला। पहली बार देश में कृषि निर्यात नीति बनाई गई है। इससे एग्रीकल्चर एक्सपोर्ट 4 लाख करोड़ रुपए तक पहुँच गया है। आज देश में 1.75 लाख से ज्यादा प्रधानमंत्री किसान समृद्धि केंद्र स्थापित किए गए हैं।

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Sangeetaji, please stop for a minute. Hon. Members, it is now 6.00 p.m. The BAC has already recommended that the House may sit beyond 6 o'clock to transact Business listed for the day. Therefore, the time of the House is extended beyond 6.00 p.m. till the disposal of the Business listed for today. Continue, Sangeetaji.

AN HON. MEMBER: Till what time, Sir?

उपसभाध्यक्ष (श्री राकेश सिन्हा): 6 बजे के बाद, जब तक आज का लिस्टेड सब्जेक्ट खत्म नहीं होता, तब तक हाउस चलेगा।

SHRI P. WILSON (Tamil Nadu): Will the Special Mentions be taken up today?

उपसभाध्यक्ष (श्री राकेश सिन्हा): जी हाँ, स्पेशल मेंशंस लिए जाएँगे। संगीता जी, आप कन्टिन्यू कीजिए।

श्रीमती संगीता यादव: महोदय, प्रधानमंत्री फसल बीमा योजना के तहत किसानों ने 30 हजार करोड़ रुपए का प्रीमियम भरा है, जिसके बदले 1.5 लाख करोड़ रुपए का क्लेम उनको मिला है। माननीय उपसभाध्यक्ष जी, इस योजना के बारे में बहुत कम अवेयरनेस थी, लेकिन अब यह लगातार बढ़ी है। पहली बार देश में कृषि निर्यात की नीति अपनाई गई, जिससे एग्रीकल्चर एक्सपोर्ट 4 लाख करोड़ रुपए तक पहुँच गया है। आज देश में 1.75 लाख से ज्यादा प्रधानमंत्री किसान समृद्धि केंद्र स्थापित किए गए हैं। अभी तक लगभग 8 हजार किसान उत्पादक संघ, एफपीओज़ बनाए जा चुके हैं। कृषि में हमारी रुचि तो इसी बात से दिखती है। पहले सहकारिता मंत्रालय था ही नहीं, लेकिन गाँवों में जहाँ सहकारी समितियाँ नहीं थीं, वहाँ पर हमने 2 लाख समितियाँ भी बनाई हैं। आज मत्स्य पालन क्षेत्र में 38 हजार करोड़ रुपए से अधिक की योजनाएँ चलाई जा रही हैं, जिसके फलस्वरुप मत्स्य उत्पादन पिछले 10 सालों में जहाँ केवल 95 लाख मीट्रिक टन ही था, आज वह बढ़ कर 175 लाख मीट्रिक टन, यानी लगभग दोगुना हो गया है। मत्स्य पालन क्षेत्र में निर्यात भी 30 हजार करोड़ रुपए से बढ़ कर 64 हजार करोड़ रुपए, यानी दोगुने से ज्यादा बढ़ा है। देश में पहली बार पशुपालकों और मछुआरों को किसान क्रेडिट कार्ड का लाभ दिया गया है। जल कृषि उत्पादकता को प्रति हेक्टेयर मौजूदा 3 टन से बढ़ा कर 5 टन करने का लक्ष्य रखा गया है। हमें निर्यात को बढ़ा कर 1 लाख करोड़ रुपए तक पहुँचाना है। निकट भविष्य में इससे रोजगार के 55 लाख अवसरों का भी सृजन हो रहा है।

माननीय उपसभाध्यक्ष जी, किसानों की चिंता में जहाँ हमारे पूर्व प्रधान मंत्री, शास्त्री जी ने "जय जवान, जय किसान" का नारा दिया था; वहीं हमारे पूर्व प्रधान मंत्री, अटल बिहारी वाजपेयी जी ने इसको आगे बढ़ाया और इसको "जय जवान, जय किसान, जय विज्ञान" बना दिया और हमारे यशस्वी प्रधान मंत्री, मोदी जी ने इसको और विस्तार देते हुए "जय जवान, जय किसान, जय विज्ञान, जय अनुसंधान" का नारा दिया है। उसी का परिणाम है कि आज देश में किसानों की स्थिति इतने ज्यादा उच्च स्तर पर आ रही है। माननीय उपसभाध्यक्ष जी, मैं बस दो मिनट लूँगी।

अगर भारत की आधारभूत संरचनाओं की बात करें, तो विकसित भारत की नई इबारत लिखी जा रही है, जहाँ आज हवाई अड्डों की संख्या 74 से बढ़ कर 149 तक हो गई है। देश की विमानन कंपनियाँ एक हजार से अधिक नए वायुयानों के लिए ऑर्डर देकर पुरजोर तरीके से आगे बढ़ रही हैं। भारत को पहली बार नमो भारत, अमृत भारत ट्रेन्स मिली हैं। आज भारत विश्व की पाँचवीं बड़ी अर्थव्यवस्था बन कर उभरा है। आज हमारे पास फॉरेक्स रिजर्व 600 अरब डॉलर से ज्यादा है। बैंकों का एनपीए जहाँ पहले डबल डिजिट में था, आज केवल 4 परसेंट है। मेक इन इंडिया, वोकल फॉर लोकल, आत्मनिर्भर भारत अभियान आज हमारी ताकत बन चुके हैं। आज हमारा डिफेंस प्रोडक्शन 1 लाख करोड़ रुपए को पार कर चुका है। आज हमारी कार्गो हैंडलिंग कैपेसिटी भी बहुत ज्यादा बढ़ी है। उत्तर प्रदेश और तमिलनाडु में डिफेंस कॉरिडोर का विकास हो रहा है। आज 39 से ज्यादा रूट्स पर वंदे भारत ट्रेन्स चल रही हैं। अमृत भारत स्टेशन योजना के तहत 1,300 से ज्यादा रेलवे स्टेशनों का कायाकल्प हो रहा है। मेट्रो ट्रेन सिर्फ पाँच शहरों तक सीमित नहीं है, अब यह 20 शहरों तक पहुँच गई है।

माननीय उपसभाध्यक्ष जी, बस एक लाइन बोल कर मैं अपनी बात खत्म कर रही हूँ, लास्ट लाइन चल रही है। माननीय उपसभाध्यक्ष जी, अभी मैं कई लोगों को सुन रही थी, कास्ट के ऊपर भी आपने अच्छे से बात की है, लेकिन इस बजट में माननीय मोदी जी हर जगह फोरकास्ट की बात कर रहे हैं, उसी को लेकर पूरा बजट बनाया गया है। युवा शक्ति, नारी शक्ति, किसान और गरीब - आज अगर हम देश को अमृत काल में विश्व गुरु बनाना चाहते हैं, तो यह बजट इन्हीं चार शक्तियों को ध्यान में रख कर बनाया गया है। जब युवा शक्ति, नारी शक्ति, किसान और गरीब, हमारे देश के जो चार स्तंभ हैं, जैसे ही ये और आगे बढ़ेंगे, हमारा देश विश्व गुरु बनेगा। हमारे पंडित दीनदयाल जी की एक इच्छा रही है कि आधारभूत सुविधाएँ सभी को मिलें, यह बजट उसी को परिलक्षित करता है। मैं इस बजट का समर्थन करती हूँ। धन्यवाद।

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Next speaker is Shri Ajit Kumar Bhuyan. Not present. Shri Ram Chander Jangra.

श्री रामचंद्र जांगड़ा (हरियाणा): उपसभाध्यक्ष जी, यह बजट जो माननीया वित्त मंत्री जी ने प्रस्तुत किया, अगले दिन बहुत से अखबारों के सम्पादकीय मैं पढ़ रहा था - हर सम्पादकीय में एक टिप्पणी थी कि देश में पहली बार चुनाव की पूर्व संध्या पर चुनावी बजट नहीं प्रस्तुत किया गया है, बल्कि देश के भविष्य की रूपरेखा इसके अन्दर निश्चित की गयी है कि आने वाले 23-24 सालों के अन्दर, 2047 तक भारत की स्थिति क्या होगी। उस लक्ष्य को सामने रख कर यह बजट बनाया गया है, उस लक्ष्य को सामने रख कर यह बजट प्रस्तुत किया गया है। हर सम्पादकीय में माननीया वित्त मंत्री जी और प्रधान मंत्री जी का इस बात के लिए धन्यवाद किया गया था कि चुनाव पूर्व जब भी कोई बजट प्रस्तुत होता है, तो आम तौर पर लोक-लुभावनी घोषणाएँ की जाती हैं। खास तौर पर मुफ्त का कल्चर डिक्लेयर किया जाता है कि हम अगर सत्ता में आये, तो यह चीज़ फ्री दे देंगे, सत्ता में आये तो वह चीज़ फ्री दे देंगे। लेकिन उन सब लोक-लुभावनी बातों को दरकिनार करके कि हम भारत का क्या स्वरूप देखना चाहते हैं, भारत को कैसा बनाना चाहते हैं, उस लक्ष्य को सामने रख कर इस बजट को बनाया गया है, इस बजट को रखा गया है। इस बात के लिए पूरी दुनिया के अन्दर प्रधान मंत्री जी की भी और माननीया वित्त मंत्री जी की भी भूरि-भूरि प्रशंसा की गयी है।

77वें स्वतंत्रता दिवस पर माननीय प्रधान मंत्री जी ने लाल किले की प्राचीर से एक बात कही थी कि आने वाला समय हमारे अपने लिए नहीं, राष्ट्र के लिए है और इसलिए यह जो काल है, यह हमारा कर्तव्य-काल है। इस कर्तव्य के लिए प्रधान मंत्री जी ने लाल किले की प्राचीर से एक बात कही थी कि- "We commit ourselves to national development, with new inspirations, new consciousness, new resolutions, as the country opens up immense possibilities and opportunities. And, it is our *Kartavya Kaal*." इसी लक्ष्य को सामने रख कर इस बजट को बनाया गया है।

उपसभाध्यक्ष महोदय, कुछ बातें ऐसी हैं कि आंकड़ों के अन्दर जाएँगे, तो बहुत समय लग जाएगा, क्योंकि समय भी थोड़ा लिमिटेड सा है। एक बात मैं कहता हूँ कि किसान की बात तो कही गयी है, लेकिन खेती के साथ-साथ खेती की और भी बहुत किस्में होती हैं। जैसे, कोई

मछलीपालन करता है, तो उसके लिए वह खेती है; कोई पशुपालन करता है, तो उसके लिए वह खेती है; कोई कुम्हार अगर मटका बनाता है, तो उसके लिए वह खेती है; कोई लुहार अगर लोहे के उपकरण बनाता है, तो उसके लिए वह खेती है; कोई बढ़ई अगर लकड़ी की चीज़ें बनाता है, तो उसके लिए वह खेती है; कोई खिलौने बनाने वाला खिलौने बनाता है, तो उसके लिए वह खेती है; कोई कश्ती बनाने वाला कश्ती बनाता है, तो उसके लिए भी वह खेती है; अगर कोई मछली पकड़ने के जाल बनाता है, तो उसके लिए भी वह खेती है; कोई कपड़े सिलता है, तो उसके लिए भी वह खेती है। यानी इस बजट में किसान के साथ-साथ जो खेती के अन्य स्वरूप हैं, जैसे - पीएम विश्वकर्मा योजना की चर्चा हमारे सदस्यों ने की है - अभी प्रकाश जावडेकर जी यह कह रहे थे कि 13,000 करोड़ की घोषणा तो अबकी बार हुई है, भविष्य में यह 9 लाख करोड़ तक का बजट - गाँव का जो आम ग्रामीण काश्तकार है, उसको कोई सुरक्षा नहीं थी। नौकरी उसको नहीं मिलती थी, शिक्षा उसके लिए उपलब्ध नहीं थी, उसकी कारीगरी के जो ग्रामीण काम-धन्धे थे, वे मशीनी युग की भेंट चढ़ गए थे, उसकी सुरक्षा के लिए बहुत बड़ी योजना इस बजट के अन्दर लायी गयी है, यह जो पीएम विश्वकर्मा योजना आयी है, यह इतिहास में पहली बार हुआ है।

मान्यवर, मैं यह कहना चाहता हूँ कि इस बार इस बजट को हम ऐसे नहीं देखें कि चुनाव में हम कैसे वोट प्राप्त करें, उसको कैसे लुभावना बनायें, बल्कि हम यह देखें कि भारत का स्वरूप आने वाले भविष्य के अन्दर क्या होगा। इसके अन्दर कुछ और भी बातें हैं। अभी हमारी संगीता यादव जी एक बात कह रही थीं कि हमारे माननीय प्रधान मंत्री लाल बहादुर शास्त्री जी ने 'जय जवान, जय किसान' का नारा दिया था, उसके बाद माननीय अटल बिहारी जी ने उसके साथ 'जय विज्ञान' का नारा जोड़ा और अबकी बार प्रधान मंत्री जी ने 'अनुसंधान' का नारा जोड़ा है। चूँकि किसी भी देश के डेवलपमेंट के लिए, किसी भी देश के अच्छे स्वरूप में से इंफ्रास्ट्रक्चर सबसे बड़ी जरूरी चीज़ है... भारत में एक figure बड़ा अशुभ माना जाता है। हम कोई शगुन देते हैं, तो 11 रुपए देते हैं, 21 रुपए देते हैं, 101 रुपए देते हैं, 111 रुपए देते हैं। इसी तरह से भारत के आधारभूत ढाँचे के डेवलपमेंट के लिए 11,11,111 करोड़ रुपए का प्रावधान किया गया है। इन्फ्रास्ट्रक्चर डेवलपमेंट के लिए यह एक गजब की राशि डिक्लेयर की गई है। किसी भी देश में रेलों की कितनी सुविधा है, हवाई जहाज की कितनी सुविधा है, सड़कों की कितनी सुविधा है, देश में शिक्षा का स्तर क्या है, देश में चिकित्सा का स्तर क्या है, उसकी गुणवत्ता क्या है और अगर शिक्षा दी जा रही है, तो वह देश की संस्कृति के अनुकूल दी जा रही है या नहीं दी जा रही है - ये सब महत्वपूर्ण हैं। हमारा बहुत कुछ अंग्रेजियत की भेंट चढ़ गया। मैं तो हिन्दी राजभाषा समिति की फर्स्ट कमिटी का कन्वीनर हूँ। मान्यवर, इस अंग्रेजी के कारण हमारा गणित चला गया। आज किसी को पहाड़ा याद नहीं है। आप किसी से पूछ लीजिए, वह इसके लिए कैलकुलेटर उठाएगा। कोई यह बता ही नहीं पाएगा कि 16 नमे कितना होता है, 18 अट्ठे कितना होता है। यह कोई बता ही नहीं पाएगा कि 18 अट्ठे 144 होते हैं, 19 नमे 171 होते हैं। इसके लिए वह कैलकुलेटर उठाएगा और अगर कैलकुलेटर में वायरस होगा, तो वह संख्या भी गलत बताएगा। इस तरह से हमारा गणित गया। आज के बच्चों को संबंधों का नहीं पता कि चाची कौन है, मामी कौन है, फूफी कौन है, ताई कौन है, सारी आंटी हैं, सारे अंकल हैं। सब कुछ अंग्रेजियत की भेंट चढ़ गया। नई शिक्षा नीति में संस्कारों का समावेश किया गया है और संस्कारों के साथ-साथ शिक्षा को वोकेशनल बनाया गया है। इस बजट के अंदर यह बहुत बड़ी बात रखी गई है।

मान्यवर, समय कम है, लेकिन अगर आप मुझे दो मिनट का और समय देंगे, तो मैं हरियाणा के ऊपर कुछ बता सकूँगा। यह मैं इसलिए कहना चाहता हूँ, क्योंकि माननीय दीपेन्द्र हुड्डा जी ने यहाँ पर कुछ बातें रखी हैं। उन्होंने कहा कि हरियाणा की उन बातों का जिक्र बजट में नहीं आया, लेकिन यह सदन को गुमराह करने की बात है। वे कहते हैं कि हमने रेल कोच फैक्ट्री के लिए प्रस्ताव किया था। आपने प्रस्ताव किया था, लेकिन उसके लिए जमीन कहाँ अक्वायर की गई थी, बजट कहाँ निर्धारित किया गया था? वे कहते हैं कि हमने एम्स के लिए प्रस्ताव किया था। मैं महम का रहने वाला हूँ, वे कहते हैं कि हमने महम के लिए एयरपोर्ट का प्रस्ताव किया था, लेकिन आपने बजट में उसके लिए एक पैसा निर्धारित नहीं किया था, एक गज जमीन अक्वायर नहीं की थी, तो फिर सदन को गुमराह करने की क्या जरूरत है? हमारी सरकार एयरपोर्ट बना रही है।

मान्यवर, उस समय सीएलयू भी एक उद्योग था, नौकरी भी एक उद्योग था, ट्रांसफर भी एक उद्योग था और हमारे मुख्य मंत्री, माननीय मनोहर लाल जी के नेतृत्व में हरियाणा में जो सरकार चल रही है, उसमें कल 20 हजार बच्चों की ग्रुप 'सी' की नौकरियाँ डिक्लेयर हुई हैं, उनमें ऐसे-ऐसे गरीबों के बच्चे हैं, जिनकी कोई सिफारिश नहीं है, उनके पास किसी को देने के लिए पैसा नहीं है। वहाँ पर चाहे ट्रांसफर की पॉलिसी हो, चाहे नौकरी की पॉलिसी हो, सब ट्रांसपेरेंट तरीके से हो रहा है। जहाँ तक सीएलयू की बात है, अपनी जमीन का रिकॉर्ड डालिए, अपनी मिल्कियत का प्रूफ दीजिए और फीस जमा कर दीजिए - ये सब आप ऑनलाइन कर दीजिए, आपके घर में सीएलयू आ जाएगा। इन्होंने तो पूरा भ्रष्टाचार मचा रखा था, लेकिन यहाँ पर सदन को गुमराह करते हैं। मैं इन्हीं बातों के साथ अपनी बात समाप्त करता हूँ और इस बजट का समर्थन करता हूँ, धन्यवाद।

SHRI SUJEET KUMAR (Odisha): Thank you, Sir, for giving me this opportunity. The hon. Finance Minister, in her interim Budget, has focussed largely on continuity, on maintaining the macro-economic stability, and on maintaining the growth momentum of our country. We all are aware that we are close to four trillion dollar economy now. In a couple of years, we will become a five trillion dollar economy. By 2030, the expectation is that we will become a seven-trillion dollar economy. And, by 2047, we should become a *Viksit Bharat,* a Developed India. So, this interim Budget largely focuses on continuity and maintaining our growth momentum. And, for this, I commend the hon. Finance Minister.

I will definitely compliment the hon. Finance Minister for many positives in the Budget. To start with, I would refer to what my previous speakers, Jangra*ji* and Sangeeta Yadav*ji,* spoke about *Jai Jawan, Jai Kisan, Jai Vigyan,* and *Jai Anusandhan.* And, this august House also passed the National Research Foundation Bill, I think, in the month of August. I have been speaking, time and again, in this House on the need to spend more on research. As a nation, we spend only 0.7 per cent of our GDP on research, as compared to Israel, which spends 4.8 per cent; US

spends 3.5 per cent; South Korea spends some 3.2 odd per cent; and, China spends 2.5 per cent. How are we ever going to become a *Vishwa Guru* or *Viksit Bharati* unless we spend more on research? So, I will start with complimenting and really thanking the hon. Finance Minister for focussing on research in her Interim Budget by announcing a fund of Rupees one lakh crore for research, particularly on emerging technologies. Secondly, Sir, I will also thank her for her focus on green growth. We have articulated our goal of becoming Net Zero by 2070. The Prime Minister has many a time spoken of his desire to have 50 per cent of our energy needs through green sources by 2030, which is roughly equivalent to 500 Gigawatt of energy. But, Sir, this pronouncement can only become a reality if we walk the talk and I think the Finance Minister has done this in her Budget.

Sir, there is an announcement of roof top solarisation for one crore households. One crore households, I repeat, will have roof top, and not only will this make the electricity bills zero probably, but the households might also earn some money by selling the excess electricity generated to the grid. So, this is a very commendable announcement. Mandatory blending of CBG, Compressed Bio Gas with CNG, similar to the blending of ethanol with petrolis again going to take us to the green growth leadership position and also the viability gap funding for offshore wind projects. Sir, there are many others but because of paucity of time, I will just stick to these two or three provisions which she has announced with regard to green growth.

Sir, coming to infra, we all know that we had pathetic infrastructure, whether it is road infrastructure, whether it is port infrastructure, whether it is highways or airports, but, of late, we have been focusing a lot on infrastructure. In fact, I would go to the extent of saying that today many of our airports, many of our highways are better than the best in the world. By announcing Rs.10 lakh crores in the B.E. of 2023-24, the Government proclaimed its focus on infrastructure. And, in the Interim Budget, the Government has gone a step further by announcing a 11 per cent hike, slightly more than Rs.11 lakh crores on infrastructure. Sir, we will all agree that spending on infrastructure has multiplier effects. It creates jobs, it leads to the economic development of the region when the infrastructure comes up and it creates more investment for downstream industries. So, this is, certainly, a welcome move.

Sir, fiscal prudence; because of Covid, our fiscal deficit had, definitely, gone beyond the FRBM mandate, but the hon. Finance Minister has laid out a roadmap to reach the fiscal prudence to 5.1 per cent of our GDP this year and 4.5 per cent of the GDP by 2025-26, which, I think, is really, really good. I am glad that there was no populist announcement but that roadmap to fiscal prudence was, certainly, there in the Budget.

Sir, I am a great votary of startups. I have the highest regard for the entrepreneurs in startups because they are the ones who create jobs for the country, they are the ones who create wealth for the nation. In her Interim Budget speech, the Finance Minister also has taken care of startups by extending the tax exemption for startups by one year. So, the tax exemption which was supposed to end on 31st of March, 2024 is now extended up to 31st March, 2025.

Sir, coming to Lakhpati Didi Scheme, the PM has often spoken about the four castes 'GYAN', Gareeb, Yuva, Annadata and Nari. Sir, nari shakti was on display when we passed the Women's Reservation Bill. Sir, when we landed on the Moon on the South Pole, the place where it landed is called Shiv-Shakti; so, now nari shakti, 50 per cent of our population will, definitely, be taken care of by focusing on the Lakhpati Didis. So, the target was Rs.1 crore previously. Now, the target has been enhanced to Rs.3 crores; so, three crore Lakhpati Didis. This is a massive, massive capacity building and massive, massive resource for our country. So, that focus on nari Shakti is, certainly, there in the Interim Budget for which I will commend her.

Sir, now I come to saturation approach. Previously, the focus was more on the outlays. So many thousand crores have been allocated to this Department. So many crores have been allocated to this Ministry. Now, the focus is less on outlays but more on outcomes, which, I think, is the way to go. So, the saturation approach which is really bringing social justice, which is really bringing geographical inclusion, social inclusion to the nation, and I think that approach is there in the Interim Budget. Again, I will commend her for that. Sir, I am happy that no direct tax enhancement has been made which, I think, is good.

Sir, I have one concern regarding GST. Again, when I say start-ups and entrepreneurs, that extends to MSMEs. The MSMEs create jobs for our country. It is not the big conglomerates, big enterprises that create jobs. It is the small MSMEs, small entrepreneurs working in rural India, working in small town India which create jobs for our nation.

Sir, today the exemption for filing GST for an MSME is Rs. 20 lakhs. What is Rs. 20 lakhs? Just imagine. If you do two or three business sale, you might hit that target. I would request the hon. Finance Minister to enhance that exemption limit of GST filing to, at least, Rs. 2 crores. That will help thousands and lakhs of our MSMEs. *...(Interruptions)...* This is my demand. So, Sir, MSMEs, I think, need more protection; MSMEs, I think, need more support. This is not an unreasonable demand. I, certainly, think that the Government should consider this demand given

the fact that we are talking of supporting the MSMEs, and they are the ones who create jobs and wealth for the country.

Sir, I now come to defence. There has been a marginal decrease in the defence Budget, in the Interim Budget, compared to the BE of last year. The Parliamentary Standing Committee has, time and again, recommended that we should spend three per cent of our GDP on Defence. Sir, we are still spending about two per cent of our GDP. Particularly, when we have two hostile nations and particularly when China is so hostile and belligerent, we need to focus more on defence. Sir, give me two more minutes. I will just conclude.

Sir, take education. Even in the Budget announcement, Budget Speech of 2023-24, when the hon. Finance Minister articulated seven Saptarishis -- she called seven Saptarishis — 'education', to my shock and my sadness, was not one of the Saptarishis. Sir, education is the foundation of a nation. If you don't focus on education, how can you claim to become a *Vishwaguru*? Way back in the 1960s, the Kothari Commission had recommended that we should spend six per cent of our GDP on education. We are nowhere close to that. Sir, I will wrap-up.

Another very sad thing which I would like to note is that there has been a 7.5 per reduction from the Revised Estimate of 2023-24 in this Interim Budget. 7.5 per cent reduction in the Budget outlay for education! This is not the way to go if you want to ...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Kindly conclude.

SHR SUJEET KUMAR: Sir, I will conclude. Certainly, this is not the way to go.

For education, I don't care whether the money is drawn from some other sources but education needs the focus it deserves and I really urge the hon. Finance Minister that reduction in the outlay for education should be corrected.

Sir, lastly, there must be a focus on tourism, infrastructure, amenities, etc. There are many good tourist sites in Odisha. We have been demanding time and again that, at least, two tourist sites from Odisha, the iconic Konark Temple which is a UNESCO world heritage site, the Jagannath Temple in Puri, the heritage city of Bhubaneswar, should be included in the heritage site. She spoke so much about focus on tourism. But I am sorry that these iconic sites in Odisha are not included as iconic sites. So, this may be considered.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Next speaker is, Dr. Ashok Kumar Mittal. Nine minutes.

डा. अशोक कुमार मित्तल (पंजाब): उपसभाध्यक्ष महोदय, आपका धन्यवाद कि आपने आज मुझे आम आदमी पार्टी की तरफ से अंतरिम बजट के ऊपर बोलने का मौका दिया।

सर, जब भी कोई बजट आता है, तब हमारे समाज की, हमारे लोगों की, हमारी जनता की उम्मीदें और अपेक्षाएं जागती हैं। वे 1 फरवरी का इंतज़ार करते हैं। वे इस उम्मीद से इंतज़ार करते हैं कि शायद माननीय वित्त मंत्री अपने पिटारे में से हमें कुछ सौगात इस वर्ष ज़रूर देंगी। मैं जब इस वर्ष का भाषण सुन रहा था तो मुझे एक शेर याद आ रहा था-

"हमको मालूम है जन्नत की हकीकत
लेकिन दिल को खुश रखने को ग़ालिब यह ख्याल अच्छा है"

सर, जब हम छोटे थे, तब गांव में डाकिया आता था, जिसका काम चिट्ठी देना था। उस चिट्ठी में भावनाएं होती थीं, लोग अपना सुख-दुख सांझा करते थे, अपनी उम्मीदों के बारे में बताते थे। वैसे ही, आज मैं एक सांसद नहीं, बल्कि एक डाकिये की हैसियत से यहां पर आया हूं और अपनी माननीया वित्त मंत्री जी के सामने समाज के उस वर्ग की चिट्ठी या फ़रियाद को लेकर आया हूं, जो इस उम्मीद के साथ - कि हमारा कुछ होगा - सरकार की तरफ देख रहा है। महोदय, मेरी सबसे पहली चिट्ठी देश के किसान भाइयों की, हमारे अन्नदाता की है। वे इस उम्मीद में थे कि मेरी आय दोगुनी होगी। किसान पूछता है कि क्या बजट हमारी खेती की लागत को कम करेगा, क्या महंगाई के हिसाब से हमारी फसल की कीमत निर्धारित होगी, मेरे ऊपर जो इतना कर्जा चढ़ा हुआ है, क्या वह कम होगा? सरकार कहती है कि एमएसपी डबल कर दिया गया है, लेकिन जब हम आंकड़े देखते हैं, तो 2003 से 2013 तक हर वर्ष 8 से 9 प्रतिशत एमएसपी बढ़ता जा रहा था, लेकिन 2013 से 2024 तक यह सिर्फ पांच प्रतिशत बढ़ा है। अगर हम Budget allocation को देखें, तो किसान से संबंधित योजनाओं में बजट को कम कर दिया गया है। जैसे पिछले वर्ष fertilizer subsidy 1,90,000 करोड़ रुपये थी, वह कम करके 1,60,000 करोड़ रुपये कर दी गई है। Food subsidy 2,10,000 करोड़ थी, उसे कम करके 2,00,000 करोड़ कर दिया गया है। मैं बजट के पेपर देख रहा था कि पिछले पांच वर्षों में कृषि मंत्रालय ने एक लाख करोड़ का unused budget वापस कर दिया। मैं जानना चाहूंगा कि एक तरफ हम किसान की आय दोगुनी करने की बात करते हैं और किसानों की भलाई के लिए budget allocation को स्पेन्ड नहीं कर पाते हैं! सर, मेरी दूसरी चिट्ठी छोटे-छोटे दुकानदार भाइयों और लघु उद्योग वालों की तरफ से आई है, जो कि शहरों और गांवों में अर्थव्यवस्था का केंद्र बिंदु हैं। वे वित्त मंत्री जी से पूछते हैं कि हमसे भी पूछ लीजिए कि हमारा कारोबार कैसा चल रहा है। अगर आप बजट में कुछ लागत कम कर देते, तो बहुत मेहरबानी होती। वे दुकानदार यह भी कहते हैं कि आपने आशा और आंगनवाड़ी बहनों को आयुष्मान भारत का लाभ दिया, प्लीज, मुझे भी इसमें कंसीडर कर लीजिए, कृपया मुझे भी देख लीजिए और मुझे भी उसमें लाभ दे दीजिए। मुझे आश्चर्य है कि एमएसएमई सेक्टर, जो 11 लाख करोड़ लोगों को रोजगार देता है और जीडीपी का 30 प्रतिशत हिस्सा है, उसे अर्थव्यवस्था के चार स्तंभों में शामिल नहीं किया गया। मेरा निवेदन है कि इसको दोबारा देखा जाए। मेरी तीसरी चिट्ठी

middle class से आई है और वह एक primary school teacher की है। Middle class भाषण में उस क्षण का इंतजार करता है कि शायद वित्त मंत्री जी इनकम टैक्स कुछ कम कर दें, पर उसको निराशा ही हाथ लगी है। हम कहते हैं कि सात लाख रुपये तक कोई इनकम टैक्स नहीं है, लेकिन वह terms and conditions के साथ है। इतनी सेविंग करो, कभी कुछ करो, सीधा सात लाख नहीं है। जितनी inflation बढ़ती है, उस हिसाब से इनकम बढ़ रही है, तो जो automatically स्लैब बढ़नी चाहिए, वह नहीं बढ़ रही है। मेरी चौथी चिट्ठी एक युवा की तरफ से आ रही है, जो माननीया मंत्री जी के हिसाब से अर्थव्यवस्था का स्तंभ है। यह उस युवा की चिट्ठी है, जो mass lay-offs में बेरोजगार हो गया है। वह यह कहता है कि मेरी नौकरी मेरे परिवार के लिए बहुत महत्वपूर्ण थी। मैंने जैसे-तैसे लोन लेकर बी.टेक किया और मेरी नौकरी चली गई, जिसकी वजह से मैं बी.टेक का लोन भी वापस नहीं कर पाउंगा। हम यूथ के लिए start-up India की बात करते हैं! वह एक लाख हो गए हैं, यह बहुत बढ़िया बात है और उसके लिए मैं आपको मुबारकबाद भी देता हूं, लेकिन हम यह नहीं देखते हैं कि कितने start-up बंद हुए हैं। वर्ष 2022 में 2,000 से ज्यादा start-up बंद हो गए। उसमें जिन लोगों ने कर्जा लेकर पैसा लगाया, उनका क्या हो रहा है, उसके बारे में हम कहीं भी कोई बात नहीं करते हैं। अब मैं थोड़ी बात इकोनॉमी पर करना चाहूंगा। भारत देश दुनिया की पांचवीं अर्थव्यवस्था बन गया है, उसके लिए हम सबको बहुत खुशी है। हमें पुरानी मूवीज़ का शौक है, तो मुझे राजकपूर जी का एक गाना याद आता है-

"मेरा जूता है जापानी, यह पतलून इंग्लिश्तानी,
सर पे लाल टोपी रूसी, फिर भी दिल है हिन्दुस्तानी।"

हम आत्मनिर्भर भारत की बात करते हैं, यह बहुत अच्छी बात है, बहुत अच्छा नारा है, लेकिन चीन से इम्पोर्ट बढ़ाते जा रहे हैं। वर्ष 2023 में 14 प्रतिशत चीन से इम्पोर्ट बढ़ा है। भारत सरकार ऐसी पॉलिसीज़ क्यों नहीं बनाती है, जिससे इम्पोर्ट को कम किया जाए? सर, हम बात करते हैं कि हमारी पर-कैपिटा इन्कम दोगुनी हो गई है, इसके लिए आपको मुबारकबाद। लेकिन सर, हम यह नहीं देखते कि हम दुनिया की 195 इकोनॉमी में 143वीं इकोनॉमी हैं। हम आज इतना पीछे हैं।

सर, हम बात करते हैं कि जीएसटी का कलेक्शन बढ़ गया है। सर, उसके पीछे हम यह नहीं देखते हैं कि कितने परसेंट टैक्स रेट बढ़ा दिया गया है और कितनी नई आइटम्स को जीएसटी में शामिल कर लिया गया है तथा कितना इन्फ्लेशन का इम्पैक्ट आया है। उसको अलग करके फिर बताएं कि जीएसटी का कितना रेवेन्यू बढ़ा है।

सर, हम 40 करोड़ लोगों को मुफ्त राशन देने की बात करते हैं, 25 करोड़ लोग गरीबी की रेखा से बाहर निकल गए हैं, हम वह बात करते हैं, परंतु सर, गरीबी की परिभाषा क्या है, केवल 32 रुपए प्रतिदिन गांव में और 47 रुपए प्रतिदिन शहर में! सर, हम कितनी पुरानी डेफिनेशन को लेकर बैठे हैं। हम इन्फ्लेशन को काउंट ही नहीं कर रहे हैं, गरीब तो बढ़ते जा रहे हैं।

सर, वित्त मंत्री जी ने अपने बजट में फिस्कल डेफिसिट की बात कही है। उन्होंने बताया कि सरकार का इस बार तकरीबन 15 लाख करोड़ रुपए का फिस्कल डेफिसिट है। करीब 30 लाख करोड़ रुपए का रेवेन्यू है और 15 लाख करोड़ रुपए का फिस्कल डेफिसिट है। सर, मुझे एक

पुराना शेर याद आता है कि आमदनी अठन्नी खर्चा रुपया। इसके लिए पैसा कहां से आएगा, अगर नोट छाप कर आएगा, तो आगे महंगाई बढ़ेगी।

सर, ऐसे बहुत सारे मुद्दे हैं, जिन्हें हमें सॉल्व करना है। मैं अपनी पार्टी की तरफ से चाहूंगा कि हम मिलकर इसको सॉल्व करने के लिए तैयार हैं। यदि इसमें हम कुछ मदद कर सकते हैं, तो हमारी मदद लीजिए, हम अपने देश को आगे ले जाने के लिए सरकार के साथ खड़े हैं।

सर, अंत में मैं माननीय अटल बिहारी वाजपेयी जी की कविता के साथ अपनी बात को समाप्त करना चाहूंगा।

"बाधाएँ आती हैं आएँ,
घिरें प्रलय की घोर घटाएँ,
पावों के नीचे अंगारे,
सिर पर बरसें यदि ज्वालाएँ,
निज हाथों में हँसते-हँसते,
आग लगाकर जलना होगा,
कदम मिलाकर चलना होगा।"

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Shri Hishey Lachungpa, not present; Shri Ravindra Kumar, not present; Shri H.D. Devegowda, not present. Shri B. Lingaiah Yadav.

SHRI B. LINGAIAH YADAV (Telangana): * Mr. Vice-Chairman, Sir, on behalf of the BRS (Bharat Rashtra Samithi) Party, I would like to express my special thanks to you for giving me the opportunity to speak on the Interim Budget. The layout of this Budget is 47.66 lakh crore rupees. There is no way that this Budget will benefit the poor, Scheduled Castes, Scheduled Tribes and the weaker sections of society. Sir, this Budget is meant to benefit only the wealthy. It seems this Budget was presented only to receive praise from the Government. This Budget is an Election Budget. This Budget is far from reality. This Budget cheated the poor and the middle-class people. This Budget is a juggling act of numbers.

The Central Government borrows for expenses and this is reflected in this Budget. The situation has come to a stage where, though the foreign investments have decreased, they claim that the foreign investments have increased. Direct and indirect taxes remain unchanged. Sir, there is also no change in import and export duties.

---

*English translation of the original speech delivered in Telugu.

Sir, in our country, where 70 per cent of the people depend on agriculture, it is very sad that only 1 crore 27 lakh rupees is allocated for agriculture in this Budget. This is a gross injustice to the farmers. This Government failed to stop the price rise in the country. The Central Government is crushing down the rights of the States and is also not allocating funds to the States. This Government has cheated Telangana for the last five to ten years by not implementing the assurances made during the formation of the State. This Budget also neglected rural development in particular. Funds have not been allocated to the rural sector where seventy per cent population of the country lives. Telangana was looked down upon many times. Shri KCR, through the BRS party, met the hon. Prime Minister on several occasions. Telangana stood as a role model in the country for starting various developmental and welfare programs with the State's own funds.

Sir, we demand that for the comprehensive development of the country, justice should be done to all sections, and jobs should be provided to the backward classes, the unemployed and the youth. Sir, a census for Backward Classes should be conducted. It was not yet done. This Government has not even sanctioned a Ministry for the OBCs. In the matters of allocation of funds, more funds are allocated to the BJP-ruled States and fewer funds are allocated to non-BJP-ruled States. The Central Government allocated only 2.10% to Telangana, whereas they allocated 18% to Uttar Pradesh, 11% to Bihar, 8% to Madhya Pradesh and 6% to Maharashtra. The other States did not receive funds in this proportion. There should be uniformity and the Central Government should treat all the States equally. On behalf of the BRS Party, I once again thank you for giving me this opportunity. "

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): The next speaker is Shrimati Seema Dwivedi, absent. The next speaker is Shri Vijay Pal Singh Tomar.

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद। 2023-24 का जो अंतरिम बजट है, जो माननीया वित्त मंत्री जी ने प्रस्तुत किया है, मैं उसके पक्ष में बोलने के लिए खड़ा हुआ हूं। यह बजट वास्तव में लोक लुभावन बजट नहीं है, बल्कि प्रधान मंत्री जी की जो गारंटियाँ हैं कि 2027 तक भारत को तीसरी बड़ी अर्थव्यवस्था बनाना है और इस अमृतकाल में 2047 तक भारतवर्ष को एक विकसित देश बनाना है - यह उसका एक आधार तैयार करने वाला बजट है।

महोदय, इस बजट में और इससे पहले के वर्षों के बजट में भी इंफ्रास्ट्रक्चर पर जोर दिया गया है। इस बजट में अभी 11 लाख, 11 हजार, 111 करोड़ रुपये रखे गए हैं और महत्वपूर्ण योजनाओं पर खर्च का बजट बढ़ाया गया है, जो जीडीपी का 3.4 परसेंट है। लेकिन इससे पहले, यूपीए के समय में 2 लाख, 57 हज़ार, 641 करोड़ था। महोदय, अंतर यह है कि यदि इंफ्रास्ट्रक्चर

होगा, तो हमारी माननीया वित्त मंत्री जी ने जो चार वर्ग बताए हैं, जिनमें युवा है, गरीब है, महिला है, किसान है, इनके लिए एक आधार तैयार करने के लिए - वह चाहे रोजगार का मामला हो, चाहे शिक्षा का मामला हो, चाहे कृषि का मामला हो, चाहे रेल का मामला हो, चाहे रोड का मामला हो, जब हर जगह इंफ्रास्ट्रक्चर होगा, तभी रोजगार बढ़ेगा और रोजगार बढ़ेगा, तो गरीबी कम होगी। इसीलिए पिछले दस वर्षों में 25 करोड़ लोगों को गरीबी रेखा से ऊपर लाने का काम किया गया है।

महोदय, मैं यह भी बताना चाहूंगा कि माननीय मोदी जी के नेतृत्व में हमारी सरकार ने विषम परिस्थितियों में भी देश को आगे बढ़ाया है। आज भारत विश्व की सबसे तेज गति से बढ़ने वाली अर्थव्यवस्था है। पिछली दो छमाही का आंकड़ा 7.6 परसेंट था, जबकि चाइना का 4.6 परसेंट था और अमरीका भी हमसे पीछे है। जब विषम परिस्थियों में तमाम देशों की अर्थव्यवस्थाएं डगमगा रही हैं, तब भारत की अर्थव्यवस्था मजबूत है। 80 करोड़ से अधिक लोगों को मुफ्त में राशन भी दिया जा रहा है, इसके बावजूद भी हमारी अर्थव्यवस्था विश्व की सबसे तेज गति से बढ़ने वाली अर्थव्यवस्था है। विपक्ष के लोग दस वर्षों की महंगाई की बात करते हैं, बेरोजगारी की बात करते हैं, मैं कहता हूं कि इनके टाइम में, यूपीए के टाइम में महंगाई दर दस वर्षों में डबल डिजिट में थी। एनडीए के टाइम में यह पाँच परसेंट से ऊपर नहीं गई है। इस तरह से, दुनिया में भारत का सिर गर्व से ऊँचा हुआ है और हम 11वें स्थान से पाँचवें स्थान पर आ गए हैं। यदि गरीबों को चार करोड़ आवास मिले हैं, तो उनमें 68.9 परसेंट महिलाओं के नाम हैं। यदि मुद्रा बैंक से ऋण मिला है, तो 58 परसेंट से ऊपर महिलाओं के नाम मिला है। महिलाओं की चिंता करने का काम किया है। 11 करोड़ से अधिक परिवारों को इज्जत घर दिए गए हैं, क्योंकि महिलाओं को खुले में शौच जाना पड़ता था। यह उनकी इज्जत का सवाल था। पहले कभी किसी ने चिंता नहीं की थी, लेकिन बात बहुत करते थे। इसी तरह से, आयुष्मान भारत योजना करीब 53 करोड़ को कवर करती है। प्रधान मंत्री जी ने कहा कि इस देश का कोई भी गरीब ऐसा न हो, जिसके सिर पर छत न हो, जिसमें गैस का सिलेंडर न हो, जिसमें इज्जत घर नहीं बना हुआ हो और जिसमें रहने वाला गरीब बीमारी से मर न जाए, इसलिए आयुष्मान भारत योजना का कवर दिया गया है। अब तक करीब दस करोड़ लोगों को मुफ्त गैस कनेक्शन दे दिए गए हैं। एक गरीब की चिंता करने का काम, जो दीनदयाल जी का सपना था, उसे पूरा करने का काम किया गया है। पिछले दस वर्षों में आम आदमी की आमदनी दोगुनी हुई है, 25 करोड़ लोग गरीबी रेखा से ऊपर आ गए हैं। एक आदमी की सालाना आय 1,97,000 है।

महोदय, देश के अंदर शिक्षा के क्षेत्र में जहाँ तक विश्वविद्यालयों का सवाल है, तो यूपीए के टाइम में, मोदी जी की सरकार के आने से पहले इनकी संख्या 723 थी और आज 1,113 है। ये बढ़े हैं। इसी तरह से, डिग्री कॉलेजेज़ की संख्या 5,298 थी, आज 43,746 है। 225 नए मेडिकल कॉलेजेज़ बने हैं। आठ एम्स हुआ करते थे, आज 23 एम्स हैं। सात नए आईआईएम्स, सात नई आईआईटीज़, 225 नए मेडिकल कॉलेजेज़ बने हैं। यह इन्फ्रास्ट्रक्चर है। आप यह देखेंगे कि रोजगार के अवसर तो इनसे ही निकलेंगे। यहाँ पर मैं यह भी बताना चाहूँगा कि इनके टाइम में भूतल परिवहन मंत्रालय का कितना बजट था। यूपीए के टाइम का आखिरी साल का बजट 34,000 करोड़ था। हमारी सरकार का पिछले साल का बजट 2,70,435 करोड़ था। जितनी सड़क ये एक दिन में बनाते थे, उससे दोगुनी से अधिक सड़क हमारी सरकार बना रही है। वर्ल्ड में रोड्स

का सेकंड लार्जेस्ट नेटवर्क भारत में है। यह इसलिए है, क्योंकि पैसा खर्च किया जा रहा है। ...(**समय की घंटी**)... सर, अभी तो मैंने शुरू ही किया है। यह तो आखिरी भाषण है। महोदय, मैं यह बताना चाह रहा था कि सड़कों के संबंध में क्या हुआ है। चाहे वह रेल का मामला हो, तो 2014 तक जो रेलवे की 21,414 किलोमीटर लाइन का विद्युतीकरण हुआ था, आज वह बढ़कर 58,424 किलोमीटर हो गया है।

उपसभाध्यक्ष (श्री राकेश सिन्हा): तोमर जी, कन्क्लूड कीजिए।

श्री विजय पाल सिंह तोमर: क्या दो मिनट में कन्क्लूड करना है?

उपसभाध्यक्ष (श्री राकेश सिन्हा): आप एक मिनट में कन्क्लूड कर दीजिए।

श्री विजय पाल सिंह तोमर: क्या मेरे पास पाँच मिनट भी नहीं थे?

उपसभाध्यक्ष (श्री राकेश सिन्हा): आपके छः मिनट हो चुके हैं।

श्री विजय पाल सिंह तोमर: नहीं, नहीं। सर, आपने गलत देख लिया है।

उपसभाध्यक्ष (श्री राकेश सिन्हा): बोलिए, बोलिए। आप जल्दी कन्क्लूड करिए।

श्री विजय पाल सिंह तोमर: सर, चाहे युवाओं का मामला हो, तो स्टार्ट-अप्स की संख्या सैकड़ों में थी और आज एक लाख से ऊपर है। चाहे महिलाओं का मामला हो, तो महिलाओं को सेना में कमीशंड ऑफिसर बनाने का काम किया गया है। 27 करोड़ महिलाओं को एक रुपये का सैनिटरी पैड देने का काम किया है और महिलाओं के लिए इसी सरकार ने नारी शक्ति वंदन अधिनियम पास करने का काम किया है।

सर, मैं किसानों की बात कहकर, अपनी बात को समाप्त करूँगा। किसानों के लिए वर्तमान सरकार ने बहुत काम किया है। इनके टाइम में पाँच साल का बजट 23,000 करोड़ का था और 2009-10 का तो कुल बजट 12,000 करोड़ का था। हमारे टाइम में पिछले साल का बजट 1,25,000 करोड़ का है। इंटरनेशनल मार्केट में यूक्रेन और रशिया वॉर के बाद फर्टिलाइजर्स के दाम बढ़े हैं। इंटरनेशनल मार्केट में एक डीएपी के बैग की कीमत 4,070 है और हमारे किसान को यह 1,366 का मिल रहा है। यह 2,700 रुपये कौन दे रहा है, मोदी जी की सरकार दे रही है। इंटरनेशनल मार्केट में यूरिया के एक बैग की कीमत 2,450 से लेकर 3,000 तक है। मैंने यह 2,450 एवरेज बता दिया है, लेकिन हमारे किसान को 260 का मिल रहा है। इसका शेष पैसा कहाँ से आ रहा है, मोदी जी की सरकार दे रही है। एनपीके, एमओपी, जो 3,200 और 2,700 के हैं, वे 1,300 और 1,700 के मिल रहे हैं और शेष पैसा सरकार दे रही है। किसानों को किसान सम्मान निधि के रूप में 6,000 रुपये सालाना मिल रहे हैं। 11 करोड़ से अधिक किसानों को किसान सम्मान निधि के अंतर्गत 2 लाख 80 हज़ार करोड़ से अधिक दिए गए हैं। यह सरकार लागत का डेढ़ गुना देने का

काम कर रही है। स्वामीनाथन आयोग की रिपोर्ट तो 2006 में आ गई थी, उसे क्यों नहीं लागू किया गया? क्या मोदी जी की सरकार का इंतजार था? मोदी जी की सरकार ने उसे आते ही लागू कर दिया। हमने एमएसपी की खरीदारी कई गुणा बढ़ाई है और लागत का डेढ़ गुणा देने का काम किया है।

उपसभाध्यक्ष (श्री राकेश सिन्हा): तोमर जी, कन्क्लूड कीजिए।

श्री विजय पाल सिंह तोमर: हमने किसान को समृद्धशाली बनाने का काम भी किया है, युवाओं की चिंता करने का काम भी किया है, महिलाओं की चिंता करने का काम भी किया है, गरीब की चिंता करने का काम भी किया है। मोदी जी का संकल्प है कि हम 2027 तक तीसरी सबसे बड़ी आर्थिक शक्ति बनने जा रहे हैं। इसके साथ ही, अमृत काल में यह विकसित भारत होगा, फिर से विश्व गुरु बनेगा, जो विश्वगुरु था। 2017 तक भी विश्व की अर्थव्यवस्था में भारत का योगदान 25 परसेंट था। इनके 50 साल के कार्यकाल के खराब निर्णयों के कारण - जब मोदी जी आए - यह तीन परसेंट से कम रह गया, इसके लिए कौन जिम्मेवार है, यही जिम्मेवार हैं।

उपसभाध्यक्ष (श्री राकेश सिन्हा) : तोमर जी, कन्क्लूड कीजिए।

श्री विजय पाल सिंह तोमर: अपनी सरकार ने इसे बढ़ाया है। मैं यह कहना चाहता हूँ कि चाहे चंद्रयान का मामला हो, आत्मनिर्भर भारत का मामला हो, सेना के 4,100 से अधिक आइटम्स बाहर से इम्पोर्ट किए जाते थे ...(**समय की घंटी**)... लेकिन आज वे इम्पोर्ट नहीं किये जा रहे हैं, आज हमने 16,000 करोड़ का एक्सपोर्ट करने का काम किया है और वे यहीं बनाए जा रहे हैं। मोदी जी के नेतृत्व में हर क्षेत्र में एक अद्वितीय काम हुआ है। विपक्ष आगे भी भारी अंतर से फिर गच्चा खाएगा, मैं यह निश्चित रूप से बता रहा हूँ। महोदय, मैं इस बिल का समर्थन करता हूँ, धन्यवाद।

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): The next speaker is Dr. Anil Agrawal; not present. Then, Shri Pabitra Margherita.

SHRI P. WILSON: Sir, when will the Special Mentions be taken up?

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): After this.

SHRI PABITRA MARGHERITA (Assam): Mr. Vice-Chairman, Sir, I know that you are a friend of North-East. I hope that I will get two additional minutes because our Vice-Chairman is very friendly with the people of North-East.

Hon. Vice-Chairman, Sir, I extend my sincere gratitude for allowing me to say a few words in support of Interim Budget of 2024 for the country. The Interim Budget has already received thumping approvals from businesses, industry bodies, financial

experts, academia, media and independent observers. I would just give an idea about how experts and observers are assessing the Budget. These are the kinds of words and phrases being used, not by me, but by media and academia -- 'Politically savvy and fiscally prudent, right dose for our knowledge economy, A vision statement for the next 25 Years, Truly a fabulous Budget that has something for everyone, etc.' So, the only negative observation that came was unsurprisingly from our Opposition friends. Now, it is actually for them to assess why there is such a gulf between their assessment and the rest of the country.

Mr. Vice-Chairman, Sir, I remember that during the phase of transition of hon. Prime Minister Narendra Modi's first term to second term, the Opposition had tried very hard to run a narrative that the country's economy was faltering. They were trying to tell the people of India that the country's economic outlook was turning grim because the BJP Government was not being run by an Oxford-educated economist. The people of India summarily rejected the narrative and soon we all noticed how even Covid-19 pandemic failed to subdue India's economic surge in the world. Even several advanced economies of the world were badly hit by the pandemic; but India remained the brightest spot in the world economy. We have the hon. Prime Minister Narendra Modi's vision to thank for that.

Now, coming back to the Interim Budget, I offer my sincere gratitude to hon. Finance Minister, Shrimati Nirmala Sitharaman, for presenting a Budget that offers impeccable balance between short-term economic requirement and long-term vision for the nation. To me, this Interim Budget has the toughness of an SUV, the elegance of a limousine and the speed of a sports car. Instead of mindless, selfish and short-sighted populist schemes, the Government has presented a roadmap for making India a developed nation by 2047. As hon. Prime Minister stated just on the floor a couple of days ago, his third time will truly set the foundation for the next thousand years for our Bharat. For me, the highlight of this interim Budget is its emphasis on boosting the lives of the weaker sections of Indian society on the one hand and achieving rapid growth to make India the third-largest economy in the world on the other hand. Two crore more houses for the rural poor, housing scheme for the middle class, Lakhpati Didi Scheme for three crore women, direct financial assistance to 11.8 crore farmers, all these measures in the interim Budget demonstrate the Government's commitment to improve the lives of common citizens. At the same time, the Government's long-term vision of a developed India finds expression in a number of mega infrastructure projects that would bring transformative changes to the country. Sir, our Government has increased effective Capital Expenditure, that is, the CapEx outlay by more than three times since 2016 and compared to the UPA

Government, it is four-fold. The three major economic railway corridor programmes like India, Middle East, Europe Economic Corridor, all these projects are going to be game-changers for an India that is surging ahead with confidence.

As a parliamentarian from the State of Assam, I also want to thank the opportunity to express my sincere gratitude to hon. Pradhan Mantri, Param Adarniya Narendra Modi*ji,* for his unwavering support and constant handholding for the economic progress of our State of Assam. Under the double engine Government of BJP, the nominal State GDP of Assam is said to register a growth of 14.7 per cent compared to the last financial year. The nominal State GDP at current prices is likely to attain Rs.5.6 lakh crore against Rs.4.93 lakh crore in the last year. Thanks to the hon. Prime Minister Narendra Modi*ji* and Team Bharat, tourism has now replaced terrorism in Assam. Earlier also I said, अब नॉर्थ-ईस्ट में टेरोरिज्म नहीं है, टूरिज्म है। Thanks to Pradhan Mantri, Adarniya Narendra Modi*ji,* in Assam alone, there has been a 523 per cent increase in the footfall of domestic tourists. डोमेस्टिक टूरिस्ट्स की संख्या 500 प्रतिशत से ज्यादा बढ़ गई है। And the increase of foreign tourists is a whopping 783 per cent. These figures would probably not include the political tourists of Congress Party who occasionally land up in the State of Assam and the North-East. I still hope that their random trip to Assam such as the one undertaken recently by Rahul Gandhi*ji* would help them to witness the firsthand economic progress the States, such as Assam, are making under the aspiring leadership of Modi*ji*. मैंने टूरिज्म की बात बोल ही दी, तो I want to submit one other thing. As a political tourist, the Congress Party and their main leader had visited Assam. They came through Manipur. Actually, उन लोगों को आक्रोश का भाव नहीं लेना चाहिए। Although the so-called *nyay* or *anyay yatra*, this has been a super flop show in the State of Assam. Can you imagine, in a district headquarter, where they used to get 30,000 to 40,000 votes, when their *numero uno* leader came with the yatra, hardly 300 to 400 people gathered to welcome the Prime Ministerial candidate! So, this is the condition. They had to cancel the scheduled events one after another. This is the situation. I will take thirty seconds more. सर, सबसे बड़ी बात है, already our Chief Minister, Hemanta Biswa Sarma*ji* has reiterated these things in front of the media, that is, जब अपने राम लला की प्राण प्रतिष्ठा हो रही थी, आप सोचिए, तब राहुल गाँधी जी और उनकी न्याय यात्रा क्या कर रही थी! I want to submit, I want to mention in this august House that at that time, they were stationing in most sensitive areas of Assam and the North-East where even Nellie massacre took place. इरादा क्या था? जब all the Indians, वे हिन्दू-मुस्लिम्स, जो भी हों, all the Indians were observing and celebrating the Pran Pratishtha of Ram Lala; at that time, Mr. Rahul Gandhi and his *nyay yatra* was roaming around the most sensitive areas where the majority is minority. ...*(Interruptions)*... Where the majority is

minority. ...*(Interruptions)*... The districts of middle Assam, that is.....*(Interruptions)*... The districts of Assam, that is, Morigaon and Nagaon. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Please. ...*(Interruptions)*...

SHRI PABITRA MARGHERITA: The districts of Morigaon and Nagaon are engulfed by the intruders of the erstwhile East Pakistan, that is, present Bangladesh. Our demography is being totally changed in those districts including Dhubri and all. At that area, during the *Pran Pratistha*, he was roaming around. Why? What is the reason? Was there any conspiracy to create any bad situation there? जब पूरे इंडिया के 140 करोड़ लोग राम लला की प्राण-प्रतिष्ठा में समर्पित हो रहे थे, तब राहुल गांधी जी नगाँव, मोरीगाँव, जोकि सबसे सेंसिटिव एरियाज़ हैं, जिधर ढेर सारे instances of communal clashes हुए हैं, वहाँ क्या कर रहे थे? ...(**व्यवधान**)... आप अगर 6 दिन असम रहे तो क्या किया? दूर से भी सही, एक बार माँ कामाख्या का दर्शन करते, but his entire *yatra* was crossing the town of Guwahati, but he even did not look towards the Mandir of Maa Kamakhya. यह क्यों किया? Even he crossed just 50 metres away from the *samadhi* of Bharat Ratna Bhupen Hazarika in the city of Guwahati, he did not even go there to give floral tribute to the Musical Bard of Assam and North East, the Bharat Ratna. There are so many Satras and Namghars, but he did not visit the Vaishnavite places of worship and culture because he thought that if he visits Maa Kamakya Temple, if he visits Satras, Namghars and mandirs, the fundamental groups whom they appease traditionally, will be dissatisfied. Only to appease the fundamentalists, he did not go, lest they should be dissatisfied. यह भी सच है, although, their *Nyaya Yatra* was a super flop in the State of Assam, but...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): No, no. ...*(Interruptions)*... I will examine that. ...*(Interruptions)*... Kindly sit down. ...*(Interruptions)*... I will examine. ...*(Interruptions)*...

SHRI PABITRA MARGHERITA: Although his journey was a super flop, although the gathering was...*(Interruptions)*... आप एक मिनट मेरी बात सुनिए। ...(**व्यवधान**)... आप धीरज रखिए। ...(**व्यवधान**)... Although his journey was super flop ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): No, no. Nothing will go on record. ...*(Interruptions)*... Except his speech, nothing will go on record. Please sit down. ...*(Interruptions)*...

SHRI PABITRA MARGHERITA: Mainstream Assamese, mainstream Hindus, Muslims, Christians,*...(Interruptions)...*Buddhists rejected their journey. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Nothing is unparliamentary. *...(Interruptions)...* Everything is fine. Kindly sit down. *...(Interruptions)...* Nothing is going on record except his speech. *...(Interruptions)...* Please sit down. *...(Interruptions)...*

SHRI PABITRA MARGHERITA: One after another *padyatra,* meeting, all had to be cancelled*...(Interruptions)...*But I must say, *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Nothing will go on record except his speech. *...(Interruptions)...*

SHRI PABITRA MARGHERITA: Sir, I must say,*...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): When you get your time to speak*...(Interruptions)...*Kindly sit down. *...(Interruptions)...*

SHRI PABITRA MARGHERITA: Like Dhubri and Barpeta district*...(Interruptions)...* जहाँ घुसपैठियों की पॉपुलेशन ज्यादा है, 70-80 परसेंट घुसपैठियों की पॉपुलेशन है, that is the area where the intruders, the aliens, erstwhile जो पूर्व पाकिस्तान से आये हैं, जिसके लिए उधर हमारे लोग भी मारे गये, उधर उनकी gathering 200-300 या 1,000 से ज्यादा होकर 10-20 हज़ार हो गयी है। I must admit, within those places of the Bangladeshi *miyans*, they are gathering satisfactorily. Anyways, 'अतिथि देवो भवः।' आप फिर आइए। आप लोगों के आने से हम लोगों की इज्जत थोड़ी ज्यादा बढ़ जाती है। We welcome Congress, Rahul Gandhi, all their *Nyaya Jatra* to the beautiful land of Assam again. But this is Karma. The rejection, the snub you are facing, this is *karma* because you killed 855 Assamese people during Assam agitation from 1979-85. इसकी चर्चा नहीं होती है। ...(**व्यवधान**)... इसकी चर्चा नहीं होती है। ...(**व्यवधान**)... During Assam Agitation*...(Interruptions)...* Sir, this is karma. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Kindly don't talk to each other. *...(Interruptions)...* Kindly address the Chair. *...(Interruptions)...* Nothing will go on record. *...(Interruptions)...* Kindly sit down. *...(Interruptions)...* Please, let the House be in order. *...(Interruptions)...*

SHRI PABITRA MARGHERITA: Sir, this is *karma*. कांग्रेस के मेरे साथियो, प्लीज़ आप सुनने के लिए धीरज रखिए। ...(**व्यवधान**)... I am from Assam, I am speaking the truth. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): He is speaking, ...*(Interruptions)*...nothing is unparliamentary. ...*(Interruptions)*... He is presenting his own point of view. In your turn, you can speak. Kindly sit down. ...*(Interruptions)*...

श्री पबित्र मार्गेरिटा: कांग्रेस के मित्रो, आप प्लीज़ मेरी बात सुनिए। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): No, no. Let him speak. ...*(Interruptions)*...

श्री पबित्र मार्गेरिटा: इन लोगों ने 855 unarmed लोगों को वहाँ मार गिराया था। ...(**व्यवधान**)... हम असम के लोगों ने घुसपैठियों को वहाँ हटाने के लिए आन्दोलन किया था and to appease the fundamentalists, appease the Bangladeshi people, they killed 855 people in the State of Assam. ...*(Interruptions)*...Secondly. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): It is the party's time. ...*(Interruptions)*...No, party has allotted the time. No, you cannot decide. ...*(Interruptions)*...The party has already allotted. ...*(Interruptions)*... The party has allotted the time, he can speak. ...*(Interruptions)*... Kindly sit down. ...*(Interruptions)*...

SHRI PABITRA MARGHERITA: Sir, lastly, I will conclude. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Please continue.

श्री पबित्र मार्गेरिटा: ये हम लोगों को क्या बोलते हैं? They term us as 'भगवा'। ये ऐसा-ऐसा बोलते हैं। Sir, during their tenure, in UPA Government, hundreds of people were killed by the Congress-sponsored people. ...(*Interruptions*)... Ethnic clash हुआ था, communal clash हुआ था, लेकिन आज जिसको सांप्रदायिक बोलते हैं, during the tenure of Narendra Modi*ji*, एक भी ऐसी घटना नहीं हुई है।...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI RAKESH SINHA): Parliament is for discussion and not for... ...(*Interruptions*)...

SHRI PABITRA MARGHERITA: Not a single instance of any communal or any ethnic clash occur in the beautiful land of Assam after Modi*ji*'s era. ये लोग हमें communal बोलते हैं, but during their tenure, हजारों घरों को जलाया गया था, 100 से अधिक लोग मारे गए थे। But, in Assam, during the last ten years, not a single incident of communal clash has occurred. This is the *Rashtra Dharma*. On behalf of people of Assam, I thank again Rahul Gandhi*ji* and his party. Please, welcome back to Assam. We have 9 seats out of 14. Now, we are going to get 14 if he comes again. And, 'अतिथि देवो भवः', आप लोग आइए, and, on behalf of people of Assam and the North-East, we thank Nirmala Sitharaman*ji*, we thank our hon. Home Minister and our hon., परम आदरणीय नरेन्द्र मोदी जी, धन्यवाद। "Joi Aai Axom", वंदे मातरम्।

THE VICE-CHAIRMAN (RAKESH SINHA): Now, the next speaker is Shri Kamakhya Prasad Tasa.

श्री कामाख्या प्रसाद तासा (असम): ऑनरेबल वाइस चेयरमैर सर, मुझे खुशी है कि आपने मुझे बोलने का अवसर दिया। मैं आपके माध्यम से फाइनेंस मिनिस्टर श्रीमती निर्मला सीतारमण जी को धन्यवाद देता हूँ कि उन्होंने ऐसा बजट रखा है, जो हमारे सामने अगले पाँच साल के लिए एक रोडमैप तैयार करेगा और 2047 के लिए एक रास्ता भी तैयार करेगा। ऑनरेबल प्राइम मिनिस्टर नरेन्द्र मोदी जी के नेतृत्व में यह अमृत काल का बजट रखा गया है, जिस पर अपोजिशन एवं हमारे साथियों ने बोला। इस बजट में सभी लोग अच्छा देख रहे हैं, केवल अपोजिशन ही खराब देख रहा है। क्योंकि अभी काँग्रेस में दो ही बचे हैं और कम्युनिस्ट में दो बचे हैं, लेकिन नेक्स्ट टाइम ये लोग भी साफ हो जाएँगे, क्योंकि प्राइम मिनिस्टर ने बोला है कि इन्होंने 40 का आशीर्वाद माँगा है।

सर, मैंने देखा है कि काँग्रेस के जमाने में below poverty level की population बहुत बढ़ गई थी। Below poverty line जितने लोग थे, उनमें से 25 करोड़ लोगों को गरीबी से मुक्ति दिलाई गई है, जो कांग्रेस और अपोजिशन को सहन नहीं हो रहा है। हमारे जो कम्युनिस्ट के फ्रेंड हैं, इनका class less society का चिंतन था, लेकिन इन लोगों ने classes create किए। इनका जो class less society का चिंतन है, उसके विपरीत नरेन्द्र मोदी जी के शासन काल में हमारे बीजेपी में भी class less society का चिंतन हो रहा है। क्लास लेस सोसायटी का मतलब यह है कि उनको below poverty level से निकाल कर एक संपन्न व्यक्ति बनाना है। यह जो चिंतन है, यह केवल प्रधान मंत्री नरेन्द्र मोदी जी का चिंतन है।

माननीय प्रधान मंत्री जी ने आज प्रेज़िडेंसियल एड्रेस पर जो बोला, उसका जवाब देने के लिए काँग्रेस के मुँह से एक भी शब्द नहीं निकला। मैं आश्चर्यचकित हूँ कि इतना जानकार और पढ़ने-लिखने वाला आदमी, who is very meritorious also, खरगे जी बार-बार उनको डिस्टर्ब कर रहे थे। हमें तभी पता चला और पूरे इंडिया को पता चला कि काँग्रेस और अपोजिशन आज पूरी तरह से हताश है। Though it is an interim Budget, काँग्रेस की ऐसी कोई व्यवस्था कभी नहीं रही, क्योंकि वह बजट में कभी ऐसा कुछ नहीं कर पाई। मैं सोचता हूँ कि इस interim

Budget में मैडम ने इतनी सारी चीजें दी हैं, जो 2047 में भारतवर्ष को एक संपन्न राष्ट्र में रूपांतरित करेगा। मैं आँकड़ों में नहीं जाना चाहता, क्योंकि मैडम ने बहुत सारे आँकड़े बताए हैं। उन आँकड़ों को देखना जरूरी नहीं है। अगर आपको देखना ही है तो आप किसी गाँव में जाइए। वहाँ अगर आप किसी सेल्फ हेल्प ग्रुप के किसी आदमी या राशन कार्डधारी अथवा आयुष्मान कार्डधारी को देखेंगे, तो आपको पता चलेगा कि वह आदमी खुश है।

सर, दो दिन पहले ऑनरेबल प्राइम मिनिस्टर साहब गुवाहाटी गए थे। वहाँ मैंने देखा कि एक समय में जहाँ उग्रवाद का domination था, वहाँ उस जगह पर कम से कम डेढ़ लाख लोग स्वतः स्फूर्त इकट्ठे हुए। Spontaneously, they came to the meeting and heard hon. Prime Minister. प्रधान मंत्री जी ने वहाँ पर 11,600 करोड़ के बहुत सारे प्रोजेक्ट्स का उद्घाटन किया और उन्हें समर्पित भी किया, क्योंकि ऑनरेबल चीफ मिनिस्टर, श्री हिमन्त बिश्व शर्मा को प्राइम मिनिस्टर की ओर से आशीर्वाद प्राप्त है। इसका मतलब यह है कि जो राज्य पहले उग्रवाद की चपेट में था, वहाँ आज उग्रवाद खत्म हो गया है। मणिपुर में जो हो रहा है, वह आपको पता है। मणिपुर में लोगों को उकसाने के लिए राहुल गाँधी गए थे, लेकिन वहाँ पर भी वे ऐसा नहीं कर सके। वहाँ अरुणाचल प्रदेश है, त्रिपुरा है, आप भी तो कभी नॉर्थ-ईस्ट आइए! अभी यहाँ पर मेरे फ्रेंड ने अपनी बात कही। वहाँ अभी राहुल गांधी गए थे और वे वहाँ का डेवलपमेंट देखकर आए। उसके बाद वे कुछ नहीं बोल सके, क्योंकि he entered Assam. ...*(Interruptions)*...

THE VICE CHAIRMAN (SHRI RAKESH SINHA): Mr. John Brittas, please sit down.

श्री कामाख्या प्रसाद तासा: सर, मैं यह बात बताना चाहता हूँ कि आज नॉर्थ-ईस्ट इतना डेवलप्ड और शांत है कि आप सोच नहीं सकते। ...(**व्यवधान**)...आप त्रिपुरा में शासन में थे और यहाँ पर बिप्लब कुमार देब जी भी बैठे हैं। ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI RAKESH SINHA): Kindly address the Chair.

श्री कामाख्या प्रसाद तासा : सर, उन्होंने त्रिपुरा में शासन किया था। उन्होंने class less होकर इतनी classes बनाईं, हमारे इतने लोगों को मारा कि कम्युनिस्ट पार्टी क्या बोलेगी, इसके बारे में कोई सोच भी नहीं सकता। बिप्लब देब के बाद वहाँ अभी डा. माणिक साहा हैं, जो त्रिपुरा के लिए अच्छा कर रहे हैं। ...(**व्यवधान**)...

वाइस चेयरमैन सर, आप देखिए कि असम के कार्बी आंगलोंग में हमारे प्राइम मिनिस्टर जाते हैं। वहाँ अमित शाह जी भी गए थे, जिसके लिए मैं उन्हें धन्यवाद देता हूँ। वहाँ का आदमी डेवलपमेंट देख रहा है। वहाँ डेवलपमेंट क्या हुआ है, वह आँख से दिखाई देता है। वहाँ सेल्फ हेल्प ग्रुप्स को लेकर काफी महिलाएं इकट्ठा होती हैं। अभी 'लखपति दीदी' की जो व्यवस्था है, उसके बारे में कभी कोई सोच भी नहीं सकता था। ये लोग विमेन एम्पॉवरमेंट की बात बोलते थे, लेकिन एम्पॉवरमेंट की कोई बात ही नहीं हुई। हमने वहां पर देखा कि 'लखपति दीदी' को लेकर वहाँ की महिलाओं के चेहरों पर काफी चमक है, उनमें काफी फुर्ती है। उनको 'लखपति दीदी'

बनने की इच्छा है। उनके घरों में कुछ पैसे आएँ, इसके लिए प्राइम मिनिस्टर ने यह व्यवस्था शुरू की।

'जल जीवन मिशन' के बारे में पहले कभी कोई सोच भी नहीं सकता था। पूरे देश में जो 'जल जीवन मिशन' चल रहा है, उसमें 'हर घर नल' और 'घर-घर जल' की व्यवस्था है। इस व्यवस्था ने लोगों के मन को बहुत स्पर्श किया है, क्योंकि पहले वे पानी के लिए तरसते थे और अब पानी उनके घरों तक पहुँच रहा है। सर, मैं मानता हूँ कि राशन कार्ड, आयुष्मान कार्ड आदि व्यवस्थाओं को देखते हुए यह देश के अंतरिम बजटों में से सबसे अच्छा अंतरिम बजट है। यह बजट सबसे अच्छा इसलिए है, क्योंकि यह 2047 के लिए एक रोडमैप है। जैसा कि हमारे ऑनरेबल प्राइम मिनिस्टर ने कहा, हम लोग भी यही अपेक्षा करते हैं कि इस बार 400 पार और वे फिर से प्राइम मिनिस्टर बनेंगे। हम लोगों पर पूरे देश का आशीर्वाद है कि नरेन्द्र मोदी जी एक बार और प्राइम मिनिस्टर बनें। वे लोग एक बार भी बनेंगे, ऐसा कभी सोच भी नहीं सकते। खरगे साहब के नेतृत्व में तो कांग्रेस बरबाद है, क्योंकि उनको सुनने का धैर्य भी नहीं है। वह आदमी कहाँ से क्या लगेगा? उन लोगों का जो लीडर है, मैं देखता हूँ कि उस लीडर की कोई capacity नहीं है।

श्रीमती जेबी माथेर हीशम (केरल): जब उनमें capacity नहीं है, तो आप सब लोग उनका बार-बार नाम क्यों लेते हैं? ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI RAKESH SINHA): Please let him speak.

श्री कामाख्या प्रसाद तासा: वाइस चेयरमैन सर, पहले गाय नॉर्थ-ईस्ट में खाती थी और दिल्ली में दूध देती थी, लेकिन अब यह उल्टा हो गया है। अब वह यहाँ से खाकर वहाँ दूध दे रही है। आप अब नॉर्थ-ईस्ट में जाइए। नॉर्थ-ईस्ट की बात इसलिए आती है, क्योंकि इन लोगों के जमाने में नॉर्थ-ईस्ट एक ऐसी जगह बन गई थी, जहाँ कोई जाने के लिए सोच भी नहीं सकता था। अगर नॉर्थ-ईस्ट डेवलप हो सकता है, तो साउथ क्यों नहीं होगा, बिहार क्यों नहीं होगा, जम्मू-कश्मीर क्यों नहीं होगा?

मैं मैडम निर्मला सीतारमण जी के प्रति आभारी हूँ कि उन्होंने इस बजट में यह दिखाया है कि नरेन्द्र मोदी जी क्या चाहते हैं और वह इस बजट में परिलक्षित है। हम लोग चाहते हैं कि जो आगामी बजट आएगा, वह full-fledged बजट आएगा और उसमें प्राइम मिनिस्टर का जो रोडमैप है, जो चिंतन है और देशवासियों की जो इच्छा है, वह प्रतिफलित होगा। मुझे आपने बोलने का मौका दिया, इसके लिए आपका धन्यवाद।

THE VICE CHAIRMAN (SHRI RAKESH SINHA): The next speaker is Dr. Sikander Kumar, not present; Shri Harnath Singh Yadav, not present; Shrimati Darshana Singh, not present; Dr. Anil Sukhdeorao Bonde, not present. Shri Rambhai Harjibhai Mokariya.

कुछ माननीय सदस्य: सर, स्पेशल मेंशंस। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री राकेश सिन्हा): वह आएगा।

श्री शक्तिसिंह गोहिल (गुजरात): सर, अभी हमारा टाइम भी बाकी है। ...(**व्यवधान**)...

THE VICE CHAIRMAN (SHRI RAKESH SINHA): That hon. Chairman will decide.

श्री रामभाई हरजीभाई मोकरिया (गुजरात): उपसभाध्यक्ष जी, आपने मुझे बोलने का अवसर दिया, इसके लिए मैं आपका धन्यवाद करता हूँ। मैं इस गृह को अवगत कराता हूँ कि मैं माननीय सीतारमण जी के बजट का समर्थन करता हूँ। यह वर्तमान सरकार में अंतिम बजट और विकसित भारत, 2047 के दृष्टिकोण को आगे बढ़ाने वाला बजट है और यह हमारे देश की आज़ादी की शताब्दी की दिशा निर्धारित करने वाला बजट है। माननीय उपसभाध्यक्ष महोदय, मोदी जी ने वर्ष 2014 में जो बात कही थी, वह काम अभी हो रहा है। प्रत्येक योजना में गरीब, किसान, युवा शक्ति और नारी शक्ति है। मोदी जी विकसित भारत का मज़बूत स्तम्भ बना रहे हैं। मोदी जी ने अपने शासन काल में शुरू में गरीबों को ज़ीरो बजट से खाता खोल कर बैंक से जोड़ने का काम किया और आज डीबीटी के माध्यम से करीब 34 लाख करोड़ रुपए गरीबों के बैंक में भेजे हैं। मोदी जी की प्रत्येक योजना के लाभार्थी गरीब हों और गरीब का सपना ही उनका संकल्प बनता है, प्रत्येक व्यक्ति को आत्मनिर्भर बनाने के लिए मोदी सरकार तत्पर रहती है। मोदी सरकार की अगुवाई में निर्मला सीतारमण जी ने जो बजट पेश किया है, उसका हम समर्थन करते हैं। देश भर में 15 नवम्बर से विकसित भारत संकल्प यात्रा प्रत्येक गांव में जा रही है। जिन लाभार्थियों को जो लाभ मिलता है, वे योजनाओं का महत्व समझते हैं।

[**उपसभाध्यक्ष (ले. जनरल (डा.) डी.पी. वत्स (रिटा.)** *पीठासीन हुए।*]

माननीय उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सदन को अवगत कराना चाहता हूं कि विकसित भारत संकल्प यात्रा में आज तक 19 करोड़ लोगों को मिल चुके हैं, सर्वत्र लोग उत्साह और खुशी से रथ का वेलकम कर रहे हैं। मोदी गारंटी का प्रभाव जनमानस पर चल पड़ा है। अभी आप जो दोपहर को मोदी की गारंटी के बारे में बोल रहे थे, आपको वह मोदी की गारंटी वर्ष 2024 में पता चलेगी कि क्या है! शायद 40 में से 20 ही रह जाएंगे, यहां तो 400 पार हो जाएंगे। वह सब आपको पता है, इसलिए आप बोल रहे हैं कि अंतरिम बजट नहीं है। यह अंतरिम बजट है, अंतिम नहीं है, हम आने वाले और 5 साल भी बजट देने वाले हैं।

माननीय उपसभाध्यक्ष जी, जनमानस पर मोदी जी के लिए गरीबों का बेली, गरीबों का मसीहा होने की छवि स्थापित हो चुकी है, इसे कोई मिटा नहीं सकता है। कोरोना काल से आज तक करीब 80 करोड़ गरीब परिवारों को मुफ्त राशन पहुंचाना और आने वाले पांच वर्ष तक पहुंचाने की उनकी योजना है, जो आज ही declare हुआ। प्रत्येक राशनधारक को सस्ता राशन मिलना है और वन नेशन, वन राशन बहुत अच्छा कानून है। उपसभाध्यक्ष जी, प्रत्येक गरीब के लिए आयुष्मान कार्ड बहुत ही महत्वपूर्ण है और भारत का प्रत्येक गरीब एटीएम की तरह ही

आयुष्मान कार्ड रख कर निश्चिंत हो गया है। मोदी जी यह भरोसा रख कर घूमते हैं कि जीवन जीना है।

माननीय उपसभाध्यक्ष जी, अपने घर का हर एक व्यक्ति का अपना सपना होता है, मगर अपनी गरीबी की वजह से वह ज़िन्दगी भर अपना आवास नहीं बना सकता था, किंतु आज देश के प्रधान मंत्री जी ने गरीबों को अपना आवास देकर सारी मुश्किलें दूर कर दी हैं। 'प्रधानमंत्री आवास योजना' के तहत करीब 4 करोड़ आवास बना कर गरीब लोगों को दिये गए हैं। माननीय उपसभाध्यक्ष जी, हम सब जानते हैं कि गरीब खेत के मज़दूर के रूप में बरसों से जमींदारों के पास मजबूरी में काम करता था। आज हमारे प्रधान मंत्री जी 'पीएम सम्मान निधि' के माध्यम से किसानों को सालाना 6,000 रुपये का जो बेनिफिट दे रहे हैं, उससे उनकी सारी मुश्किलें दूर हो रही हैं। गरीब किसान सम्मान से अपनी खेती कर रहा है। साथ ही वे बैंक से लोन ले रहे हैं, एफपीओ से भी जुड़ रहे हैं। पहले कांग्रेस की सरकार में युवा लोगों को रोज़गार नहीं मिल रहा था, अभी मोदी सरकार के माध्यम से युवाओं को ढूंढ़-ढूंढ़ कर बिना किसी गारंटी के घर-घर जाकर उनको लोन देते हैं, बिना ब्याज के लोन देते हैं, स्ट्रीट वेंडर्स को लोन देते हैं। मोदी है तो मुमकिन है। इसके पहले क्या था, आप सब जानते हैं। गरीबों के लिए 'पीएम स्वनिधि' बहुत उपयोगी है, इस निधि से खुद का रोज़गार शुरू कर सकते हैं, इससे कई गरीब आत्मनिर्भर हो रहे हैं।

माननीय उपसभाध्यक्ष महोदय, हमारे प्रधान मंत्री जी की दृष्टि से प्रत्येक गांव भौतिक सुविधायुक्त हो रहा है, प्रत्येक गांव को सड़क से जोड़ा जा रहा है, लोकल प्रोडक्ट्स शहरों में पहुंचाकर लोग आत्मनिर्भर बन रहे हैं। माननीय उपसभाध्यक्ष महोदय, पिछले 10 साल से हमारे प्रधान मंत्री जी बहुत ही प्रशंसनीय काम कर रहे हैं। मैं इतना ज़रूर कहूंगा कि जिस सदन में हम बैठे हैं, वह ऐतिहासिक सदन भी मोदी सरकार की ही देन है। महोदय, आपके माध्यम से मेरी विनती है कि हम सब राज्य सभा के सदस्य वाद-विवाद छोड़कर, पिछली बातों को भूल कर मोदी जी की विकसित भारत संकल्प यात्रा से जुड़ जाएं, देश के लिए काम करें। श्रेष्ठ भारत बनाने के लिए निर्धार करें और साथ में मिलकर काम करें। आप फिगर में मत पड़िए। फिक्र यह कीजिए कि हमारे देश के लिए हम क्या कर सकते हैं, हमारी क्या जिम्मेदारी है? अगर आप हमारा साथ देंगे, सरकार का साथ देंगे, तो प्रजा भी आपका साथ देगी। वरना यह होगा कि कम, और कम हो जाएंगे, फिर अकेले रहेंगे, तो आप भी कहां विरोध करने के लिए सड़क पर जाएंगे। बेस्ट यही है कि आप भी मोदी जी का साथ दीजिए। ये जो गरीबी हटा रहे हैं, देश को आगे ले जा रहे हैं, विश्व में बड़ा नाम हो रहा है, इसमें आपका भी सहयोग चाहिए और सबका सहयोग है, तो सबका साथ है, सबका विकास है।

THE VICE-CHAIRMAN (LT. GEN. (DR.) D.P. VATS (RETD.): Shrimati Geeta alias Chandraprabha, not present. Shri Deepak Prakash, not present. Shri Aditya Prasad, not present. Shri Biplab Deb. ...*(Interruptions)*... How such a tall man can be inconspicuous! He is very much present.

श्री बिप्लब कुमार देब (त्रिपुरा): उपसभाध्यक्ष महोदय, मैं पहले आपके माध्यम से माननीय प्रधान मंत्री जी को और वित्त मंत्री जी को बहुत बधाई देता हूं। यह जो बजट है, वह आत्मनिर्भरता से भरी

मानसिकता वाला बजट है। यह बजट दर्शाता है कि नए भारत का चेहरा कैसा होने वाला है, यह बजट दर्शाता है कि नौजवानों का सपना कैसे साकार हो सकता है और साथ ही साथ हमारे पूरे देश में किस तरीके से माननीय प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में चौतरफा सर्वांगीण विकास हुआ। इस विकास की रूपरेखा और सार्थकता इस बजट में दिखती है। इस बजट में किसी भी हालत में किसी के ऊपर बोझ न बने, इसके लिए टैक्सेशन में कोई नए तरीके से बढ़ावा नहीं किया गया है। उसके बावजूद भी capital expenditure में बड़ी मात्रा में राशि रखी गई है। जीडीपी में capital expenditure बड़े मापदंड से होता है। एक सशक्त देश का परिचय, उसके capital expenditure में कितना बजट रहता है, उसके ऊपर निर्भर करता है। माननीय प्रधान मंत्री जी सिर्फ आत्मनिर्भर भारत की बात ही नहीं करते हैं, बल्कि इस बजट में उसको प्रतिफलित भी किया गया है। मैं नॉर्थ-ईस्ट से आता हूं और नॉर्थ-ईस्ट में जो आठ राज्य हैं, उनको माननीय प्रधान मंत्री जी ने 'अष्टलक्ष्मी' के नाम से घोषित किया है। इसके साथ ही साथ आज नॉर्थ-ईस्ट के infrastructure, tourism सेक्टर, spiritual sector में जिस तरीके से सभी राज्यों के लिए काम किया गया है, विशेषकर road, railway and air infrastructure, यह उसका ही एक रूप दर्शाता है। अभी इधर कांग्रेस में मेरी एक बहन बैठी हैं। राहुल गांधी जी ने जो पैदल यात्रा शुरू की...(**व्यवधान**)...

SHRI P. WILSON: Sir, his time is already over. How are you allowing? *...(Interruptions)...*

श्री बिप्लब कुमार देब: राहुल गांधी जी ने जिस तरीके से पद यात्रा शुरू की...(**व्यवधान**)...

THE VICE-CHAIRMAN (LT. GEN. (DR.) D.P. VATS (RETD.): This is my job to see this. So many Members are absent. *...(Interruptions)...* You please be seated. *...(Interruptions)...* You please be seated. Don't interrupt. *...(Interruptions)...* You are not the time-keeper; I am the time-keeper. *...(Interruptions)...*

DR. JOHN BRITTAS (Kerala): Sir, his time is over. *...(Interruptions)...*

SHRI SHAKTISINH GOHIL (Gujarat): Sir, time allotted for his party is over. *...(Interruptions)...*

THE VICE-CHAIRMAN (LT. GEN. (DR.) D.P. VATS (RETD.): Time is not over. *...(Interruptions)...*

श्री बिप्लब कुमार देब: एक समय नॉर्थ-ईस्ट में कोई रास्ता नहीं होता था। ...(**व्यवधान**)... कांग्रेस के ज़माने में जब नॉर्थ-ईस्ट में कांग्रेस की सरकारें होती थीं ...(**व्यवधान**)... तब नॉर्थ-ईस्ट में रास्ता

नहीं होता था, कोई पैदल चलने वाला नहीं होता था। आज आप वहां पर पैदल चल रहे हैं और कांग्रेस के लोगों के समय ...(**व्यवधान**)...

THE VICE-CHAIRMAN (LT. GEN. (DR.) D. P. VATS (RETD.): The time is not over. You can see there on the display. ...*(Interruptions)*... That is showing the remaining time. ...*(Interruptions)*...

श्री बिप्लब कुमार देब: कांग्रेस के समय में नॉर्थ-ईस्ट में इन्सर्जेंसी, अलगाववाद, महिलाओं के ऊपर अत्याचार ...(**व्यवधान**)... जाति-जाति में लड़ाई होती थी। कांग्रेस ने नॉर्थ-ईस्ट का विनाश करने के लिए अलग-अलग उग्रवादियों को समय-समय पर मदद की है। ...(**व्यवधान**)... माननीय प्रधान मंत्री जी के नेतृत्व में जब से सरकार बनी है तब से लगभग AFSPA खत्म हो गया, जिसके कारण से राहुल गांधी जी बिना बुलेट प्रूफ गाड़ी में बैठे पैदल चले आ रहे हैं, यह नरेन्द्र मोदी जी का काम है। ...(**व्यवधान**)...

महोदय, कांग्रेसियों की जो *, उनके बारे में जब भी इस पवित्र हाउस में बोला जाता है तब हमारी बात को दबाया जाता है, क्योंकि नॉर्थ-ईस्ट को दबाना कांग्रेस के स्वभाव में है। इसीलिए वे आज भी वही काम कर रहे हैं। ...(**व्यवधान**)... वे आज भी परिवर्तित नहीं हुए हैं। मैं गर्व करता हूं कि आज नॉर्थ-ईस्ट से जो भी सांसद आते हैं, जो हमारे नॉर्थ-ईस्ट में मुख्य मंत्री बने हुए हैं, माननीय नरेन्द्र भाई मोदी हमारे मुख्य मंत्रियों की बात सुनते हैं। मैं भी मुख्य मंत्री रहा हूं। मैंने भी देखा है कि वे नॉर्थ-ईस्ट का कितना ध्यान रखते हैं। अब तक 500 बार केंद्रीय मंत्री नॉर्थ-ईस्ट में जाकर अपना प्रवास करके आए हैं। ऐसा कांग्रेस के समय में कभी भी नहीं होता था। वे सोचते थे कि 28 सीटें हैं और सात राज्य हैं, उस हिसाब से एक राज्य का विवरण दिया जाता था। ...(**व्यवधान**)... किंतु आज हमारे नॉर्थ-ईस्ट के राज्यों को सम्मान दिया जाता है। ...(**व्यवधान**)... हमारे मोदी जी ने नॉर्थ-ईस्ट डिवाइन के लिए एक कार्यक्रम की रचना करके 6 हजार करोड़ रुपए दिए हैं।

महोदय, उस दिन मल्लिकार्जुन खरगे जी ने बोला कि इस तरफ से कोई भी गलत काम करे और उस तरफ चला जाए, तो वह शुद्ध हो जाता है। ...(**व्यवधान**)... मैं वाशिंग मशीन की बात कर रहा हूं कि नरेन्द्र भाई मोदी और भारतीय जनता पार्टी ऐसी बहती गंगा है - गंगा कभी किसी को मना नहीं करती, उसमें कोई भी डुबकी लगा सकता है, जो डुबकी लगाता है, वह शुद्ध हो जाता है, जो पापी है, वह भी जाता है, जो संत है, वह भी जाता है, जो पॉलिटिशियन है, वह भी जाता है - तो आप लोग भी आइए, गंगा थोड़े ही मना कर सकती है, भारतीय जनता पार्टी एक धारा है, एक गंगा नदी है, इसमें कोई भी आए, हम उसे मना नहीं कर सकते। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (LT. GEN. (DR.) D. P. VATS (RETD.): Biplab ji, kindly try to finish. ...*(Interruptions)*...

श्री बिप्लब कुमार देब: इसलिए मैं आप लोगों से यह कहना चाहता हूं कि भारतीय जनता पार्टी एक धारा है और हमारी सरकार में, हमारे साथ आकर कोई भी काम कर सकता है। ...(**समय की**

---

* Expunged as ordered by the Chair.

घंटी)... इसलिए मैं आपके माध्यम से बताना चाहता हूं कि नॉर्थ-ईस्ट का पूरा विकास हो रहा है। नॉर्थ-ईस्ट के लोगों को आज इस हाउस में बोलने का मौका मिल रहा है। पहले कांग्रेस से भी लोग आते थे, लेकिन उनकी आवाज को दबा दिया जाता था, अपनी ही पार्टी के लोगों को बोलने नहीं दिया जाता था, क्योंकि वे छोटे स्टेट के एमपी माने जाते थे। आज देखिए, हम लोगों को बोलने का खूब मौका मिलता है और हम नॉर्थ-ईस्ट के सभी विषयों को संसद में रखते हैं। आज जिस तरह से नॉर्थ-ईस्ट का विकास नरेन्द्र भाई मोदी जी के नेतृत्व में हुआ है, मैं आपसे वायदे के साथ कह सकता हूं कि अगले पांच साल में नॉर्थ-ईस्ट देश का बहुत बड़ा इकोनॉमी हब बनने वाला है - उस दिशा में माननीय नरेन्द्र मोदी जी ने काम किया है।

महोदय, मैं आपके माध्यम से सदन को बताना चाहता हूं कि महिला सशक्तिकरण की बात कांग्रेस ने बहुत बार की है, किसान सशक्तिकरण की बात की है। किसानों के सशक्तिकरण के लिए किसान सम्मान निधि माननीय मोदी जी लेकर आए हैं। इंदिरा गांधी जी प्रधान मंत्री रहीं, सोनिया गांधी जी यूपीए की हैड रही हैं, उनकी सरकार 10 साल रही है, किंतु उन्होंने महिला सशक्तिकरण के लिए बिल को संसद में पास नहीं करवाया है। इस बिल को प्रस्तुत करके पास कराने का काम प्रधान मंत्री नरेन्द्र मोदी जी ने किया है और महिला सशक्तिकरण की दिशा में ठोस काम हुआ है। आज महिलाओं को 33 परसेंट रिज़र्वेशन देने का काम माननीय प्रधान मंत्री नरेन्द्र भाई मोदी जी के नेतृत्व में हुआ है। वह चाहे नौजवान हो, महिला हो, युवा हो, किसान हो, देश के हर वर्ग के लिए माननीय प्रधान मंत्री नरेन्द्रभाई मोदी जी ने एक भव्य भारत की रचना की दृष्टि से काम किया है। ..(**व्यवधान**)..

THE VICE-CHAIRMAN (LT.GEN. (DR.) D. P. VATS (RETD.): Please finish.

SHRI P. WILSON: Sir, what is this? ...*(Interruptions)*...

श्री बिप्लब कुमार देब: महोदय, मैं आपको बताना चाहता हूं कि जिस तरीके से अगले पांच, दस साल के भारत की रचना..(**व्यवधान**)..

SHRI P. WILSON: Sir, how long will he take? ...*(Interruptions)*...

श्री बिप्लब कुमार देब : सोलर प्लांट के माध्यम से भारत के घर-घर में बिजली देने की जो योजना इस बजट में रखी गई है, यह माननीय प्रधान मंत्री जी की दूरदर्शिता को दर्शाती है, क्योंकि पेट्रोल, डीज़ल कितने दिनों तक रहेगा, इसकी एक सीमा है, किंतु सोलर एनर्जी सुरक्षित होती है, यह सूरज से पैदा होती है, इस कारण से इस बजट में नये भारत की रचना दर्शाती है। इस बजट की सबसे बड़ी बात यह है कि सोलर प्लांट के माध्यम से हर घर में बिजली देने की व्यवस्था होगी और उस बिजली को दोबारा ग्रिड के माध्यम के बेचने की व्यवस्था भी इस योजना में होने वाली है, इसलिए महोदय, मैं यह कहना चाहता हूं कि माननीय प्रधान मंत्री नरेन्द्रभाई मोदी जी के नेतृत्व में जैसे सबको घर देना, सबको पानी देना, सबको बिजली देना और 80 करोड़ लोगों को 5 किलो मुफ्त अनाज देने के साथ-साथ 25 करोड़ लोगों का हमारा जो neo middle class - आज हमारे

एक भाई वहां से बोल रहे थे - neo middle class, पुराने मिडिल क्लास का क्या हुआ, मिडिल क्लास और neo middle class का क्या हुआ - तो यह हमारी मुद्रा योजना के माध्यम से दिखता है, हमारी एमएसएमई योजना के माध्यम से दिखता है। मध्य वर्ग हो, गरीब वर्ग हो या उच्च वर्ग हो - इन तीनों श्रेणियों के लिए यदि किसी सरकार ने लगातार काम किया है, विश्वास के साथ काम किया है, तो वह नरेन्द्रभाई मोदी जी की सरकार ने काम किया है और इसको डेटा के साथ हमारे वित्त मंत्री जी ने हाउस में प्रस्तुत किया है। ..(**समय की घंटी**)..

THE VICE-CHAIRMAN (LT. GEN. (DR.) D. P. VATS (RETD.): Thank you.

श्री बिप्लब कुमार देब: महोदय धन्यवाद, लेकिन मुझे और बोलना था।

THE VICE-CHAIRMAN (LT. GEN. (DR.) D. P. VATS (RETD.): Now, Shri Binoy Viswam; not present. Shri Shaktisinh Gohil.

श्री शक्तिसिंह गोहिल (गुजरात): माननीय उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद।

महोदय, जो बजट होता है, उससे सरकार की नीति और नीयत साफ दिखती है। आज देश की जनता को बड़ी उम्मीद थी कि दस साल पहले कुछ गारंटियाँ दी गई थीं, 2014 में कुछ गारंटियाँ दी गई थी, कुछ गारंटियां 2019 में दी गई थीं, लेकिन जो गारंटियाँ दी थीं, उन पर लोगों की उम्मीद थी कि कम से कम इस आखिरी बजट में वे गारंटियाँ रिफ्लैक्ट होंगी। पर यह यहां नहीं हुआ। आप याद कीजिए उस गारंटी को जब कहा था मित्रो, हर साल 2 करोड़ नौकरियाँ खोल दूंगा। क्या है इसमें कहीं पर उन 2 करोड़ नौकरियों का जिक्र? उस वक्त कहा था - भाइयो-बहनो, काला धन वापस आएगा, यूँ ही सबके एकाउंट में 15-15 लाख रुपये आ जाएंगे। सभापति महोदय, मैं आपसे पूछना चाहता हूं कि क्या इस बजट में कोई एक प्रावधान हुआ?

(MR. CHAIRMAN *in the Chair*.)

श्री सभापति: एक सेकंड। We have had a good day. Do not raise too much of your temper. आपने आते ही कहा कि सभापति जी, मैं आपसे पूछना चाहता हूं। आप सरकार से पूछिए, मुझसे तो प्रेम ही रखिए। ठीक है न!

श्री शक्तिसिंह गोहिलः सभापति महोदय, मैं आपके ज़रिये सरकार से पूछना चाहता हूं।

श्री सभापति: आप मेरे माध्यम से सरकार से पूछिए।

श्री शक्तिसिंह गोहिलः सभापति महोदय, मैं आपके माध्यम से सरकार से पूछना चाहता हूं। इन्होंने कहा था कि किसानों की आय दोगुनी कर दूंगा। उन्होंने ऐसा कहा था, लेकिन इन्होंने खर्चा दोगुना कर दिया। मैं आपको जिम्मेवारी के साथ कहना चाहता हूं, जो कहते हैं हो गई, तो मैं किसान हूं,

चलो मेरे साथ। 2014 में 20 रुपये के.जी. कॉटन का दाम था, आज कितना दाम है? आप आइए मेरे साथ, हम किसान के बीच जाएं, किसान न्याय करेगा। आय दोगुनी नहीं हुई, डीज़ल का दाम दोगुना जरूर हुआ। खाद महंगी हुई, बीज महंगा हुआ, मजदूरी महंगी हुई, लेकिन आय दोगुनी नहीं हुई है। मैं कहना चाहता हूं कि इस बजट से कुछ उम्मीदें थीं कि जो रूलिंग पार्टी के मैनिफेस्टो में था। यह भी कहा था कि जब काला धन वापस आएगा, जो सैलेरी वाले हैं, जो पगार से टैक्स भरते हैं, वे चोरी नहीं कर सकते हैं, उन्हें मैं काले धन से स्पेशल बेनिफिट दे दूँगा। अब काला धन तो उधर बढ़ गया, इधर तो कुछ मिला नहीं। जो होता है, वह क्या होता है, आप देखिए तो सही। अगर चंद लोगों के महल सोने के हो गए और आप इसे प्रॉस्पर कहेंगे, तो यह हालत तो जिसकी नगरी सोने की थी, उसकी भी थी। ...(**समय की घंटी**)... सर, मेरे पास 12 मिनट हैं। मैं देखकर आया हूँ।

श्री सभापति: कहा गया है कि चाहे सोने में जड़ दीजिए, पर आईना कभी झूठ नहीं बोलता है। यह घड़ी कभी झूठ नहीं बोलती है, आप सामने देखिए।

श्री शक्तिसिंह गोहिल: सर, अभी बीजेपी के 22 मिनट एक्स्ट्रा गए। बीजेपी ने 22 मिनट एक्स्ट्रा लिए।

MR. CHAIRMAN: All right....*(Interruptions)*... I use my prerogative to give another four minutes to Shaktisinh Gohil.

SHRI SHAKTISINH GOHIL: I appreciate, Sir.

MR. CHAIRMAN: But four minutes by the clock.

श्री शक्तिसिंह गोहिल : सर, आप जरा अकाउंट देख लीजिएगा। हम दोनों चिल्लाते रहे कि बीजेपी को 22 मिनट एक्स्ट्रा मिले हैं। कहाँ से मिले हैं, यह मुझे पता नहीं है। मेरे हिसाब से मेरे 12 मिनट बाकी थे, जो रणदीप सिंह सुरजेवाला जी के थे। वे नहीं पहुंच रहे हैं, तो मैं बोल रहा हूँ।

MR. CHAIRMAN: Monetize your time.

श्री शक्तिसिंह गोहिल: सर, सरकारें आती हैं, सरकारें जाती हैं। मैं आपको यह कहना चाहता था कि रावण की पूरी नगरी सोने की थी, पर हैप्पिनेस इंडेक्स नहीं था। दूर से देखो, तो नगरी सोने की थी, पर सच बोलने वाला अपना भाई भी वहाँ पर दुखी था, इसीलिए भगवान श्री राम को रावण का वध करना पड़ा। आपके वहाँ भी क्या हो रहा है? रावण के यहाँ भी उनके चहेते दोस्तों के महल सोने के थे, आपके भी दोस्त प्रॉस्पर कर रहे हैं, पर जो आम हिन्दुस्तानी है, उसके झोंपड़े में सुधार नहीं हो रहा है। यह हकीकत है और इसीलिए आपको उसी नजर से देखना होगा। यहाँ बजट में भगवान श्री राम का नाम लिया गया है। मैं हिन्दू हूँ, मैं हर रोज भगवान राम, मेरे इष्ट देव, मेरे कुल

देव की आराधना करता हूँ, पर मोक्ष की प्राप्ति के लिए, मत की प्राप्ति के लिए मेरे भगवान नहीं हैं। मैं हिन्दू हूँ, मेरे लिए जन्म से सिखाया गया है कि शंकराचार्य जी जगतगुरु हैं और वे जो कहते हैं, वह मेरे लिए आखिरी लकीर है, पर इलेक्शन आता है, तो शंकराचार्य जी महाराज की भी न सुनें। सभापति महोदय, मैं रामायण की एक चौपाई कहना चाहता हूँ। यह चौपाई रामायण के उत्तरकांड में है। आप इस चौपाई को ध्यान से सुनिएगा। जब भगवान श्री राम सिंहासन पर विराजते थे, यह चौपाई उस उत्तरकांड की है और उत्तरकांड की इस चौपाई में कहा है -

"जौं अनीति कछु भाषौं भाई।
तौं मोहि बरजहु भय बिसराई।।"

मैं शासक हूँ, सिंहासन पर बैठ रहा हूँ, पर जहाँ गलत लगे, वहाँ भय को भूल जाइए, डर को मत रखिए और जो ठीक लगता है, शासक को कहिए। यह भगवान श्री राम थे। आप राम का नाम लेते हैं। अगर आपके खिलाफ कोई भी बोलता है, तो वह * बन जाता है, वह * बन जाता है, तो आप भगवान की बात कहाँ करते हैं? राहुल गाँधी का नाम बार-बार लेते हैं, क्योंकि वह एक नेता ऐसा है, जो डरता नहीं है और इस देश की जनता को भी कहता है कि डरो मत। ...(**व्यवधान**)... इसीलिए इन लोगों को दर्द हो रहा है कि एक आदमी ऐसा है। ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Member, what you are saying is not borne out by record. *...(Interruptions)...* The name has not been taken. *...(Interruptions)...*

SHRIMATI JEBI MATHER HISHAM: They are just speaking only about Rahul Gandhi, Rahul Gandhi. *...(Interruptions)...*

MR. CHAIRMAN: Do you have some objection? *...(Interruptions)...*

श्री शक्तिसिंह गोहिल: इसके अलावा कुछ हुआ ही नहीं। सभापति महोदय, मुझे दर्द हुआ, जब मेरे नॉर्थ-ईस्ट के साथी बोल रहे थे। मैं कहता हूँ कि डरिए मत। नॉर्थ-ईस्ट स्टेट में जो हो रहा है, वह हमारे हिन्दुस्तान की माँ-बहनों के साथ हो रहा है। आप आवाज उठाइए। *

MR. CHAIRMAN: Please conclude now. This observation will be expunged. *...(Interruptions)...* This is expunged. Mr. Shaktisinh Gohil, this is expunged. *...(Interruptions)...* It is going too far. This will be expunged. You are making a statement of fact which you are not in a position to bear out.

SHRI SHAKTISINH GOHIL: I will give you the proof.

MR. CHAIRMAN: Put it on the Table of the House. *...(Interruptions)...*

* Expunged as ordered by the Chair.

SHRI SHAKTISINH GOHIL: This is also on record. *...(Interruptions)...*

MR. CHAIRMAN: Put it on the Table of the House.

SHRI SHAKTISINH GOHIL: I will... *...(Interruptions)...*

MR. CHAIRMAN: You are directed hereby to put it*...(Interruptions)...* Even when I speak, you keep on speaking. Is there a problem? You have been the Leader of the Opposition in the State Legislature when the hon. Prime Minister was the Chief Minister. We expect the Leader of the Opposition to maintain some standard. It was a great pain for me today that even our Leader of the Opposition, Shri Mallikarjun Kharge, was constantly interrupting the Prime Minister when Shri Kharge was himself heard with rapt attention.

SHRI SHAKTISINH GOHIL: He was also not heard, Sir. *...(Interruptions)...*

MR. CHAIRMAN: It is something not in consonance with parliamentary dignity. Now, you have last one minute to conclude.

श्री शक्तिसिंह गोहिल: सर, हमारी भी सरकार थी, हमने कुछ कहा था। 'Right on Forest Land' कहा था, हमने करके दिया। हमने कहा था 'मनरेगा', हमने करके दिया। हमने कहा था 'Right to Information', हमने करके दिया। हमने कहा था 'Right to Education', हमने करके दिया। हमने कहा था 'Right to Food Security Bill', हमने करके दिया था। ...(**समय की घंटी**)... हमने यह नहीं कहा था कि चुनाव के वक्त कहते हैं न, वे तो जुमले होते हैं। ...(**समय की घंटी**)...

MR. CHAIRMAN: Now, Dr. Anil Sukhdeorao Bonde. You have three minutes. Before that, Shri Shaktisinh Gohil will table the authenticated record, with respect to the assertion made by him, during the course of the day.

श्री शक्तिसिंह गोहिल : सर, अभी दे देंगे।

MR. CHAIRMAN: Yes, do it. Authenticate it. Yes, Dr. Bonde, you have three minutes.

डा. अनिल सुखदेवराव बोंडे (महाराष्ट्र): सभापति महोदय, मैं इंटेरिम बजट को अगले सौ साल का सोचकर दूर दृष्टि का बजट देखता हूं। नहीं तो, इंटरेरिम बजट आता है, तो उसमें आगे का क्या होगा, इसकी दृष्टि नहीं रहती है। प्रधान मंत्री नरेन्द्र मोदी जी ने रामलला की प्राण प्रतिष्ठा

करने के बाद सूर्योदय योजना की घोषणा की और सूर्योदय योजना में तीन सौ वॉट तक उस व्यक्ति के घर पर रूफटॉप सोलर लगेगा। उसके माध्यम से उसको तो मुफ्त बिजली मिलेगी ही, लेकिन साथ ही वह बिजली ग्रिड में जाकर उसकी आय के साधन का भी निर्माण हो जाएगा। यह 1 करोड़ घरों के ऊपर होगा, 1 करोड़ घर जिनकी इन्कम कम है, उन लोगों को जिनको पक्का घर मिला है। आज 3 करोड़ लोगों को घर मिले हैं, उनको मुफ्त में बिजली मिलेगी। मैं गांव में देखता हूं कि कांग्रेस वाला कभी-कभी जाता है ...(**व्यवधान**)... प्रचार के लिए कन्विन्स करने के लिए, तो लोग पूछते हैं कि 70 साल में आपने हमको दिया क्या, क्या कुछ दिया है? 10 साल में प्रधान मंत्री नरेन्द्र मोदी जी ने - गांव वाला सिर्फ मोदी बोलता है - मोदी ने हमको घर दिया, मोदी ने हमको नल का पानी दिया, मोदी ने उज्ज्वला गैस का कनेक्शन दिया और अब हमारे घर के छप्पर पर मुफ्त बिजली का रूफटॉप सोलर भी लगा रहा है। कांग्रेस वाला फिर भी बताता है कि हमने यह-यह किया, जैसे शक्तिसिंह जी ने बताया। ...(**व्यवधान**)... तो वह आदमी एक बात बताता है, आप राम के नहीं हैं, तो कुछ काम के नहीं है। जो नहीं है राम का, वह नहीं है काम का। ...(**व्यवधान**)... एक दम घड़ी की याद आ गई! हमारे महाराष्ट्र में हमको घड़ी भी दे दी। ...(**व्यवधान**)... तो जो नहीं राम का, वह नहीं काम का। यानी कोई भी कांग्रेस वाला गया, तो उसको पूछा जाता है कि आपको इन्विटेशन दिया गया था। सच बोलें, तो इन्विटेशन देने की जरूरत नहीं थी, क्योंकि प्रभु श्रीराम चंद्र जी का मंदिर बनाने में सबसे ज्यादा बाधा अगर लाई है, तो वह कांग्रेस वालों ने लाई है, सबसे ज्यादा अपमानित किया है, तो कांग्रेस वालों ने किया है। सबसे ज्यादा कोर्ट में लड़े हैं, तो कांग्रेस वाले लड़े हैं। अंसारी वहां उपस्थित रह सके, जो एपीलेन्ट थे, लेकिन कांग्रेस वाले वहां पर नहीं पहुंच सके। इसलिए इस बजट की तरफ जब मैं देखता हूं, तो कोल का गैसिफिकेशन भी है। ...(**व्यवधान**)... कोल का गैसिफिकेशन भी है। ...(**व्यवधान**)...सभापति महोदय, कोल के गैसिफिकेशन में, हमारे महाराष्ट्र का सबसे पिछड़ा इलाका, गढ़चिरौली, वहाँ पर कोल माइंस है, ...(**व्यवधान**)...

MR. CHAIRMAN: Shaktisinhji, it is more than an hour pending still. ...*(Interruptions)*... Trust me. ...*(Interruptions)*... Please sit down. *The* BJP has more than an hour still pending. ...*(Interruptions)*... You will believe me... ...*(Interruptions)*...

SHRI SHAKTISINH GOHIL: Sir, I will have to believe this clock also. ...*(Interruptions)*...

MR. CHAIRMAN: No, you have to believe for yourself that when you started, it started ticking. Come on. Please sit down. ...*(Interruptions)*...

डा. अनिल सुखदेवराव बोंडे: सभापति महोदय, जब मैं इसकी तरफ देखता हूँ कि जो कोल के गैसिफिकेशन की स्कीम लाई गई है,

MR. CHAIRMAN: Mr. Shaktisinh Gohil is correct. The BJP's time is over. *...(Interruptions)...* Hon. Member, you have 30 seconds to conclude. *...(Interruptions)...*

DR. ANIL SUKHDEORAO BONDE: Sir, give me two minutes' time. *...(Interruptions)...*

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I have a request to make. I have no objection in maintaining time but that should be maintained for every party and it should not be limited to some discussions. During the debate on Motion of Thanks on the President's Address, the Congress Party took more than half-an-hour and we did not object. *...(Interruptions)...*

MR. CHAIRMAN: Please take your seats. *...(Interruptions)...* The House was running very peacefully. Once I came here, it is in disturbance. It is not a good thing. Mr. Muraleedharan is right. Mr. Kharge had taken so much time that other Members of his Party were left with only five minutes. I was approached by Members of Parliament of the Congress Party. They said that they wished to be accommodated. In my authority as the Chairman, I thought that I must give them extra indulgence and I accommodated them. *...(Interruptions)...* No; he objected ignoring this. *...(Interruptions)...* Believe in the Chair. The Chair has to take so many decisions. Your objection is right that I did extend time for them for three speakers. Now, Dr. Bonde, please continue.

डा. अनिल सुखदेवराव बोंडे: सभापति महोदय, कोल गैसिफिकेशन के बारे में गढ़चिरौली जैसा महाराष्ट्र का इलाका, जहाँ आदिवासी वर्षों से रहते आए हैं, जहाँ जंगल है, वन संपदा है, जहाँ पर कोल माइंस है, लेकिन वहाँ लो क्वालिटी कोल है, ऐसा बताया जाता है। अब वहाँ से कोल गैसिफिकेशन होगा, तो गढ़चिरौली का पूरा चित्र बदल जाएगा। 70 साल में वहाँ आदिवासियों के लिए किसी ने कुछ नहीं किया, ...(**समय की घंटी**)... इसलिए वहाँ पर नक्सल मूवमेंट डेवलप हो गया।

MR. CHAIRMAN: Thank you.

डा. अनिल सुखदेवराव बोंडे : सभापति जी, मैं किसानों के बारे में थोड़ा सा बोलना चाहता हूँ।

MR. CHAIRMAN: No; you have made your point. Thank you.

डा. अनिल सुखदेवराव बोंडे: सभापति जी, आपने मुझे बोलने के लिए समय दिया, आपका धन्यवाद।

MR. CHAIRMAN: Now, Shrimati Kanta Kardam. Hon. Member, please be brief. You have two minutes' time. ...*(Interruptions)*...

SHRI NEERAJ SHEKHAR (Uttar Pradesh): Sir, have you allotted ... ...*(Interruptions)*...

MR. CHAIRMAN: Another ten minutes. ...*(Interruptions)*...You seem to be very generous. ...*(Interruptions)*...

श्रीमती कान्ता कर्दम (उत्तर प्रदेश) : सर, आपका धन्यवाद, आपने मुझे बोलने का मौका दिया है। यह बजट बहुत ही सराहनीय बजट है, मैं इसका समर्थन करती हूँ। प्रधान मंत्री जी, जो विश्व के नेता हैं, प्रिय हैं, मैं उनका भी समर्थन करती हूँ कि उन्होंने आज अपने भाषण में एक-एक बात को स्पष्ट किया है कि जब कांग्रेस की सरकार रही, तो किस तरह से उधर से प्रताड़ित किया गया। उन्होंने बहुत सारी बातें कहीं। भारतीय जनता पार्टी के नेतृत्व में केन्द्र सरकार ने हमारी बहनों के सम्मान के लिए जो महत्वपूर्ण सरकारी योजनाएँ दी हैं, वे सबको पता ही हैं। अभी आपने देखा है कि ड्रोन दीदी, जो एक नया आविष्कार है, वह किसान बहनों के लिए बहुत ही महत्वपूर्ण है। मतलब उन महिलाओं के लिए, जो अपनी खेती करेंगी, उसमें यह काम आएगा और इस खेती की वजह से, इस ड्रोन की वजह से उनके समय की बचत होगी। उन्होंने महिलाओं को हमेशा सम्मान दिया है। उनको सशक्त करने के लिए वे बहुत सारी ऐसी योजनाएँ लेकर आए हैं, जिनसे उन्हें बल मिला है। मैं आधी आबादी की तरफ से माननीय प्रधान मंत्री जी को बहुत-बहुत धन्यवाद दूँगी कि वे बहनों के लिए जो 33 प्रतिशत आरक्षण लेकर आए हैं, इससे उन्हें विधान सभाओं और लोक सभा में आने का मौका मिलेगा। आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Now, Shri Dhananjay Mahadik. You have two minutes.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, please.

MR. CHAIRMAN: Okay, take three minutes.

श्री धनंजय भीमराव महादिक: सभापति जी, आपने मुझे इंटेरिम बजट पर बोलने का जो मौका दिया है, इसके लिए आपका धन्यवाद।

महोदय, यह बजट अपने आप में बहुत महत्वपूर्ण है, क्योंकि इस बजट में देश के लिए एक बहुत बड़ा विज़न दिख रहा है। हमने आज तक कई बार बजट सुने, लेकिन इस बार का जो बजट है, उसमें हमने पहली बार यह सुना कि देश में 25 करोड़ से ज्यादा लोग गरीबी रेखा से ऊपर आये

हैं। आज तक हमने कभी यह नहीं सुना था। बचपन से हम एक यही बात सुनते आ रहे थे कि हम देश को गरीबी से निकालेंगे, गरीबी हटाएँगे, लेकिन गरीबी नहीं हटी। यह कैसे हटती? सर, हमने हमेशा यही सुना - बोफोर्स घोटाला, 2जी घोटाला, 3जी घोटाला, कॉमनवेल्थ घोटाला, कोयला घोटाला। ये सारी करप्शन की श्रृंखला हम सुनते आ रहे थे, देखते आ रहे थे, लेकिन इस बार सही में हमारी सरकार जो नीतियाँ यहाँ पर लायीं, उनकी वजह से हमारे 25 करोड़ लोग गरीबी रेखा से ऊपर आये।

सर, यह कोई आसान काम नहीं था। इसके लिए बहुत कड़ी मेहनत, कड़ी मशक्कत की गयी। इसके लिए बहुत मेहनत वाला काम किया गया, तभी इतने लोग गरीबी रेखा से ऊपर आये। गरीब ऊपर क्यों नहीं उठ रहा था - क्योंकि उसकी जो सारी मेहनत थी, उसकी जो सारी कमाई थी, वह उसके अपने परिवार को पालने में ही लग जाती थी। फिर वह घर कब बनाता, वह टॉयलेट कब बनाता? ...(**समय की घंटी**)... सर, हमारी सरकार ने, प्रधान मंत्री मोदी जी की सरकार ने 4 करोड़ 10 लाख आवास बनाए, जिसके लिए 6 लाख करोड़ रुपये खर्च किये गये हैं। पानी के लिए हमारी महिलाएँ सर पर बकेट लेकर पानी के लिए एक-एक, दो-दो किलोमीटर जाती थीं। हमारी सरकार ने 'हर घर नल, हर घर जल' योजना के माध्यम से 4 लाख करोड़ रुपये खर्च करके 11 करोड़ परिवारों के घर में पानी पहुँचाया है। सर, हमारी सरकार ने 12 करोड़ शौचालय बनाये हैं, कोविड के समय में 80 करोड़ लोगों को मुफ्त में राशन दिया है। इसी के साथ हमारी सरकार ने, प्रधान मंत्री मोदी जी ने एक संकल्प रखा है कि 2027 तक हमारा देश जापान और जर्मनी को ओवरटेक करके तीसरी अर्थव्यवस्था बनेगा।

MR. CHAIRMAN: Thank you.

श्री धनंजय भीमराव महादिक: उसके लिए 4 लक्ष्य रखे गये हैं - युवा, महिला, गरीब और किसान। महिलाओं के लिए अभी जो बात कही गयी कि अब तक 8 लाख करोड़ रुपये के बैंक लोन्स महिलाओं को दिये गये हैं, जिसमें से 40,000 करोड़ रुपये इंसेंटिव के रूप में दिये गये हैं। 15,000 महिलाओं को ड्रोन दीदी बनाने का संकल्प रखा गया है। यह महिलाओं की आय के साधन के लिए जरूरी है। मुद्रा लोन में 46 करोड़ रुपये के लोन्स महिलाओं को दिये गये हैं। इससे महिलाओं को आर्थिक और मानसिक रूप से सशक्त बनाने का काम हमारी सरकार ने किया है। ...(**समय की घंटी**)...

MR. CHAIRMAN: Okay. ...(*Interruptions*)... You have made your point impactfuly. Thank you. Now, Shri Lahar Singh. You have one minute.

श्री लहर सिंह सिरोया (कर्नाटक) : आदरणीय सभापति जी, आपका बहुत-बहुत धन्यवाद कि मुझे आज दोबारा बोलने का मौका मिला है। इस बजट के विस्तार में नहीं जाते हुए, इसकी सबसे बढ़िया बात मैं यह बताना चाहूँगा कि जहाँ आजकल राज्यों में वोटर्स को ब्राइब करने की, ऐसा लोक-लुभावन बजट लाने के लिए होड़ लग रही है, हमारी सरकार ने बड़ी ईमानदारी के साथ यह बजट लाया है। यह फिस्कल डिसिप्लिन को ध्यान में रखते हुए लाया गया है। कोई ऐसी गलती

नहीं हो, जैसे दूसरे कई राज्यों, खासकर कर्णाटक में आर्थिक अव्यवस्था पैदा हो चुकी है। कर्णाटक में गारंटी की स्कीम के चलते खजाना पूरा खाली हो चुका है और सारे नियम-कायदों को तोड़ते हुए पूरी सरकार यहाँ आकर आज धरना-प्रदर्शन जैसी हरकतें कर रही है। उसके पीछे उसकी बिना सोचे-समझे गारंटी देना एक कारण रहा है। मैं समझता हूँ कि आगे आने वाले दिनों में ...(**समय की घंटी**)... एक ऐसा कानून बनाना चाहिए कि वोटर्स को आगे ब्राइब करने का काम नहीं हो और खजाने की जो दुर्व्यवस्था होती है, वह नहीं हो। आपका बहुत-बहुत धन्यवाद।

RULING BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have tried to accommodate as many Members as possible. I need to give my ruling now on the issue that was raised by the hon. Leader of the Opposition, Shri Mallikarjun Kharge. I had indicated that I would do it during the course of the day. In his communication, *..(Interruptions)..*

SHRI SHAKTISINH GOHIL (Gujrat): Sir, I would request you to announce it tomorrow because the person concerned is not here. *..(Interruptions)..* I am just humbly requesting you, Sir. *..(Interruptions)..* May I request you to announce it tomorrow, if it is not very urgent?

MR. CHAIRMAN: Mr. Shaktisinh, please sit down.

SHRI SHAKTISINH GOHIL: This is my humble request to you, Sir. *..(Interruptions)..*

MR. CHAIRMAN: You please sit down. I had indicated that I will do it during the course of the day. It is required of me to do it during the course of the day inasmuch as there is a directive to you to put the documentation during the course of the day. Therefore, it is the discretion of the person to be present or not to be present. I had indicated in categorical terms that I will take my view and make it known during the course of the day. I need to do it.

In his communication dated February 5, 2024, hon. Leader of the Opposition, Shri Mallikarjun Kharge *ji*, had taken exception to the expunctions of address rendered by him on the Discussion on Motion of Thanks on hon. President's Address on February 2, 2024. This morning, that is, February 7, 2024, he addressed another communication to me seeking permission to raise it in the House and that was acceded to. After his intervention, I had indicated that my ruling on the issue will be during the course of the day. I need to put it on record that in his address to the House on February 2, 2024, on the Motion of Thanks on hon. President's Address he

had asserted and I quote, ""आपके पास तो इतना बहुमत है। पहले 330-334 सीट्स थीं, अब तो आंकड़ा 400 पार हो रहा है।" I have checked the audio and video of the same. He said so on the floor of the House. This intervention was made by him at 2.36 p.m. on 2 February 2024 and the Leader of the Opposition, Shri Mallikarjun Kharge, concluded his address nearly 50 minutes thereafter. He had sufficient time to revisit his thoughts. The hon. Leader of the Opposition had indicated four instances of expunction. One of them was with respect to a word which has been held 'unparliamentary expression'. As regards the other three, there was a directive from the Chair at that moment that the same would not go on record. As regards the observation, "आपके पास तो इतना बहुमत है। पहले 330-334 सीट्स थीं, अब तो आंकड़ा 400 पार हो रहा है।" it has been checked and rechecked because the Leader of the Opposition made an issue of it. The perceptional impact of any observation made in the House cannot be the premise for the Chair to revisit the reflection made thereon. It cannot be a premise for taking a different view as per the rules. In that matter, hon. Members, I am unable to persuade myself to sustain the stance reflected by the hon. Leader of the Opposition on the floor of the House today and in his communication dated February 5, 2024. The same is hereby determined. ...(*Interruptions*)...

SHRI SHAKTISINH GOHIL: Sir, a point of clarification.

MR. CHAIRMAN: You can't. ...(*Interruptions*)... You have no right. ...(*Interruptions*)... It does not pertain to you. ...(*Interruptions*)... Nothing will go on record, Shri Shaktisinh Gohil. ...(*Interruptions*)... It has become your habit. ...(*Interruptions*)... How can you raise an issue without my permission? ...(*Interruptions*)... How can you seek clarification from me? ...(*Interruptions*)... It is my ruling. ...(*Interruptions*)... You must know the basics. ...(*Interruptions*)... Sorry, Shri Shaktisinh Gohil. ...(*Interruptions*)... Take your seat. ...(*Interruptions*)... You will force me to name you. ...(*Interruptions*)... Sorry, please sit down. ...(*Interruptions*)... We don't have in this House the basic decorum. People don't read rules. ...(*Interruptions*)... Again, you are saying so. Mr. Kharge knew it that I will decide it during the course of the day. ...(*Interruptions*).. Why should I? ...(*Interruptions*)... Not allowed as per rules. ...(*Interruptions*)... No; you can't seek.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I have an announcement to make. Members are reminded that a Group Photograph of Members of Rajya Sabha will be taken tomorrow, the 8th February, 2024, at 10 a.m. at the Rashtrapati Bhawan. Members are kindly requested to make it convenient to assemble latest by 9.30 a.m. tomorrow at Rashtrapati Bhawan for the Group Photograph. Members are also requested to attend the Farewell Function, in honour of retiring Members of Rajya Sabha, which will be organized at 6.30 p.m. onwards tomorrow, the 8th February, 2024, at my residence at 6, Maulana Azad Road, New Delhi.

---

* SPECIAL MENTIONS

MR. CHAIRMAN: Hon. Members, there are 13 permitted Special Mentions for today. Special Mentions of those Members who are present shall be deemed to be laid on the Table of the House. ...(*Interruptions*)...

SHRI P. WILSON: Sir, there are only three or four of us present. Kindly allow us to read it.

MR. CHAIRMAN: One minute. ...(*Interruptions*)... A Member may rise to just read the title of it.

Request for conferment of Bharat Ratna to Master Tara Singh

SHRI VIKRAMJIT SINGH SAHNEY (Punjab): First of all, I congratulate the Government of India for honouring Shri L.K. Advani and Karpuri Thakur ji, two great politicians of our times, with India's highest honour *'Bharat Ratna'*.

With the same spirit, I want to request the Government to consider the name of Master Tara Singh ji for *Bharat Ratna* too whose contributions to keep Punjab integrated with India were multi-faceted and significant, especially during the critical period of partition.

He vehemently opposed the partition of Punjab and worked tirelessly to maintain unity within the province. Despite the communal tensions and violence that

* Laid on the Table.

erupted during partition, he advocated for communal harmony and urged Sikhs to remain united with India. Amidst the chaos and violence of partition, Master Tara Singh emerged as a prominent leader, particularly, representing Sikh interests. He worked to maintain peace and protect minority communities including Sikhs, Hindus and Muslims in the face of widespread violence and displacement.

Master Tara Singh engaged in negotiations with Indian leaders to secure special provisions for Sikhs in Indian Constitution which recognized Sikhs as a separate religious entity and guaranteed them the right to manage their religious institutions. Throughout his life, Master Tara Singh worked towards fostering unity among different communities in Punjab and India at large. Despite advocating for Sikh rights, he emphasized the importance of communal harmony and the integration of Punjab within the broader Indian nation.

Master Tara Singh's leadership, advocacy and commitment to communal harmony during the period of immense upheaval and uncertainty needs to be honoured with *Bharat Ratna*. I urge the Government to do the needful.

Need for regulating Artificial Intelligence (AI)

SHRI P. WILSON (Tamil Nadu): Sir, Artificial Intelligence (AI), undoubtedly a transformative force, demands our careful consideration and caution. There is an immediate need to legislate laws regulating AI systems to strike a delicate balance between fostering technological advancement and safeguarding personal liberty and potential misuse.

The challenges posed by AI, encompass issues such as lack of domain knowledge, privacy concerns, high cost of computational infrastructure, data and potential for unemployment due to the adoption of AI in various sectors. Unregulated AI poses a significant threat to humanity and it is our collective responsibility to grapple with the demanding and challenging task of regulation. These challenges extend beyond technical considerations to ethics, privacy, transparency and the potential manipulation of information. The Government should ensure that powerful AI systems are developed only when their positive effects are clear and risks are manageable. That the Government must establish independent regulatory bodies tasked with framing regulations concerning various aspects of AI. These bodies should define principles for responsible AI and their application based on risk assessment. Regular audits of AI applications are crucial to effectively regulate and restrict their use, particularly in high-risk scenarios affecting humans directly.

The law on AI must ensure that principles of responsible AI are applied at each phase of AI framework lifecycle including design, development, validation, deployment, monitoring and refinement. We must ensure that our regulatory frameworks reflect the principles of responsible AI, safeguard the wellbeing of our citizens and promote the democracy of the future. I urge the Government to do the needful. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri P. Wilson: Dr. V. Sivadasan (Kerala), Shri A.A. Rahim (Kerala), Shri Sujeet Kumar (Odisha), Shri Sandosh Kumar P (Kerala) and Dr. John Brittas (Kerala).

Demand for equal accessibility to healthcare facilities for transgender community

SHRI SANDOSH KUMAR P (Kerala): Sir, I would like to draw the attention of the House towards the pressing concern of ensuring equal accessibility to healthcare facilities for the transgender community in our country. Recent studies and reports have shed light on the systemic challenges and discrimination faced by the transgender community within the healthcare system requiring immediate attention of the House. Historically, transgender individuals have been excluded from mainstream healthcare services. The narrow focus on only preventing HIV and STDs has overshadowed the overall health needs of trans people resulting in undiagnosed non-communicable diseases and mental health issues. Some of the glaring issues like expensive gender affirmation surgeries, the dearth of trained healthcare providers, inaccessibility to formal healthcare services due to lack of appropriate documentation and constant discrimination by healthcare providers are pushing transgender individuals to seek potentially unsafe healthcare alternatives. Further, the inadequacy of the medical education curriculum in including the science of trans identity has significantly contributed to negative biases among healthcare providers.

Therefore, I request the hon. Minister of Health and Family Welfare to take urgent cognizance of the issue. I urge the Government to advise the State Governments on creating inclusive health facilities, sensitizing healthcare professionals on the unique health needs of trans individuals, introducing more gender-diverse content in the medical curriculum, and initiating proactive community outreach programs specifically targeting the trans community is very much required. Sir, such an initiative would ensure a safe, supportive, and inclusive environment for the trans community seeking healthcare services.

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by Shri Sandosh Kumar P: Shri A.A. Rahim (Kerala) and Dr. John Brittas (Kerala).

Concern over working conditions of Bank employees in India

DR. V. SIVADASAN (Kerala): Sir, the banking sector is one of the core sectors and lakhs of employees are working in this sector. It has been said that computerization and digitalization would reduce the drudgery of work. But, if we observe the working of banks in India, we would find that bank employees have to work for much longer hours than what is formally expected of them. They receive no extra payment for this overtime work and some of them have to stay back until night. There are a lot of instances of burnout and depression due to this mode of work. Many persons leave the job and many employees are suffering from health problems.

There is an urgent need to rationalize this process. The restraining of employees even after office hours is a practice which should be stopped. Binding and comprehensive guidelines must be issued in this regard so that the work atmosphere in the banks of India is made humane and conducive to the health and welfare of the employees. I urge the Government to look into the matter.

Demand of recognition of Sari and Sarna Dharam as Separate Religious Codes

SHRI SAMIRUL ISLAM (West Bengal): Sir, I wish to address an issue concerning the indigenous people of West Bengal in today's Session. Saridharam and Sarnadharam are two religious practices of tribal communities, including Santhal, Bhumij, Munda, Sadan, Lodha, Sabar, Bhirhoor, etc., and also practiced by a section of Kudmi community people. Practiced by millions of tribal individuals in South Bengal and North Bengal districts, these ancient religious traditions have yet to receive official recognition. Despite their millennia-old history, no Government has officially acknowledged these religious practices. On February 17, 2023, the West Bengal Legislative Assembly passed a resolution to recognize Saridharam and Sarnadharam as distinct religious denominations. The Government of West Bengal communicated this proposal to the Ministry of Home Affairs, Government of India, on February 27, 2023. The Government of India is yet to take action regarding this proposal. The followers of Sari and Sarna Dharam have fundamental right to practice their religious beliefs as guaranteed by the Indian Constitution. Recognition requires a survey to identify practitioners, a step yet to be initiated. Estimates suggest that the

number of practitioners runs into the millions. Tangible steps may be taken by the Union Government to designate Saridharma and Sarnadharma as separate religious codes on the specific proposal from the Government of West Bengal. I urge the Union Government to initiate the process to recognize both Saridharam and Sarnadharam as unique religious codes. Thank you.

Demand to release funds for National Health Mission for West Bengal

SHRI PRAKASH CHIK BARAIK (West Bengal): Sir, funds under the National Health Mission have become a point of concern in West Bengal. The State Government has allocated a significant amount of Rs. 1,300 crores in the current fiscal year, while the Centre's contribution remains at Rs. 280 crores. The Union is reportedly yet to release around Rs. 826.72 crores earmarked for constructing Suswasthya Kenras, health and wellness centres, across Bengal.

The Union Government cited non-compliance with specific colour-branding guidelines for health and wellness centres. In West Bengal, Government hospitals provide free tests, treatments and medication, and the Swasthya Sathi Health Insurance Scheme covers 2.5 crore families, benefiting 45 lakh individuals. The number of medical colleges has significantly increased from 10 in 2011 to 33.

With around 11,000 centres benefiting three lakh people daily in Bengal, it is crucial for the Central Government to reassess the position, eliminate colour-branding requirements, and promptly release essential funds for the National Health Mission.

MR. CHAIRMAN: The hon. Member, Dr. John Brittas (Kerala), associated himself with the Special Mention made by the hon. Member, Shri Prakash Chik Baraik.

Concern over employment opportunities in Neyveli Lignite Corporation

SHRI N. CHANDRASEGHARAN (Tamil Nadu): Neyveli Lignite Corporation is a well-known Navratna Enterprise that has made significant contributions to the energy sector, particularly in lignite production and thermal and renewable energy generation. The company operates in Neyveli, Tamil Nadu, and owes its existence to the generous individuals who had provided their land for the development of the mines. Over 25,000 families have contributed through land acquisition, while only 1,827 persons have received employment within NLCIL.

However, recent recruitment practices, such as the selection of graduate engineers, have raised concerns about equitable representation. Only a few

candidates from Tamil Nadu were shortlisted despite the State's excellence in engineering education. This discrepancy fails to appreciate the significant contributions made by local communities. Furthermore, NLCIL's expansion into other States raises questions about the allocation of employment opportunities. Given the sacrifices made by the people of Tamil Nadu, it is critical to ensure their fair share in the benefits generated by the company. Therefore, I urge the government to review the recent graduate engineer selection process to ensure transparency and inclusion of eligible candidates from Tamil Nadu. They also call for the implementation of a reservation policy that allocates 90 per cent of vacancies across all categories within NLCIL to qualified candidates from Tamil Nadu. Ensuring equitable employment opportunities for the youth of Tamil Nadu within NLCIL is not only a matter of economic justice but also a recognition of the sacrifices made by their communities. I urge the Government to look into the matter.

MR. CHAIRMAN: The hon. Member, Dr. John Brittas (Kerala), associated himself with the Special Mention made by the hon. Member, Shri N. Chandrasegharan.

Demand for boosting rail connectivity in Kalahandi, Balangir, Koraput (KBK) region

SHRI SUJEET KUMAR (Odisha): Sir, through you, I seek to raise an important matter of boosting rail connectivity in the KBK (Kalahandi, Balangir, Koraput) region, which comprises of 7 out of 10 aspirational districts of Odisha and requires substantial boost in railway connectivity since people of the region frequently travel in western Odisha for economic, educational and medical purposes. At present, people face numerous problems due to low connectivity and erratic timings which take toll on passengers and create inconvenience in travel affecting their prospects. To cite an example, Kalahandi district has only 08317/08318 Sambalpur - Junagarh Road - Sambalpur Passenger Special Train to connect Kalahandi with Sambalpur, which takes nearly 8 hours to reach, whereas buses cover this distance in just 4-5 hours. There is also a need to extend this train to Jharsuguda Road. Similarly, 08503/08504 Bhawanipatna-Visakhapatnam - Bhawanipatna Passenger Special should be converted to Express Train and extended to Junagarh Road, and 12893/12894 Bhubaneswar-Balangir-Bhubaneswar Superfast be extended to Rayagada *via* Kesinga. This will avoid inconvenience for frequent travellers who have to plan well in advance for accommodating the time lost in travel, and also for patients with medical emergency. Sir, in view of these compelling factors, I request the Government to consider the aforementioned demands for significantly boosting railway connectivity in

the KBK region of western Odisha. Such a move would not only ease access and reduce journey time but also provide much-needed respite to the people of KBK region.

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Sujeet Kumar: Shri A.A. Rahim (Kerala), Dr. John Brittas (Kerala) and Dr. V. Sivadasan (Kerala).

Demand to start four ropeways in Tripura

श्री बिप्लब कुमार देब (त्रिपुरा): महोदय, मैं आपके माध्यम से केंद्रीय सड़क परिवहन और राजमार्ग मंत्रालय को त्रिपुरा से संबंधित एक महत्वपूर्ण विषय से अवगत कराना चाहता हूं। मंत्रालय ने त्रिपुरा में निम्नलिखित चार रोपवे बनाने का प्रस्ताव किया था:- (1) उदयपुर रेलवे स्टेशन से माताबारी, (2) महारानी से छबिमुर्रा, (3) सुरमाचेरा और (4) जम्पुई हिल्स

त्रिपुरा में पर्यटन विकास के लिए यह महत्वाकांक्षी प्रयास बहुत महत्वपूर्ण है। इस संबंध में त्रिपुरा में रोपवे के विकास के लिए National Highway Logistics Management Limited (NHLML) और त्रिपुरा पर्यटन विकास निगम लिमिटेड के बीच 11.11.2022 को गुवाहाटी में एक एम.ओ.यू. पर हस्ताक्षर भी हुआ था। इस समझौते को लगभग एक वर्ष से अधिक समय हो चुका है, लेकिन इन चारों रोपवेज़ को स्थापित करने का कार्य अभी तक शुरू नहीं हुआ है। इस प्रोजेक्ट से आस-पास के क्षेत्रों की कनेक्टिविटी में सुधार होगा और स्थानीय पर्यटन को मजबूती मिलेगी।

मेरा माननीय मंत्री, सड़क परिवहन और राजमार्ग मंत्रालय से आग्रह है कि उक्त विषय पर धरातल पर शीघ्रता से कार्य किया जाए और त्रिपुरा में चारों रोपवेज़ स्थापित करने के कार्य में गति लाई जाए, ताकि सामान्य जनता को इसका लाभ मिल सके।

MR. CHAIRMAN: The hon. Member, Dr. John Brittas (Kerala), associated himself with the Special Mention raised by Shri Biplab Kumar Deb.

Mr. Shekhar, do you want to say something?

श्री नीरज शेखर (उत्तर प्रदेश): अब खत्म करें, सर! ...(**व्यवधान**)...

MR. CHAIRMAN: Well, it is a good suggestion. I sustain the point raised by him. The House stands adjourned to meet at 11 a.m. on Thursday, the 8th February, 2024.

The House then adjourned at fifty-nine minutes past seven of the clock till eleven of the clock on Thursday, the 8th February, 2024.

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)